



ANNUAL REPORT

2017-18

Central Information Commission

Annual Report 2017-18



Central Information Commission

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Chapter 1

Introduction

The Constitution of India has enshrined the principles of democracy, by guaranteeing to its citizens certain Fundamental Rights. Article 19(1)(a) and Article 21 of the Constitution of India, by implication, guarantee to the citizens of India the right to know everything done by public functionaries.

The Central Information Commission was established in October 2005 under the Right to Information Act, 2005 (RTI Act). The RTI Act provides for setting up of the practical regime of Right to Information for citizens to secure the right to access to information held by or under the control of public authorities. The legislative intent behind the enactment of the RTI Act is to foster transparency and accountability in the working of every Public Authority, bridge the gap between the information provider and the information seeker, enhance efficiency in administration of public authorities, mitigate corruption and promote good governance.

Salient features of the RTI Act

1.2 Public Authority

As per **Section 2(h)** of the RTI Act, a 'Public Authority' means any authority or body or institution of self government established or constituted by or under the Constitution, any other law made by the Parliament, any other law made by the State Legislature and notification issued or order made by the appropriate government. It includes any 'body' owned, controlled or substantially financed and non-government organizations substantially financed directly or indirectly by funds provided by the appropriate government.

1.3 "Right to Information"

As per **Section 2(j)** of the RTI Act, 2005, the 'Right to Information' means the rights of a citizen to seek any information accessible under this Act, which is held by or under control of any Public Authority and includes the right to inspection of work, documents, records which includes any document, manuscript and file and any electronic records, take notes, extracts or certified copies of documents or records, take certified samples of material and obtain information as stored in any electronic mode or through print outs wherein such information is stored in a computer or in any other device.

1.4 Exemption from Disclosure of Information

No right is unfettered and therefore while promoting institutional integrity and transparency, **Sections 8, 9, 10, 11 and 24** of the RTI Act enlist exemptions/ limitations

on disclosure of certain information. Essentially, as per the RTI Act such information is exempt from disclosure which affect the sovereignty and integrity of the country in a prejudicial manner and also its security, strategic, scientific or economic interests, commercial confidence, trade secrets, or intellectual property, information causing breach of privilege of Parliament or the State Legislature, information forbidden to be published by any court of law etc. It also includes provisions for protecting the privacy of an individual. Furthermore, certain intelligence and security organizations have been exempted from disclosure of information, except information pertaining to allegations of corruption and human rights violations. Moreover, wherever the competent authority feels that larger public interest warrants disclosure, the information may be provided.

1.5 Suo-Motu Disclosure

Section 4 of the Act provides for obligations of public authorities regarding mandatory disclosure on various aspects of structure and functioning of Public Authorities and requires that they make suo-motu disclosure in public interest through various means of communication. This is an essential ingredient for broadening and deepening of the transparency regime brought into being by the RTI Act. This Section also emphasizes the need for using electronic means for record upkeep, management and dissemination of information in order to make information easily accessible. Indeed, a robust record management is at the very heart of a transparency regime.

1.6 Three tier System under RTI Act

The Act has established a three tier structure for enforcing the right to information.

The First tier is Central Assistant Public Information Officer Central Public Information Officer (CAPIO/CPIO) in a Public Authority designated as such under section 5 of the RTI Act. The CAPIO/CPIO is required to provide information to an RTI applicant as expeditiously as possible and in any case within 30 days of the receipt of a request as per section 7, unless it is exempt from disclosure or relates to a third party or held by another Public Authority, in which case it should be transferred to that Public Authority within 5 days of the receipt of the application as per section 6 (3).

The Second tier is designated as the First Appellate Authority (FAA). As per the mandate of the RTI Act, an RTI applicant who does not get the required information within the specified time or is aggrieved by the decision of CPIO may, within thirty days, address/prefer his first appeal to an officer senior in rank to CPIO in each Public Authority. Together, the CPIO and the FAA constitute the cutting edge of this 'practical regime of information' as envisaged in the preamble of the Right to Information Act.

At the third tier, the Central Information Commission has been established as the apex appellate authority under the RTI Act 2005. An information seeker can file a second appeal before the Central Information Commission against the order of FAA, if he is not satisfied or does not receive an order from FAA within the specified time as per section 19 (3) of the RTI Act.

1.6.2 Complaint

A complaint can also be filed before the Central Information Commission in certain circumstances as enshrined in Section 18 of the RTI Act, for reasons such as (i) where the Public Authority has not appointed a CPIO or (ii) the CPIO has refused to accept an RTI application, or (iii) the CPIO has not given a response within the specified time limit or (iv) the CPIO has given incomplete, misleading or false information or (v) where unreasonable fee has been demanded by CPIO etc.

1.7 Powers and Functions of the Central Information Commission

The RTI Act 2005 through its **Sections –18, 19 and 20**, prescribes the powers and functions of the Commission in dealing with appeals, complaints and penalties respectively.

1.7.2 Preparation of Annual Report

As per Section 25 of the RTI Act, the Commission is required to prepare an Annual Report after the end of each year on the implementation of the provisions of the Act during that year which is to be forwarded to the appropriate Government, which, in turn, is required to lay the report before each House of Parliament.

1.7.3 Section 25

Various clauses under Section 25 deal with preparation of the Annual Report and submission of information to the Commission by the Public Authorities for preparation of the Annual Reports, prescribing the contents of the Annual Report as well as bestowing power on the Commission to make recommendations to the Public Authority so as to bring practices of the Public Authority in consonance with the provisions and the spirit of the RTI Act.

As per Section 25(3), each report shall state in respect of the year to which the report relates,-

- (a) the number of requests made to each Public Authority;
- (b) the number of decisions where applicants were not entitled to access to the documents pursuant to the requests, the provisions of this Act under which these decisions were made and the number of times such provisions were invoked;

- (c) the number of appeals referred to the Central Information Commission or State Information Commission, as the case may be, for review, the nature of the appeals and the outcome of the appeals;
- (d) particulars of any disciplinary action taken against any officer in respect of the administration of this Act;
- (e) the amount of charges collected by each Public Authority under this Act;
- (f) any facts which indicate an effort by the Public Authorities to administer and implement the spirit and intention of this Act;
- (g) Recommendations for reform, including recommendations in respect of the particular Public Authorities, for the development, improvement, modernization, reform or amendment to this Act or other legislation or common law or any other matter relevant for operationalising the right to access information.

Further, as per section 25(5), if it appears to Commission that the practice of a Public Authority in relation to the exercise of its functions under this Act does not conform with the provisions or spirit of this Act, it may give to the authority a recommendation specifying the steps which ought in its opinion to be taken for promoting such conformity.

The Annual Report of the Commission is based on the inputs received from the Public Authorities on the implementation of the RTI Act.

Chapter 2

Analysis of RTI Regime: Implementation of RTI Act by Public Authorities in 2017-18

2.1 Institutional Arrangements

2.1.1 To fulfil its mandate of preparing and submitting the Annual Report, the Commission invites online returns in a prescribed pro-forma from the Public Authorities in accordance with **Section 25(3)** of the RTI Act. All Public Authorities as defined under **Section 2(h)** of the RTI Act are required to be registered with the Commission for this purpose.

2.1.2 Registration of Public Authorities

It is expected that all entities qualifying as Public Authorities (PAs) are registered by the Ministries/Departments. It is, however, possible that some entities may not have been registered as Public Authorities. Whenever any complaint of this nature is received, the Commission can, after hearing, give directions to register an entity as a Public Authority. The Commission has also taken a pro-active role and directed that a uniform pattern be followed while registering Public Authorities by merging of similar types of Public Authorities. However, it is clarified that the right for inclusion and deletion of the Public Authorities vests with the controlling Ministries/ Departments.

2.1.3 Submission of Quarterly Returns

The Commission requires every Public Authority to submit four quarterly returns for assessment of their performance during a year. Any Public Authority, which fails to submit their return even for a single quarter, is treated as defaulter for this purpose. The Commission in the present report has analyzed performance of only such Public Authorities who have submitted returns for all four quarters.

2.2 Trends in registration and return submission of Public Authorities

Table 2.1 and Figure 2.1 give the trend of registration of Public Authorities during the last 13 years. The number of Public Authorities undergo change for various reasons viz creation/identification/deletion of Public Authorities, directions of the Commission or superior Courts etc.

Table 2.1

No. of Public Authorities registered and percentage compliance in last 13 years.

Year	Total PAs registered (No.)	PAs who submitted returns (No.)	PAs who did not submit returns (No.)	Percentage Compliance
2005-06	938	837	101	89.23
2006-07	1412	1168	244	82.72
2007-08	1597	1382	215	86.54
2008 -09	1770	1528	242	86.33
2009-10	1847	1427	420	77.26
2010-11	2149	1452	697	67.57
2011-12	2314	1593	721	68.84
2012-13	2333	1864	469	79.9
2013-14	2276	1651	625	72.54
2014-15	2030	1528	502	75.27
2015-16	2023	1903	120	94.07
2016-17	2092	1964	128	93.88
2017-18	2079	2079	0	100.00

As per section 25 of the RTI Act, there is a legal requirement for the Public Authorities to submit Annual Returns to the Commission. Due to efforts made by the Commission, 100% of Public Authorities submitted returns during the reporting year 2017-18. The graph below depicts the performance of the public authorities in respect of their statutory obligation to submit annual returns.

Figure : 2.1

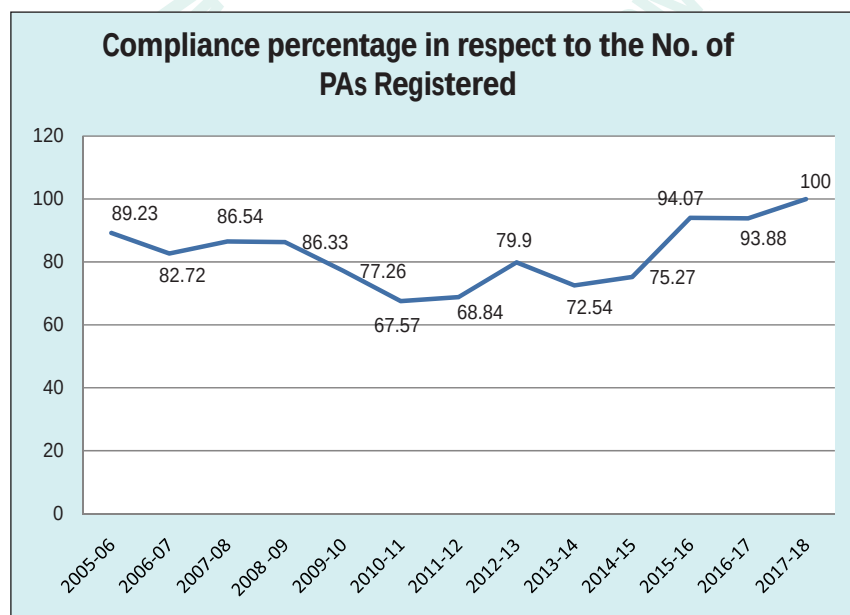


Table 2.2 Details of returns filed by Public Authorities.

Table 2.2
Summary of returns filed by the Public Authorities

Sr. No.	Ministry/ Independent Department	Total No. of PAs	No. of PAs who Filed Annual Return	Percentage Compliance
1	Cabinet Secretariat	1	1	100.00%
2	Comptroller & Auditor General	1	1	100.00%
3	Department Of Atomic Energy	34	34	100.00%
4	Department Of Space	1	1	100.00%
5	Election Commission Of India	1	1	100.00%
6	High Court of Delhi	1	1	100.00%
7	Ministry Of Agriculture	198	198	100.00%
8	Ministry Of Chemicals & Fertilizers	32	32	100.00%
9	Ministry Of Civil Aviation	11	11	100.00%
10	Ministry Of Coal	13	13	100.00%
11	Ministry Of Commerce & Industry	45	45	100.00%
12	Ministry Of Communications & Information Tech.	9	9	100.00%
13	Ministry Of Consumer Aff., Food, & Public Dist.	28	28	100.00%
14	Ministry Of Corporate Affairs	63	63	100.00%
15	Ministry Of Culture	36	36	100.00%
16	Ministry Of Defence	48	48	100.00%
17	Ministry Of Development Of North Eastern Region	5	5	100.00%
18	Ministry Of Drinking Water And Sanitation	1	1	100.00%
19	Ministry Of Earth Sciences	10	10	100.00%
20	Ministry Of Electronics & Information Technology	13	13	100.00%
21	Ministry Of Environment & Forests	34	34	100.00%
22	Ministry Of External Affairs	168	168	100.00%
23	Ministry Of Finance	175	175	100.00%
24	Ministry Of Food Processing Industries	1	1	100.00%
25	Ministry Of Health & Family Welfare	122	122	100.00%
26	Ministry Of Heavy Industry & Public Enterprises	28	28	100.00%
27	Ministry Of Home Affairs	32	32	100.00%
28	Ministry Of Housing & Urban Affairs	28	28	100.00%
29	Ministry Of Human Resource Development	194	194	100.00%
30	Ministry Of Information & Broadcasting	25	25	100.00%
31	Ministry Of Labour & Employment	33	33	100.00%
32	Ministry Of Law & Justice	7	7	100.00%
33	Ministry Of Micro, Small And Medium Enterprises	59	59	100.00%
34	Ministry Of Mines	9	9	100.00%
35	Ministry Of Minority Affairs	7	7	100.00%
36	Ministry Of New & Renewable Energy	6	6	100.00%
37	Ministry Of Panchayati Raj	1	1	100.00%
38	Ministry Of Personnel, Public Grievances & Pensions	11	11	100.00%
39	Ministry Of Petroleum & Natural Gas	22	22	100.00%
40	Ministry Of Power	18	18	100.00%
41	Ministry Of Railways	14	14	100.00%
42	Ministry Of Road Transport & Highways	4	4	100.00%
43	Ministry Of Rural Development	4	4	100.00%

Sr. No.	Ministry/ Independent Department	Total No. of PAs	No. of PAs who Filed Annual Return	Percentage Compliance
44	Ministry Of Science & Technology	92	92	100.00%
45	Ministry Of Shipping	19	19	100.00%
46	Ministry Of Skill Development & Entrepreneurship	6	6	100.00%
47	Ministry Of Social Justice & Empowerment	23	23	100.00%
48	Ministry Of Statistics & Programme Implementation	1	1	100.00%
49	Ministry Of Steel	13	13	100.00%
50	Ministry Of Textiles	19	19	100.00%
51	Ministry Of Tourism	25	25	100.00%
52	Ministry Of Tribal Affairs	4	4	100.00%
53	Ministry Of Water Resources And Ganga Rejuvenation	20	20	100.00%
54	Ministry Of Women & Child Development	7	7	100.00%
55	Ministry Of Youth Affairs & Sports	6	6	100.00%
56	NITI Aayog	1	1	100.00%
57	President Secretariat	1	1	100.00%
58	Prime Minister's Office	1	1	100.00%
59	Supreme Court Of India	1	1	100.00%
60	UT Of Andaman & Nicobar	1	1	100.00%
61	UT Of Chandigarh	37	37	100.00%
62	UT Of Dadar & Nagar Haveli	1	1	100.00%
63	UT Of Daman & Diu	1	1	100.00%
64	UT Of Delhi	197	197	100.00%
65	UT Of Lakshadweep	1	1	100.00%
66	UT Of Pondicherry	48	48	100.00%
67	Vice-President Secretariat	1	1	100.00%
	Grand Total	2079	2079	100.00%

2.3 Analysis of Annual Returns filed by the Public Authorities

The Public Authorities have to register themselves by providing various details including their category i.e. whether it is an attached office, subordinate office, government company etc. During the reporting year 2017-18, following types of Public Authorities have submitted Annual Returns:

- **Independent Ministry/Department**
- **Department under Ministry**
- **Attached Office**
- **Subordinate Office**
- **Corporation**
- **Govt. Autonomous Body**
- **Govt. Company under Companies Act**
- **Others**

Table 2.3 presents the category wise registration of Public Authorities. It is seen that the Subordinate office constitute the highest number (860) of Public Authorities, being 41.37% of the total. The Corporation constitute the lowest numbers (49), being 2.36% of the total.

Table 2.3

Total number of Public Authorities Registered with the Commission, the percentage of each to the total, those who have submitted Annual Returns and their percentage

S. No.	Category	Number of PAs	% age to the total of PAs	Number of PAs who have submitted Annual Return	% age of PAs who have submitted Annual Return
1	Independent Ministry/Department	110	5.29%	110	100
2	Department under Ministry	96	4.62%	96	100
3	Attached Office	175	8.42%	175	100
4	Subordinate Office	860	41.37%	860	100
5	Corporation	49	2.36%	49	100
6	Govt. Autonomous Body	552	26.55%	552	100
7	Govt. Company under Companies Act	76	3.66%	76	100
8	Others	161	7.74%	161	100
	Grand Total	2079	100%	2079	100

2.4 RTI Applications - Details in a Nutshell

2.4.1 Table 2.4 presents some key information on number of Public Authorities, vis:

- Number of registered public authorities with the Commission.
- Opening balance of RTI requests.
- Total number of RTI requests (Opening balance of RTI requests + No. of RTI requests received.)
- Number of requests for information rejected.
- Percentage of rejection vis-à-vis number of applications received during the reporting year.

A significant downward change has been noticed in the trend of rejecting RTI requests by the public authorities during the reporting year. In fact, this is the lowest rejection percentage observed since inception of the Commission.

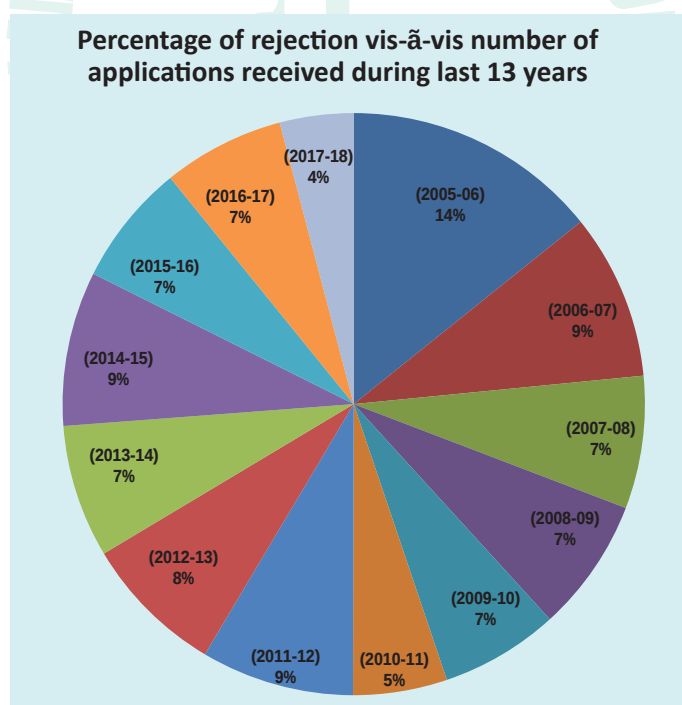
Figure 2.2 Percentage of rejection vis-à-vis total number of RTI requests received including opening balance in the last five years.

Table 2.4

Disposal of RTI Applications by Public Authorities during 2005-06 to 2017-18.

Year / Key Aspects	Number of Public Authorities registered with the Commission	Opening Balance of RTI Requests	No. Of RTI Requests Received	Total number of RTI requests = Opening Balance of RTI Request + No. Of RTI Requests Received	Number of requests for information rejected	Percentage of rejection vis-à-vis number of applications received during the reporting year
2005-06	938	0	24436	24436	3387	13.9
2006-07	1412	12026	171398	183424	15388	9
2007-08	1597	23926	263261	287187	18966	7.20
2008-09	1770	32792	329728	362520	23954	7.26
2009-10	1847	97474	529274	626748	34057	6.43
2010-11	2149	137771	417955	555726	21413	5.1
2011-12	2314	76016	629960	705976	52313	8.3
2012-13	2333	75331	811350	886681	62231	7.70
2013-14	2276	128447	834183	962630	60127	7.21
2014-15	2030	89785	755247	845032	63351	8.39
2015-16	2024	188538	976679	1165217	64666	6.62
2016-17	2092	212430	915749	1128179	60428	6.59
2017-18	2079	215466	1233207	1448673	63206	4

Figure:2.2

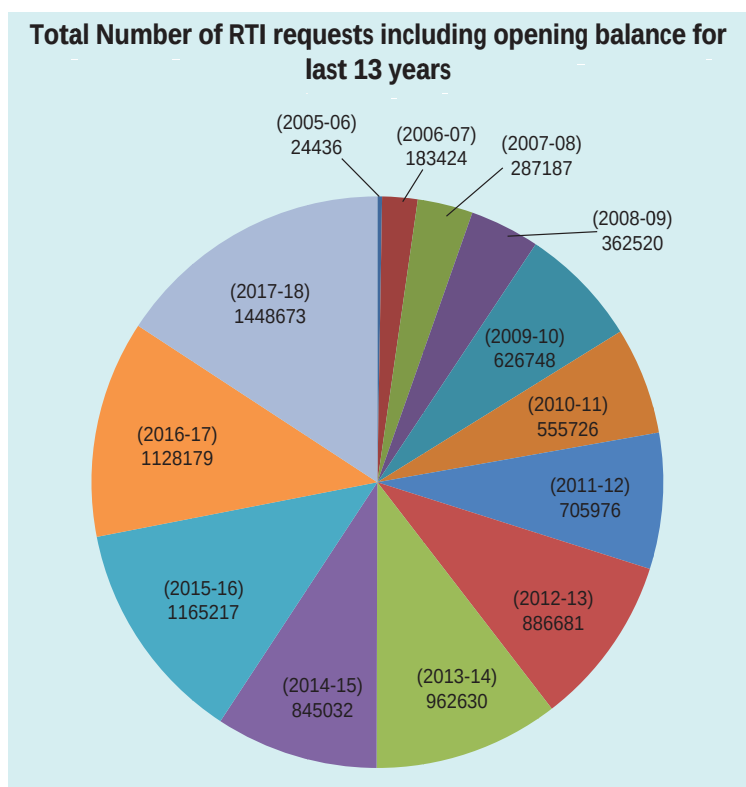


2.4.2 Trends in the receipt of RTI applications over the years

RTI applications received increased by 34.67% during the reporting year in comparison to previous year 2016-17. A decrease of 6.1% was observed in 2016-17 in comparison to 2015-16. An increase of 5.48% was observed in 2015-16

in comparison to 2014-15 There was a decrease of 9.46% in 2014-15, whereas an increase of 2.18 % was observed in 2013-14 in comparison to respective previous years. Thus a fluctuating trend is seen in receipt of RTI applications during last five years.

Figure: 2.3



2.4.3 Percentage rejection of RTI application by various categories of Public Authorities:

The Table 2.5 presents the receipt of RTI applications and their rejections by the various categories of Public Authorities of the Government of India during reporting year 2017-18.

Table 2.5

Distribution of applications received and rejected by Public Authorities during the reporting year 2017-18

S. No.	Category	No. of Requests Received	No. of Requests Rejected	% age of Requests Rejected
1	Independent Ministry/Department	234464	5177	2.21%
2	Department under Ministry	262252	4967	1.89%
3	Attached Office	52082	1934	3.71%
4	Subordinate Office	342093	33523	9.80%

S. No.	Category	No. of Requests Received	No. of Requests Rejected	% age of Requests Rejected
5	Corporation	37178	1234	3.32%
6	Govt. Autonomous Body	202537	11720	5.79%
7	Govt. Company under Companies Act	24777	1604	6.47%
8	Others	77824	3047	3.92%

Table 2.6 presents the receipt of RTI applications and their rejections by the top 20 (In terms of Number of RTI requests received) Ministries/Departments/Independent Public Authorities of the Government of India during the reporting year 2017-18.

Table 2.6

RTI applications and their rejections in top 20 (In terms of Number of RTI requests received) Ministries/Departments/Independent Public Authorities.

S. No	Ministry/Department/Independent Public Authority	No. of Requests Received	No. of Requests Rejected	Percentage
1	Ministry Of Finance	199923	28145	14.08%
2	Ministry Of Communications & Information Tech.	128382	2591	2.02%
3	UT Of Delhi	119968	1286	1.07%
4	Ministry Of Railways	114219	642	0.56%
5	Ministry Of Human Resource Development	86073	933	1.08%
6	Ministry Of Defence	80223	4043	5.04%
7	Ministry Of Home Affairs	57951	8784	15.16%
8	Ministry Of Personnel, Public Grievances & Pensions	53979	2132	3.95%
9	Ministry Of Labour & Employment	46979	1758	3.74%
10	Ministry Of Health & Family Welfare	35323	644	1.82%
11	Ministry Of Housing & Urban Affairs	30466	190	0.62%
12	Ministry Of Petroleum & Natural Gas	20841	1412	6.78%
13	Ministry Of Road Transport & Highways	16783	162	0.97%
14	Ministry Of Coal	14200	880	6.20%
15	Prime Minister's Office	14018	1357	9.68%
16	Ministry Of Agriculture	13540	345	2.55%
17	Ministry Of Consumer Aff., Food, & Public Dist.	11321	282	2.49%
18	Ministry Of Civil Aviation	10665	216	2.03%
19	Ministry Of Social Justice & Empowerment	9933	214	2.15%
20	Ministry Of Commerce & Industry	9672	159	1.64%

2.4.4 Sections of RTI Act invoked for rejecting applications

Table 2.7 below gives the details of the various sections of the RTI Act which were invoked for rejecting applications during reporting year 2017-18:

Table 2.7
Sections invoked for Rejection of RTI Application.

Sections Invoked for Rejection of RTI Information	2016-17	2017-18	% Decrease/ Increase	No. of times various Provisions were invoked while Rejecting Information #
8(1)*	51%	54%	3%	38264
9**	1%	1%	0%	382
11*	1%	2%	1%	1289
24**	10%	12%	2%	8554
Others	37%	32%	-5%	22316
Total	100%	100%	0%	70805

Multiple Sections Invoked for Rejection for many RTIs

***Section 8(1)**—Exempts such information from disclosure which affects, the sovereignty and integrity of the country as also its security and strategic, scientific or economic interest, commercial confidence, trade secrets, or intellectual property, or those which are expressly forbidden to be published by any court of law / tribunal or which may constitute contempt of court, as also such information causing breach of privilege of Parliament or the State Legislature, or those available to a person in his fiduciary relationship, or those received from foreign Government, those disclosures which would endanger the life of physical safety of a person, or those which would impede the process of investigation and finally Cabinet papers including deliberations of Council of Ministers, Secretaries, Officers.

****Section 9**—Exempts information from being disclosed where providing access would involve an infringement of copyright subsisting in a person other than the State

***Section 11**-Prescribes procedure to be followed for third party information being disclosed or otherwise

****Section 24** -Exempts information from being disclosed in respect to specified intelligence and security organizations

2.5 Number of First Appeals under section 19(1) of RTI Act and their disposal

A person who is aggrieved by the decision of CPIO can file an appeal with the officer who is designated as First Appellate Authority by the Public Authority.

During the reporting year 2017-18, a total of 140810 first appeals were filed under **Section 19 (1)** of RTI Act and 92700 appeals (65.83%) were disposed of the designated

Appellate Authorities. In comparison to the previous year 2016-17, there is an increase of 30868 (22%) in the numbers of appeal petitions in total number of appeals received by the Public Authorities during reporting year 2017-18.

2.6 Top twenty Public Authorities receiving RTI Applications

The following Table 2.8 gives the number of RTI applications, First Appeals and Second Appeals/Complaints received in top 20 (In terms of Number of RTI requests received) Ministries/Departments/Independent Public Authorities.

Table 2.8

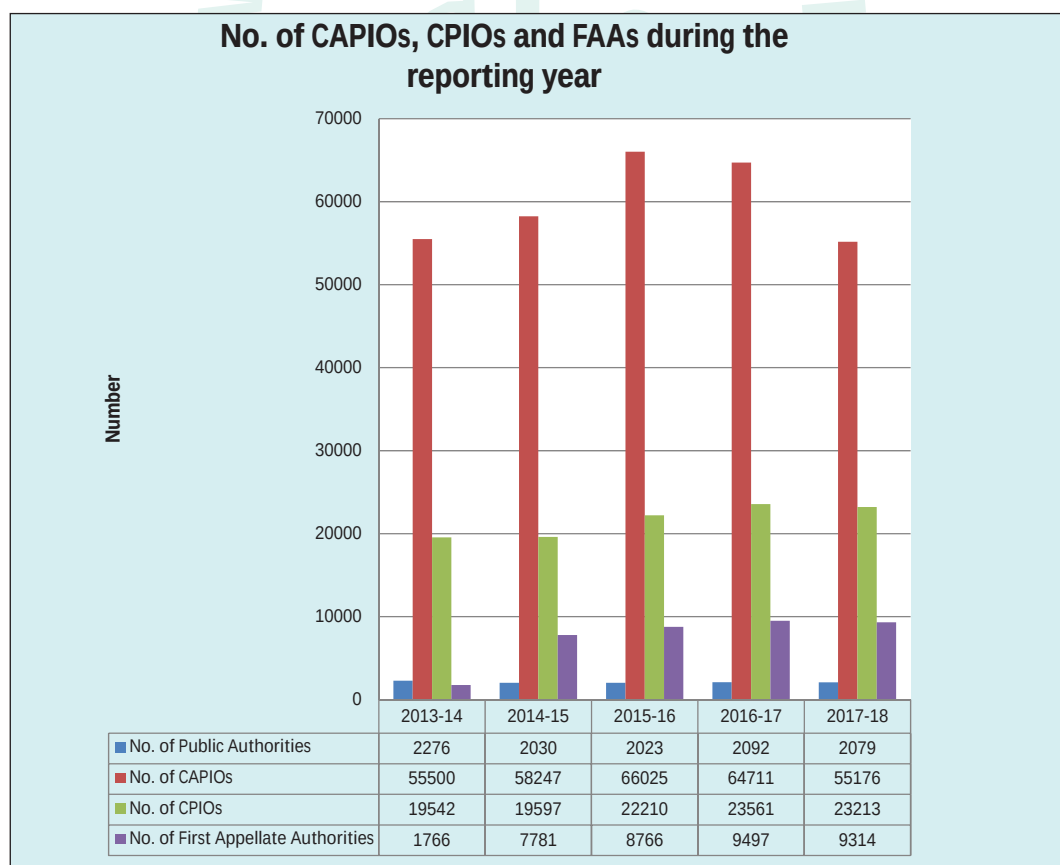
Number of RTI applications, First Appeals and Second Appeals/Complaints received in top 20 (In terms of Number of RTI requests received) Ministries/Departments/ Independent Public Authorities.

S. No.	Ministry/Department/ Independent Public Authority	No. of Requests Received	No of First Appeals Received	% of RTI request converted into First Appeals	No of Second Appeals / Complaints Received	% of RTI converted into second Appeals/ Complaints
1	Ministry Of Finance	199923	24673	12.34	5957	3.00
2	Ministry Of Communications & Information Tech.	128382	10026	7.81	2157	1.70
3	UT Of Delhi	119968	11540	9.62	2972	2.50
4	Ministry Of Railways	114219	14105	12.35	2538	2.20
5	Ministry Of Human Resource Development	86073	15006	17.43	1530	1.80
6	Ministry Of Defence	80223	14840	18.50	1620	2.00
7	Ministry Of Home Affairs	57951	7149	12.34	1119	1.90
8	Ministry Of Personnel, Public Grievances & Pensions	53979	4819	8.93	683	1.30
9	Ministry Of Labour & Employment	46979	4013	8.54	504	1.10
10	Ministry Of Health & Family Welfare	35323	3670	10.39	505	1.40
11	Ministry Of Housing & Urban Affairs	30466	688	2.26	547	1.80
12	Ministry Of Petroleum & Natural Gas	20841	2365	11.35	506	2.40
13	Ministry Of Road Transport & Highways	16783	1472	8.77	105	0.60
14	Ministry Of Coal	14200	2178	15.34	477	3.40

S. No.	Ministry/Department/ Independent Public Authority	No. of Requests Received	No of First Appeals Received	% of RTI request converted into First Appeals	No of Second Appeals / Complaints Received	% of RTI converted into second Appeals/ Complaints
15	Prime Minister's Office	14018	2162	15.42	276	2.00
16	Ministry Of Agriculture	13540	969	7.16	261	1.90
17	Ministry Of Consumer Aff., Food, & Public Dist.	11321	1263	11.16	163	1.40
18	Ministry Of Civil Aviation	10665	959	8.99	206	1.90
19	Ministry Of Social Justice & Empowerment	9933	458	4.61	111	1.10
20	Ministry Of Commerce & Industry	9672	607	6.28	142	1.50

2.7 Details of officials designated as CAPIOs, CPIOs and Appellate Authorities (AAs) u/s 5 (1) and 5 (2) of the RTI Act during 2013-14, 2014-15, 2015-16, 2016-17 and 2017-18.

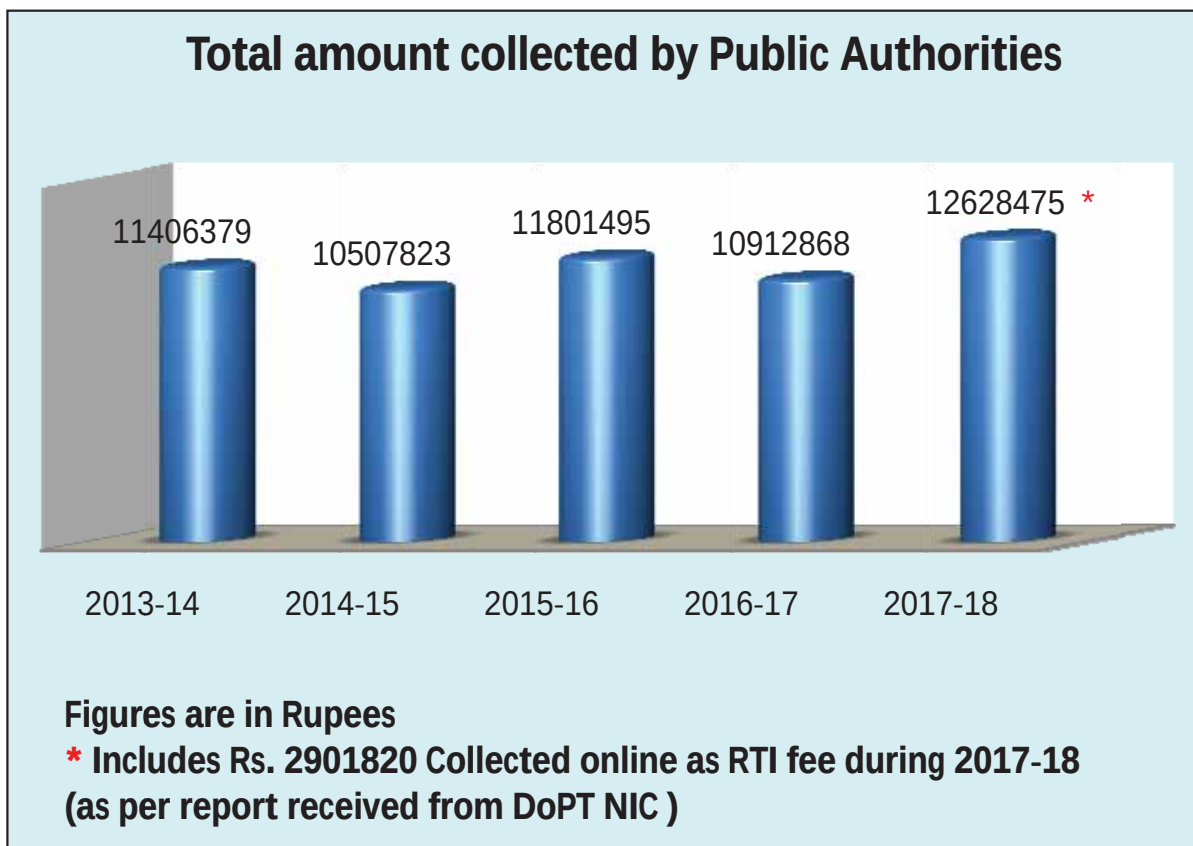
Figure: 2.4



2.8 Details of amount collected by the Public Authorities as application fee, additional charges and penalty.

Total amount collected by the Public Authorities as application fees, additional charges and penalty during last five years are as follows:-

Figure 2.5



2.9 Summary of Annual Returns 2017-18

The table below gives, in a nutshell, the total number of Public Authorities, the RTI applications received and disposed of, the number of CPIOs/ FAAs and the number of times information was denied under the [Section 8](#) of the RTI Act.

Table 2.9: Summary of Annual Returns 2017-18.

Sr. No	Name				Grand Total
1	Total number of Public Authorities				2079
2	Total number of Public Authorities who have not submitted Annual Returns				0
3	Total number of Public Authorities who submitted Annual Returns				2079
4	Opening balance of Requests Received under RTI (as on 1st April 2017)				215466
5	Number of RTI requests received during year				1233207
6	Total number of RTI requests (Rows 4+5)				1448673
7	Number of RTI requests transferred to other Public Authorities				155812
8	Total Number of First Appeals Received				140810
9	Total Number of First Appeals Disposed				92700
10	Decisions where Applications for Information rejected				63206 (4%)
11	Number of cases where disciplinary action was taken against any officer in respect of administration of RTI Act				3
12	Total Amount Collected (fee + addl. charges + penalty) (Rs.)				9726655
13	Number of CAPIOs appointed by Public Authorities				55176
14	Number of CPIOs appointed by Public Authorities				23213
15	Number of AAs appointed by Public Authorities				9314
16	Total of (13+14+15)				87703
17	No. of times various Provisions were invoked while Rejecting Requests	Relevant Sections of RTI Act 2005	Section 8(1)	(a)	1976
18				(b)	813
19				(c)	466
20				(d)	6178
21				(e)	6221
22				(f)	1207
23				(g)	986
24				(h)	2798
25				(i)	1578
26				(j)	16041
27			Other Sections	9	382
28				11	1289
29				24	8554
30				(Others)	22316
Total (From 17 to 30)					70805



Chapter 3

CENTRAL INFORMATION COMMISSION 2017-18

This chapter presents an overview of activities undertaken by the Central Information Commission in disposal of Appeals and Complaints, utilization of Plan & Non-Plan Budget as well as other important events during 2017-18

3.1 Incumbents during 2017-18

During the reporting year the Chief Information Commissioner and Information Commissioners in position were:-

Name of CIC	Term of Office
(i) Shri Radha Krishna Mathur	- (01.04.2016 to 24.11.2018)
Name of IC	Term of Office
(i) Shri Yashovardhan Azad	- (22.11.2013 to 21.11.2018)
(ii) Shri Sharat Sabharwal	- (22.11.2013 to 22.09.2017)
(iii) Smt. Manjula Prasher	- (22.11.2013 to 15.01.2018)
(iv) Prof Madabhushanam Sridhar Acharyulu	- (22.11.2013 to 21.11.2018)
(v) Shri Sudhir Bhargava	- (17.06.2015 to 11.01.2020)
(vi) Shri Bimal Julka	- (25.02.2016 to 26.08.2020)
(vii) Shri Divya Prakash Sinha	- (25.02.2016 to 25.09.2020)
(viii) Shri Amitava Bhattacharya	- (25.02.2016 to 01.12.2018)

3.2 Disposal of Appeals / Complaints filed with the Commission- Automatic Generation of Data

- 3.2.1** To facilitate reporting of pendency and disposal figures on real time basis, the workflow system has been modified. This has resulted in automatic generation of opening balances no. of pending cases. This includes figures on registration, disposal and closing balance of cases at the end of a particular reference period. The system now generates expandable hyperlink for details of the cases in all four categories i.e opening balance, registration, disposal and closing balance Particulars of file number, name of appellant/complainant, Public Authority, date of registration, date of hearing and the date of disposal are shown against each of the above categories. The details mentioned above can also be now shown against each Information Commissioner. The process has resulted in generating the reporting figures on real time basis. The details can be seen under the hyperlink "Monthly Progress Report" at www.cic.gov.in

3.2.2 Registration/Disposal

The registration/disposal of the cases during the reporting year in the Commission is as follows:

Registration of the cases during 2017-18 (nos)	25815
Disposal of the cases during 2017-18 (nos)	29005
Pending cases for disposal as on 1st April 2018 (nos)	23541

3.3 Imposition and realization of penalty by the Commission during 2017-18

3.3.1 The Central Information Commission imposed penalties amounting to Rs. 33,62,000/- under Section 20(1) of the RTI Act 2005, during the reporting year and an amount of Rs.16,39,484/- has been received against the penalties imposed by the Commission. It may be explained here that the penalties realized may not be of the year being reported upon. During the year, Hon'ble High Courts have stayed 7 penalty orders of the Commission, collectively involving penalty amount of Rs. 200,000/-, out of which Rs. 40,000/- were already recovered before the issue of the stay orders by the Hon'ble Courts.

3.4 Status of RTI applications and first appeals in the Commission

3.4.1 The RTI Cell of the Central Information Commission received a total of 3067 RTI applications seeking various information from the Central Public Information Officer, CIC during 2017-18. 353 of these RTI applications were closely related to the functioning of other public authorities and were transferred. The Commission did not reject any request for information. The CPIO of the Central Information Commission received a total of Rs. 14345 as fee for the reporting year.

3.4.2 During the reporting year, 534 appeals were filed before the First Appellate Authority of the Commission u/s 19(1) of the Act. The total appeals filed before the First Appellate authority of the Commission u/s 19(1) thus, comprise around 17.4% of total RTI applications received. The First Appellate Authority of the Central Information Commission disposed of 529 first appeals during the reporting year.

3.5 Plan Schemes of Central Information Commission

3.5.1 Construction of CIC Office Building

- The Central Information Commission was set up in the year 2005 and was housed in two hired buildings. The Commission had been allotted a plot of land measuring about 4653 sq meters plus green area of 2879 sq meters in the old JNU campus on Baba Gangnath Marg, Munirka, New Delhi 110067 for construction of its own building.

- National Building Construction Corporation (NBCC) was engaged for Project Management of the construction work as well as planning & design of the proposed building.
- The project construction was awarded to NBCC (India) Limited in 2014 with 31st March, 2018 as the targeted date of completion. The construction began in October 2015. The building was made ready for occupation ahead of the scheduled completion date and has been occupied on 06 November 2017.
- The building has five storeys (G+4) and 2 level basement parking.
- The final cost of the building, including IT works is about Rs 66.40 crores.
- The building height is 25.5 Metres.
- Major Facilities in the building are :-
 - (i) 11 Hearing Rooms with Latest Video Conferencing facility
 - (ii) 11 CIC/ICs Chambers with Visitors Rooms
 - (iii) Public Visitors Room
 - (iv) Registries and Office Secretariat
 - (v) Seminar Hall
 - (vi) 2 Meeting Rooms
 - (vii) Record Room with Compactors
- 35 KW Rooftop Solar Power Generation System has been installed at CIC Building and is also connected to the grid.
- The new building has been awarded 4 star GRIHA rating.

3.5.2 Building Inauguration by Hon'ble Prime Minister

Hon'ble Prime Minister, Shri Narendra Modi, inaugurated the new building of Central Information Commission on 6th March, 2018.

During his speech on this occasion, the Hon'ble Prime Minister noted that the building had been completed before the due date, and congratulated all agencies involved in the construction. He said the environment friendly Griha-IV rating would ensure energy savings, and help conserve the environment.

The Prime Minister expressed hope that the new building would help in better coordination and integration in the working of CIC.

Talking about the launch of the mobile App of the CIC, the Prime Minister said this would enable citizens to file appeals with ease, and enable them to easily access information being made available by the Commission.

The Prime Minister said democratic and participative governance requires transparency and accountability. He said CIC plays a key role in this regard. He said such institutions work as catalysts for trust-based governance.

The Prime Minister said that an “empowered citizen” is the strongest pillar of our democracy. He said that over the last four years, the Union Government has been informing and empowering people through various means. He enumerated five pillars of the modern information highway.

He said the first pillar is to ask questions (Sawaal). In this context, he mentioned the MyGov citizen engagement platform. The second pillar is listening to suggestions (Sujhaav). He said the Government is receptive and open to suggestions received from CPGRAMS or on social media.

The third pillar is interaction (Sanvaad). He said this establishes a connect between the citizens and the government. The fourth pillar is activity (Sakreetya). The Prime Minister said that during the implementation of GST, there was active follow up on complaints and suggestions.

The fifth pillar is information (Soochna). The Prime Minister said that it is the Government’s duty to inform citizens about its actions. He said the Government has begun a new practice of providing information through real-time updated, online dashboards. Information on progress of schemes such as Saubhagya and Ujala has been made available, he said.

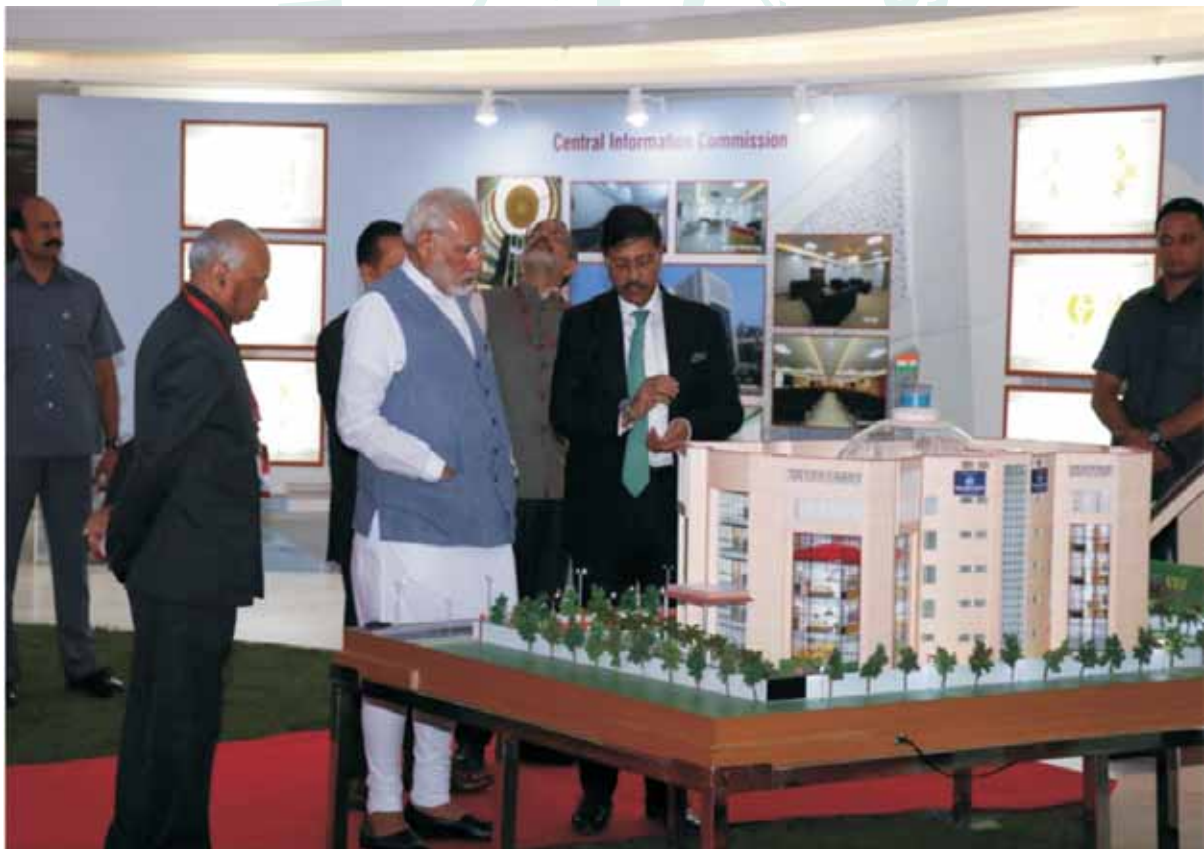
The Prime Minister said information commonly asked for is being uploaded on web portals of the concerned departments and Ministries. He said digital technology is being used to improve transparency and quality of citizen services. Similarly, projects are being tracked in real-time. He said that in a meeting of PRAGATI last week, the progress of reconstruction works at Kedarnath was monitored through a drone camera. He said the PRAGATI meetings have helped speed up projects worth over Rs. 9 lakh crore.

The Prime Minister gave the example of the closing down of the Directorate General of Supplies and Disposals. He said that public procurement is now being done through the Government e Market, or GeM platform. This is helping end corruption and bring transparency in government procurement, he added. He also spoke of minimizing human interface in government-people interactions.

The Prime Minister said that as transparency in the system increases, there is more trust in the government.

He said that citizens should be aware both about their rights and their duties. He said that the CIC can also explain to people, the importance of “Acting Right.” He said that in the quest for rights, it is important not to forget duties. He said that keeping in mind the present conditions and future challenges, every responsible institution should balance its rights with its duties.

The speech by Prime Minister is available at http://www.pmindia.gov.in/en/news_updates/pms-speech-at-the-inauguration-of-new-premises-of-cic-in-new-delhi/



3.5.3 Appeal, Complaints Management and Locator System (AppCoMS – Locator)

The Planning Commission had conveyed 'in-principle approval for Centrally Sponsored Scheme 'Project Locator' under Plan Revenue Scheme during 12th Five Year Plan at an estimated cost of Rs. 16.00 Crores.

Appeal Complaints Management and Locator System (AppCoMS) software has been designed and developed by NICSI empanelled vendor under the Plan Scheme of the Commission. All the modules of the software viz. Dak Registration (Digitization), Schedule Hearing, Upload Decision, Compliance Cell, Centralized File Management, Legal Cell, Penalties Modules, NIC Cell & MIS reports are fully functioning. One separate module for the Public Authorities to submit their quarterly reports i.e. Public Authority module is also fully functioning.

3.5.4 Citizens Services: Facilitation Desk/One-Click Information Window/ Video Conferencing

A Facilitation Desk has been functioning in the Commission since 1st July 2016. This desk facilitates applicants in filing appeals/complaints before the Commission as well as handles all queries made in person on, on phone, or through e-mail.

The Commission has introduced a 'Citizen Services' icon on its website for the convenience of citizens. This user friendly feature provides following assistance to the citizens

- (i) Status of their case on single click.
- (ii) Submit Online Appeal and Complaint
- (iii) Dak/Appeal/Complaint Status
- (iv) Cause list
- (v) Decisions
- (vi) FAQ (Frequently Asked Questions)

3.5.5 Digitization of records

During the year, the Commission has digitized all its records of old and current cases since its inception. As a result, the Commission has weeded out 1.7 lakhs old files and sold 21 truckloads of waste paper. The fresh cases registered in the Commission are also converted to a digitized format. The digitized records assist in more efficient scheduling and hearing of cases and their faster disposal.

3.5.6 Receipt of cases and Registration

Through its new software, the Commission now receives and processes cases both in the offline and online mode.

As soon as a Dak/Online receipt reaches the Commission, it is allocated a diary number. Through the software, this dairy no. is communicated to the sender through SMS/e-Mail.

The Dak/Online receipt pertaining to cases is scrutinized and a case is registered, if documents as required by RTI Rules are found to be complete. This is generally done within 48 hours. A facilitation letter as well as SMS and e-mail is issued to the sender in cases having deficiencies in documentation etc. and the sender is requested to make good the deficiencies.

Once a case is registered, all case documents are digitized and converted into e-book which is cross-referenced and book-marked. This e-book is made available to the Information Commissioners for paperless hearing of the case.

3.5.7 e-Court and Video Conferencing

After a case in e-book form reaches the Information Commissioners, the case is scheduled for hearing through the software. When the hearing is scheduled, the system generates SMS/e-mail alert to the applicant, besides generating physical notice of hearing. Subsequently, the system generates SMS as well as e-mail alerts for the applicant at the stage of uploading of decision on the CIC website. Decisions are also sent in physical form to the applicant and CPIO (Central Public Information Officer).

The Commission offers the facility of hearing through Video Conferencing at almost all district headquarters of National Informatics Centre in the country. This enables applicants and Public Authorities from across the country to attend case hearings at the NIC studio in a nearby district headquarters, instead of coming to Delhi.

With setting up of own studio of CIC, the ease of connectivity of Video Conferences has improved. During the past three years, the no. of Video Conferences conducted by the Commission are as follows.

Year	No. of Video Conferences
2015-16	10,882
2016-17	15,228
2017-18	12,309

3.6 Preparation of Publicity Material

This Plan Scheme had been carried forward to the 12th Five Year Plan for effective implementation of RTI Act, 2005. The activities under this Scheme are as follows:-

- Holding of Annual Convention
- Publicity and Advertisement of themes and Issues related to the Conventions to be done through audio-visual and print media.

Since 2006, the Commission has been organizing Annual Convention, as a major event. These Conventions provide an opportunity and a forum for stakeholders to

meet and discuss critical issues related to transparency, governance, information rights and other related issues. This contributes significantly toward the broadening and deepening of the RTI regime.

During the last 3 years, an expenditure of Rs. 91.48 lakhs was incurred against an allocation of Rs. 113.15 lakhs as per details are given below:-

Preparation of Publicity Material	2015-16 (Rs. In lakhs)	2016-17 (Rs. In lakhs)	2017-18 (Rs. In lakhs)	Total (Rs. in lakhs)
Allocation	50.00	35.11	28.04	113.15
Utilization	29.78	33.66	28.04	91.48

3.7 Initiatives of the Commission

3.7.1 Mobile App

With a view to wider, better and easier access to citizens of various services provided by the CIC, a Mobile App has been launched. The key services provided by this App are given below:

Key Services

1. Online filing of Second Appeals/Complaints.
2. Checking of cause list and submission of link papers.
3. Viewing the current status of Dak, Second Appeals and Complaints.
4. Downloading copies of Hearing Notice, Facilitation Memo and Orders.

3.7.2 Public Authority interface

The Central Information Commissions' new software provides for a 'Public Authority Module'. This interface makes the appeals/complaints registered in the Commission visible to the public authority immediately after registration. This enables them to take corrective action without waiting for hearing to be fixed by the Commission. This facilitates the Public Authority in providing immediate relief to the applicants. The module also makes provision for the public authority to upload the responses/submissions in the case online to facilitate the hearing by the Commission. Currently, about 2079 Public Authorities have registered for this module.

3.7.3 Transparency Audit

Section 4 of the RTI Act 2005 mandates Public Authorities to make certain disclosure suo-motu. Such disclosures were required to be made within 120 days of the enactment of the Act. To assess the availability/quality of disclosures made by Public Authorities, the Commission entrusted Indian Law Institute to carry out a sample audit of Public Authorities. The Indian Law Institute conducted Audit of 1159 Public Authorities and the outcome was shared with the Public Authorities.

3.7.4 Implementation of e- office/GeM

The Commission has implemented e-office software for carrying out some of its functions. The Commission has registered for GeM and is processing procurements through it. The Commission has also introduced e-service books for its employees.

3.7.5 Seminars and Conferences

The Commission has been organizing seminars and conferences on subjects of interest from the point of view of transparency. In the year 2017, the Commission organized two seminars on “Implementation of the Right to Information” and “Land Records and Right to Information Act 2005”. The details of these seminars may be seen at <https://cic.gov.in/annual-convention>.

3.7.6 Internship Programme

The law students are encouraged to do an internship with the Commission wherein they learn and contribute to the functioning of the Commission. The internship program of the Commission has been designed for minimum of 4 weeks, during which interns are given a research topic on which they prepare a detailed paper. During 2017-18, 14 students underwent internship programme.

3.8 12th Annual Convention of the Central Information Commission

3.8.1 The twelfth Annual Convention of the Central Information Commission was organized on 6th December, 2017 at Vigyan Bhawan, New Delhi. The theme of the 12th Annual Convention of the Central Information Commission was “Suo-motu Disclosures”. The subjects covered were Record Keeping, and Emerging issues in implementation of RTI Act.”

The 12th Annual Convention of the Central Information Commission was inaugurated by the Hon'ble Vice President Shri Venkaiah Naidu on 6th December, 2017.

Dr. Jitendra Singh, Union Minister of State(Independent State), Ministry of Development of North-Eastern Region (DoNER) MoS PMO, Public Grievances and Pensions, participated in the convention. Representatives of State Information Commissions, officials of the Central Government, including Public Information Officers and First Appellate Authorities from Public Authorities, representatives of Media and Civil Society Organizations and other stakeholders participated in the Convention.

While delivering the inaugural address, Shri M. Venkaiah Naidu said that the information has to be given in a language which is understandable to everyone, especially the one who applies for it. He said that the Right to Information has seen a massive increase in acceptance across the globe in the past twenty years. He further said that Right to Information enables greater government accountability, facilitates

the citizens' participation and lends transparency to government functioning. It leads to a fundamental change in relations between the citizens and the government, he added.

The Vice President said that sharing of information and creation of a transparent governance structure accountable to the people of our country are key pillars of democracy. He further said that transparency and accountability are the two key elements for the success of democracy. We need to convert Swarajya in to Surajya and the fruits of the development should reach everyone, he added.

Shri M. Venkaiah Naidu said that enhanced access to credible information makes our democracy more progressive, participatory and meaningful. According to Kautilya, good governance is aimed at fulfilling the welfare of the people; 'In the happiness of the king's subjects lies his happiness, in their welfare, his welfare', he added.

The Vice President said that the Right to Information has seen a massive increase in acceptance across the globe in the past twenty years. He further said that Right to Information enables greater Government accountability, facilitates the citizens' participation and lends transparency to Government functioning. It leads to a fundamental change in relations between the citizens and the Government, he added.

Shri M. Venkaiah Naidu said that early disposal by the Information Commissions will help citizens get their grievances redressed quickly and encouraged all the Commissions to make a concerted, sincere effort towards speeding up disposal of cases registered with them. The Central and State Information Commissions are a bridge between Public Authorities and the citizens, he added.

3.8.2 Recommendations of the Convention: The 12th Convention made the following recommendations:

- Suo-motu disclosures are the heart and soul of the RTI Act. It was recommended that the DoPT may further reiterate its directions to all Public authorities for making maximum suo-motu disclosures as required under Section 4 of the Act.
- Transparency audits may be taken up regularly by all Public Authorities themselves or through third party audits as well as by the Commissions in respect of suo-motu disclosures.
- Department of Administrative Reforms and Public Grievances and other authorities involved in maintaining of record at Central and State level should take up implementation of the requirements of Section 4(1)(a) in a mission mode with specific time-lines given to all Public Authorities and also make adequate budget provisions for the work for maintaining of records.
- Mechanisms should be devised to reduce the pendency in all Commissions.



Annual Convention – 2017

3.9 Allocation of Budget and Expenditure

3.9.1 Non-Plan (Revenue) - Establishment

Non – Plan Revenue

(Figures Rupees in Lakhs)

S. No	Head of Account	2016-17		2017-18	
		Final	Expenditure	Final	Expenditure
		Allocation		Allocation	
(1)	(2)	(3)	(4)	(5)	(6)
1	Salaries	797.00	796.67	854.00	853.78
2	Wages	215.00	214.89	300.00	300.00
3	Over Time Allowance	1.00	0.69	0.75	0.74
4	Medical Treatment	15.00	14.77	27.00	24.37
5	Domestic Travel Expenses	14.00	13.98	14.00	13.26
6	Foreign Travel Expenses	2.00	0.00	5.00	5.00
7	Office Expenses	523.00	523.00	614.64	614.64
8	R.R. & T	747.00	747.00	499.98	499.98
9	Publication	10.00	9.57	14.00	14.00
10	OAE	8.50	8.37	5.00	5.00
11	Minor Works	45.00	45.00	204.00	203.96
12	Prof. Services	101.00	100.82	159.50	158.82
13	Information Technology	20.00	19.86	60.24	60.23
14	SAP	-	-	27.50	27.49
	Total:	2498.50	2494.62	2785.61	2781.27

3.9.2 Plan Revenue

Table 3.3: Non-Plan (Revenue)-Establishment (I.B.E.: Interim Budget Estimates)

Plan Revenue

(Rupees in Lakhs)

S. No	Head of Account	2016-17		2017-18	
		Final Allocation	Expenditure	Final Allocation	Expenditure
(1)	(2)	(3)	(4)	(5)	(6)
1	Effective Implementation of RTI Act, 2005.	107.00	103.41	116.20	116.10

3.9.3 Plan Capital

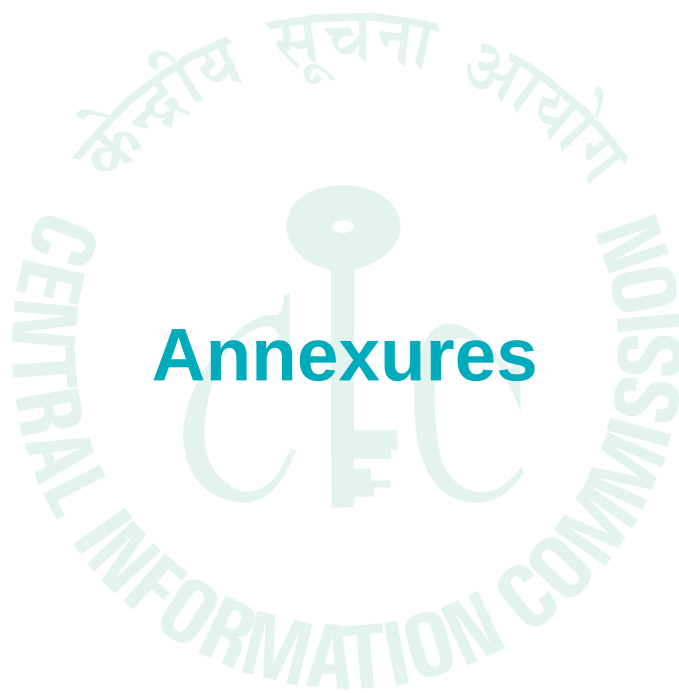
(Rupees in Lakhs)

S. No	Head of Account	2016-17		2017-18	
		Final Allocation	Expenditure	Final Allocation	Expenditure
(1)	(2)	(3)	(4)	(5)	(6)
1	Construction of Head Office Building for CIC.	3021.00	3021.00	2396.00	2396.00
Grand Total					5293.37

List of Abbreviations

Acronym	Definition
AA	Appellate Authorities
AppCoMS	Appeal, Complaints Management and Locator System
CAPIO	Central Assistant Public Information Officer
CIC	Central Information Commission
CPIO	Central Public Information Officer
Cr	Crore
DoPT	Department of Personnel and Training
FAA	First Appellate Authority
GOI	Government of India
IC	Information Commissioner
IT	Information Technology
NBCC	National Building Construction Corporation
NIC	National Informatics Centre
NICSI	National Informatics Centre Services Incorporated
No.	Number
OAE	Other Administrative Expenses
PA	Public Authority
R.R. & T	Rent, Rate and Taxes
Rs.	Rupees
RTI	Right to Information
S.No	Serial Number
SFC	Standing Finance Committee
u/s	Under Section
UT	Union Territory





Annexures



Annexure-1

Ministry wise and Public Authority-wise Abstract of online Annual Returns

Sr. No	Name				Grand Total
1	Total number of Public Authorities				2079
2	Total number of Public Authorities who have not submitted Annual Re- turns				0
3	Total number of Public Authorities who submitted Annual Returns				2079
4	Opening balance of Requests Received under RTI (as on 1st April 2017)				215466
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9	Total Number of First Appeals Disposed				92700
10	Decisions where Applications for Information rejected				63206 (4%)
11	Number of cases where disciplinary action was taken against any officer in respect of administration of RTI Act				3
12	Total Amount Collected (fee + addl. charges + penalty) (Rs.)				9726655
13	Number of CAPIOs appointed by Public Authorities				55176
14	Number of CPIOs appointed by Public Authorities				23213
15	Number of AAs appointed by Public Authorities				9314
16	Total of (13+14+15)				87703
17	No. of times various Provisions were invoked while Rejecting Requests	Relevant Sections of RTI Act 2005	Section 8(1)	(a)	1976
18				(b)	813
19				(c)	466
20				(d)	6178
21				(e)	6221
22				(f)	1207
23				(g)	986
24				(h)	2798
25				(i)	1578
26				(j)	16041
27			Other Sections	9	382
28				11	1289
29				24	8554
30				(Others)	22316
Total (From 17 to 30)					70805

Sr. No.					1	1.1	2		2.1	3	3.1	3.1.1	3.1.2	3.1.3	3.1.4	3.1.5	3.1.6	3.1.7		
1	Ministry/Department/Organisation				Election Commission Of India	Election Commission Of India	Ministry Total	Cabinet Secretariat		Ministry Of Agriculture	Department Of Agriculture & Cooperation	Department Of Agriculture & Cooperation	All India Soil & Land Use Survey(AISLUS), New Delhi	Central Farm Machinery Training & Testing Institute	Central Fertiliser Quality Control & Training Institute	Central Institute Of Horticulture	Coconut Development Board	Commission For Agricultural Cost & Prices(CACP)		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)					104	104	0	0			152	0	0	6	1	5	0		
3	No.of Requests Received during year					2348	2348	1503	1503			4958	37	50	35	5	77	213		
4	Total no.of Requests (Column 2+3)					2452	2452	1503	1503			5110	37	50	41	6	82	213		
5	No.of Requests transferred to other PAs					419	419	657	657			535	0	0	0	2	0	6		
6	Total No. of Appeal Received					278	278	160	160			255	1	6	0	1	5	0		
7	Total No. of Appeal Disposed					14	14	15	15			191	1	6	0	0	5	0		
8	Decisions where Applications for Information rejected					2 (0%)	2 (0%)	111 (7%)	111 (7%)			89 (2%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0	0			0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					74991	74991	3330	3330			31796	40	444	1000	0	3796	90		
11	No. of CAPIOs appointed (A)					1	1	0	0			0	1	0	0	0	9	1		
12	No. of CPIOs appointed (B)					30	30	16	16			43	1	1	1	1	1	1		
13	No. of AAs appointed (C)					1	1	15	15			16	0	1	1	1	1	0		
14	Total (A+B+C)					32	32	31	31			59	2	2	2	2	11	2		
15	*	**	Section 8(1)	(a)		0	0	0	0			0	0	0	0	0	0	0	0	
16				(b)		0	0	0	0			0	0	0	0	0	0	0	0	0
17				(c)		0	0	0	0			0	0	0	0	0	0	0	0	0
18				(d)		0	0	0	0			0	0	0	0	0	0	0	0	0
19				(e)		0	0	0	0			0	0	0	0	0	0	0	0	0
20				(f)		0	0	0	0			0	0	0	0	0	0	0	0	0
21				(g)		4	4	0	0			0	0	0	0	0	0	0	0	0
22				(h)		0	0	6	6			0	0	0	0	0	0	0	0	0
23				(i)		0	0	56	56			0	0	0	0	0	0	0	0	0
24				(j)		0	0	13	13			0	0	0	0	0	0	0	0	0
25			Other Sections	9		0	0	0	0			0	0	0	0	0	0	0	0	0
26				11		0	0	0	0			0	0	0	0	0	0	0	0	
27				24		0	0	15	15			0	0	0	0	0	0	0	0	
28	(Others)			0		0	21	21	66			0	0	0	0	0	0	0	0	
Total					4	4	111	111	66	0	0	0	0	0	0					

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					3.1.28	3.1.29	3.1.30	3.1.31	3.1.32	3.1.33	3.1.34	3.1.35	3.1.36	3.1.37		
1	Ministry/Department/Organisation				National Institute Of Agricultural Marketing(NIAM)	National Institute Of Plant Health Management	National Seeds Corporation Ltd.	National Seeds Research & Traing Centre (NSRTC)	North Eastern Regional Farm Machinery Training & Testing Instt.	Northern Region Farm Machinery Training & Testing Institute	Protection Of Plant Varieties And Farmers Rights Authority	Small Farmers Agri Business Consortium	Southern Region Farm Machinery Training And Testing Institute	National Rainfed Area Authority	Department Total	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				2	0	37	0	0	3	0	11	2	1	238	
3	No.of Requests Received during year				40	10	160	19	26	42	35	46	20	8	7386	
4	Total no.of Requests (Column 2+3)				42	10	197	19	26	45	35	57	22	9	7624	
5	No.of Requests transferred to other PAs				0	1	1	0	0	2	0	0	0	0	618	
6	Total No. of Appeal Received				1	1	29	0	0	0	0	0	1	0	415	
7	Total No. of Appeal Disposed				1	0	29	0	0	0	0	0	1	0	337	
8	Decisions where Applications for Information rejected				0(0%)	0(0%)	8 (4%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	122 (2%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				120	500	1398	0	20	278	150	70	20	0	47965	
11	No. of CAPIOs appointed (A)				0	0	1	0	0	0	0	0	0	1	19	
12	No. of CPIOs appointed (B)				0	1	1	1	1	1	1	0	0	1	206	
13	No. of AAs appointed (C)				0	1	0	1	1	0	0	0	0	0	48	
14	Total (A+B+C)				0	2	2	2	2	1	1	0	0	2	273	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	1	0	0	0	0	0	0	0	0	1	
19				(e)	0	1	0	0	0	0	0	0	0	0	1	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	0	0	
24				(j)	0	1	0	0	0	0	0	0	0	0	4	
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	8	0	0	0	0	0	0	0	87	
Total					0	3	8	0	0	0	0	0	0	93		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				3.2.20	3.2.21	3.2.22	3.2.23	3.2.24	3.2.25	3.2.26	3.2.27	3.2.28	3.2.29	3.2.30	3.2.31	3.2.32		
1	Ministry/Department/Organisation			Central Marine Fisheries Research Institute (ICAR)	Central Plantation Crops Research Institute (ICAR)	Central Potato Research Institute (ICAR)	Central Research Institute For Dryland Agriculture (ICAR)	Central Research Institute For Jute And Allied Fibre (ICAR)	Central Rice Research Institute (ICAR)	Central Sheep And Wool Research Institute (ICAR)	ICAR Indian Institute Of Soil And Water Conservation	Central Soil Salinity Research Institute (ICAR)	Central Tobacco Research Institute (ICAR)	Central Tuber Crops Research Institute (ICAR)	Directorate Of Cashew Research (ICAR)	Directorate Of Coldwater Fisheries Research (ICAR)		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	1	0	0	0	4	2	0	0	1	0	0	0		
3	No.of Requests Received during year			33	28	23	22	23	13	46	21	24	31	10	7	24		
4	Total no.of Requests (Column 2+3)			33	29	23	22	23	17	48	21	24	32	10	7	24		
5	No.of Requests transferred to other PAs			0	0	1	0	0	0	0	0	0	0	0	0	0		
6	Total No. of Appeal Received			7	4	3	5	1	0	10	0	12	0	0	4	0		
7	Total No. of Appeal Disposed			7	2	3	4	1	0	10	0	12	0	0	4	0		
8	Decisions where Applications for Information rejected			0(0%)	2 (7%)	0(0%)	0(0%)	0(0%)	0(0%)	1 (2%)	0(0%)	0(0%)	1 (3%)	0(0%)	0(0%)	0(0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			310	230	220	390	60	170	516	120	2816	120	90	1730	170		
11	No. of CAPIOs appointed (A)			0	1	7	3	23	0	1	9	4	1	1	0	1		
12	No. of CPIOs appointed (B)			1	1	7	1	0	1	1	1	4	2	1	1	1		
13	No. of AAs appointed (C)			1	1	1	1	1	0	1	0	1	1	1	1	1		
14	Total (A+B+C)			2	3	15	5	24	1	3	10	9	4	3	2	3		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	4	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	1	0	0	0	0
24				(j)	4	0	0	0	0	0	9	0	0	1	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	4	0	1	0	0	0	1	0	0	0	0	0	0	0
Total				8	4	1	0	0	0	10	0	0	2	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				3.2.53	3.2.54	3.2.55	3.2.56	3.2.57	3.2.58	3.2.59	3.2.60	3.2.61	3.2.62	3.2.63	3.2.64	3.2.65		
1	Ministry/Department/Organisation			Indian Agricultural Statistics Research Institute (ICAR)	Indian Grassland And Fodder Research Institute (ICAR)	Indian Institute Of Horticultural Research (ICAR)	Indian Institute Of Natural Resins And Gums (ICAR)	Indian Institute Of Pulses Research (ICAR)	Indian Institute Of Seed Science (ICAR)	Indian Institute Of Soil Science (ICAR)	Indian Institute Of Spices Research (ICAR)	Indian Institute Of Sugarcane Research (ICAR)	Indian Institute Of Vegetable Research (ICAR)	Indian Veterinary Research Institute (ICAR)	National Academy Of Agricultural Research Management (ICAR)	ICAR National Bureau Of Agricultural Insect Resources		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			2	8	0	0	0	0	1	0	0	0	6	0	0		
3	No.of Requests Received during year			44	50	47	8	35	3	23	11	19	19	147	5	8		
4	Total no.of Requests (Column 2+3)			46	58	47	8	35	3	24	11	19	19	153	5	8		
5	No.of Requests transferred to other PAs			10	0	0	0	15	0	0	0	4	0	6	0	0		
6	Total No. of Appeal Received			0	24	2	0	2	0	1	0	1	4	21	0	3		
7	Total No. of Appeal Disposed			0	19	1	0	2	0	1	0	1	4	13	0	3		
8	Decisions where Applications for Information rejected			1 (2%)	0(0%)	0(0%)	0(0%)	1 (3%)	0(0%)	2 (8%)	0(0%)	0(0%)	2 (11%)	3 (2%)	0(0%)	0(0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			682	620	380	40	50	10	27250	40	100	478	2640	40	0		
11	No. of CAPIOs appointed (A)			0	0	0	0	0	0	1	0	0	0	0	0	0		
12	No. of CPIOs appointed (B)			1	10	0	1	0	0	2	1	2	1	11	2	1		
13	No. of AAs appointed (C)			1	1	0	1	0	0	1	1	1	1	10	0	1		
14	Total (A+B+C)			2	11	0	2	0	0	4	2	3	2	21	2	2		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				(j)	1	0	0	0	0	0	0	0	0	0	1	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	5	0	0	0	0	2	0	0	2	2	0	0	0
Total				1	5	0	0	0	0	2	0	0	2	3	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				3.2.86	3.2.87	3.2.88	3.2.89	3.2.90	3.2.91	3.2.92	3.2.93	3.2.94	3.2.95	3.2.96	3.2.97	3.2.98	
1	Ministry/Department/Organisation			National Research Centre On Meat (ICAR)	National Research Centre On Mithun (ICAR)	National Research Centre On Pig (ICAR)	National Research Centre On Plant Biotechnology (ICAR)	National Research Centre On Pomegranate (ICAR)	National Research Centre On Seed Spetes (ICAR)	National Research Centre On Yak (ICAR)	Project Directorate For Farming Systems Research (ICAR)	Project Directorate On Cattle (ICAR)	Project Directorate On Foot And Mouth Disease (ICAR)	Project Directorate On Poultry (ICAR)	Sugarcane Breeding Institute (ICAR)	Vivekananda Parvatiya Krishi Anusandhan Sansthan (ICAR)	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	0	0	113	0	0	0	0	0	0	4	0	
3	No.of Requests Received during year			5	5	5	4	6	9	2	1	22	42	11	11	7	
4	Total no.of Requests (Column 2+3)			5	5	5	4	119	9	2	1	22	42	11	15	7	
5	No.of Requests transferred to other PAs			0	0	1	0	0	0	0	0	1	0	0	0	0	
6	Total No. of Appeal Received			0	0	1	0	0	0	0	0	0	2	0	3	0	
7	Total No. of Appeal Disposed			0	0	1	0	0	0	0	0	0	2	0	3	0	
8	Decisions where Applications for Information rejected			1 (20%)	0(0%)	0(0%)	0(0%)	0(0%)	1 (11%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	2 (13%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			20	30	10	30	60	1946	0	10	10	400	5	60	60	
11	No. of CAPIOs appointed (A)			0	1	0	4	1	1	0	1	0	0	4	2	0	
12	No. of CPIOs appointed (B)			1	1	0	4	1	1	0	1	0	2	4	1	1	
13	No. of AAs appointed (C)			1	0	0	1	1	0	0	1	0	1	0	1	0	
14	Total (A+B+C)			2	2	0	9	3	2	0	3	0	3	8	4	1	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	5	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	5	0	0	0
19				(e)	0	0	0	0	0	1	0	0	0	1	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	3	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	1	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	0	0	0	0	0	0	0	0	0	2	0
Total				0	0	0	0	0	1	0	1	0	14	0	2	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				3.3.6	3.3.7	3.3.8	3.3.9	3.3.10	3.3.11	3.3.12	3.3.13	3.3.14	3.3.15	3.3.16	3.3.17	3.3.18	
1	Ministry/Department/Organisation			AQCS,New Delhi	CCBF Suratgarh	CCBF,Andeshnagar	CCBF,Avadi	CCBF,Chiplima	CCBF,Dhamrod	CCBF,Hesserghatta	RSFP&D,Chennai	RSFP&D,Hyderabad	RSFP&D, Hissar	RSFP&D,Kalyani	RSFP&D,Gandhinagar	RSFP&D,Jammu	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			57	0	0	0	0	0	0	0	0	0	0	0	0	
3	No.of Requests Received during year			29	23	6	17	15	18	17	15	17	15	30	12	0	
4	Total no.of Requests (Column 2+3)			86	23	6	17	15	18	17	15	17	15	30	12	0	
5	No.of Requests transferred to other PAs			0	0	0	0	0	0	0	0	0	0	0	0	0	
6	Total No. of Appeal Received			0	0	0	0	0	0	0	0	0	0	0	0	0	
7	Total No. of Appeal Disposed			0	0	0	0	0	0	0	0	0	0	0	0	0	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			0	50	0	0	0	0	0	0	0	0	0	0	0	
11	No. of CAPIOs appointed (A)			0	1	1	0	0	0	0	1	0	1	0	0	1	
12	No. of CPIOs appointed (B)			1	1	1	1	1	2	1	1	1	1	0	0	0	
13	No. of AAs appointed (C)			1	0	0	1	0	2	1	1	0	0	0	0	0	
14	Total (A+B+C)			2	2	2	2	1	4	2	3	1	2	0	0	1	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	
24				(j)	0	0	0	0	0	0	0	0	0	0	0	0	
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	0	
27	24	0		0	0	0	0	0	0	0	0	0	0	0			
28	(Others)	0		0	0	0	0	0	0	0	0	0	0	0			
Total				0	0	0	0	0	0	0	0	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.															3.3.39	3.3.40	3.3.41	3.3.42	3.3.43	3.3.44	3.3.45	3.3.46	3.3.47	3.3.48	3.3.49	3.3.50		
1	Ministry/Department/Organisation														Fishery Survey Of India,Mumbai	Fishery Survey Of India,Portblair	Fishery Survey Of India,Vishakhapatnam	NIAH,Baghpat	NIFPHATT, Kochi	NIFPHATT, Vishakhapatnam	Reginal Fodder Station, Sriganaganagar	Regional Fodder Station, Hessarghatta	Fishery Survey Of India, Kochi	Animal Welfare Board Of India, Chennai	AQCS, Bangalore	AQCS, Hyderabad	Department Total	Ministry Total
2	Opening balance of Requests Received under RTI (as on 1st April 2017)														0	0	0	0	0	0	1	1	0	0	0	0	349	829
3	No.of Requests Received during year														28	6	4	16	24	1	28	8	12	144	12	21	2360	13540
4	Total no.of Requests (Column 2+3)														28	6	4	16	24	1	29	9	12	144	12	21	2709	14369
5	No.of Requests transferred to other PAs														2	0	0	0	0	0	0	0	0	3	0	0	170	1345
6	Total No. of Appeal Received														11	0	0	0	0	0	0	0	1	2	0	0	185	969
7	Total No. of Appeal Disposed														11	0	0	0	0	0	0	0	1	2	0	0	168	812
8	Decisions where Applications for Information rejected														2 (7%)	1 (17%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	1 (5%)	23 (1%)	345 (2%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act														0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)														871	170	0	10	159	0	10	0	162	4021	0	0	12286	133834
11	No. of CAPIOs appointed (A)														0	1	0	0	0	0	1	0	1	1	0	0	19	179
12	No. of CPIOs appointed (B)														1	0	0	1	1	1	1	0	1	1	0	1	64	595
13	No. of AAs appointed (C)														1	0	0	1	1	1	1	0	1	1	0	0	42	222
14	Total (A+B+C)														2	1	0	2	2	2	3	0	3	3	0	1	125	996
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5							
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1							
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0							
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	6							
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	10							
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0							
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1							
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	47							
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1							
24				(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4	60							
25				Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0							
26					11	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	3							
27					24	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0							
28	(Others)	2	1		0	0	0	0	0	0	0	0	0	0	0	0	1	7	199									
Total					2	1	0	0	0	0	0	0	0	0	0	0	0	0	1	11	333							

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Ministry Of Food Processing Industries										4																									
Ministry Of Food Processing Industries		0	341	341	93	15	15	35 (10%)	0	2734	0	24	24	48	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	35	35	35	4.1
Ministry Total		0	341	341	93	15	15	35 (10%)	0	2734	0	24	24	48	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	35	35	5	
Ministry Of Chemicals & Fertilizers										5																									
Department Of Chemicals & Petrochemicals										5.1																									
Department Of Chemicals & Petrochemicals		0	419	39	16	23	135	31	6	669	0(0%)	0	1120	8	15	7	30	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.1.1	
Hindustan Organic Chemicals Ltd		0	39	16	23	135	31	6	669	5 (13%)	0	270	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5	5.1.2	
Institute Of Pesticide Formulation Technology		1	0	0	0	0	0	0	0	0(0%)	0	0	0	0	1	1	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.1.3	
Office Of The Welfare Commissioner Bhopal Gas		0	0	0	0	0	0	0	0	9 (39%)	0	1192	1	1	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.1.4	
Central Institute Of Plastics Engineering And Technology (CIPE.T)		4	0	0	0	0	0	0	0	0(0%)	0	880	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.1.5	
Hindustan Insecticide Ltd.		0	0	0	0	0	0	0	0	2 (6%)	0	300	5	4	1	10	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.1.6	
Hindustan Fluro Carbons Ltd		1	6	7	0	0	0	0	0	0(0%)	0	30	0	1	1	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.1.7	
Department Total		6	669	675	115	58	54	16 (2%)	0	3792	14	22	11	47	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.2	
Department Of Fertilizers										5.2																									
National Fertilizer Ltd.(NFL)		12	441	68	25	49	163	41	0	6530	0	8	8	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.2.1	
Fertilizer Corporation Of India Limited (FCI)		0	68	25	49	172	41	0	0	250	0	0	1	0	1	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.2.2	
Hindustan Fertilizers Corporation Limited (HFC)		0	25	49	163	41	0	0	0	0	1	1	1	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.2.3	
Brahmaputra Valley Fertilizer Corporation Ltd. (BYFCL)		0	49	172	41	0	0	0	0	40	1	1	1	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.2.4	
Fertilizer And Chemical Travencore Limited (FACT)		9	163	172	41	0	0	0	0	1503	1	1	1	3	8	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.2.5	
FCI Aravali Gypsum And Minerals India Limited (FAGMIL)		0	41	41	0	0	0	0	0	1078	3	1	1	5	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5.2.6	

Sr. No.					5.2.7	5.2.8	5.2.9	5.2.10	5.2.11		5.3	5.3.1	5.3.2	5.3.3	5.3.4	5.3.5	5.3.6	
1	Ministry/Department/Organisation				Department Of Fertilisers	Projects And Development Of India Ltd	Rashtriya Chemicals And Fertilizers Ltd. (RCF)	Madras Fertilizer Ltd.(MFL)	Fertilizer Industry Co-Ordination Committee (FICC)	Department Total	Department Of Pharmaceuticals	Department Of Pharmaceuticals	National Institute Of Pharmaceutical Education And Research	NIPER, Rae Bareilly	NIPER, Hajipur	Indian Drugs & Pharmaceuticals Ltd.	Rajasthan Drugs And Pharmaceuticals Ltd.	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	13	0	0	0	34		51	4	0	0	0	0	
3	No.of Requests Received during year				586	60	143	56	43	1675		237	90	11	10	80	9	
4	Total no.of Requests (Column 2+3)				586	73	143	56	43	1709		288	94	11	10	80	9	
5	No.of Requests transferred to other PAs				67	0	0	0	0	70		79	0	0	0	0	0	
6	Total No. of Appeal Received				26	17	0	4	1	151		36	7	0	0	18	0	
7	Total No. of Appeal Disposed				14	15	0	3	0	92		11	5	0	0	5	0	
8	Decisions where Applications for Information rejected				0(0%)	0(0%)	0(0%)	7 (13%)	0(0%)	112 (7%)		0(0%)	38 (40%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0		0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				3036	650	390	360	0	13837		1590	1672	80	50	740	20	
11	No. of CPIOs appointed (A)				1	4	2	1	0	14		0	0	0	0	6	0	
12	No. of CPIOs appointed (B)				17	1	0	1	2	33		10	2	0	1	1	1	
13	No. of AAs appointed (C)				12	1	1	4	3	32		9	1	0	1	1	1	
14	Total (A+B+C)				30	6	3	6	5	79		19	3	0	2	8	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0		0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0		0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0		0	0	0	0	0	0	
18				(d)	0	4	0	3	0	16		0	1	0	0	0	0	
19				(e)	0	3	0	0	0	14		0	4	0	0	0	0	
20				(f)	0	0	0	0	0	1		0	0	0	0	0	0	
21				(g)	0	0	0	0	0	6		0	0	0	0	0	0	
22				(h)	0	0	0	0	0	6		0	5	0	0	0	0	
23				(i)	0	0	0	1	0	5		0	0	0	0	0	0	
24				(j)	0	4	0	1	0	40		0	2	0	0	2	0	
25			Other Sections	9	0	0	0	0	0	1		0	0	0	0	0	0	0
26				11	0	0	0	1	0	3		0	0	0	0	0	0	
27				24	0	0	0	0	0	0		0	0	0	0	0	0	
28				(Others)	0	3	0	2	0	63		0	26	0	0	0	0	0
Total					0	14	0	8	0	155		0	38	0	0	2	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					6.1	6.11		7	7.1	7.2	7.3	7.4	7.5	7.6	7.7	7.8	7.9
1	Ministry/Department/Organisation				Ministry Of Civil Aviation	Hotel Corp. Of India	Ministry Total	Ministry Of Coal	Ministry Of Coal	Coal Controller Organisation	Northern Coalfield Ltd.	Central Coalfield Limited	Mahanadi Coalfields Limited	Eastern Coalfields Limited	Coal Mines Provident Fund Organisation	Bharat Coking Coal Limited.	Central Mine Planning And Design Institute
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	35		28	0	0	0	605	28	0	234	12
3	No.of Requests Received during year				1228	13	10665		465	85	1053	733	545	658	770	1861	134
4	Total no.of Requests (Column 2+3)				1228	13	10700		493	85	1053	733	1150	686	770	2095	146
5	No.of Requests transferred to other PAs				397	0	1279		210	59	5	161	3	2	7	0	5
6	Total No. of Appeal Received				0	0	959		28	2	196	81	63	214	63	165	5
7	Total No. of Appeal Disposed				0	0	926		22	2	12	70	63	98	63	151	4
8	Decisions where Applications for Information rejected				4 (0%)	0(0%)	216 (2%)		15 (3%)	0(0%)	142 (13%)	0(0%)	11 (1%)	86 (13%)	13 (2%)	138 (7%)	0(0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0		0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				1110	120	46328		2565	110	20480	6475	26859	4067	6814	18309	662
11	No. of CAPIOs appointed (A)				0	4	55		0	0	15	1	1	0	0	4	1
12	No. of CPIOs appointed (B)				11	5	309		12	1	1	14	1	25	21	16	1
13	No. of AAs appointed (C)				7	1	86		9	1	2	14	1	1	1	16	0
14	Total (A+B+C)				18	10	450		21	2	18	29	3	26	22	36	2
15	*	**	Section 8(1)	(a)	0	0	7		0	0	0	0	0	0	0	0	0
16				(b)	0	0	0		0	0	0	0	0	0	0	0	
17				(c)	0	0	0		0	0	0	0	0	0	0	0	
18				(d)	0	0	37		1	0	0	0	1	4	0	4	0
19				(e)	0	0	23		0	0	0	0	0	2	1	0	0
20				(f)	0	0	2		0	0	0	0	0	0	0	0	0
21				(g)	1	0	4		0	0	0	0	0	0	6	0	0
22				(h)	0	0	9		0	0	0	0	1	0	1	11	0
23				(i)	3	0	13		3	0	0	0	0	0	1	0	0
24				(j)	0	0	45		0	0	3	0	3	11	4	9	0
25			Other Sections	9	0	0	13		0	0	0	0	0	0	0	0	0
26				11	0	0	1		0	0	0	0	0	0	5	0	
27				24	0	0	2		0	0	0	0	0	0	0	0	
28				(Others)	0	0	103		11	0	139	0	6	69	11	109	0
Total				4	0	259	15		0	142	0	11	86	24	138	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

7.1	South Eastern Coalfields Ltd.	455	3098	3553	142	654	467	177 (5%)	0	46417	1	17	17	35	0	0	0	0	0	15	26	0	34	20	4	63	1	5	0	24	192
7.11	NLC India Ltd.	35	346	381	9	91	86	41 (11%)	0	3506	19	1	1	21	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	37	41
7.12	Western Coalfields Limited	181	2440	2621	13	366	366	93 (4%)	0	34231	11	1	1	13	0	0	0	0	0	0	0	0	0	0	0	0	0	0	93	93	
7.13	Coal India Limited	0	2012	2012	459	250	229	164 (8%)	0	4656	1	1	1	3	0	0	0	0	0	6	0	0	0	2	0	28	0	0	102	138	
	Ministry Total	1578	14200	15778	1075	2178	1633	880 (6%)	0	175151	54	112	65	231	0	0	0	0	0	25	35	0	40	35	8	125	1	10	601	880	
8	Ministry Of Minority Affairs																														
8.1	Ministry Of Minority Affairs	0	1221	1221	0	72	72	0(0%)	0	2950	0	12	4	16	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8.2	Central Wakf Council	0	51	51	6	2	2	0(0%)	0	350	1	1	1	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8.3	Dargah Committee, Dargah Khwaja Sahab	0	101	101	0	16	16	0(0%)	0	9326	1	1	1	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8.4	Maulana Azad Education Foundation	0	42	42	0	0	0	0(0%)	0	520	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8.5	Office Of The Commissioner For Linguistic Minorities	0	42	42	16	0	0	2 (5%)	0	160	0	3	0	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	1
8.6	National Commission For Minorities	0	76	76	0	0	0	0(0%)	0	476	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8.7	National Minorities Development And Finance Corporation	3	95	98	20	0	0	0(0%)	0	50	1	1	1	3	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Ministry Total	3	1628	1631	42	90	90	2 (0%)	0	13832	3	18	7	28	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	1
9	Ministry Of Mines																														
9.1	Geological Survey Of India	39	804	843	2	108	102	24 (3%)	0	7794	22	17	11	50	0	0	0	0	0	0	0	0	0	0	0	4	0	0	20	24	24
9.2	Ministry Of Mines	28	451	479	74	43	40	1 (0%)	0	2598	0	15	9	24	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	1	1
9.3	Hindustan Copper Ltd.	17	323	340	8	46	11	36 (11%)	0	11692	0	7	1	8	0	0	0	0	0	4	1	2	2	1	16	0	0	17	43	43	
9.4	National Aluminium Company Ltd.	26	226	252	0	49	49	74 (29%)	0	5585	9	1	1	11	0	0	0	0	5	0	0	0	0	0	38	0	0	28	74	74	
9.5	Jawaharlal Nehru Aluminium Research Development And Design Centre.	0	8	8	0	1	1	0(0%)	0	2484	0	1	1	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Sr. No.					9.6	9.7	9.8	9.9		10	10.1	10.1.1	10.1.2	10.1.3	10.1.4	10.1.5	10.1.6	
1	Ministry/Department/Organisation				Mineral Exploration Corporation Ltd.	Indian Bureau Of Mines	National Institute Of Rock Mechanics	National Institute Of Miners Health	Ministry Total	Ministry Of Commerce & Industry	Department Of Commerce	Department Of Commerce	Agricultural And Processed Food Products Export Development Authority	Cochin Special Economic Zone	Coffee Board	Directorate General Of Commercial Intelligence And Statistics	Directorate General Of Foreign Trade	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				6	21	6	0	143			12	0	0	3	0	188	
3	No.of Requests Received during year				68	431	18	15	2344			1313	130	52	99	175	891	
4	Total no.of Requests (Column 2+3)				74	452	24	15	2487			1325	130	52	102	175	1079	
5	No.of Requests transferred to other PAs				0	85	0	0	169			420	12	0	0	0	174	
6	Total No. of Appeal Received				6	41	0	0	294			83	10	0	5	8	92	
7	Total No. of Appeal Disposed				2	34	0	0	239			60	10	0	4	8	48	
8	Decisions where Applications for Information rejected				8 (11%)	50 (11%)	0(0%)	0(0%)	193 (8%)			33 (2%)	0(0%)	0(0%)	5 (5%)	0(0%)	56 (5%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0			0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				1066	19670	0	150	51039			3730	240	780	2211	3529	7082	
11	No. of CAPIOs appointed (A)				0	0	1	1	33			80	1	1	60	1	0	
12	No. of CPIOs appointed (B)				1	31	1	0	74			36	14	1	26	1	116	
13	No. of AAs appointed (C)				0	4	1	0	28			14	6	1	8	1	46	
14	Total (A+B+C)				1	35	3	1	135			130	21	3	94	3	162	
15	*	**	Section 8(1)	(a)	0	0	0	0	0			0	0	0	0	0	0	0
16				(b)	0	0	0	0	0			0	0	0	0	0	0	4
17				(c)	0	0	0	0	0			0	0	0	0	0	0	
18				(d)	0	0	0	0	5			0	0	0	0	0	12	
19				(e)	0	0	0	0	5			0	0	0	0	0	1	
20				(f)	0	0	0	0	1			0	0	0	0	0	3	
21				(g)	0	3	0	0	6			0	0	0	0	0	1	
22				(h)	0	2	0	0	5			8	0	0	0	0	1	
23				(i)	0	0	0	0	1			0	0	0	0	0	2	
24				(j)	1	0	0	0	60			4	0	0	0	0	5	
25			Other Sections	9	0	0	0	0	0			0	0	0	0	0	0	
26				11	0	0	0	0	0			0	0	0	0	3		
27				24	0	0	0	0	0			0	0	0	0	0		
28				(Others)	7	45	0	0	117			21	0	0	0	33		
Total					8	50	0	0	200			33	0	0	0	0	65	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

10.1.7	Export Inspection Council Of India	10.1.8	Falta Special Economic Zone	10.1.9	India Trade Promotion Organisation	10.1.10	Indian Institute Of Foreign Trade	10.1.11	Indian Institute Of Packaging	10.1.12	Kandla Special Economic Zone	10.1.13	National Centre For Trade Information (NCTI)	10.1.14	Noida Special Economic Zone	10.1.15	PEC Ltd.	10.1.16	Rubber Board	10.1.17	SEEPZ Special Economic Zone	10.1.18	Spices Board	10.1.19	STCL Limited	10.1.20	Tea Board	10.1.21	Tea Research Association	10.1.22	The Marine Products Export Development Authority	10.1.23	The State Trading Corporation Of India Ltd.	10.1.24	Tobacco Board	10.1.25	UPASI Tea Research Foundation	10.1.26	Vishakhapatnam Special Economic Zone	
15	0	6	0	0	2	0	0	0	0	24	5	0	0	0	0	0	0	24	72	83	3	78	9	84	189	100	0	41												
86	29	86	64	89	65	0	61	15	188	72	83	3	78	9	84	189	100	0	41																					
101	29	92	64	89	67	0	61	15	212	77	83	3	80	9	106	196	103	0	41																					
1	0	12	0	0	3	0	0	0	0	4	0	0	0	0	3	3	0	0	0																					
34	0	6	0	34	4	0	0	3	6	2	9	0	4	0	12	52	7	0	0																					
1	0	6	0	34	4	0	0	3	6	2	9	0	3	0	8	46	5	0	0																					
9 (9%)	0(0%)	1 (1%)	1 (2%)	1 (1%)	2 (3%)	0(0%)	0(0%)	0(0%)	0(0%)	1 (1%)	0(0%)	0(0%)	0(0%)	0(0%)	11 (6%)	13 (13%)	0(0%)	0(0%)																						
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																					
463	150	1118	180	100	810	0	1718	50	2244	616	594	0	860	0	2248	1752	560	0	220																					
6	0	0	1	0	1	1	0	0	0	0	1	0	0	2	0	0	47	0	2																					
6	0	1	1	1	1	0	3	0	16	2	28	0	3	0	1	28	17	0	2																					
6	0	1	1	1	1	1	1	0	0	1	1	0	3	2	1	1	1	0	1																					
18	0	2	3	2	3	2	4	0	16	3	30	0	6	4	2	29	65	0	5																					
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1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4	0	0	0	0																					
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2	0	0	0	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0	0																					
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4	0	1	0	1	2	0	0	0	0	0	0	0	0	0	0	13	0	0	0																					
8	0	1	0	1	2	0	0	1	0	0	1	0	0	0	0	13	0	0	0																					

Sr. No.					10.1.27	10.1.28	10.1.29	10.1.30	10.1.31	10.1.32		
1	Ministry/Department/Organisation				MEPZ Special Economic Zone & HEOUs	MMTC Limited	ECGC LIMITED	Footwear Design And Development Institute	Hindustan Diamond Company Pvt. Ltd.	GeM	Department Total	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	1	7	2	0	0	299	
3	No.of Requests Received during year				46	44	216	40	8	14	4370	
4	Total no.of Requests (Column 2+3)				46	45	223	42	8	14	4669	
5	No.of Requests transferred to other PAs				0	0	0	0	0	0	632	
6	Total No. of Appeal Received				1	4	19	7	0	1	403	
7	Total No. of Appeal Disposed				1	1	17	2	0	1	279	
8	Decisions where Applications for Information rejected				0(0%)	7 (16%)	12 (5%)	0(0%)	0(0%)	0(0%)	152 (3%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				0	280	430	130	0	280	32375	
11	No. of CAPIOs appointed (A)				0	1	65	0	1	0	271	
12	No. of CPIOs appointed (B)				1	32	65	1	1	0	404	
13	No. of AAs appointed (C)				0	1	65	1	1	0	167	
14	Total (A+B+C)				1	34	195	2	3	0	842	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	4	
17				(c)	0	0	0	0	0	0		
18				(d)	0	0	2	0	0	0	19	
19				(e)	0	0	0	0	0	0	1	
20				(f)	0	0	0	0	0	0	3	
21				(g)	0	0	0	0	0	0	1	
22				(h)	0	0	0	0	0	0	11	
23				(i)	0	0	0	0	0	0	2	
24				(j)	0	1	0	3	0	0	20	
25			Other Sections	9	0	0	0	0	0	0	0	
26				11	0	1	0	0	0	0	4	
27				24	0	0	0	0	0	0	0	
28				(Others)	0	2	1	0	0	0	82	
Total					0	4	3	3	0	0	147	
Department Of Industrial Policy & Promotion												10.2
Department Of Industrial Policy & Promotion					10.2.1	10.2.2	10.2.3	10.2.4	10.2.5			
Department Of Industrial Policy & Promotion					0	0	0	0	6			
768					26	5	44	42				
768					26	5	44	48				
12					0	0	0	0				
22					1	0	5	3				
18					1	0	5	2				
0(0%)					0(0%)	0(0%)	0(0%)	0(0%)				
0					0	0	0	0				
5786					194	0	150	2624				
1					1	1	3	1				
10					1	1	1	1				
0					1	0	1	1				
11					3	2	5	3				
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* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				11.11	11.12	11.13	11.14	11.15	11.16	11.17	11.18	11.19	11.2	11.21	11.22	11.23		
1	Ministry/Department/Organisation			Heavy Water Plant (Tuticorin)	Institute Of Physics (IOP)	Bhabha Atomic Resarch Centre (Tarapur)	Heavy Water Plant (Manuguru)	Indian Rare Earth Ltd.	Heavy Water Plant (Kota)	Nuclear Fuel Complex	Directorate Of Construction, Services & Estate Management	BARC Facilities, Kalpakkam	Atomic Energy Education Society	Indira Gandhi Centre For Atomic Research	Uranium Corporation Of India Ltd.	Institute Of Mathematical Sciences,		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			5	2	1	3	26	2	9	6	0	22	8	0	0		
3	No.of Requests Received during year			38	14	48	155	153	67	158	77	46	223	114	115	11		
4	Total no.of Requests (Column 2+3)			43	16	49	158	179	69	167	83	46	245	122	115	11		
5	No.of Requests transferred to other PAs			0	0	12	0	0	4	5	2	4	0	11	0	0		
6	Total No. of Appeal Received			2	0	5	10	22	10	17	6	3	54	7	0	0		
7	Total No. of Appeal Disposed			2	0	5	10	1	10	17	6	3	56	7	0	0		
8	Decisions where Applications for Information rejected			1 (2%)	1 (6%)	0(0%)	0(0%)	16 (9%)	0(0%)	3 (2%)	0(0%)	7 (15%)	0(0%)	6 (5%)	0(0%)	0(0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			20	20	508	2240	2771	725	1786	420	398	1780	1256	770	0		
11	No. of CAPIOs appointed (A)			0	1	1	1	6	1	1	0	1	32	1	1	1		
12	No. of CPIOs appointed (B)			0	1	1	1	1	1	1	2	1	1	1	1	1		
13	No. of AAs appointed (C)			0	1	1	1	1	1	1	1	1	1	1	1	1		
14	Total (A+B+C)			0	3	3	3	8	3	3	3	3	34	3	3	3		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	4	0	0	1	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	1	0	2	0	3	0	0	2	0	0	1	0	0	
19				(e)	0	0	2	0	0	0	1	2	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	4	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	1	0	0	0	2	2	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				(j)	1	0	2	0	5	0	2	16	2	0	4	0	0	0
25			Other Sections	9	0	0	0	0	0	0	1	0	0	0	0	0	0	
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	0	0	6	0	3	0	1	0	0	0	0	0
Total				2	0	10	0	15	0	6	25	5	2	6	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					12.1.8		12.2	12.2.1			13	13.1	13.1.1	13.1.2	13.1.3	13.1.4	13.1.5
1	Ministry/Department/Organisation				Indian Telephone Industries Ltd.	Department Total	Department Of Posts	Department Of Posts	Department Total	Ministry Total	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Indian Grain Storage Management & Research Institute, Hapur	Central Warehousing Corporation	Indian Grain Storage Management And Research Institute, Field Station Ludhiana	Directorate Of Sugar And Vegetable Oils	Quality Control Cell, Lucknow
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				11	1453		0	0	1453			1	0	0	0	0
3	No.of Requests Received during year				380	32110		96272	96272	128382			1	649	2	56	0
4	Total no.of Requests (Column 2+3)				391	33563		96272	96272	129835			2	649	2	56	0
5	No.of Requests transferred to other PAs				1	4786		8854	8854	13640			0	0	0	0	0
6	Total No. of Appeal Received				42	3115		6911	6911	10026			0	146	0	0	0
7	Total No. of Appeal Disposed				11	2715		6271	6271	8986			0	146	0	0	0
8	Decisions where Applications for Information rejected				0(0%)	1506 (4%)		1085 (1%)	1085 (1%)	2591 (2%)			0(0%)	78 (12%)	0(0%)	0(0%)	0(0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0		0	0	0			0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				3850	351274		505850	505850	857124			80	6211	0	630	0
11	No. of CAPIOs appointed (A)				0	650		4710	4710	5360			1	3	0	10	0
12	No. of CPIOs appointed (B)				1	760		1222	1222	1982			1	3	0	3	0
13	No. of AAs appointed (C)				1	526		161	161	687			1	3	0	0	0
14	Total (A+B+C)				2	1936		6093	6093	8029			3	9	0	13	0
15	*	**	Section 8(1)	(a)	0	7		0	0	7			0	0	0	0	0
16				(b)	0	0		1	1	1			0	0	0	0	0
17				(c)	0	0		0	0	0			0	0	0	0	0
18				(d)	1	123		20	20	143			0	6	0	0	0
19				(e)	1	44		41	41	85			0	3	0	0	0
20				(f)	0	14		54	54	68			0	12	0	0	0
21				(g)	1	9		8	8	17			0	2	0	0	0
22				(h)	0	28		98	98	126			0	7	0	0	0
23				(i)	0	12		57	57	69			0	0	0	0	0
24				(j)	3	416		315	315	731			0	24	0	0	0
25			Other Sections	9	0	1		22	22	23			0	0	0	0	0
26				11	2	22		35	35	57			0	5	0	0	0
27				24	1	6		12	12	18			0	0	0	0	0
28				(Others)	1	845		422	422	1267			0	19	0	0	0
Total					10	1527		1085	1085	2612			0	78	0	0	0

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					13.2.6	13.2.7	13.2.8	13.2.9	13.2.10			14	14.1	14.1.1	14.1.2	14.1.3	14.1.4
1	Ministry/Department/Organisation				RRSL, Bhubaneswar	RRSL, Faridabad	RRSL, Guwahati	National Test House	Department Of Consumer Affairs	Department Total	Ministry Total	Ministry Of Defence Department Of Defence		Border Roads Development Board (BRDB)	Armed Forces Films & Photo Division	National Cadet Corps (NCC)	College Of Defence Management
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	0	0	6	89	780		0	0	7	0	
3	No.of Requests Received during year				4	0	8	69	819	2814	11321		44	13	190	0	
4	Total no.of Requests (Column 2+3)				4	0	8	69	825	2903	12101		44	13	197	0	
5	No.of Requests transferred to other PAs				0	0	0	0	143	219	463		35	6	54	0	
6	Total No. of Appeal Received				0	0	0	4	79	307	1263		3	0	31	0	
7	Total No. of Appeal Disposed				0	0	0	4	77	289	1180		1	0	31	0	
8	Decisions where Applications for Information rejected				0(0%)	0(0%)	0(0%)	0(0%)	21 (3%)	85 (3%)	282 (2%)		9 (20%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0		0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				0	0	0	740	2994	25768	133646		140	90	730	0	
11	No. of CAPIOs appointed (A)				0	0	1	4	0	6	230		0	0	1	0	
12	No. of CPIOs appointed (B)				1	0	1	6	13	124	523		2	1	1	0	
13	No. of AAs appointed (C)				1	0	0	1	9	108	277		1	1	1	0	
14	Total (A+B+C)				2	0	2	11	22	238	1030		3	2	3	0	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0		0	0	0	0	
16				(b)	0	0	0	0	0	0	0		0	0			
17				(c)	0	0	0	0	0	0	0		0	0			
18				(d)	0	0	0	0	0	1	14		0	0	0		
19				(e)	0	0	0	0	0	0	3		0	0	0		
20				(f)	0	0	0	0	0	0	12		0	0	0		
21				(g)	0	0	0	0	0	0	2		0	0	0		
22				(h)	0	0	0	0	0	0	10		0	0	1	0	
23				(i)	0	0	0	0	0	0	0		0	0	0	0	
24				(j)	0	0	0	0	0	0	35		0	0	2	0	
25			Other Sections	9	0	0	0	0	0	0	0		0	0	0	0	
26				11	0	0	0	0	0	3	8		0	0	0	0	
27				24	0	0	0	0	0	0	9		0	0	0	0	
28				(Others)	0	0	0	0	17	77	207		0	0	0	0	
Total					0	0	0	0	17	81	291		9	0	3	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

14.1.5	Defence Services Staff College		14.1.6	Directorate General Defence Estates (DGDE)		14.1.7	Directorate General, Armed Forces Medical Services		14.1.8	Directorate Of Public Relations		14.1.9	Headquarters Integrated Defence Staff		14.1.10	Himalayan Mountaineering Institute (HMI)		14.1.11	History Division		14.1.12	Indian Air Force		14.1.13	Indian Army		14.1.14	Indian Coast Guard		14.1.15	Indian Navy		14.1.16	Institute For Defence Studies And Analyses		14.1.17	Jawahar Institute Of Mountaineering & Winter Sports (JIM)		14.1.18	National Defence College		14.1.19	Nehru Institute Of Mountaineering (NIM)		14.1.20	Office Of Chief Administrative Officer (CAO)		14.1.21	Security Office		14.1.22	Services Sports Control Board (SSCB)		14.1.23	Weapons And Electronics Systems Engineering Establishment		14.1.24	Military Engineer Services		14.1.25	Controller General Of Defence Accounts (CGDA)																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																																											
0	342	8	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

Sr. No.					14.1.26	14.1.27	14.1.28		14.2	14.2.1	14.2.2	14.2.3	14.2.4	14.2.5	14.2.6	14.2.7	14.2.8
1	Ministry/Department/Organisation				Department Of Defence	Border Road Organisation	National Institute Of Mountaineering And Allied Sports (NIMAS)	Department Total	Department Of Defence Production	BEML Limited	Dir Of Planning And Coordination	HSL	MIDHANI Limited	Bharat Dynamics Ltd.	Directorate General Of Aeronautical Quality Assurance	Directorate General Of Quality Assurance	Garden Reach Shipbuilders And Engineers Limited
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				23	0	0	108868		45	0	1	3	6	6	57	8
3	No.of Requests Received during year				9691	785	0	68668		153	6	69	67	105	69	457	61
4	Total no.of Requests (Column 2+3)				9714	785	0	177536		198	6	70	70	111	75	514	69
5	No.of Requests transferred to other PAs				8748	180	0	16710		2	4	0	1	0	0	5	0
6	Total No. of Appeal Received				942	63	0	13769		34	0	6	8	14	7	123	16
7	Total No. of Appeal Disposed				908	58	0	4023		2	0	6	8	10	5	57	8
8	Decisions where Applications for Information rejected				72 (1%)	78 (10%)	0(0%)	2666 (2%)		82 (41%)	0(0%)	6 (9%)	4 (6%)	4 (4%)	0(0%)	0(0%)	28 (41%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0		0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				12830	5090	0	539216		1114	0	760	270	1954	0	5082	440
11	No. of CAPIOs appointed (A)				0	0	0	480		6	0	1	0	0	1	0	1
12	No. of CPIOs appointed (B)				61	24	0	1776		1	8	1	1	0	1	14	1
13	No. of AAs appointed (C)				61	23	0	1258		1	1	1	1	0	1	3	1
14	Total (A+B+C)				122	47	0	3514		8	9	3	2	0	3	17	3
15	*	**	Section 8(1)	(a)	0	0	0	259		3	0	0	0	0	0	0	0
16				(b)	0	0	0	1		0	0	0	0	0	0	0	0
17				(c)	0	0	0	0		0	0	0	0	0	0	0	0
18				(d)	0	0	0	35		6	0	1	0	0	0	0	6
19				(e)	0	0	0	134		1	0	0	0	0	0	0	2
20				(f)	0	0	0	71		0	0	0	0	0	0	0	1
21				(g)	0	0	0	35		0	0	0	1	0	0	0	0
22				(h)	0	0	0	107		0	0	1	0	1	0	0	1
23				(i)	0	0	0	58		0	0	0	0	1	0	0	0
24				(j)	0	0	0	654		4	0	0	2	0	0	0	7
25			Other Sections	9	0	0	0	10		0	0	0	0	0	0	0	
26				11	0	0	0	90		1	0	0	0	0	0	0	
27				24	0	78	0	94		0	0	0	0	0	0	0	
28				(Others)	72	0	0	1188		62	0	4	2	0	0	0	11
Total					72	78	0	2736		77	0	6	5	2	0	0	28

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					15.3	15.4	15.5			16									
1	Ministry/Department/Organisation				North Eastern Regional Agricultural Marketing Corporation (NERAMAC)	North Eastern Council (NEC)	North Eastern Handicrafts And Handlooms Development Corporation(NEHDC)	Ministry Total		Ministry Of Environment & Forests	16.1	16.2	16.3	16.4	16.5	16.6	16.7	16.8	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	0	7	Ministry Of Environment & Forests		862	0	0	0	1	0	0	0	
3	No.of Requests Received during year				17	27	5	116	Regional Office, Bhubaneswar		3735	69	39	19	47	4	29	0	
4	Total no.of Requests (Column 2+3)				17	27	5	123	Regional Office, Dehradun		4597	69	39	19	48	4	29	0	
5	No.of Requests transferred to other PAs				0	0	0	5	Indian Plywood Industries Research And Training Institute, Bangalore		389	14	3	0	7	1	6	0	
6	Total No. of Appeal Received				0	0	1	8	Directorate Of Forest Education, Dehradun		532	2	1	1	1	0	0	0	
7	Total No. of Appeal Disposed				0	0	1	8	Wildlife Crime Control Bureau, Mumbai		340	2	1	1	1	0	0	0	
8	Decisions where Applications for Information rejected				0(0%)	0(0%)	0(0%)	0(0%)	Central Regional Office, Lucknow		33 (1%)	0(0%)	2 (5%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	Wildlife Crime Control Bureau, Kolkata		0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				160	823	0	1469			73485	926	140	160	140	10	4030	0	
11	No. of CAPIOs appointed (A)				1	1	1	12			0	2	0	0	0	0	5	0	
12	No. of CPIOs appointed (B)				1	1	1	13			94	2	5	1	5	1	1	1	
13	No. of AAs appointed (C)				1	1	1	4			64	2	1	1	5	0	1	1	
14	Total (A+B+C)				3	3	3	29			158	6	6	2	10	1	7	2	
15	*	**	Section 8(1)	(a)	0	0	0	0			1	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0		0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0		0	0	0	0	0	0	0	0	
18				(d)	0	0	0	1	0		0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0		0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0		0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0		0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0		0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0		0	0	0	0	0	0	0	0	
24				(j)	0	0	0	0	0		0	0	0	0	0	0	0	0	
25			Other Sections	9	0	0	0	0	0		0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0		0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0		0	0	0	0	0	0	0	0	
28				(Others)	0	0	0	0	0		0	0	0	0	0	0	0	0	
Total					0	0	0	1			14	0	0	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

16.9	National Biodiversity Authority	0	40	40	0	0	0	0	0	0	0	6	9	3	1	1	0	0	0	0
16.1	Botanical Survey Of India, Kolkata	0	65	65	0	0	0	0	0	0	0	44	44	83	16	49	3264	6	34	19
16.11	North Eastern Regional Office, Shillong	0	26	26	0	0	0	0	0	0	0	53	86	17	50	3264	6	34	19	
16.12	Wildlife Crime Control Bureau Head Quarter	0	32	32	0	0	0	0	0	0	0	0	4	0	1	163	0	0	3	
16.13	Wildlife Crime Control Bureau, New Delhi	0	2	2	0	0	0	0	0	0	0	3	12	0	3	83	0	1	0	
16.14	Northern Regional Office, Chandigarh	0	63	63	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16.15	Regional Office, Nagpur	4	91	95	4	4	2	0	4	7	1	3	9	0	3	83	0	1	0	
16.16	Indira Gandhi National Forest Academy, Dehradun	0	36	36	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16.17	Andaman & Nicobar Forest Plantation Development Corporation, Port Blair	0	24	24	0	4	4	0	4	7	1	3	3	9	0	83	0	1	0	
16.18	Central Zoo Authority, New Delhi	0	70	70	0	7	7	0	7	7	1	3	3	9	0	83	0	1	0	
16.19	Regional Office, Bhopal	0	33	33	0	6	1	0	6	1	0	0	0	0	0	0	0	0	0	
16.2	Forest Survey Of India, Dehradun	0	123	123	0	2	3	0	2	3	0	0	0	0	0	0	0	0	0	
16.21	National Green Tribunal	6	448	454	6	44	44	36	8	8	0	0	0	0	0	0	0	0	0	
16.22	Indian Institute Of Forests Management, Bhopal	9	44	53	0	86	2018	3593	4	4	0	0	0	0	0	0	0	0	0	
16.23	Regional Office, Chennai	3	83	86	4	12	2018	2018	3	3	0	0	0	0	0	0	0	0	0	
16.24	National Museum Of Natural History, New Delhi	1	16	17	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
16.25	Wildlife Institute Of India, Dehradun	1	49	50	1	3	1434	8315	0	0	0	0	0	0	0	0	0	0	0	
16.26	Central Pollution Control Board, Delhi	0	3264	3264	0	83	8315	8315	0	0	0	0	0	0	0	0	0	0	0	
16.27	Wildlife Crime Control Bureau, Chennai	0	6	6	0	40	40	40	0	0	0	0	0	0	0	0	0	0	0	
16.28	National Zoological Park, New Delhi	0	34	34	0	230	230	230	0	0	0	0	0	0	0	0	0	0	0	
16.29	National Centre For Sustainable Coastal Management (NCSCM)	0	19	19	0	30	30	30	0	0	0	0	0	0	0	0	0	0	0	

Sr. No.					16.3	16.31	16.32	16.33	16.34		17	17.1	17.2	17.3	17.4	17.5	17.6		
1	Ministry/Department/Organisation				Regional Office, Ranchi	Gobind Ballabh Pant Institute Of Himalayan Environment And Development, Almora	Regional Office, Bangalore	Zoological Survey Of India, Kotkatta	Indian Council Of Forestry Research And Education, Dehradun	Ministry Total	Ministry Of External Affairs	Indian Council For Cultural Relations	Passport Office	Indian Council Of World Affairs	Ministry Of External Affairs	Embassy Of India, Kabul, Afghanistan	Consulate General Of India, Herat, Afghanistan		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				1	0	0	6	5	899		4	0	0	3294	0	0		
3	No.of Requests Received during year				26	20	79	59	351	9045		128	521	35	3014	12	0		
4	Total no.of Requests (Column 2+3)				27	20	79	65	356	9944		132	521	35	6308	12	0		
5	No.of Requests transferred to other PAs				20	1	29	0	10	740		4	0	9	353	1	0		
6	Total No. of Appeal Received				2	2	1	2	12	733		67	92	0	425	3	0		
7	Total No. of Appeal Disposed				2	2	1	2	10	498		66	92	0	425	1	0		
8	Decisions where Applications for Information rejected				0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	91 (1%)		3 (2%)	85 (16%)	0(0%)	0(0%)	2 (17%)	0(0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0		0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				20	188	1594	646	4066	118725		1230	5770	120	14850	110	0		
11	No. of CAPIOs appointed (A)				0	0	0	0	0	37		0	0	1	0	1	0		
12	No. of CPIOs appointed (B)				2	0	2	17	11	211		1	1	1	110	1	0		
13	No. of AAs appointed (C)				1	0	1	1	9	113		1	1	1	61	1	0		
14	Total (A+B+C)				3	0	3	18	20	361		2	2	3	171	3	0		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	2		0	0	0	38	0	0		
16				(b)	0	0	0	0	0	0		0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0		0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0		0	0	0	4	0	0	0	
19				(e)	0	0	0	0	0	0		0	0	0	8	0	0	0	
20				(f)	0	0	0	0	0	0		0	0	0	4	0	0	0	
21				(g)	0	0	0	0	0	0		0	1	0	0	0	3	0	0
22				(h)	0	0	0	0	0	0		0	1	0	1	0	19	0	0
23				(i)	0	0	0	0	0	0		0	0	0	0	0	1	0	0
24				(j)	0	0	0	0	0	0		0	0	0	60	0	51	4	0
25			Other Sections	9	0	0	0	0	0	0		0	0	0	0	0	27	0	0
26				11	0	0	0	0	0	0		0	2	0	1	0	2	0	0
27				24	0	0	0	0	0	0		0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0		0	47	3	0	0	52	0	0
Total					0	0	0	0	0	53		3	62	0	209	4	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					17.28	17.29	17.3	17.31	17.32	17.33	17.34	17.35	17.36	17.37	17.38	17.39	17.4	
1	Ministry/Department/Organisation				Consulate General Of India, Sao Paulo, Brazil	High Commission Of India, Bandar Seri Begawan, Brunei Darussalam	Embassy Of India, Sofia, Bulgaria	Embassy Of India, Phnom Penh, Cambodia	High Commission Of India, Ottawa, Canada	Consulate General Of India, Toronto, Canada	Consulate General Of India, Vancouver, Canada	Embassy Of India, Santiago, Chile	Embassy Of India, Beijing, China	Consulate General Of India, Guangzhou, China	Consulate General Of India, Hongkong	Consulate General Of India, Shanghai, China	Embassy Of India, Bogota, Colombia	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	0	0	1	0	0	0	0	0	0	0	0	
3	No.of Requests Received during year				0	0	2	5	10	5	0	1	1	5	4	6	2	
4	Total no.of Requests (Column 2+3)				0	0	2	5	11	5	0	1	1	5	4	6	2	
5	No.of Requests transferred to other PAs				0	0	0	0	2	3	0	0	0	0	0	0	0	
6	Total No. of Appeal Received				0	0	0	0	1	0	0	0	1	10	0	0	0	
7	Total No. of Appeal Disposed				0	0	0	0	0	0	0	0	1	11	0	0	0	
8	Decisions where Applications for Information rejected				0(0%)	0(0%)	0(0%)	0(0%)	1 (9%)	1 (20%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				0	0	0	0	10	0	0	0	10	22	0	0	0	
11	No. of CAPIOs appointed (A)				0	0	1	0	0	1	0	0	1	0	0	0	0	
12	No. of CPIOs appointed (B)				1	1	1	1	1	11	1	1	1	1	1	1	0	
13	No. of AAs appointed (C)				0	1	1	1	1	1	1	1	1	1	1	1	0	
14	Total (A+B+C)				1	2	3	2	2	13	2	2	3	2	2	2	0	
15	*	**	Section 8(1)	(a)	0	1	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	2	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	1	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total					0	1	0	0	2	1	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				17.62	17.63	17.64	17.65	17.66	17.67	17.68	17.69	17.7	17.71	17.72	17.73	17.74		
1	Ministry/Department/Organisation			Embassy Of India, Jakarta, Indonesia	Consulate General Of India, Bandar Abbas, Iran	Consulate General Of India, Zahidan, Iran	Embassy Of India, Baghdad, Iraq	Embassy Of India, Dublin, Ireland	Embassy Of India, Tel Aviv, Israel	Embassy Of India, Rome, Italy	Consulate General Of India, Milan, Italy	High Commission Of India, Kingston, Jamaica	Embassy Of India, Tokyo, Japan	Consulate General Of India, Osaka-Kobe, Japan	Embassy Of India, Amman, Jordan	Embassy Of India, Astana, Kazakhstan		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	0	1	0	0	0	0	0	0	0	0	0		
3	No.of Requests Received during year			10	0	0	3	0	2	12	5	0	5	3	3	1		
4	Total no.of Requests (Column 2+3)			10	0	0	4	0	2	12	5	0	5	3	3	1		
5	No.of Requests transferred to other PAs			0	0	0	0	0	0	0	2	0	0	0	1	0		
6	Total No. of Appeal Received			2	0	0	2	0	0	0	0	0	0	0	1	0		
7	Total No. of Appeal Disposed			0	0	0	2	0	0	0	0	0	0	0	1	0		
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	1 (25%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			0	0	0	30	0	20	0	10	0	50	30	10	0		
11	No. of CAPIOs appointed (A)			0	0	0	0	0	0	0	0	0	0	0	0	0		
12	No. of CPIOs appointed (B)			1	0	0	0	0	0	1	0	0	1	2	1	0		
13	No. of AAs appointed (C)			1	0	0	0	0	0	1	0	0	1	1	1	0		
14	Total (A+B+C)			2	0	0	0	0	0	2	0	0	2	3	2	0		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total				0	0	0	0	0	0	0	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					17.96	17.97	17.98	17.99	17.1	17.101	17.102	17.103	17.104	17.105	17.106	17.107	17.108	
1	Ministry/Department/Organisation				Consulate General Of India, Birgunj, Nepal	High Commission Of India, Wellington, New Zealand	Embassy Of India, Niamey, Niger	High Commission Of India, Abuja, Nigeria	Office Of The High Commission Of India, Lagos, Nigeria	Embassy Of India, Oslo, Norway	Embassy Of India, Muscat, Sultanate Of Oman	Representative Office Of India, Ramallah City, State Of Palestine	Embassy Of India, Panama	High Commission Of India, Port Moresby, Papua New Guinea	Embassy Of India, Manila, Philippines	Embassy Of India, Lisbon, Portugal	Embassy Of India, Doha, Qatar	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	0	0	0	0	10	0	0	5	0	0	1	
3	No.of Requests Received during year				0	6	0	2	0	7	47	1	2	1	2	1	31	
4	Total no.of Requests (Column 2+3)				0	6	0	2	0	7	57	1	2	6	2	1	32	
5	No.of Requests transferred to other PAs				0	3	0	0	0	0	0	0	0	0	0	0	1	
6	Total No. of Appeal Received				0	0	0	0	0	0	0	0	0	0	0	0	4	
7	Total No. of Appeal Disposed				0	0	0	0	0	0	3	0	0	0	0	0	4	
8	Decisions where Applications for Information rejected				0(0%)	1 (17%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	1 (3%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				0	0	0	0	0	0	22	0	20	0	0	0	0	
11	No. of CPIOs appointed (A)				0	0	0	0	1	0	1	0	0	0	0	0	0	
12	No. of CPIOs appointed (B)				1	1	1	1	1	1	2	0	1	0	1	1	1	
13	No. of AAs appointed (C)				1	1	0	1	0	1	1	0	1	0	1	0	1	
14	Total (A+B+C)				2	2	1	2	2	2	4	0	2	0	2	1	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	1	0	0	0	0	0	2	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	
24				(j)	0	0	0	0	0	0	0	0	0	0	0	0	7	
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	1	0	0	0	0	0	0	2	0	0	0	1	
Total					0	1	0	0	0	0	1	0	2	0	0	0	10	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				17.13	17.131	17.132	17.133	17.134	17.135	17.136	17.137	17.138	17.139	17.14	17.141	17.142		
1	Ministry/Department/Organisation			Consulate General Of India, Juba, Sudan	Embassy Of India, Paramaribo, Suriname	Embassy Of India, Berne, Switzerland	Permanent Mission Of India To The UN Offices In Geneva, Switzerland	Embassy Of India, Damascus, Syria	Embassy Of India, Dushanbe, Tajikistan	High Commission Of India, Dar Es Salaam, Tanzania	Consulate General Of India, Zanzibar, Tanzania	Embassy Of India, Bangkok, Thailand	Consulate Of India, Chiangmai, Thailand	High Commission Of India, Trinidad & Tobago, West Indies	Embassy Of India, Tunis, Tunisia	Embassy Of India, Istanbul, Turkey		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	9	0	0	0	0	0	0	0	0	0	0		
3	No.of Requests Received during year			0	2	7	3	4	0	4	0	16	0	0	1	3		
4	Total no. of Requests (Column 2+3)			0	2	16	3	4	0	4	0	16	0	0	1	3		
5	No. of Requests transferred to other PAs			0	0	1	0	0	0	0	0	1	0	0	0	0		
6	Total No. of Appeal Received			0	0	1	0	0	0	0	0	6	0	0	0	0		
7	Total No. of Appeal Disposed			0	0	0	0	0	0	0	0	5	0	0	0	0		
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	6 (38%)	0(0%)	0(0%)	0(0%)	0(0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			1	0	0	0	0	0	0	0	0	0	0	0	10		
11	No. of CAPIOs appointed (A)			0	0	0	0	0	0	0	1	0	0	0	0	0		
12	No. of CPIOs appointed (B)			1	1	1	1	1	1	0	1	1	0	0	1	1		
13	No. of AAs appointed (C)			1	1	1	0	1	1	0	1	1	0	0	1	1		
14	Total (A+B+C)			2	2	2	1	2	2	0	3	2	0	0	2	2		
15	*	**	Section 8(1)	(a)	0	0	1	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	1	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	1	0	0	0	0	0	0	5	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Total				0	0	2	0	0	0	0	6	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					17.164	17.165	17.166	17.167	17.168		18	18.1	18.1.1	18.1.2	18.1.3	18.1.4	18.1.5	
1	Ministry/Department/Organisation				Embassy Of India, Harare, Zimbabwe	High Commission Of India, Llongwe (Malawi)	Consulate General Of India, Erbil (Kurdistan)	Embassy Of India, Warsaw	High Commission Of India, Malta	Ministry Total	Ministry Of Finance	Department Of Economic Affairs	SPMCIL Corporate Office	SPMCIL - India Government Mint, Mumbai	SPMCIL - India Government Mint, Kolkata	SPMCIL India Government Mint, Hyderabad	SPMCIL - India Government Mint, Noida	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	0	0	0	3400			0	6	3	0	6	
3	No.of Requests Received during year				1	1	0	0	0	4881			437	150	68	76	53	
4	Total no. of Requests (Column 2+3)				1	1	0	0	0	8281			437	156	71	76	59	
5	No. of Requests transferred to other PAs				1	0	0	0	0	433			198	0	0	0	2	
6	Total No. of Appeal Received				0	0	0	0	0	701			44	63	6	7	7	
7	Total No. of Appeal Disposed				0	0	0	0	0	663			38	60	6	7	5	
8	Decisions where Applications for Information rejected				0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	155 (2%)			0(0%)	0(0%)	9 (13%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0			0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				0	0	0	0	0	44094			3336	720	210	200	426	
11	No. of CAPIOs appointed (A)				0	0	0	0	0	28			0	0	0	1	1	
12	No. of CPIOs appointed (B)				1	0	0	1	0	246			1	0	0	1	1	
13	No. of AAs appointed (C)				1	0	0	1	0	167			1	0	0	0	1	
14	Total (A+B+C)				2	0	0	2	0	441			2	0	0	2	3	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	49			0	0	0	0	0	
16				(b)	0	0	0	0	0	0			0	0	0	0		
17				(c)	0	0	0	0	0	0			0	0	0	0		
18				(d)	0	0	0	0	0	0			4	0	0	0		
19				(e)	0	0	0	0	0	0			10	0	0	0		
20				(f)	0	0	0	0	0	0			7	0	0	0		
21				(g)	0	0	0	0	0	0			6	0	0	0		
22				(h)	0	0	0	0	0	0			22	0	0	0		
23				(i)	0	0	0	0	0	0			1	0	0	0		
24				(j)	0	0	0	0	0	0			174	0	0	6		
25			Other Sections	9	0	0	0	0	0	0			27	0	0	0	0	0
26				11	0	0	0	0	0	0			4	0	0	0	0	0
27				24	0	0	0	0	0	0			0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0			89	0	0	3	0	0
Total					0	0	0	0	0	393			0	0	9	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.				18.3.7	18.3.8	18.3.9	18.3.10	18.3.11	18.3.12	18.3.13	18.3.14	18.3.15	18.3.16	18.3.17	18.3.18	18.3.19	
1	Ministry/Department/Organisation			Central Board Of Indirect Taxes And Customs(CBIC)	Chief Commissioner Of CGST And Central Excise, Bhopal Zone	Chief Commissioner Of Customs Preventive, Delhi Zone	Chief Commissioner Of Income Tax (CCA) , Chandigarh	Chief Commissioner Of Income Tax (CCA) , Jaipur	Pr.Chief Commissioner Of Income Tax , Bangalore	Chief Commissioner Of Income Tax (CCA), Delhi	Director General Of Income Tax (Admn.) New Delhi	Director General Of Income Tax (Inv.) Jaipur	Director General Of Income Tax (Logistics)	Director General Of Income Tax (Systems) ,New Delhi	Director General Of Income Tax, NADT	Directorate Of Logistics	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			28	62	0	1	66	4	25	3	6	0	73	0	1	
3	No.of Requests Received during year			3544	1149	422	11	1782	158	3475	102	323	15	1282	35	104	
4	Total no. of Requests (Column 2+3)			3572	1211	422	12	1848	162	3500	105	329	15	1355	35	105	
5	No. of Requests transferred to other PAs			907	218	43	0	580	61	1049	51	247	9	424	3	0	
6	Total No. of Appeal Received			253	33	31	0	108	29	115	1	6	0	103	3	10	
7	Total No. of Appeal Disposed			214	23	19	0	27	23	83	1	0	0	42	2	9	
8	Decisions where Applications for Information rejected			320 (9%)	49 (4%)	59 (14%)	0(0%)	438 (24%)	47 (29%)	558 (16%)	1 (1%)	74 (22%)	0(0%)	199 (15%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			39600	4821	3740	0	3110	1101	4030	250	0	0	1480	110	50	
11	No. of CAPIOs appointed (A)			0	0	0	1	0	0	247	0	0	0	0	1	0	
12	No. of CPIOs appointed (B)			34	27	40	0	263	22	516	14	39	3	9	1	1	
13	No. of AAs appointed (C)			21	6	4	0	64	7	145	12	11	3	9	1	1	
14	Total (A+B+C)			55	33	44	1	327	29	908	26	50	6	18	3	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	1	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	3	0	0	0	0	17	0	0	0	0	0	0
19				(e)	0	0	0	0	0	4	4	0	0	0	52	0	3
20				(f)	0	0	0	0	0	0	4	0	0	0	0	0	0
21				(g)	0	0	1	0	0	2	0	0	0	0	0	0	0
22				(h)	0	18	56	0	2	0	12	0	0	0	0	0	0
23				(i)	0	1	0	0	0	0	35	0	0	0	14	0	0
24				(j)	0	8	3	0	332	1	306	0	2	0	66	0	1
25			Other Sections	9	0	0	0	0	0	4	0	0	0	0	0	0	
26				11	0	13	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	56	0	0	0	0	
28				(Others)	320	0	0	0	103	40	186	1	0	0	67	0	0
Total				320	43	60	0	437	47	568	1	58	0	199	0	5	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					18.3.41	18.3.42	18.3.43	18.3.44	18.3.45	18.3.46	18.3.47	18.3.48	18.3.49	18.3.50	18.3.51	18.3.52	18.3.53	
1	Ministry/Department/Organisation				Chief Commissioner Of Central Excise, Chennai Zone	Chief Commissioner Of Income Tax (CCA), Bhubaneswar	Chief Commissioner Of Income Tax (CCA), Guwahati	Chief Commissioner Of Income Tax (CCA), Mumbai	Chief Commissioner Of Income Tax (CCA), Patna	Chief Commissioner, Central Excise, Ahmedabad Zone	Chief Commissioner Of GST, Chandigarh Zone	Chief Commissioner, Central Excise, Delhi Zone	Chief Commissioner, CGST & Central Excise, Jaipur Zone	Chief Commissioner, Central Excise, Kolkata Zone	Chief Commissioner, Central Excise, Mumbai-I Zone	Directorate General NACEN	Directorate General Of Audit	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				43	3	0	62	9	15	86	13	30	0	45	0	0	
3	No.of Requests Received during year				1662	118	248	2023	1262	702	1477	995	1610	874	2352	151	66	
4	Total no. of Requests (Column 2+3)				1705	121	248	2085	1271	717	1563	1008	1640	874	2397	151	66	
5	No. of Requests transferred to other PAs				219	57	126	1076	197	125	258	390	132	169	228	40	19	
6	Total No. of Appeal Received				48	2	0	48	26	11	85	129	33	29	46	7	0	
7	Total No. of Appeal Disposed				18	2	0	7	16	7	49	106	14	13	38	6	0	
8	Decisions where Applications for Information rejected				81 (5%)	12 (10%)	2 (1%)	225 (11%)	0(0%)	21 (3%)	89 (6%)	37 (4%)	9 (1%)	0(0%)	71 (3%)	4 (3%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				4694	320	170	4450	1016	2500	8263	6240	6251	5296	7845	90	480	
11	No. of CAPIOs appointed (A)				23	101	0	61	0	0	22	0	0	61	10	0	4	
12	No. of CPIOs appointed (B)				66	25	35	534	0	53	23	23	33	61	30	13	8	
13	No. of AAs appointed (C)				16	0	14	127	0	11	6	9	7	10	8	13	8	
14	Total (A+B+C)				105	126	49	722	0	64	51	32	40	132	48	26	20	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	2	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	5	0	0	0	0	0	5	0	0	2	5	0	0	0
19				(e)	3	0	0	17	0	0	1	0	1	0	2	3	0	0
20				(f)	3	0	0	6	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	4	1	0	0	0	0	0	0
22				(h)	0	0	0	0	0	2	10	0	1	7	9	0	0	0
23				(i)	0	0	0	8	0	0	1	0	0	0	0	0	0	0
24				(j)	11	6	0	66	0	9	15	26	0	0	23	0	0	
25			Other Sections	9	0	0	0	4	0	0	0	0	0	0	0	0	0	
26				11	2	0	0	4	0	0	0	0	0	2	0	0		
27				24	0	0	0	0	0	0	3	0	0	0	0	0		
28				(Others)	57	8	0	132	0	10	57	1	7	13	20	1	0	
Total					81	14	0	237	0	21	93	31	9	22	63	4	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

18.3.54	Directorate General Of Export Promotion	0	43	43	22	4	3	1	1 (2%)	0	200	1	1	1	0	0	0	0	0	0
18.3.55	Directorate General Of Inspection	1	19	20	22	2	2	2	1 (5%)	0	210	1	1	1	0	1	0	0	0	0
18.3.56	Directorate General Of Taxpayer Services	9	108	117	22	4	2	2	2 (2%)	0	70	3	3	3	2	8	3	15	122	0
18.3.57	Directorate General Of Safeguards	0	22	16	5	2	1	1	0(0%)	0	100	0	0	0	0	2	3	15	122	0
18.3.58	Directorate General Of Systems & Data Management	14	761	775	22	37	21	21	39 (5%)	0	1376	0	4	4	0	8	3	15	122	0
18.3.59	Directorate General Of Valuation	1	45	46	176	3	0	9	11 (24%)	0	295	1	2	0	0	3	11	0	0	0
18.3.60	Directorate General Of Vigilance	0	176	176	36	28	9	9	70 (40%)	0	1050	1	7	7	0	15	0	0	0	0
18.3.61	Chief Commissioner Of Income Tax, Bangalore-II	6	104	110	104	2	1	1	87 (79%)	0	700	0	101	21	0	122	0	0	0	0
18.3.62	Pr. Chief Commissioner Income Tax, NWR, Chandigarh	0	386	386	168	55	19	19	37 (10%)	0	4780	0	0	0	0	0	0	0	0	0
18.3.63	Chief Commissioner Of GST, Panchkula Zone	0	168	168	0	8	7	7	4 (2%)	0	1370	0	0	0	0	0	0	0	0	0
18.3.64	Directorate General Of Analytics And Risk Management	0	0	0	0	0	0	0	0(0%)	0	0	0	0	0	0	0	0	0	0	0
18.3.65	Directorate Of International Customs	0	2	2	2	0	0	0	0(0%)	0	0	0	0	0	0	0	0	0	0	0
18.3.66	Chief Commissioner Of GST, Bhubaneswar	0	175	175	17	0	0	0	2 (1%)	0	1542	0	31	6	37	0	0	0	0	0
18.3.67	Chief Commissioner (AR), CESTAT	0	17	17	17	0	0	0	0(0%)	0	50	9	9	9	27	25	3	0	0	0
18.3.68	Directorate General Of GST Intelligence	18	361	379	361	36	18	18	47 (12%)	0	3218	1	36	13	50	25	3	0	0	0
18.3.69	Department Of Revenue	5	1381	1386	11	53	37	37	21 (2%)	0	5843	0	14	11	25	3	0	0	0	0
18.3.70	Commissioner Of Income Tax(Audit), Chandigarh	1	11	12	11	0	0	0	2 (17%)	0	0	1	1	1	3	0	0	0	0	0
18.3.71	DRT , Guwahati	0	0	0	0	0	0	0	0(0%)	0	0	0	0	0	0	0	0	0	0	0
	Department Total	1150	53642	54792	14639	2369	1415	0	4152 (8%)	0	275354	721	3202	885	4808	4	3	0	0	0

Sr. No.					18.4	18.4.1	18.4.2	18.4.3	18.4.4	18.4.5	18.4.6	18.4.7	18.4.8	18.4.9	
1	Ministry/Department/Organisation				Department Of Financial Services	Indian Bank	Bank Of India	Debts Recovery Tribunal Chandigarh II	Debts Recovery Tribunal, Ahmedabad II	Department Of Financial Services	DRAT, Delhi	DRT, Lucknow	IFCI Limited (IFCI)	Mumbai Debts Recovery Tribunal No.I	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)					68	36	0	0	0	0	0	10	0	
3	No.of Requests Received during year					2431	5719	26	6	6227	12	21	94	23	
4	Total no. of Requests (Column 2+3)					2499	5755	26	6	6227	12	21	104	23	
5	No. of Requests transferred to other PAs					9	528	2	0	2770	0	0	8	1	
6	Total No. of Appeal Received					366	888	7	1	404	0	5	13	1	
7	Total No. of Appeal Disposed					130	438	7	1	402	0	5	10	1	
8	Decisions where Applications for Information rejected					185 (7%)	1142 (20%)	5 (19%)	6 (100%)	35 (1%)	0(0%)	0(0%)	9 (9%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					9282	44197	710	560	18059	360	150	480	280	
11	No. of CAPIOs appointed (A)					38	5125	0	0	0	0	1	11	0	
12	No. of CPIOs appointed (B)					1	73	1	1	28	1	1	1	1	
13	No. of AAs appointed (C)					1	73	1	1	28	1	1	1	1	
14	Total (A+B+C)					40	5271	2	2	56	2	3	13	2	
15	*	**	Section 8(1)	(a)		0	11	0	0	0	0	0	0	0	0
16				(b)		0	4	0	0	0	0	0	0	0	0
17				(c)		0	3	0	0	0	0	0	0	0	0
18				(d)		12	328	0	0	0	0	0	5	0	
19				(e)		138	217	0	0	0	0	0	1	0	
20				(f)		0	6	0	0	0	0	0	0	0	
21				(g)		0	24	0	0	0	0	0	0	0	
22				(h)		1	23	0	1	0	0	0	0	0	
23				(i)		0	30	0	0	0	0	0	0	0	
24				(j)		34	326	5	1	0	0	0	5	0	
25			Other Sections	9		0	0	0	0	0	0	0	0		
26				11		0	2	0	0	0	0	0	0		
27				24		0	0	0	0	0	0	0	0		
28				(Others)		0	168	0	4	0	0	0	7	0	
Total						185	1142	5	6	0	0	0	18	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					18.4.26	18.4.27	18.4.28	18.4.29	18.4.30	18.4.31	18.4.32	18.4.33	18.4.34	18.4.35	18.4.36		
1	Ministry/Department/Organisation				DRT, Delhi	DRT, Ernakulam	DRT I, Hyderabad	DRT, Jaipur	DRT, Kolkata	DRT, Madurai	DRT, Nagpur	DRT, Patna	DRT, Pune	DRT, Ranchi	DRT, Vishakhapatnam		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	0	5	0	2	0	0	1	0	0		
3	No.of Requests Received during year				10	25	5	20	12	6	10	14	15	13	9		
4	Total no. of Requests (Column 2+3)				10	25	5	25	12	8	10	14	16	13	9		
5	No. of Requests transferred to other PAs				1	0	0	4	0	0	0	0	0	0	0		
6	Total No. of Appeal Received				1	3	0	0	0	2	1	2	2	0	0		
7	Total No. of Appeal Disposed				1	3	0	0	0	2	1	2	2	0	0		
8	Decisions where Applications for Information rejected				0(0%)	0(0%)	0(0%)	9 (36%)	2 (17%)	0(0%)	0(0%)	10 (71%)	0(0%)	3 (23%)	1 (11%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				160	290	0	350	265	180	134	30	2344	80	150		
11	No. of CAPIOs appointed (A)				0	0	1	0	1	0	1	1	0	0	0		
12	No. of CPIOs appointed (B)				1	1	1	5	1	0	1	1	1	1	1		
13	No. of AAs appointed (C)				1	1	1	0	0	0	2	1	1	0	1		
14	Total (A+B+C)				2	2	3	5	2	0	4	3	2	1	2		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0		
16				(b)	0	0	0	0	0	0	0	5	0	0	0		
17				(c)	0	0	0	0	0	0	0	0	0	0	0		
18				(d)	0	0	0	0	0	0	0	0	0	0	0		
19				(e)	0	0	0	0	0	0	0	0	0	0	0		
20				(f)	0	0	0	0	0	0	0	0	0	0	0		
21				(g)	0	0	0	0	0	0	0	5	0	0	0		
22				(h)	0	0	0	0	2	0	0	0	0	0	0		
23				(i)	0	0	0	0	0	0	0	0	0	0	0		
24				(j)	0	0	0	0	0	0	0	0	0	1	0		
25				Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0
26					11	0	0	0	0	0	0	0	0	0	0	0	
27	24	0	0		0	0	0	0	0	0	0	0	0				
28	(Others)	0	0		0	0	0	0	0	0	0	4	1				
Total					0	0	0	0	2	0	0	10	0	5	1		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				18.4.53	18.4.54	18.4.55	18.4.56	18.4.57	18.4.58	18.4.59	18.4.60	18.4.61	18.4.62	
1	Ministry/Department/Organisation			Central Bank	Syndicate Bank	Punjab National Bank	Union Bank Of India	Allahabad Bank	Andhra Bank	Bank Of Baroda	Canara Bank	Corporation Bank	Dena Bank	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			71	73	245	0	84	24	87	128	78	24	
3	No.of Requests Received during year			3319	3121	8961	1604	3255	1203	2869	3634	1108	1354	
4	Total no. of Requests (Column 2+3)			3390	3194	9206	1604	3339	1227	2956	3762	1186	1378	
5	No. of Requests transferred to other PAs			327	137	286	0	66	42	41	166	0	10	
6	Total No. of Appeal Received			636	447	1403	553	586	173	665	882	171	234	
7	Total No. of Appeal Disposed			272	178	439	423	210	81	652	485	85	74	
8	Decisions where Applications for Information rejected			1129 (33%)	714 (22%)	2298 (25%)	367 (23%)	1058 (32%)	470 (38%)	522 (18%)	1098 (29%)	510 (43%)	595 (43%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			31370	27329	90095	16030	31660	11257	29397	34066	9078	11645	
11	No. of CAPIOs appointed (A)			74	79	1	4290	1	2908	0	6089	2	0	
12	No. of CPIOs appointed (B)			74	100	90	63	50	37	91	140	47	30	
13	No. of AAs appointed (C)			14	24	90	5	8	1	18	140	42	28	
14	Total (A+B+C)			162	203	181	4358	59	2946	109	6369	91	58	
15	*	**	Section 8(1)	(a)	0	0	0	0	5	2	4	0	0	0
16				(b)	0	0	0	0	1	0	3	0	0	0
17				(c)	0	0	0	0	3	0	0	0	0	0
18				(d)	401	364	517	242	186	88	61	0	40	50
19				(e)	45	365	420	0	263	139	113	0	56	32
20				(f)	0	8	0	0	8	7	3	0	0	0
21				(g)	0	2	17	0	4	8	8	0	2	8
22				(h)	0	36	49	0	42	5	30	0	5	36
23				(i)	0	12	0	37	4	8	15	288	0	0
24				(j)	555	483	740	88	274	147	121	432	250	194
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	0	332	39	0	4	5	11	0	0	0
27	24	0		0	0	0	1	0	0	0	0	0		
28	(Others)	57		482	562	0	272	200	259	726	157	275		
Total				1058	2084	2344	367	1067	609	628	1446	510	595	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

18.4.63	IDBI Bank Ltd.	73	1421	1494	8	246	0	447 (30%)	0	7198	1926	24	1	1951	0	0	0	338	314	3	1	4	7	70	0	0	106	843
18.4.64	Indian Overseas Bank	0	1876	1876	5	282	62	645 (34%)	0	17623	48	1	1	50	0	0	0	31	288	0	0	9	16	29	0	0	271	645
18.4.65	The Oriental Insurance Co. Ltd.	181	2401	2582	34	348	294	330 (13%)	0	37606	0	33	33	66	0	0	0	74	59	11	5	5	0	93	0	58	49	354
18.4.66	National Housing Bank (NHB)	17	442	459	15	51	48	1 (0%)	0	2208	0	1	1	2	0	0	0	0	2	0	0	0	0	5	0	0	0	7
18.4.67	Oriental Bank Of Commerce	33	2108	2141	12	324	85	716 (33%)	0	14300	21	1	22	44	0	0	0	155	65	1	20	59	291	0	82	102	788	
18.4.68	Punjab & Sind Bank	102	1068	1170	72	92	50	245 (21%)	0	10294	0	26	1	27	0	0	0	20	7	2	0	21	140	0	1	53	245	
18.4.69	State Bank Of India	183	34860	35043	2151	6365	3784	7417 (21%)	0	133305	14491	1276	83	15850	361	684	421	639	1332	716	61	272	469	1428	0	25	7532	
18.4.70	United Commercial Bank (UCO)	42	1284	1326	133	290	223	249 (19%)	0	18102	0	44	9	53	1	5	5	59	30	4	1	1	127	3	18	134	397	
18.4.71	United Bank Of India	0	1166	1166	102	140	7	179 (15%)	0	7070	0	0	1	1	0	0	0	54	34	0	0	0	56	0	0	35	179	
18.4.72	United India Insurance Co. Ltd.	44	2294	2338	0	307	289	209 (9%)	0	62416	37	37	33	111	0	0	0	21	28	0	6	14	127	0	0	21	217	
18.4.73	Vijaya Bank	4	942	946	16	161	47	420 (44%)	0	4484	2063	33	33	2129	0	0	0	45	125	21	23	17	77	2	57	32	422	
18.4.74	Insurance Regulatory And Development Authority	50	1615	1665	66	294	270	207 (12%)	0	6766	2	16	1	19	0	0	0	113	14	0	0	4	26	0	2	66	225	
18.4.75	Agriculture Insurance Company Of India Ltd.	10	419	429	3	32	32	20 (5%)	0	3650	0	19	1	20	0	0	0	0	0	0	0	0	1	0	0	19	20	
18.4.76	DRT II, Ernakulam	0	2	2	0	0	0	0(0%)	0	10	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
18.4.77	DRT II, Kolkata	0	13	13	0	2	2	0(0%)	0	140	0	1	0	1	0	0	0	0	0	0	0	1	0	0	0	0	1	
18.4.78	Institute Of Actuaries Of India	0	5	5	0	0	0	0(0%)	0	0	0	1	1	2	0	0	0	0	0	0	0	0	0	0	0	0	0	

Sr. No.					18.4.79	18.4.80	18.4.81	18.4.82	18.4.83	18.4.84	18.4.85		18.5	18.5.1	18.5.2	
1	Ministry/Department/Organisation				DRT II, Hyderabad	DRT, Dehradun	Debt Recovery Tribunal - III, Chandigarh	Debt Recovery Tribunal - I, Bangalore	Debt Recovery Tribunal - II, Bangalore	DRT, Siliguri	Debt Recovery Tribunal, Guwahati	Department Total	Department Of Investment And Public Asset Management	Department Of Investment & Public Asset Management	Specified Undertaking Of Unit Trust Of India (SU/UTI), Mumbai	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	0	0	0	0	18	3007		0	0	
3	No.of Requests Received during year				5	5	11	31	20	1	0	133356		282	22	
4	Total no. of Requests (Column 2+3)				5	5	11	31	20	1	18	136363		282	22	
5	No. of Requests transferred to other PAs				0	0	0	0	0	0	0	8154		116	8	
6	Total No. of Appeal Received				1	0	0	0	1	0	0	21308		14	5	
7	Total No. of Appeal Disposed				0	0	0	0	1	0	0	12147		14	5	
8	Decisions where Applications for Information rejected				3 (60%)	0(0%)	0(0%)	25 (81%)	0(0%)	0(0%)	0(0%)	23693 (17%)		5 (2%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0		0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				80	50	110	460	190	10	0	1034492		1370	170	
11	No. of CAPIOs appointed (A)				0	0	0	1	0	0	0	41499		0	0	
12	No. of CPIOs appointed (B)				1	1	1	1	1	0	0	3043		9	1	
13	No. of AAs appointed (C)				1	1	1	0	1	0	0	936		5	1	
14	Total (A+B+C)				2	2	2	2	2	0	0	45478		14	2	
15	*	**	Section 8(1)	(a)	0	0	0	31	0	0	0	494		0	0	
16				(b)	0	0	0	0	0	0	0	0		705	0	0
17				(c)	0	0	0	0	0	0	0	0		441	0	0
18				(d)	0	0	0	0	0	0	0	0		4322	0	0
19				(e)	0	0	0	0	0	0	0	0		4506	0	0
20				(f)	0	0	0	0	0	0	0	0		869	0	0
21				(g)	0	0	0	0	0	0	0	0		256	0	0
22				(h)	0	0	0	0	0	0	0	0		749	0	0
23				(i)	0	0	0	0	0	0	0	0		977	0	0
24				(j)	0	0	0	0	0	0	0	0		7290	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0		63	0	0
26				11	0	0	0	0	0	0	0	0		688	0	0
27				24	0	0	0	0	0	0	0	0		134	0	0
28				(Others)	3	0	0	0	0	0	0	0		6389	5	0
Total					3	0	0	31	0	0	0	27883	5	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				19.1.13	19.1.14	19.1.15	19.1.16	19.1.17	19.1.18	19.1.19	19.1.20	19.1.21	19.1.22	
1	Ministry/Department/Organisation			AIRPORT HEALTH ORGANISATION, KOLKATA	AIRPORT HEALTH ORGANISATION,CHENNAI	AIRPORT HEALTH ORGANISATION,TIRUCHIRAPALLI	ALL INDIA INSTITUTE OF HYGIENE AND PUBLIC HE,KOLKATAALTH	All India Institute Of Medical Sciences	ALL INDIA INSTITUTE OF PHYSICAL MEDICINE AND REHABILITATION,MUMBAI	All India Institute Of Speech And Hearing	ASSTT. DRUGS CONTROLLER(I),AHMEDABAD	ASSTT. DRUGS CONTROLLER(I),CHENNAI	ASSTT. DRUGS CONTROLLER(I),KOLKATTA	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	0	0	16	1	6	1	0	0	
3	No.of Requests Received during year			13	6	0	126	5590	9	65	18	23	10	
4	Total no. of Requests (Column 2+3)			13	6	0	126	5606	10	71	19	23	10	
5	No. of Requests transferred to other PAs			0	0	0	39	678	0	0	1	0	0	
6	Total No. of Appeal Received			0	0	0	9	499	0	5	0	0	0	
7	Total No. of Appeal Disposed			0	0	0	9	369	0	3	0	0	0	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	156 (3%)	0(0%)	16 (23%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			10	0	0	150	24654	40	516	0	0	0	
11	No. of CAPIOs appointed (A)			0	0	0	0	81	0	0	0	0	0	
12	No. of CPIOs appointed (B)			0	1	1	1	75	1	1	1	1	1	
13	No. of AAs appointed (C)			0	0	0	1	31	1	0	0	1	0	
14	Total (A+B+C)			0	1	1	2	187	2	1	1	2	1	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	47	0	0	0	0	0
19				(e)	0	0	0	0	65	0	0	0	0	0
20				(f)	0	0	0	0	33	0	0	0	0	0
21				(g)	0	0	0	0	0	0	1	0	0	0
22				(h)	0	0	0	0	4	0	0	0	0	0
23				(i)	0	0	0	0	1	0	0	0	0	0
24				(j)	0	0	0	0	47	0	6	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	1	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	13	0	17	0	0	0
Total				0	0	0	0	211	0	24	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				19.1.39	19.1.40	19.1.41	19.1.42	19.1.43	19.1.44	19.1.45	19.1.46	19.1.47	19.1.48
1	Ministry/Department/Organisation			GOVERNMENT MEDICAL STORE DEPOT,GUWAHATI	GOVERNMENT MEDICAL STORE DEPOT,HYDERABAD	GOVERNMENT MEDICAL STORE DEPOT,KARNAL	GOVERNMENT MEDICAL STORE DEPOT,MUMBAI	GOVERNMENT MEDICAL STORE DEPOT,NEW DELHI	GOVT. MEDICAL STORE DEPOT,KOLKATA	GOVT. MEDICAL STORE DEPOT,CHENNAI	HSCC, India Ltd.	Indian Nursing Council	International Institute Of Population Sciences
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	1	1	131	0	0	30	0	0
3	No.of Requests Received during year			12	25	43	20	17	4	24	44	486	23
4	Total no. of Requests (Column 2+3)			12	25	44	21	148	4	24	74	486	23
5	No. of Requests transferred to other PAs			0	0	0	0	0	0	0	0	7	0
6	Total No. of Appeal Received			0	0	0	0	0	0	1	13	42	0
7	Total No. of Appeal Disposed			0	0	0	0	0	0	1	9	42	0
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	10 (43%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			0	0	280	738	58	0	120	280	6592	354
11	No. of CAPIOs appointed (A)			2	2	8	0	0	0	0	0	0	0
12	No. of CPIOs appointed (B)			2	1	2	1	0	1	1	1	1	0
13	No. of AAs appointed (C)			1	0	1	1	0	1	1	1	1	0
14	Total (A+B+C)			5	3	11	2	0	2	2	2	2	0
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0
16				(b)	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	0	0
Total				0	0	0	0	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				19.1.65	19.1.66	19.1.67	19.1.68	19.1.69	19.1.70	19.1.71	19.1.72	19.1.73	19.1.74	
1	Ministry/Department/Organisation			PORT HEALTH ORGANISATION, KOLKATA.	PORT HEALTH ORGANISATION, MARMAGOA	PORT HEALTH ORGANISATION, MUMBAI,	PORT HEALTH ORGANISATION, CHENNAI	PORT HEALTH ORGANISATION, MANDAPAM CAMP	PORT HEALTH ORGANISATION, VISHAKHAPATNAM	JAWAHARLAL INSTITUTE OF POST GRADUATE MEDICAL EDUCATION AND RESEARCH, PONDICHERRY	REGIONAL DRUG TESTING LABORATORY, GUWAHATI	REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE ,GANJAM,ASKA	REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE ,RAIPUR	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	0	0	0	0	0	1	2	0	
3	No.of Requests Received during year			0	11	21	9	9	7	664	8	0	16	
4	Total no. of Requests (Column 2+3)			0	11	21	9	9	7	664	9	2	16	
5	No. of Requests transferred to other PAs			0	0	1	0	0	0	0	0	0	0	
6	Total No. of Appeal Received			0	0	0	0	0	0	74	0	0	0	
7	Total No. of Appeal Disposed			0	0	0	0	0	0	73	0	0	0	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	10 (2%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			0	0	0	0	0	0	5210	990	10	98	
11	No. of CPIOs appointed (A)			0	1	0	1	0	0	1	0	0	0	
12	No. of CPIOs appointed (B)			0	1	1	1	0	0	107	0	1	1	
13	No. of AAs appointed (C)			0	0	1	1	0	0	5	0	2	1	
14	Total (A+B+C)			0	2	2	3	0	0	113	0	3	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	4	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	2	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	5	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	0	0	0
Total				0	0	0	0	0	0	11	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.											19.2	19.2.1	19.2.2		
1	Ministry/Department/Organisation			19.1.91	19.1.92	19.1.93	19.1.94	19.1.95	19.1.96	19.1.97	Department Of AYUSH	Central Council For Homeopathy	Central Council For Research In Ayurveda & Siddha		
	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,SRINAGAR			SAFDARJUNG HOSPITAL,NEW DELHI	SEROLOGIST AND CHEMICAL EXAMINER, INSTITUTE OF SEROLOGY,KOLKATA	National AIDS Control Organisation(NACO)	Department Of Health & Family Welfare	CENTRAL DRUGS TESTING LABORATORY, CHENNAI	National AIDS Research Institute, Pune	Department Total					
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	0	240	0	0	0		1328	7	0	
3	No.of Requests Received during year			10	1157	2	205	3573	17	30		28710	736	264	
4	Total no. of Requests (Column 2+3)			10	1157	2	445	3573	17	30		30038	743	264	
5	No. of Requests transferred to other PAs			0	20	0	24	561	0	0		2690	46	41	
6	Total No. of Appeal Received			0	79	0	67	787	1	0		3228	43	34	
7	Total No. of Appeal Disposed			0	79	0	42	787	1	0		2703	27	34	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	3 (1%)	0(0%)	0(0%)	0(0%)		496 (2%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0		0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			0	8522	10	1040	24408	124	270		223785	26232	1454	
11	No. of CAPIOs appointed (A)			0	2	0	0	0	1	0		201	0	1	
12	No. of CPIOs appointed (B)			1	5	1	13	50	1	1		705	2	1	
13	No. of AAs appointed (C)			0	1	1	10	28	1	1		221	1	1	
14	Total (A+B+C)			1	8	2	23	78	3	2		1127	3	3	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	1	0	62	0	0	0
19				(e)	0	17	0	0	0	0	0	192	0	0	0
20				(f)	0	0	0	0	0	0	0	34	0	0	0
21				(g)	0	0	0	0	0	0	0	2	0	0	0
22				(h)	0	3	0	0	0	0	0	16	0	0	0
23				(i)	0	0	0	0	0	1	0	5	0	0	0
24				(j)	0	24	0	0	0	1	0	130	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	2	0	0	0
26				11	0	2	0	0	0	0	0	3	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	3	0	0	0	129	0	0	0
Total				0	46	0	3	0	3	0	575	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					19.2.19	19.2.20	19.2.21	19.2.22		19.3	19.3.1	19.3.2	19.3.3				
1	Ministry/Department/Organisation				Pharmacopoeia Commission For Indian Medicine & Homoeopathy (PCIM&H)	All India Institute Of Ayurveda (AIIA)	National Institute Of Siddha (NIS)	Central Council For Research In Siddha	Department Total	Department Of Health Research	Department Of Health Research	Bhopal Memorial Hospital And Research Centre (BMHRC)	Indian Council Of Medical Research(ICMR)	Department Total	Ministry Total		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				2	8	0	0	164		49	6	0	55	1547		
3	No.of Requests Received during year				11	101	82	51	5391		669	173	380	1222	35323		
4	Total no. of Requests (Column 2+3)				13	109	82	51	5555		718	179	380	1277	36870		
5	No. of Requests transferred to other PAs				0	15	0	2	354		521	1	90	612	3656		
6	Total No. of Appeal Received				1	0	0	1	387		22	27	6	55	3670		
7	Total No. of Appeal Disposed				1	0	0	1	218		21	27	6	54	2975		
8	Decisions where Applications for Information rejected				0(0%)	1 (1%)	0(0%)	1 (2%)	140 (3%)		0(0%)	8 (4%)	0(0%)	8 (1%)	644 (2%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0		0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				812	824	190	788	53110		2450	2726	2136	7312	284207		
11	No. of CAPIOs appointed (A)				0	0	1	0	16		0	0	0	0	217		
12	No. of CPIOs appointed (B)				1	1	0	0	29		3	1	59	63	797		
13	No. of AAs appointed (C)				1	1	0	0	26		2	1	30	33	280		
14	Total (A+B+C)				2	2	1	0	71		5	2	89	96	1294		
15	*	**	Section 8(1)	(a)	0	0	0	0	0		0	0	0	0	0		
16				(b)	0	0	0	0	0		0	0	0	0	0		
17				(c)	0	0	0	0	0		0	0	0	0	0		
18				(d)	0	0	0	0	0		0	0	0	0	62		
19				(e)	0	0	0	0	0		0	0	0	6	0	6	198
20				(f)	0	0	0	0	0		0	0	0	0	0	0	34
21				(g)	0	0	0	0	0		0	0	0	0	0	0	2
22				(h)	0	0	0	0	0		0	0	0	0	0	0	16
23				(i)	0	0	0	0	0		0	0	0	0	0	0	5
24				(j)	0	0	0	0	0		0	0	0	2	0	2	132
25			Other Sections	9	0	0	0	0	0		0	0	0	0	0	0	2
26				11	0	0	0	0	0		0	0	0	0	0	0	3
27				24	0	0	0	0	0		0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0		0	0	0	0	0	0	129
Total					0	0	0	0	0		0	8	0	8	583		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

20	Ministry Of Panchayati Raj											
	Ministry Of Panchayati Raj		Ministry Total									
	0	0	2532	2532	2532	419	419	87	87	0(0%)	0	290
21	Ministry Of Heavy Industry & Public Enterprises											
	Department Of Heavy Industries											
	21.1	21.1.1	21.1.2	21.1.3	21.1.4	21.1.5	21.1.6	21.1.7	21.1.8	21.1.9	21.1.10	21.1.11
		Central Manufacturing Technology Institute	Department Of Heavy Industries	BHEL	Andrew Yule And Co. Ltd.	Automotive Research Association Of India (ARAI)	BBJ Construction Co. Ltd.	Bridge And Roof Co India Ltd	Cement Corporation Of India Ltd.	Engineering Projects (India) Ltd.	Fluid Control Research Institute	Heavy Engineering Corporation Ltd., Ranchi
		0	43	81	0	0	0	15	0	0	0	39
		13	651	1342	17	111	12	40	69	77	22	105
		13	694	1423	17	111	12	55	69	77	22	144
		1	38	69	0	0	0	0	1	0	0	0
		1	57	215	0	16	0	0	10	22	2	22
		1	54	128	0	16	0	0	9	22	2	19
		0(0%)	3 (0%)	61 (4%)	0(0%)	5 (5%)	2 (17%)	5 (9%)	6 (9%)	0(0%)	0(0%)	8 (22%)
		0	0	0	0	0	0	0	0	0	0	0
		30	2920	13391	170	1420	120	380	430	620	90	819
		0	0	0	1	1	1	1	0	5	0	0
		0	47	21	8	2	1	1	5	1	1	1
		0	17	21	1	1	1	1	1	1	1	1
		0	64	42	10	4	3	3	6	7	2	2
		0	0	2	0	0	0	0	0	0	0	0
		0	0	1	0	0	0	0	0	0	0	0
		0	0	0	0	0	0	0	0	0	0	0
		0	0	23	0	4	0	0	0	0	0	0
		0	0	30	0	0	0	0	0	0	0	0
		0	0	0	0	0	0	0	0	0	0	0
		0	0	6	0	0	0	0	0	0	0	0
		0	0	9	0	1	0	0	2	0	0	0
		0	0	0	0	0	0	0	2	0	0	0
		0	0	76	0	0	0	0	2	0	0	0
		0	0	1	0	0	0	0	0	0	0	0
		0	0	1	0	0	0	0	0	0	0	0
		0	0	0	0	0	0	0	0	0	0	0
		0	0	101	0	0	12	0	0	0	0	1
		0	0	250	0	5	12	0	6	0	0	1

Sr. No.				21.1.13	21.1.14	21.1.15	21.1.16	21.1.17	21.1.18	21.1.19	21.1.20	21.1.21	21.1.22
1	Ministry/Department/Organisation			Hindustan Paper Corporation Ltd.	Hindustan Salts Ltd.	HMT (International) Ltd.	HMT Ltd.	HMT Machine Tools Ltd.	Hooghly Printing Co. Ltd.	National Automotive Training And R & D Infrastructure Project	NEPA Ltd.	Rajasthan Electronics & Instruments Ltd.	Richardson Cruddas Ltd.
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			11	0	0	0	13	0	0	0	2	20
3	No.of Requests Received during year			65	37	2	78	62	2	8	52	35	30
4	Total no. of Requests (Column 2+3)			76	37	2	78	75	2	8	52	37	50
5	No. of Requests transferred to other PAs			1	0	0	8	0	0	1	0	1	0
6	Total No. of Appeal Received			17	3	1	1	0	0	0	0	9	5
7	Total No. of Appeal Disposed			4	3	1	1	0	0	0	0	9	0
8	Decisions where Applications for Information rejected			3 (4%)	0(0%)	0(0%)	11 (14%)	6 (8%)	0(0%)	2 (25%)	0(0%)	10 (27%)	1 (2%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			170	270	10	404	574	20	350	1065	160	290
11	No. of CAPIOs appointed (A)			3	3	0	2	1	1	0	4	1	1
12	No. of CPIOs appointed (B)			1	2	0	1	1	2	0	1	1	1
13	No. of AAs appointed (C)			1	2	0	1	1	1	0	1	3	1
14	Total (A+B+C)			5	7	0	4	3	4	0	6	5	3
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0
16				(b)	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	2	0	5	0
19				(e)	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	2	0	0	0	0
24				(j)	0	0	0	0	4	0	2	0	3
25			Other Sections	9	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	11	0	0	0	0	3
Total				0	0	0	11	6	0	4	0	11	0

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				22.1.6	22.1.7	22.1.8	22.1.9	22.1.10	22.1.11	22.1.12	22.1.13	22.1.14	22.1.15
1	Ministry/Department/Organisation			Directorate Of Coordination (Police Wireless)	Directorate Of Forensic Science	Inter State Council	LNJP National Institute Of Criminology & Forensic Science	Narcotics Control Bureau R K Puram	National Civil Defence College	National Crime Record Bureau	National Human Rights Commission	Office Of The Registrar General Of India	Repatriates Cooperative Finance And Development Bank Limited
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	2	0	6	0	1	2	97	32	5
3	No.of Requests Received during year			49	485	10	38	145	6	893	2691	1755	92
4	Total no. of Requests (Column 2+3)			49	487	10	44	145	7	895	2788	1787	97
5	No. of Requests transferred to other PAs			0	24	0	0	42	0	20	262	166	0
6	Total No. of Appeal Received			1	26	0	0	10	0	45	246	19	42
7	Total No. of Appeal Disposed			1	26	0	0	2	0	34	234	19	0
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	92 (63%)	0(0%)	0(0%)	1 (0%)	77 (4%)	35 (36%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			490	4744	0	135	850	100	2592	28968	10072	420
11	No. of CAPIOs appointed (A)			0	0	1	0	0	0	0	13	0	0
12	No. of CPIOs appointed (B)			1	7	1	2	14	1	5	0	52	1
13	No. of AAs appointed (C)			1	7	1	1	4	1	2	0	0	1
14	Total (A+B+C)			2	14	3	3	18	2	7	13	52	2
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0
16				(b)	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	1
19				(e)	0	0	0	0	0	0	0	2	5
20				(f)	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	1	0
22				(h)	0	0	0	0	0	1	0	1	0
23				(i)	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	25	22
25			Other Sections	9	0	0	0	0	0	0	0	10	0
26				11	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	100	0	0	0	
28				(Others)	0	0	0	0	0	0	0	38	7
Total				0	0	0	0	100	0	1	0	77	35

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					23	23.1	23.1.1	23.1.2	23.1.3	23.1.4	23.1.5	23.1.6	23.1.7	23.1.8	23.1.9			
1	Ministry/Department/Organisation						Central Board Of Secondary Education	Directorate Of Adult Education	Navodaya Vidyalaya Samiti	Kendriya Vidyalaya Sangathan	National Bal Bhavan	National Institute Of Open Schooling	National Council Of Educational Research & Training	National Council For Teacher Education	Department Of School Education & Literacy	Department Total		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)						32107	0	0	276	0	30	13	0	0	32426		
3	No.of Requests Received during year						10419	68	587	4523	19	1610	799	2042	4455	24522		
4	Total no. of Requests (Column 2+3)						42526	68	587	4799	19	1640	812	2042	4455	56948		
5	No. of Requests transferred to other PAs						419	28	0	15	0	1	63	98	1554	2178		
6	Total No. of Appeal Received						5206	0	54	644	1	146	60	115	128	6354		
7	Total No. of Appeal Disposed						1488	0	54	584	1	79	58	115	128	2507		
8	Decisions where Applications for Information rejected						144 (0%)	5 (7%)	0(0%)	75 (2%)	0(0%)	0(0%)	0(0%)	0(0%)	22 (0%)	246 (0%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act						0	0	0	0	0	0	0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)						124375	330	13856	42985	86	0	5139	7480	0	194251		
11	No. of CAPIOs appointed (A)						0	0	0	0	1	29	0	7	0	37		
12	No. of CPIOs appointed (B)						27	1	0	50	1	29	52	1	18	179		
13	No. of AAs appointed (C)						18	0	0	37	1	4	8	1	12	81		
14	Total (A+B+C)						45	1	0	87	3	62	60	9	30	297		
15	*	**	Section 8(1)	(a)			0	0	0	0	0	0	0	0	0	0		
16				(b)			0	0	0	0	0	0	0	0	0	0		
17				(c)			0	0	0	0	0	0	0	0	0	0		
18				(d)			13	0	0	4	0	0	0	0	0	0	17	
19				(e)			23	0	0	2	0	0	0	0	0	0	25	
20				(f)			11	0	0	0	0	0	0	0	0	0	11	
21				(g)			31	0	0	1	0	0	0	0	0	0	0	32
22				(h)			0	0	0	0	0	0	0	0	0	0	0	0
23				(i)			0	0	0	1	0	0	0	0	0	0	0	1
24				(j)			41	0	0	14	0	0	0	0	0	0	0	55
25			Other Sections	9			0	0	0	0	0	0	0	0	0	0	0	0
26				11			0	0	0	1	0	0	0	0	0	0	0	1
27				24			0	0	0	1	0	0	0	0	0	0	0	1
28				(Others)			25	3	0	54	0	0	0	0	0	0	22	104
Total							144	3	0	78	0	0	0	0	22	247		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

23.2	Department Of Higher Education																		
23.2.1	Central Institute Of Technology, Kokrajhar	0	31	31	0	2	1	10	1	1	1	3	0	0	0	0	0	0	0
23.2.2	Board Of Apprenticeship Training (BOAT) (NR) Kanpur	6	158	164	6	7	0	1060	0	0	0	0	0	0	0	0	0	0	0
23.2.3	Board Of Apprenticeship Training (W R) Mumbai	0	19	19	0	0	0	130	1	1	1	3	0	0	0	0	0	0	0
23.2.4	National Institute Of Technical Teachers' Training And Research, Chennai	1	8	9	0	0	0	80	0	1	1	1	0	0	0	0	0	0	0
23.2.5	Central Hindi Directorate	2	108	110	7	4	6 (5%)	180	1	1	1	3	0	0	0	0	0	0	0
23.2.6	Board Of Apprenticeship Training, Chennai	0	79	79	3	0	11 (14%)	410	0	1	1	2	0	0	0	0	0	0	6
23.2.7	CENTRAL INSTITUTE OF CLASSICAL TAMIL (CICT)	0	14	14	0	0	0(0%)	0	0	1	1	2	0	0	0	0	0	0	0
23.2.8	Central Institute Of Indian Languages (CIIL)	111	41	152	0	0	0(0%)	270	0	1	1	2	0	0	0	0	0	0	0
23.2.9	Central University Of Bihar	0	58	58	0	7	0(0%)	340	0	1	1	2	0	0	0	0	0	0	0
23.2.10	Central University Of Gujarat	32	64	96	0	3	0(0%)	400	1	5	1	7	0	0	0	0	0	0	0
23.2.11	CENTRAL UNIVERSITY OF HARYANA	0	317	317	5	58	0(0%)	4938	0	1	1	2	0	0	0	0	0	0	0
23.2.12	Central University Of Himachal Pradesh	6	103	109	2	7	3 (3%)	1110	0	1	1	2	0	0	0	0	0	0	3
23.2.13	Central University Of Jharkhand	54	0	54	0	49	0(0%)	0	4	1	1	6	0	0	0	0	0	0	0
23.2.14	CENTRAL UNIVERSITY OF KARNATAKA	16	54	70	0	0	0(0%)	0	1	1	1	3	0	0	0	0	0	0	0
23.2.15	Central University Of Kashmir	0	61	61	8	1	0(0%)	912	0	1	1	2	0	0	0	0	0	0	0
23.2.16	Central University Of Kerala	0	83	83	0	14	0(0%)	2886	1	1	1	3	0	0	0	0	0	0	7
23.2.17	Central University Of Orissa	0	59	59	2	0	0(0%)	370	0	1	1	2	0	0	0	0	0	0	0

Sr. No.				23.2.18	23.2.19	23.2.20	23.2.21	23.2.22	23.2.23	23.2.24	23.2.25	23.2.26	23.2.27	23.2.28	
1	Ministry/Department/Organisation			Central University Of Punjab	Central University Of Rajasthan	Central University Of Tamil Nadu	Council Of Architecture	Department Of Higher Education	Dr. Harisingh Gaur Vishwa Vidyalyaya	EdCIL (India) Limited	Ghani Khan Choudhury Institute Of Engineering And Technology (GKCIET) Malda West Bengal	Guru Ghasidas Vishvidyalaya, Bilaspur	Hemwati Nandan Bahuguna Garhwal University	I I M Kashipur	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			13	1	9	13	1537	53	0	0	0	0	0	
3	No.of Requests Received during year			162	164	108	83	11069	832	51	15	194	1216	155	
4	Total no. of Requests (Column 2+3)			175	165	117	96	12606	885	51	15	194	1216	155	
5	No. of Requests transferred to other PAs			0	37	0	0	5480	0	2	0	0	0	0	
6	Total No. of Appeal Received			18	16	20	7	2195	194	3	2	40	315	15	
7	Total No. of Appeal Disposed			18	16	17	6	569	179	3	2	40	315	15	
8	Decisions where Applications for Information rejected			2 (1%)	2 (1%)	0(0%)	0(0%)	267 (2%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			5124	1700	1590	2556	74921	8320	230	0	12918	27470	2082	
11	No. of CAPIOs appointed (A)			0	0	0	1	0	0	3	0	51	50	0	
12	No. of CPIOs appointed (B)			1	1	1	1	37	1	1	1	1	54	1	
13	No. of AAs appointed (C)			1	1	1	1	22	0	1	1	4	1	1	
14	Total (A+B+C)			2	2	2	3	59	1	5	2	56	105	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	4	2	0	0	0	0	0	
19				(e)	0	0	0	6	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	3	0	0	0	0	0	0	
22				(h)	1	0	0	1	0	0	0	0	0	0	
23				(i)	0	0	0	0	2	0	0	0	0	0	
24				(j)	0	0	0	5	1	0	0	0	0	0	
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	1	2	0	0	262	0	0	0	0	0	0
Total				2	2	0	19	267	0	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				23.2.47	23.2.48	23.2.49	23.2.50	23.2.51	23.2.52	23.2.53	23.2.54	23.2.55	23.2.56	23.2.57
1	Ministry/Department/Organisation			Indian Institute Of Technology Guwahati	Indian Institute Of Technology Jodhpur	Indian Institute Of Technology, Kanpur	Indira Gandhi National Tribal University, Amarkantak	Maulana Azad National Urdu University (MANUU)	National Book Trust	National Institute Of Foundry And Forge Technology (NIFFT)	National Institute Of Technology, Arunachal Pradesh	National Institute Of Technology, Delhi	National Institute Of Technology, Goa	National Institute Of Technology, Manipur
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			46	2	0	13	7	0	8	1	1	4	0
3	No.of Requests Received during year			273	61	293	78	269	54	13	21	65	23	2
4	Total no. of Requests (Column 2+3)			319	63	293	91	276	54	21	22	66	27	2
5	No. of Requests transferred to other PAs			2	0	1	0	0	0	0	0	3	0	0
6	Total No. of Appeal Received			13	8	22	16	18	16	6	8	3	1	0
7	Total No. of Appeal Disposed			12	8	4	13	16	16	4	5	2	0	0
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	12 (4%)	10 (11%)	38 (14%)	0(0%)	0(0%)	2 (9%)	0(0%)	0(0%)	0(0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			640	200	3002	640	3140	702	202	330	560	1530	1
11	No. of CAPIOs appointed (A)			1	0	0	1	1	0	3	0	0	0	1
12	No. of CPIOs appointed (B)			1	1	1	1	1	1	3	1	1	1	1
13	No. of AAs appointed (C)			1	1	1	1	1	1	0	1	2	1	1
14	Total (A+B+C)			3	2	2	3	3	2	6	2	3	2	3
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0
16				(b)	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	7	0	0	0	0	0	0	0
19				(e)	3	0	3	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	1	0	0
21				(g)	0	0	1	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0
24				(j)	13	0	17	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	0	0	1	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	27	10	23	0	0	0	0	0
Total				16	0	56	10	23	0	0	0	1	0	0

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				23.2.75	23.2.76	23.2.77	23.2.78	23.2.79	23.2.80	23.2.81	23.2.82	23.2.83	23.2.84	23.2.85	
1	Ministry/Department/Organisation			Tripura University	Aligarh Muslim University	Assam University	Auroville Foundation	Babasaheb Bhimrao Ambedkar University, Lucknow	Banaras Hindu University	Jawaharlal Nehru University, New Delhi	Indira Gandhi National Open University (IGNOU)	JAMIA MILLIA ISLAMIA	Indian Institute Of Technology Delhi	Indian Institute Of Technology, Kharagpur	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	96	43	0	0	0	57	0	0	17	9	
3	No.of Requests Received during year			69	1524	106	5	276	767	760	1890	699	442	327	
4	Total no. of Requests (Column 2+3)			69	1620	149	5	276	767	817	1890	699	459	336	
5	No. of Requests transferred to other PAs			0	8	0	0	23	1	9	60	5	17	0	
6	Total No. of Appeal Received			1	257	8	0	32	117	142	183	137	61	41	
7	Total No. of Appeal Disposed			1	226	0	0	20	103	137	183	133	39	41	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	4 (3%)	2 (40%)	15 (5%)	0(0%)	0(0%)	6 (0%)	79 (11%)	32 (7%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			600	39384	26050	50	3790	40177	8720	15085	9337	5460	2310	
11	No. of CAPIOs appointed (A)			1	1	1	0	1	1	1	0	0	1	4	
12	No. of CPIOs appointed (B)			1	248	1	0	24	293	1	105	3	1	1	
13	No. of AAs appointed (C)			1	112	1	0	10	88	1	45	3	1	1	
14	Total (A+B+C)			3	361	3	0	35	382	3	150	6	3	6	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	1	0	0	0	0	0	
19				(e)	0	0	0	0	8	0	0	0	9	2	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	1	0
23				(i)	0	0	0	0	9	0	0	0	0	0	0
24				(j)	0	0	4	0	20	0	0	0	5	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	1	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	2	70	29	0
Total				0	0	4	0	39	0	0	2	84	32	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

23.2.86	University Of Delhi	28	1	0	6	2	0	2	11	26	0	6	665	0	0	0	0
23.2.87	Board Of Practical Training Eastern Region Kolkata	2478	35	64	74	146	77	39	222	304	161	251	1181	91	73	165	85
23.2.88	Commission For Scientific And Technical Terminology (CSTT)	2506	36	64	80	148	77	41	233	330	161	257	1846	91	73	165	85
23.2.89	Dr. B.R. Ambedkar National Institute Of Technology, Jalandhar	615	5	3	0	0	3	0	2	9	0	7	0	0	0	0	0
23.2.90	IIT (ISM), Dhanbad	467	2	0	1	21	14	5	0	15	16	0	15	30	9	3	17
23.2.91	Indian Council Of Social Science Research (ICSSR)	134	2	0	1	20	14	5	0	15	16	0	15	24	9	0	15
23.2.92	Indian Institute Of Information Technology, Allahabad	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)
23.2.93	ABV Indian Institute Of Information Technology, Gwalior	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23.2.94	Indian Institute Of Management (IIM), Ahmedabad	12520	450	150	800	2614	1848	360	290	0	1220	290	1284	1655	693	140	1530
23.2.95	Indian Institute Of Management Indore	0	1	1	0	42	0	1	0	0	0	0	2	0	0	1	0
23.2.96	Indian Institute Of Management, Bangalore	1	1	1	1	1	1	0	1	1	1	0	1	1	1	1	1
23.2.97	Indian Institute Of Management, Kolkata	1	1	1	1	1	1	0	1	1	1	0	1	1	1	1	1
23.2.98	Indian Institute Of Management, Kozhikode	2	3	3	2	44	2	3	0	2	2	0	2	4	2	2	3
23.2.99	Indian Institute Of Management, Lucknow	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23.2.100	Indian Institute Of Science Education & Research (IISER), Pune	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23.2.101	Indian Institute Of Science Education And Research Kolkata	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
23.2.102	Indian Institute Of Science, Bangalore	7	0	0	0	0	0	0	5	0	0	0	0	0	0	0	0
23.2.103	Indian Institute Of Technology (IIT) Patna	3	0	0	0	0	0	0	5	0	0	0	0	1	0	0	6
		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
		23	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0
		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
		125	0	0	2	0	0	0	4	0	0	0	0	12	0	0	9
		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
		0	0	0	1	0	0	0	16	0	0	0	0	1	0	0	1
158	0	0	3	0	0	0	0	0	30	0	0	0	0	16	0	0	16

Sr. No.				23.2.104	23.2.105	23.2.106	23.2.107	23.2.108	23.2.109	23.2.110	23.2.111	23.2.112	23.2.113	23.2.114	
1	Ministry/Department/Organisation			Indian Institute Of Technology (IIT), ROORKEE	Indian Institute Of Technology , Madras	Indian Institute Of Technology , Mumbai	Kendriya Hindi Sanssthan, Agra	Maharshi Sandeepani Rashtriya Ved Vidya Pratishthan	Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya	Malaya National Institute Of Technology, Jaipur	Manipur University	Maulana Azad National Institute Of Technology, Bhopal	Nagaland University	National Commission For Minority Educational Institutions,	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			37	10	2	0	0	3	0	0	0	223	7	
3	No.of Requests Received during year			535	441	425	222	71	111	179	33	204	50	177	
4	Total no. of Requests (Column 2+3)			572	451	427	222	71	114	179	33	204	273	184	
5	No. of Requests transferred to other PAs			3	5	4	0	0	0	1	0	2	1	13	
6	Total No. of Appeal Received			46	37	48	7	0	4	20	3	39	0	16	
7	Total No. of Appeal Disposed			3	36	11	7	0	6	20	3	39	0	15	
8	Decisions where Applications for Information rejected			16 (3%)	2 (0%)	41 (10%)	0(0%)	0(0%)	4 (4%)	0(0%)	2 (6%)	1 (0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			12846	3282	22660	490	210	1892	1426	250	5182	719	7548	
11	No. of CAPIOs appointed (A)			12	0	1	1	0	0	7	0	12	0	0	
12	No. of CPIOs appointed (B)			1	1	1	1	1	1	1	0	12	5	1	
13	No. of AAs appointed (C)			1	1	1	1	1	1	1	0	1	5	1	
14	Total (A+B+C)			14	2	3	3	2	2	9	0	25	10	2	
15	*	**	Section 8(1)	(a)	0	790	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	1	0	0	2	0	0	0	0	0
19				(e)	1	0	0	0	0	2	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	2	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0
24				(j)	15	0	2	0	0	1	0	0	5	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	8	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	25	0	0	0	0	0	0	0	0
Total				16	790	38	0	0	5	0	5	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.				23.2.132	23.2.133	23.2.134	23.2.135	23.2.136	23.2.137	23.2.138	23.2.139	23.2.140	23.2.141	23.2.142	
1	Ministry/Department/Organisation			National Institute Of Technology, Srinagar	National Institute Of Technology, Surthkal	National University Of Educational Planning And Administration (NUEPA)	North Eastern Hill University	North Eastern Regional Institute Of Science And Technology (NERIST)	Pondicherry University	Rajiv Gandhi University	Rashtriya Sanskrit Sansthan	S.V. National Institute Of Technology, Surat	Sant Longowal Institute Of Engineering & Technology (SLIET)	Tezpur University	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			74	0	0	1	0	108	0	8	0	63	0	
3	No.of Requests Received during year			11	74	29	144	112	460	34	145	147	113	56	
4	Total no. of Requests (Column 2+3)			85	74	29	145	112	568	34	153	147	176	56	
5	No. of Requests transferred to other PAs			0	0	1	0	0	12	0	17	1	0	0	
6	Total No. of Appeal Received			16	5	6	0	0	138	0	26	35	15	0	
7	Total No. of Appeal Disposed			0	4	6	0	0	88	0	26	33	15	0	
8	Decisions where Applications for Information rejected			0(0%)	2 (3%)	0(0%)	0(0%)	0(0%)	4 (1%)	0(0%)	7 (5%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			0	764	608	8862	3715	4624	340	2340	1020	1862	663	
11	No. of CAPIOs appointed (A)			0	1	1	0	42	0	1	1	0	3	0	
12	No. of CPIOs appointed (B)			1	1	1	11	1	28	1	1	1	1	1	
13	No. of AAs appointed (C)			1	1	1	6	1	7	1	1	1	1	1	
14	Total (A+B+C)			2	3	3	17	44	35	3	3	2	5	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	1	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0
24				(j)	0	2	0	0	0	0	0	0	6	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	4	0	0	0	0	0
Total				0	2	0	0	0	4	0	7	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					23.2.161	23.2.162	23.2.163	23.2.164	23.2.165	23.2.166	23.2.167	23.2.168	23.2.169	23.2.170	23.2.171	
1	Ministry/Department/Organisation				Indian Institute Of Information Technology (IIIT), Dharwad	Indian Institute Of Information Technology (IIIT), Kottayam	Indian Institute Of Information Technology (IIIT), Senapati	Indian Institute Of Information Technology (IIIT), Kota	Indian Institute Of Information Technology (IIIT), Tiruchirapalli	Indian Institute Of Information Technology (IIIT), Lucknow	Indian Institute Of Information Technology (IIIT), Ranchi	Indian Institute Of Information Technology (IIIT), Nagpur	Indian Institute Of Information Technology (IIIT), Bhopal	Indian Institute Of Information Technology (IIIT), Surat	Indian Institute Of Information Technology (IIIT), Bhagalpur	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	7	0	0	0	0	0	0	0	0	0	
3	No.of Requests Received during year				6	5	3	3	5	0	0	0	0	0	0	
4	Total no. of Requests (Column 2+3)				6	12	3	3	5	0	0	0	0	0	0	
5	No. of Requests transferred to other PAs				2	0	0	0	0	0	0	0	0	0	0	
6	Total No. of Appeal Received				0	0	0	0	0	0	0	0	0	0	0	
7	Total No. of Appeal Disposed				0	0	0	0	0	0	0	0	0	0	0	
8	Decisions where Applications for Information rejected				0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				0	20	30	40	40	0	0	0	0	0	0	
11	No. of CAPIOs appointed (A)				0	0	0	0	0	0	0	1	0	0	0	
12	No. of CPIOs appointed (B)				1	0	0	1	0	1	0	1	0	0	0	
13	No. of AAs appointed (C)				0	0	0	1	0	1	0	1	0	0	0	
14	Total (A+B+C)				1	0	0	2	0	2	0	3	0	0	0	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	0	0	
24				(j)	0	0	0	0	0	0	0	0	0	0	0	
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	0	0	0	0	0	0	0	0	0	
Total					0	0	0	0	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					24	24.1	24.2	24.3	24.4	24.5	24.6	24.7		25	25.1	25.2				
1	Ministry/Department/Organisation				Ministry Of Women & Child Development	Central Adoption Resource Authority(CARA)	National Commission For Protection Of Child Rights	National Institute Of Public Cooperation And Child Development (NIPCCD)	Ministry Of Women & Child Development	Rashtriya Mahila Kosh	Central Social Welfare Board	National Commission For Women (NCW)	Ministry Total	Ministry Of Information & Broadcasting	Directorate Of Film Festivals	Ministry Of Information & Broadcasting				
2	Opening balance of Requests Received under RTI (as on 1st April 2017)					5	6	1	26	2	0	142	182		0	89				
3	No.of Requests Received during year					90	221	39	1498	34	82	608	2572		42	1448				
4	Total no. of Requests (Column 2+3)					95	227	40	1524	36	82	750	2754		42	1537				
5	No. of Requests transferred to other PAs					11	19	10	460	0	1	29	530		0	831				
6	Total No. of Appeal Received					15	32	4	83	3	5	93	235		3	185				
7	Total No. of Appeal Disposed					14	27	2	77	2	2	56	180		3	178				
8	Decisions where Applications for Information rejected					0(0%)	12 (5%)	2 (5%)	17 (1%)	0(0%)	5 (6%)	47 (6%)	83 (3%)		0(0%)	39 (3%)				
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0	0	0	0	0	0		0	0				
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					770	1468	622	3886	1166	1524	7080	16516		610	9753				
11	No. of CAPIOs appointed (A)					0	0	1	0	1	20	1	23		0	0				
12	No. of CPIOs appointed (B)					1	0	5	12	1	17	1	37		1	27				
13	No. of AAs appointed (C)					1	0	1	7	1	18	1	29		0	17				
14	Total (A+B+C)					2	0	7	19	3	55	3	89		1	44				
15	*	**	Section 8(1)	(a)		0	0	0	0	0	0	0	0		0	0	0			
16				(b)		0	0	0	0	0	0	0	0		0	0	0	0		
17				(c)		0	0	0	0	0	0	0	0		0	0	0	0		
18				(d)		0	0	0	0	0	0	0	0		0	0	0	10		
19				(e)		0	0	0	0	0	0	0	0		0	0	0	0		
20				(f)		0	0	0	0	0	0	0	0		0	0	0	0		
21				(g)		0	0	0	0	0	0	0	0		0	0	0	0		
22				(h)		0	0	0	0	0	0	4	0		4	0	4	0	4	
23				(i)		0	0	0	0	0	0	0	0		0	0	0	0	1	
24				(j)		0	6	0	0	0	0	0	45		51	0	9	0	9	
25			Other Sections	9		0	0	0	0	0	0	0	0		0	0	0	0	0	
26				11		0	3	0	0	0	0	1	2		6	0	0	0	0	
27				24		0	0	0	0	0	0	0	0		0	0	0	0	0	
28				(Others)		0	4	2	0	0	0	0	0		0	6	0	15	0	15
Total						0	13	2	0	0	5	47	67		0	39				

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

25.3	Broadcast Engineering Consultants India Ltd	25.4	Central Board Of Film Certification(CBFC)	25.5	SATYAJIT RAY FILM & TELEVISION INSTITUTE	25.6	Childrens Film Society India	25.7	DG All India Radio	25.8	DG, Doordarshan	25.9	Directorate Of Advertising And Visual Publicity	25.1	Directorate Of Field Publicity	25.11	Electronic Media Monitoring Centre	25.12	Film And Television Institute, Pune	25.13	Films Division	25.14	Indian Institute Of Mass Communication	25.15	National Film Archives Of India (NFAI)	25.16	National Film Development Corporation	25.17	PAO IRLA	25.18	Pr Accounts Office	25.19	Press Council Of India	25.2	Press Information Bureau
0	46	9	0	0	0	38	0	0	22	2	0	0	0	0	0	22	60	136	46	72	67	33	30	195	249										
57	197	67	36	1027	1186	493	259	29	60	136	46	72	67	33	30	195	249																		
57	243	76	36	1027	1186	531	259	29	82	138	46	72	67	33	30	198	254																		
0	3	1	0	19	0	0	0	9	0	0	0	0	1	0	2	2	52																		
1	20	9	0	98	150	63	1	3	7	15	1	0	5	0	0	7	16																		
1	20	0	0	98	65	25	1	2	7	15	0	2	4	0	0	0	16																		
1 (2%)	1 (0%)	0(0%)	0(0%)	32 (3%)	915 (77%)	0(0%)	0(0%)	3 (10%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	1 (3%)	0(0%)	0(0%)																			
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																			
340	2018	70	20	6931	17340	2570	490	0	530	720	512	300	215	390	170	1582	250																		
3	0	0	0	0	59	0	0	1	0	11	0	0	0	4	0	1	3																		
3	9	1	1	23	318	10	23	1	0	1	1	1	1	4	8	1	35																		
1	1	1	1	16	26	4	23	1	0	1	1	1	1	1	1	0	14																		
7	10	2	2	39	403	14	46	3	0	13	2	2	2	9	9	2	52																		
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	1	0	0	0	0	0	0	1	0	0	0	0	0																		
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	5	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	16	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	15	0	0	0	0	0	0	0	0	0	0	0	0																		
0	0	0	0	0	41	0	0	1	0	0	0	1	0	0	0	0	0																		

Sr. No.					25.21	25.22	25.23	25.24	25.25		26	26.1	26.2	26.3	26.4	
1	Ministry/Department/Organisation				Prsar Bharati Secretariat	Publication Division	Registrar Of Newspapers Of India	Research Reference And Training Division	Song And Drama Division	Ministry Total	Ministry Of Labour & Employment	Ministry Of Labour & Employment	Directorate General Of Labour & Welfare, Head Quarter	Directorate General Of Employment	Employees Provident Fund Organisation	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	143	0	0	357		0	9	23	970	
3	No.of Requests Received during year				780	427	746	48	53	7783		4354	346	910	33878	
4	Total no. of Requests (Column 2+3)				780	427	889	48	53	8140		4354	355	933	34848	
5	No. of Requests transferred to other PAs				618	0	32	0	0	1570		0	131	169	2237	
6	Total No. of Appeal Received				70	9	27	1	4	695		220	9	52	3024	
7	Total No. of Appeal Disposed				32	8	10	1	4	492		220	9	18	2860	
8	Decisions where Applications for Information rejected				0(0%)	0(0%)	10 (1%)	0(0%)	0(0%)	1002 (12%)		0(0%)	7 (2%)	12 (1%)	1522 (4%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0		0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				5522	672	9833	0	540	61378		7070	0	338	225985	
11	No. of CAPIOs appointed (A)				0	0	5	0	0	87		0	5	4	160	
12	No. of CPIOs appointed (B)				10	3	1	0	1	484		28	5	4	160	
13	No. of AAs appointed (C)				6	1	2	0	1	121		14	2	1	96	
14	Total (A+B+C)				16	4	8	0	2	692		42	12	9	416	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0		0	0	0	0	
16				(b)	0	0	0	0	0	0		2	0	0	0	1
17				(c)	0	0	0	0	0	0		0	0	0	0	10
18				(d)	0	0	0	0	0	0		12	0	0	0	37
19				(e)	0	0	0	0	0	0		0	0	0	0	106
20				(f)	0	0	0	0	0	0		5	0	0	0	32
21				(g)	0	0	0	0	0	0		2	0	0	0	60
22				(h)	0	0	0	0	0	0		4	0	0	0	105
23				(i)	0	0	0	0	0	0		2	0	0	0	26
24				(j)	0	0	0	0	0	0		25	0	0	0	123
25			Other Sections	9	0	0	0	0	0	0		0	0	0	0	53
26				11	0	0	0	0	0	0		0	0	0	0	99
27				24	0	0	0	0	0	0		0	0	0	0	143
28				(Others)	0	0	0	0	0	0		30	0	0	0	718
Total					0	0	0	0	0	82		0	0	0	1513	

Sr. No.					26.23	26.24	26.25	26.26	26.27	26.28	26.29	26.3	26.31	26.32	26.33	Ministry Total	
1	Ministry/Department/Organisation				Office Of Dy. CLC(C), Bangalore	CGIT, Hyderabad	Central Government Industrial Tribunal Cum Labour Court, Asansol	Labour Bureau	CGIT No.1, Delhi	Office Of The RLC(C), Nagpur	Office Of The Chief Labour Commissioner (Central)	Office Of The Welfare Commissioner, Hyderabad	CGIT No.1, Mumbai	Office Of The Dy. CLC, Asansole, Bardhaman	CGIT Cum Labour Court, Earnakulam, Cochin		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	0	11	0	0	37	2	0	0	0	1579	
3	No.of Requests Received during year				76	20	26	186	5	32	872	37	45	18	13	46979	
4	Total no. of Requests (Column 2+3)				76	20	26	197	5	32	909	39	45	18	13	48558	
5	No. of Requests transferred to other PAs				0	0	0	19	0	2	74	1	0	0	0	2694	
6	Total No. of Appeal Received				9	0	0	20	0	5	17	0	3	0	0	4013	
7	Total No. of Appeal Disposed				7	0	0	19	0	4	8	0	3	0	0	3617	
8	Decisions where Applications for Information rejected				0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	4 (13%)	1 (0%)	0(0%)	13 (29%)	2 (11%)	0(0%)	1758 (4%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				960	0	0	880	0	486	6438	666	30	80	0	327255	
11	No. of CAPIOs appointed (A)				1	0	0	1	0	5	29	0	1	0	0	247	
12	No. of CPIOs appointed (B)				1	1	1	1	1	1	36	1	0	1	1	347	
13	No. of AAs appointed (C)				1	1	1	1	1	1	21	1	1	1	1	239	
14	Total (A+B+C)				3	2	2	3	2	7	86	2	2	2	2	833	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0	1
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0	10
18				(d)	0	0	0	0	0	0	0	0	0	0	0	0	37
19				(e)	0	0	0	0	0	0	0	0	0	0	0	0	106
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0	32
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0	60
22				(h)	0	0	0	0	0	0	0	0	0	0	0	0	105
23				(i)	0	0	0	0	0	0	0	0	0	0	0	0	26
24				(j)	0	0	0	0	0	0	0	0	0	0	0	0	123
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0	53
26				11	0	0	0	0	0	1	0	0	0	0	0	0	103
27				24	0	0	0	0	0	0	0	0	0	0	0	0	143
28				(Others)	0	0	0	0	0	0	1	0	0	0	0	0	905
Total					0	0	0	0	0	1	1	0	0	0	0	1704	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				28.3	28.4	28.5	28.6	28.7	28.8	28.9	28.1	28.11	28.12	28.13	
1	Ministry/Department/Organisation			Competition Commission Of India	Institute Of Chartered Accountants Of India	Institute Of Companies Secretaries Of India	Institute Of Cost Accountants Of India	Official Liquidator, Jodhpur	Official Liquidator, Chandigarh	Official Liquidator, Delhi	Registrar Of Companies & Official Liquidator, Goa	Official Liquidator, Gujarat	Official Liquidator, Guwahati	Registrar Of Companies & Official Liquidator, Jharkhand	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			3	21	12	8	0	1	8	1	4	0	0	
3	No.of Requests Received during year			149	625	156	92	5	37	147	55	50	0	19	
4	Total no. of Requests (Column 2+3)			152	646	168	100	5	38	155	56	54	0	19	
5	No. of Requests transferred to other PAs			7	4	0	7	0	0	2	0	0	0	3	
6	Total No. of Appeal Received			15	121	25	18	0	1	24	2	0	0	0	
7	Total No. of Appeal Disposed			15	14	4	14	0	1	24	2	0	0	0	
8	Decisions where Applications for Information rejected			0(0%)	51 (8%)	5 (3%)	5 (5%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			2500	10289	1872	792	0	467	1790	613	886	0	60	
11	No. of CPIOs appointed (A)			1	7	5	1	0	1	1	0	1	1	1	
12	No. of CPIOs appointed (B)			1	1	1	1	1	1	1	1	0	1	1	
13	No. of AAs appointed (C)			1	1	1	1	1	1	1	1	1	1	1	
14	Total (A+B+C)			3	9	7	3	2	3	3	2	2	3	3	
15	*	**	Section 8(1)	(a)	0	1	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0
18				(d)	6	2	0	0	0	0	0	0	0	0	0
19				(e)	0	6	0	1	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0
22				(h)	3	1	2	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0
24				(j)	4	10	15	3	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0
26				11	0	1	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	30	10	1	0	0	0	0	0	0	0
Total				13	51	27	5	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				28.32	28.33	28.34	28.35	28.36	28.37	28.38	28.39	28.4	28.41	28.42	
1	Ministry/Department/Organisation			Registrar Of Companies, Coimbatore	Registrar Of Companies, Delhi And Haryana	Registrar Of Companies, Gujarat	Registrar Of Companies, Gwalior	Registrar Of Companies & Official Liquidator, Jammu	Registrar Of Companies, Kochi	Registrar Of Companies, Mumbai	Registrar Of Companies & Official Liquidator, Orissa	Registrar Of Companies, Puducherry	Registrar Of Companies, Pune	Registrar Of Companies, Punjab	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	53	0	0	0	0	42	0	3	0	6	
3	No.of Requests Received during year			73	1009	169	69	13	74	831	57	75	163	181	
4	Total no. of Requests (Column 2+3)			73	1062	169	69	13	74	873	57	78	163	187	
5	No. of Requests transferred to other PAs			0	89	1	0	0	0	11	0	3	0	10	
6	Total No. of Appeal Received			1	86	9	0	0	0	170	0	0	4	6	
7	Total No. of Appeal Disposed			0	86	9	0	0	0	0	0	0	3	6	
8	Decisions where Applications for Information rejected			0(0%)	5 (0%)	0(0%)	0(0%)	0(0%)	0(0%)	77 (9%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			793	0	1040	1820	0	1283	5744	784	760	920	1071	
11	No. of CAPIOs appointed (A)			1	1	1	1	1	1	1	1	1	1	1	
12	No. of CPIOs appointed (B)			1	1	1	1	1	1	1	1	1	1	1	
13	No. of AAs appointed (C)			1	1	1	1	1	1	1	1	1	1	1	
14	Total (A+B+C)			3	3	3	3	3	3	3	3	3	3	3	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	1	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	0	0	0	0
Total				0	0	0	0	0	0	0	0	1	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					28.61	28.62	28.63	Ministry Total	29	29.1	29.2	29.3	29.4	29.5	29.6	Ministry Total
1	Ministry/Department/Organisation				National Company Law Tribunal, Kolkata Bench	National Company Law Tribunal, Mumbai Bench	Indian Institute Of Corporate Affairs		Ministry Of New And Renewable Energy	Indian Renewable Energy Development Agency	Solar Energy Corporation Of India	National Institute Of Wind Energy	National Institute Of Solar Energy	Sardar Swaran Singh National Institute Of Renewable Energy		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	0	278	113	0	3	0	0	0	0	116
3	No.of Requests Received during year				15	51	25	9435	783	124	75	18	36	40	1076	
4	Total no. of Requests (Column 2+3)				15	51	25	9713	896	124	78	18	36	40	1192	
5	No. of Requests transferred to other PAs				0	2	1	1161	55	20	1	0	0	0	76	
6	Total No. of Appeal Received				0	0	3	869	141	10	6	1	0	7	165	
7	Total No. of Appeal Disposed				0	0	3	503	140	10	5	1	0	0	156	
8	Decisions where Applications for Information rejected				1 (7%)	5 (10%)	0(0%)	271 (3%)	0(0%)	30 (24%)	0(0%)	0(0%)	0(0%)	1 (3%)	31 (3%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				50	3990	0	76807	2284	995	350	0	350	0	3979	
11	No. of CAPIOs appointed (A)				0	0	1	60	0	0	0	0	0	0	0	
12	No. of CPIOs appointed (B)				1	1	1	61	40	1	1	1	3	1	47	
13	No. of AAs appointed (C)				1	0	1	56	21	1	1	0	1	1	25	
14	Total (A+B+C)				2	1	3	177	61	2	2	1	4	2	72	
15	*	**	Section 8(1)	(a)	0	0	0	1	0	0	0	0	0	0	0	0
16				(b)	0	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0	0
18				(d)	1	0	0	12	0	11	0	0	0	0	0	11
19				(e)	0	0	0	8	0	2	0	0	0	0	0	2
20				(f)	0	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	14	0	0	0	0	0	0	0	0
23				(i)	0	0	0	2	0	0	0	0	0	0	0	0
24				(j)	0	0	0	34	0	8	0	0	0	0	1	9
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	1	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	0	0	
28				(Others)	0	5	0	104	0	6	0	0	0	0	0	6
Total					1	5	0	176	0	27	0	0	0	1	28	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				32.1.3	32.1.4	32.1.5	32.1.6	32.1.7	32.1.8	32.1.9	32.1.10	Department Total
1	Ministry/Department/Organisation			CBI	Central Administrative Tribunal	Central Vigilance Commission	ISTM	LBSNAA	Staff Selection Commission	Union Public Service Commission	Indian Institute Of Public Administration	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			12	5	163	0	0	7	160	5	1409
3	No.of Requests Received during year			2525	671	1221	87	90	21530	4758	14	52533
4	Total no. of Requests (Column 2+3)			2537	676	1384	87	90	21537	4918	19	53942
5	No. of Requests transferred to other PAs			943	158	142	17	0	1936	172	0	5187
6	Total No. of Appeal Received			205	70	394	6	9	1350	550	2	4737
7	Total No. of Appeal Disposed			48	44	117	6	9	1309	397	0	3871
8	Decisions where Applications for Information rejected			1225 (48%)	59 (9%)	188 (14%)	1 (1%)	0(0%)	5 (0%)	643 (13%)	0(0%)	2131 (4%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			7640	12245	13935	430	2138	185152	24466	30	396765
11	No. of CAPIOs appointed (A)			8	4	16	0	0	0	0	1	29
12	No. of CPIOs appointed (B)			73	20	23	1	1	16	35	0	253
13	No. of AAs appointed (C)			21	17	1	1	1	1	13	0	89
14	Total (A+B+C)			102	41	40	2	2	17	48	1	371
15	*	**	Section 8(1)	(a)	30	0	0	0	0	0	0	31
16				(b)	0	0	0	0	0	3	0	4
17				(c)	0	0	0	0	0	8	0	10
18				(d)	0	0	0	0	0	33	0	33
19				(e)	0	0	2	0	0	89	0	91
20				(f)	4	0	0	0	0	4	0	9
21				(g)	4	0	7	0	0	48	0	59
22				(h)	68	0	52	0	0	3	0	129
23				(i)	0	0	0	0	0	19	0	21
24				(j)	4	0	30	1	0	165	0	200
25			Other Sections	9	10	0	0	0	3	0	13	
26				11	51	0	0	0	0	0	51	
27				24	985	0	0	0	0	0	985	
28				(Others)	202	0	97	0	0	306	0	614
Total				1358	0	188	1	0	5	678	0	2250

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					33.14	33.15	33.16	33.17	33.18	33.19	33.2	33.21	33.22	Ministry Total
1	Ministry/Department/Organisation				Oil India Limited (OIL)	Oil Industry Development Board (OIDB)	Oil Industry Safety Directorate (OISD) Under MOPNG	ONGC Videsh Limited (OVL)	Petroleum And Natural Gas Regulatory Board (PNGRB)	Petroleum Conservation Research Association	Petroleum Planning & Analysis Cell (PPAC)	Bharat Petroleum Corporation Limited (BPCL)	Ministry Of Petroleum & Natural Gas	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				7	0	0	0	4	0	0	156	1710	2569
3	No.of Requests Received during year				426	31	7	44	108	13	160	3383	2377	20841
4	Total no. of Requests (Column 2+3)				433	31	7	44	112	13	160	3539	4087	23410
5	No. of Requests transferred to other PAs				13	0	1	6	11	2	2	37	923	1495
6	Total No. of Appeal Received				17	0	1	2	6	0	6	437	168	2365
7	Total No. of Appeal Disposed				12	0	1	2	2	0	5	430	148	1837
8	Decisions where Applications for Information rejected				47 (11%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	252 (7%)	1 (0%)	1412 (6%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				4768	170	40	0	3899	20	13540	31660	18712	218200
11	No. of CAPIOs appointed (A)				7	0	3	0	1	1	1	0	0	118
12	No. of CPIOs appointed (B)				7	1	1	1	1	0	1	87	43	433
13	No. of AAs appointed (C)				7	1	3	1	1	1	1	12	30	150
14	Total (A+B+C)				21	2	7	2	3	2	3	99	73	701
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	1
16				(b)	0	0	0	0	0	0	0	3	0	5
17				(c)	0	0	0	0	0	0	0	0	0	0
18				(d)	2	0	0	0	0	0	0	92	0	504
19				(e)	1	0	0	0	0	0	0	33	0	270
20				(f)	0	0	0	0	0	0	0	1	0	24
21				(g)	4	0	0	0	0	0	0	0	0	29
22				(h)	0	0	0	0	0	0	0	17	0	137
23				(i)	2	0	0	0	0	0	0	5	0	18
24				(j)	9	0	0	0	0	0	0	143	0	551
25				Other Sections	9	0	0	0	0	0	0	0	0	76
26					11	0	0	0	0	0	0	0	0	30
27			24		0	0	0	0	0	0	0	0	2	
28			(Others)		29	0	0	0	11	0	0	47	0	868
Total					47	0	0	0	11	0	0	341	0	2515

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

34	NITI Aayog		34.1	NITI Aayog	Ministry Total	35	Ministry Of Power	Bhakra Beas Management Board	35.1	Bureau Of Energy Efficiency	35.2	Central Electricity Regulatory Commission	35.3	Central Electricity Authority	35.4	Central Power Research Institute	35.5	National Power Training Institute	35.6	National Thermal Power Corporation Ltd.(NTPC)	35.7	North Eastern Electric Power Corporation	35.8	Power Finance Corporation Ltd.	35.9	Power Grid Corporation Of India Ltd.	35.11	Rural Electrification Corporation Ltd.	35.12	Suduj Jal Vidyut Nigam Ltd(SJVNL)	35.13	Tehri Hydro Development Corporation(THDC)
			90	90				0	0	0	12	0	5	1	84	16	11	17	6	0	0											
			921	921				613	84	155	437	75	66	1466	119	137	1620	335	54	140												
			1011	1011				613	84	167	437	80	67	1550	135	148	1637	341	54	140												
			70	70				0	8	68	4	1	1	49	0	1	51	0	10	0												
			74	74				40	2	13	33	1	7	365	2	15	135	17	2	12												
			64	64				40	2	12	33	0	4	74	2	5	127	10	2	1												
			0(0%)	0(0%)				0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	7 (9%)	5 (7%)	221 (14%)	5 (4%)	1 (1%)	130 (8%)	28 (8%)	3 (6%)	70 (50%)											
			0	0				0	0	0	0	0	0	0	0	0	0	0	0	0												
			4516	4516				16586	460	1300	4152	540	320	11435	1792	550	23501	5728	368	1120												
			0	0				0	1	0	0	1	8	47	0	1	0	19	1	5												
			39	39				0	6	1	59	1	1	1	13	1	11	1	1	1												
			18	18				0	1	1	50	1	1	1	0	1	11	1	1	1												
			57	57				0	8	2	109	3	10	49	13	3	22	21	3	7												
			0	0				0	0	0	0	0	0	0	4	0	0	0	0	0												
			0	0				0	0	0	0	0	0	0	0	0	0	0	0	0												
			0	0				0	0	0	0	0	0	0	0	0	0	0	0	0												
			4	4				0	0	0	0	2	0	52	3	0	2	7	0	0												
			0	0				0	0	0	0	1	0	10	0	0	3	0	0	0												
			0	0				0	0	0	0	0	0	0	0	0	0	0	0	0												
			0	0				0	0	0	0	0	0	3	0	0	0	0	0	0												
			0	0				0	0	0	0	0	0	0	8	0	0	0	0	0												
			1	1				0	0	0	0	3	0	0	0	0	0	0	0	0												
			1	1				0	0	0	0	2	0	91	0	0	20	0	0	0												
			0	0				0	0	0	0	0	0	0	0	0	0	0	0	0												
			0	0				0	0	0	0	0	0	5	2	0	0	0	0	0												
			0	0				0	0	0	0	0	0	0	0	0	0	0	0	0												
			0	0				0	0	0	0	2	3	48	0	1	107	2	2	0												
			6	6				0	0	0	0	10	3	221	5	1	132	9	2	0												

Sr. No.					35.14	35.15	35.16	35.17	35.18		36	36.1	36.2	36.3	36.4	
1	Ministry/Department/Organisation				Ministry Of Power	Appellate Tribunal For Electricity (APTEL)	National Hydroelectric Power Corporation (NHPC)	Power System Operation Corporation Limited	Damodar Valley Corporation	Ministry Total	Ministry Of Railways	DEDICATED FREIGHT CORRIDOR CORP OF INDIA LIMITED	Burn Standrad Co. Ltd. (Subs BBUNL)	Centre For Railway Information System (CRIS)	Rail Tel Corporation Of India Ltd.	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	3	10	0	165		19	8	0	2	
3	No.of Requests Received during year				1364	6	535	40	463	7709		530	25	547	86	
4	Total no. of Requests (Column 2+3)				1364	6	538	50	463	7874		549	33	547	88	
5	No. of Requests transferred to other PAs				485	0	22	0	1	701		21	0	109	1	
6	Total No. of Appeal Received				74	0	65	8	61	852		77	4	22	10	
7	Total No. of Appeal Disposed				56	0	48	7	42	465		74	4	20	10	
8	Decisions where Applications for Information rejected				448 (33%)	2 (33%)	14 (3%)	0(0%)	47 (10%)	981 (12%)		11 (2%)	0(0%)	8 (1%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0		1	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				12915	20	14628	30	4990	100435		4050	0	1270	376	
11	No. of CAPIOs appointed (A)				0	1	34	0	0	118		14	0	1	1	
12	No. of CPIOs appointed (B)				24	1	1	1	10	134		1	1	4	1	
13	No. of AAs appointed (C)				13	1	1	1	1	87		1	1	1	1	
14	Total (A+B+C)				37	3	36	2	11	339		16	2	6	3	
15	*	**	Section 8(1)	(a)	1	0	0	0	0	5		0	0	0	0	
16				(b)	0	0	0	0	0	0		0	0	0	0	0
17				(c)	0	0	0	0	0	0		0	0	0	0	0
18				(d)	0	0	0	0	0	0		66	2	0	0	3
19				(e)	2	0	0	0	0	0		16	0	0	0	3
20				(f)	0	0	0	0	0	0		0	0	0	0	0
21				(g)	0	0	0	0	0	0		3	0	0	0	0
22				(h)	0	0	0	0	0	0		8	0	0	1	0
23				(i)	1	0	0	0	0	0		4	0	0	0	0
24				(j)	1	0	8	0	0	0		122	1	0	4	0
25			Other Sections	9	0	0	0	0	0	0		0	0	0	0	0
26				11	0	0	0	0	0	0		7	0	0	0	0
27				24	0	0	0	0	0	0		0	0	0	0	0
28				(Others)	443	0	6	0	0	47		661	6	0	3	0
Total					448	0	14	0	47	892		9	0	8	6	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				37.1.6	37.1.7	37.1.8	37.1.9	37.1.10	37.1.11	37.1.12	37.1.13	37.1.14	37.1.15	37.1.16	
1	Ministry/Department/Organisation			Dredging Corporation Of India Limited, Visakhapatnam	Inland Waterways Authority Of India, Noida	Jawaharlal Nehru (Nhava Seheva) Port Trust	Kandla Port Trust	Kolkata Port Trust	New Mangalore Port Trust	Paradip Port Trust	Seamen Provident Fund Organisation, Mumbai	Shipping Corp. Of India Ltd.	V.O. Chidambarnar Port Trust	Indian Maritime University, Chennai	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	2	12	98	44	7	11	0	1223	10	2	
3	No.of Requests Received during year			122	56	102	339	248	276	187	12	172	137	118	
4	Total no. of Requests (Column 2+3)			122	58	114	437	292	283	198	12	1395	147	120	
5	No. of Requests transferred to other PAs			0	0	0	39	18	106	0	1	1	2	3	
6	Total No. of Appeal Received			0	16	5	0	17	0	30	0	0	33	2	
7	Total No. of Appeal Disposed			0	16	5	0	16	0	26	1	0	32	2	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	21 (5%)	18 (6%)	4 (1%)	0(0%)	0(0%)	0(0%)	9 (6%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	1	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			1360	334	3707	8005	3397	4784	1378	70	1028	3648	6480	
11	No. of CAPIOs appointed (A)			20	11	5	0	0	0	8	1	15	1	0	
12	No. of CPIOs appointed (B)			14	11	7	27	25	0	8	1	1	1	6	
13	No. of AAs appointed (C)			3	4	1	0	19	0	1	1	1	1	6	
14	Total (A+B+C)			37	26	13	27	44	0	17	3	17	3	12	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	1	0	0
19				(e)	0	0	0	0	0	0	0	0	7	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	1	0	0	0	0	0	0	0
22				(h)	0	0	0	5	0	0	0	0	0	2	0
23				(i)	0	0	0	1	0	0	0	0	0	0	0
24				(j)	0	0	0	0	1	0	0	0	16	5	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	
26				11	0	0	0	2	0	0	0	1	0	0	
27	24	0		0	0	0	0	0	0	0	0	0			
28	(Others)	0		0	0	2	17	0	0	0	2	0			
Total				0	0	0	11	18	0	0	0	25	9	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					40	40.1	40.1.1	40.1.2	40.1.3	40.1.4	40.1.5	40.1.6	40.1.7	40.1.8	40.1.9
1	Ministry/Department/Organisation				Ministry Of Science & Technology Department Of Science & Technology	Department Of Science & Technology	Aryabhatta Research Institute Of Observational Sciences	Centre For Nano And Soft Matter Sciences (Formerly Centre For Soft Matter Research)	Indian National Science Academy	Aghakar Research Institute	Birbal Sahni Institute Of Palaeosciences	Bose Institute	Indian Academy Of Sciences	Indian Association For The Cultivation Of Science	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)					402	0	0	0	2	1	156	0	0	
3	No.of Requests Received during year					1824	62	1	37	12	19	57	22	47	
4	Total no. of Requests (Column 2+3)					2226	62	1	37	14	20	213	22	47	
5	No. of Requests transferred to other PAs					284	0	0	0	1	0	0	0	0	
6	Total No. of Appeal Received					113	0	0	2	0	1	39	1	6	
7	Total No. of Appeal Disposed					107	0	0	2	0	0	38	1	5	
8	Decisions where Applications for Information rejected					14 (1%)	2 (3%)	0(0%)	2 (5%)	0(0%)	0(0%)	0(0%)	0(0%)	4 (9%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					9572	2250	0	660	70	182	668	90	260	
11	No. of CAPIOs appointed (A)					44	0	0	1	2	2	0	1	0	
12	No. of CPIOs appointed (B)					38	1	1	1	3	1	1	1	1	
13	No. of AAs appointed (C)					1	0	0	1	0	1	1	0	1	
14	Total (A+B+C)					83	1	1	3	5	4	2	2	2	
15	*	**	Section 8(1)	(a)		0	0	0	0	0	0	0	0	0	0
16				(b)		0	0	0	0	0	0	0	0	0	
17				(c)		0	0	0	0	0	0	0	0	0	
18				(d)		0	0	0	0	0	0	0	0	0	
19				(e)		0	0	0	1	0	0	0	0	4	
20				(f)		0	0	0	0	0	0	0	0	0	
21				(g)		0	0	0	0	0	0	0	0	0	
22				(h)		0	0	0	0	0	0	0	0	0	
23				(i)		0	0	0	0	0	0	0	0	0	
24				(j)		0	3	0	0	0	0	0	0	4	
25			Other Sections	9		0	0	0	0	0	0	0	0		
26				11		0	0	0	0	0	0	0	0		
27				24		0	0	0	0	0	0	0	0		
28				(Others)		14	0	0	1	0	1	3	0	0	
Total						14	3	0	2	0	1	3	0	8	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					40.1.27	40.1.28	40.1.29	40.1.30		40.2	40.2.1	40.2.2	40.2.3	40.2.4	40.2.5
1	Ministry/Department/Organisation				National Innovatioan Foundation	North East Center For Technology Application And Reach	Science And Engineering Research Board	The Institute Of Advanced Study In Science & Technology	Department Total	Department Of Scientific & Industrial Research	Department Of Scientific & Industrial Research	Academy Of Scientific And Innovative Research	CSIR Hqrs, New Delhi	CSIR-AMPRI, Bhopal	CSIR-CIMFR, Dhanbad
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	1	11	0	613		6	3	37	0	0
3	No.of Requests Received during year				18	22	87	15	3350		178	98	611	77	148
4	Total no. of Requests (Column 2+3)				18	23	98	15	3963		184	101	648	77	148
5	No. of Requests transferred to other PAs				0	0	5	0	373		46	2	176	0	0
6	Total No. of Appeal Received				1	0	10	1	281		25	3	86	4	22
7	Total No. of Appeal Disposed				1	0	10	1	260		24	1	83	4	22
8	Decisions where Applications for Information rejected				0(0%)	0(0%)	3 (3%)	0(0%)	37 (1%)		23 (13%)	0(0%)	7 (1%)	0(0%)	1 (1%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0		0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				30	84	1030	20	33669		1514	170	4792	130	2760
11	No. of CAPIOs appointed (A)				1	1	1	0	59		2	1	26	0	2
12	No. of CPIOs appointed (B)				1	2	0	1	92		1	1	2	1	2
13	No. of AAs appointed (C)				1	2	1	0	48		2	1	2	1	2
14	Total (A+B+C)				3	5	2	1	199		5	3	30	2	6
15	*	**	Section 8(1)	(a)	0	0	0	0	2		0	0	0	0	0
16				(b)	0	0	0	0	0		2	0	0	0	0
17				(c)	0	0	0	0	0		0	0	0	0	0
18				(d)	0	0	0	0	2		5	0	0	0	0
19				(e)	0	0	0	0	5		0	0	0	0	0
20				(f)	0	0	0	0	0		0	0	0	0	0
21				(g)	0	0	0	0	0		0	0	0	0	0
22				(h)	0	0	0	0	2		0	0	2	0	0
23				(i)	0	0	1	0	1		9	0	0	0	0
24				(j)	0	0	4	0	16		2	0	1	0	0
25			Other Sections	9	0	0	1	0	1		0	0	0	0	
26				11	0	0	1	0	2		3	0	0	0	0
27				24	0	0	0	0	0		0	0	0	0	0
28				(Others)	0	0	2	0	24		2	0	4	0	1
Total					0	0	9	0	55		23	0	7	0	1

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				40.2.23	40.2.24	40.2.25	40.2.26	40.2.27	40.2.28	40.2.29	40.2.30	40.2.31	40.2.32	40.2.33	
1	Ministry/Department/Organisation			Consultancy Development Centre	CSIR-CRRI, New Delhi	CSIR-CSIO, Chandigarh	CSIR-CSIR Madras Complex, Chennai	CSIR-CSMCRI, Bhavnagar	CSIR-IGIB, Delhi	CSIR-IHBT, Palampur	CSIR-IICB, Kolkata	CSIR-IICT, Hyderabad	CSIR-IIP, Dehradun	CSIR-IMI, Chandigarh	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	0	0	3	1	1	3	0	1	1	
3	No.of Requests Received during year			13	122	122	5	79	68	69	142	91	85	89	
4	Total no. of Requests (Column 2+3)			13	122	122	5	82	69	70	145	91	86	90	
5	No. of Requests transferred to other PAs			0	1	2	0	0	0	1	0	0	0	1	
6	Total No. of Appeal Received			1	0	14	0	3	2	3	3	0	2	4	
7	Total No. of Appeal Disposed			0	0	13	0	3	2	2	4	0	2	3	
8	Decisions where Applications for Information rejected			8 (62%)	0(0%)	2 (2%)	0(0%)	0(0%)	5 (7%)	0(0%)	2 (1%)	1 (1%)	3 (3%)	1 (1%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			5	390	1948	25	370	325	90	160	280	150	272	
11	No. of CAPIOs appointed (A)			0	25	2	6	0	0	0	2	0	1	1	
12	No. of CPIOs appointed (B)			1	1	1	1	1	1	1	1	1	2	2	
13	No. of AAs appointed (C)			1	1	1	1	1	1	1	1	1	1	1	
14	Total (A+B+C)			2	27	4	8	2	2	2	4	2	4	4	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	
18				(d)	1	0	0	0	0	0	0	0	1	0	0
19				(e)	2	0	2	0	0	0	0	0	1	2	0
20				(f)	0	0	0	0	0	1	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	2	0	0	0	0	0	1	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0
24				(j)	1	0	0	0	1	0	0	0	1	1	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0
26				11	1	0	0	0	0	0	0	0	0	0	0
27	24	0		0	0	0	0	0	0	0	0	0	0		
28	(Others)	5		0	0	0	0	4	0	0	0	0	0		
Total				10	0	4	0	1	5	0	0	4	3	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				40.3.3	40.3.4	40.3.5	40.3.6	40.3.7	40.3.8	40.3.9	40.3.10	40.3.11	40.3.12	40.3.13	
1	Ministry/Department/Organisation			Institute Of Life Sciences (ILS)	Department Of Bio-Technology	Natinal Institute Of Animal Biotechnology (NIAB)	National Agri Food Biotechnology Institute (NABI)	National Centre For Cell Science (NCCS)	Translational Health Science And Technology Institute	Centre For DNA Fingerprinting And Diagnostics (CDFD)	Bharat Immunologicals & Biologicals Corp. Ltd. (BIBCOI.)	Center Of Innovative And Applied Bioprocessing Mohali	National Institute Of Plant Genome Researche (NIPGR)	Institute Of Bioresources & Sustainable Development (IBSD)	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			1	109	0	0	0	0	7	0	0	0	0	
3	No.of Requests Received during year			11	441	20	13	11	25	32	2	11	16	9	
4	Total no. of Requests (Column 2+3)			12	550	20	13	11	25	39	2	11	16	9	
5	No. of Requests transferred to other PAs			0	30	0	0	0	1	0	0	0	0	0	
6	Total No. of Appeal Received			0	79	1	0	0	2	0	0	1	1	0	
7	Total No. of Appeal Disposed			0	78	1	0	0	2	2	0	1	1	0	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	2 (8%)	1 (3%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			0	390	50	110	60	224	130	20	40	44	0	
11	No. of CAPIOs appointed (A)			1	0	1	0	0	0	0	0	0	0	0	
12	No. of CPIOs appointed (B)			1	0	1	1	1	0	0	1	1	1	1	
13	No. of AAs appointed (C)			1	0	0	1	1	0	0	1	1	1	1	
14	Total (A+B+C)			3	0	2	2	2	0	0	2	2	2	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	2	0	0	0	0	0	0	0	0
24				(j)	0	0	0	1	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	0	0	0	0
Total				0	0	2	1	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				41.12	41.13	41.14	41.15	41.16	41.17	41.18	41.19	41.2	41.21
1	Ministry/Department/Organisation			National Handicapped Finance And Development Corporation	National Institute For Orthopaedically Handicapped	National Institute For Social Defence	National Institute For The Mentally Handicapped	National Institute For The Visually Handicapped	National Safai Karmacharis Finance And Development Corporation	National Scheduled Castes Finance And Development Corporation	National Trust For The Persons With Cerebral Palsy, Autism, Mental Retardation & Multiple Disability	Office Of The Chief Commissioner For Persons With Disabilities	Rehabilitation Council Of India
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			4	0	0	0	28	0	4	0	0	0
3	No.of Requests Received during year			84	57	14	58	172	40	76	102	198	340
4	Total no. of Requests (Column 2+3)			88	57	14	58	200	40	80	102	198	340
5	No. of Requests transferred to other PAs			1	0	0	0	2	0	23	4	20	3
6	Total No. of Appeal Received			5	1	1	0	0	0	0	3	10	75
7	Total No. of Appeal Disposed			3	0	1	0	0	0	0	3	7	75
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	9 (5%)	0(0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			230	432	50	382	380	80	190	440	1370	3090
11	No. of CAPIOs appointed (A)			0	0	0	5	0	0	0	1	0	0
12	No. of CPIOs appointed (B)			1	1	1	1	0	0	1	1	2	1
13	No. of AAs appointed (C)			1	1	1	1	0	0	1	1	1	1
14	Total (A+B+C)			2	2	2	7	0	0	2	3	3	2
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0
16				(b)	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	0	0
Total				0	0	0	0	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

41.22	Swami Vivekanand National Institute Of Rehabilitation Training And Research	26	0	194	42	Department Of Space	42.1	Department Of Space	108	108	43	Ministry Of Statistics & Programme Implementation	43.1	Ministry Of Statistics & Programme Implementation	328	328	44	Ministry Of Steel	44.1	Ministry Of Steel	0	275	0	0	14	0	25	1	0	44.8	Joint Plant Committee												
41.23	Ministry Of Social Justice & Empowerment	68	4961	9933																												1255	1255	1173	1173	182	4610	106	4	226	0	25	17
	Ministry Total	94	4961	10127																												1363	1363	1501	1501	182	4885	106	4	240	0	26	17
		6	836	1508																												2	2	137	137	16	1392	0	1	4	0	0	0
		3	153	458																												234	234	128	128	2	1004	30	0	27	0	1	2
		3	86	367																												65	65	83	83	2	805	29	0	22	0	1	2
	0(0%)	199 (4%)	214 (2%)	88 (6%)																												88 (6%)	23 (2%)	23 (2%)	0(0%)	149 (3%)	2 (2%)	0(0%)	8 (3%)	0(0%)	0(0%)	0(0%)	0(0%)
	0	0	0	0																												0	0	0	0	0	0	0	0	0	0	0	0
	290	5674	46642	12950																												12950	3450	3450	570	23015	520	0	8562	0	140	0	0
	1	0	14	18																												18	25	25	0	24	7	0	0	0	6	3	
	1	0	32	2	2	30	30	25	21	1	1	8	0	3	1																												
	1	0	25	1	1	15	15	25	21	1	1	1	0	2	1																												
	3	0	71	21	21	70	70	50	66	9	2	9	0	11	5																												
	0	0	0	2	2	0	0	0	0	0	0	0	0	0	0	0																											
	0	0	0	1	1	0	0	0	0	0	0	0	0	0	0	0																											
	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																											
	0	0	5	5	5	0	0	0	55	0	0	0	0	0	0	0																											
	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																											
	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																											
	0	0	4	1	1	0	0	0	15	0	0	0	0	0	0	0																											
	0	0	1	6	6	1	1	0	5	0	0	0	0	0	0	0																											
	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0																											
	0	0	3	3	3	3	3	0	192	0	0	0	0	0	0	0																											
	0	0	1	0	0	0	0	0	11	0	0	0	0	0	0	0																											
	0	0	1	0	0	0	0	0	15	0	0	0	0	0	0	0																											
	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0																											
	0	0	2	70	70	0	0	0	47	2	0	7	0	0	0	0																											
0	0	18	88	88					0	350	2	8	0	0	0	0																											

Sr. No.					44.9	44.1	44.11	44.12	44.13		45	45.1	45.2	45.3	45.4		
1	Ministry/Department/Organisation				MOIL LIMITED	Ferro Scrap Nigam Limited	National Institute Of Secondary Steel Technology(NISST)	MECON Limited	Rashtraiya Ispat Nigam Ltd.	Ministry Total	Ministry Of Textiles	Ministry Of Textiles	Office Of Textile Commissioner	National Jute Manufacturing Corporation Ltd.	National Handloom Development Corporation Limited		
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				2	7	0	4	35	338		0	5	1	0		
3	No.of Requests Received during year				68	20	4	65	667	5994		602	180	22	49		
4	Total no. of Requests (Column 2+3)				70	27	4	69	702	6332		602	185	23	49		
5	No. of Requests transferred to other PAs				0	0	0	0	0	1413		178	3	0	0		
6	Total No. of Appeal Received				34	0	0	14	115	1229		28	10	7	1		
7	Total No. of Appeal Disposed				13	0	0	14	70	958		28	10	7	1		
8	Decisions where Applications for Information rejected				23 (33%)	0(0%)	0(0%)	7 (10%)	49 (7%)	238 (4%)		0(0%)	13 (7%)	0(0%)	1 (2%)		
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0		0	0	0	0		
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				0	0	0	688	3414	36909		3450	702	70	580		
11	No. of CAPIOs appointed (A)				0	1	2	1	26	70		0	15	0	0		
12	No. of CPIOs appointed (B)				10	1	1	1	1	74		12	10	1	1		
13	No. of AAs appointed (C)				0	1	0	1	7	61		11	1	1	1		
14	Total (A+B+C)				10	3	3	3	34	205		23	26	2	2		
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0		0	0	0	0	0	
16				(b)	0	0	0	0	0	0		0	0	0	0	0	0
17				(c)	0	0	0	0	0	0		0	0	0	0	0	1
18				(d)	0	0	0	1	2	58				0	0	0	0
19				(e)	0	0	0	1	0	12				0	0	0	0
20				(f)	0	0	0	0	0	0		0	0	0	0	0	0
21				(g)	0	0	0	0	0	0		15	0	0	0	0	0
22				(h)	0	0	0	0	0	1		6		0	0	0	0
23				(i)	0	0	0	0	0	0		0	0	0	0	0	0
24				(j)	0	0	0	6	5	203				0	0	0	0
25			Other Sections	9	0	0	0	0	0	0		11	0	0	0	0	0
26				11	0	0	0	0	0	0		15	0	0	0	0	0
27				24	0	0	0	0	0	0		0	0	0	0	0	0
28				(Others)	0	0	0	0	0	31		87		0	13	0	0
Total					0	0	0	8	39	407		0	13	0	1		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

45.5	Office Of Development Commissioner(Handicrafts)	45.6	Handicrafts And Handlooms Exports Corpn. Of India	45.7	Central Cottage Industries Corporation Of India Ltd.	45.8	Sardar Vallabhbhai Patel Institute Of Textile Management	45.9	Office Of Jute Commissioner	45.1	National Institute Of Fashion Technology	45.11	The Jute Corporation Of India Limited	45.12	Central Silk Board	45.13	Office Of Development Commissioner(Handlooms)	45.14	Central Wool Development Board	45.15	National Jute Board	45.16	Cotton Corporation Of India Ltd.	45.17	Textile Committee	45.18	British India Corporation	45.19	National Textiles Corporation Ltd.	Ministry Total
0	1	0	0	0	0	0	1	21	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	21	50				
262	23	16	12	28	174	26	153	185	21	36	94	62	38	303	2286															
262	24	16	12	28	174	27	174	185	21	36	94	62	38	324	2336															
0	0	0	0	0	0	0	0	1	0	0	0	0	0	2	184															
40	0	0	0	0	28	0	12	13	0	0	3	8	2	76	228															
40	0	0	0	0	14	0	10	7	0	0	2	8	2	12	141															
0(0%)	8 (33%)	2 (13%)	0(0%)	1 (4%)	6 (3%)	0(0%)	23 (13%)	0(0%)	0(0%)	0(0%)	13 (14%)	9 (15%)	0(0%)	60 (19%)	136 (6%)															
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
1835	50	10	80	30	2286	150	3124	470	154	0	1910	872	260	10464	26497															
60	3	1	0	1	19	1	215	1	0	0	246	1	2	15	580															
60	3	1	0	1	26	1	40	10	1	1	23	0	1	16	208															
1	1	1	0	1	24	1	1	5	1	1	3	1	1	4	60															
121	7	3	0	3	69	3	256	16	2	2	272	2	4	35	848															
0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	1															
0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	1															
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1															
0	0	0	0	0	2	0	0	0	0	0	0	1	0	2	5															
0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2															
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
0	1	0	0	0	3	0	23	0	0	0	7	2	0	5	41															
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
0	0	0	0	0	1	0	0	0	0	0	0	0	0	5	6															
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0															
0	7	2	0	0	3	0	0	0	0	0	4	5	0	42	76															
0	8	2	0	1	10	0	23	0	0	0	20	10	0	60	148															

Sr. No.					46	46.1	46.2	46.3	46.4	46.5	46.6	46.7	46.8	46.9	46.1	
1	Ministry/Department/Organisation				Ministry Of Tourism	Ministry Of Tourism	IHM Gurdaspur	IHM KOLKATA	IHM Srinagar	IHM Bhubaneswar	IHM Thiruvananthapuram	IHM PUSA	IHM Gandhinagar	ITTM Gwalior	IHM Bhopal	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)					121	0	0	18	49	0	0	0	0	0	0
3	No.of Requests Received during year					523	20	27	22	132	32	32	37	61	63	
4	Total no. of Requests (Column 2+3)					644	20	27	40	181	32	32	37	61	63	
5	No. of Requests transferred to other PAs					25	0	0	0	0	1	0	0	0	0	0
6	Total No. of Appeal Received					74	0	2	0	7	1	1	1	1	1	6
7	Total No. of Appeal Disposed					58	0	2	0	0	1	1	1	0	0	6
8	Decisions where Applications for Information rejected					37 (6%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					32984	204	70	204	50	1024	288	114	532	1496	
11	No. of CAPIOs appointed (A)					0	1	1	1	0	0	0	0	1	1	
12	No. of CPIOs appointed (B)					0	1	1	1	2	1	1	0	1	1	
13	No. of AAs appointed (C)					0	1	1	1	1	1	1	0	0	1	
14	Total (A+B+C)					0	3	3	3	3	2	2	0	2	3	
15	*	**	Section 8(1)	(a)		0	0	0	0	0	0	0	0	0	0	0
16				(b)		0	0	0	0	0	0	0	0	0	0	0
17				(c)		0	0	0	0	0	0	0	0	0	0	0
18				(d)		0	0	0	0	0	0	0	0	0	0	0
19				(e)		0	0	0	0	0	0	0	0	0	0	0
20				(f)		0	0	0	0	0	0	0	0	0	0	0
21				(g)		0	0	0	0	0	0	0	0	0	0	0
22				(h)		0	0	0	0	0	0	0	0	0	0	0
23				(i)		0	0	0	0	0	0	0	0	0	0	0
24				(j)		0	0	0	0	0	0	0	0	0	0	0
25			Other Sections	9		0	0	0	0	0	0	0	0	0	0	0
26				11		0	0	0	0	0	0	0	0	0	0	
27				24		0	0	0	0	0	0	0	0	0	0	
28				(Others)		0	0	0	0	0	0	0	0	0	0	
Total						0	0	0	0	0	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

46.11	India Tourism Development Corporation (ITDC)														Ministry Total
46.12	IHM Gwalior	IHM Chandigarh	IHM Mumbai	IHM Hajipur	IHM Chennai	IHM Shimla	IHM Bangalore	IHM Guwahati	IHM Lucknow	IHM Hyderabad	NCHMCT Noida	IHM Jaipur	IHM Shillong	IHM Goa	
67	0	0	0	0	0	0	0	0	4	0	3	67	0	0	329
318	41	34	16	28	23	37	25	16	31	17	72	23	18	29	1677
385	41	34	16	28	23	37	25	16	35	17	75	90	18	29	2006
0	0	0	0	0	0	0	1	0	3	0	0	0	0	0	30
12	1	0	0	2	0	1	1	0	0	0	3	0	0	0	113
10	0	0	0	2	0	0	1	0	0	0	2	0	0	0	84
62 (16%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	3 (12%)	0(0%)	1 (3%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	103 (5%)
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3180	300	242	20	50	0	450	210	0	240	50	1785	80	0	0	43573
5	1	1	0	0	0	1	1	0	0	0	2	0	1	0	17
25	1	1	1	0	1	1	1	0	1	0	1	0	1	0	43
0	1	1	2	0	1	1	1	0	1	0	1	0	1	0	17
30	3	3	3	0	2	3	3	0	2	0	4	0	3	0	77
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
52	0	0	0	0	0	0	0	0	0	0	0	0	0	0	52
1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	19	0	0	0	0	0	0	0	1	0	0	0	0	0	24
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5	5	0	0	0	0	0	3	0	0	0	0	0	0	0	13
62	24	0	0	0	0	0	3	0	1	0	0	0	0	0	90

Sr. No.					47	47.1	47.2	47.3	47.4	47.5	47.6	47.7	47.8	47.9	47.1	
1	Ministry/Department/Organisation				Ministry Of Culture	Ministry Of Culture	Allahabad Museum	Anthropological Survey Of India	Archaeological Survey Of India	Asiatic Society	Central Institute Of Buddhist Studies.	Indira Gandhi Rashtriya Manav Sangrahalaya	Central Institute Of Himalayan Culture Studies,Dahung	Central Reference Library	Central University Of Tibetan Studies (Deemed University).	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)					0	0	12	0	0	0	5	0	302	1	
3	No.of Requests Received during year					1256	39	70	2930	10	5	69	6	60	30	
4	Total no. of Requests (Column 2+3)					1256	39	82	2930	10	5	74	6	362	31	
5	No. of Requests transferred to other PAs					461	0	0	114	0	0	0	0	0	0	
6	Total No. of Appeal Received					98	1	1	130	0	0	0	0	0	2	
7	Total No. of Appeal Disposed					50	1	1	130	0	0	0	0	0	2	
8	Decisions where Applications for Information rejected					16 (1%)	1 (3%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					4338	218	170	20930	20	0	848	0	30	300	
11	No. of CPIOs appointed (A)					1	1	1	0	1	0	1	0	0	0	
12	No. of CPIOs appointed (B)					20	1	1	84	1	1	1	1	1	1	
13	No. of AAs appointed (C)					11	1	1	53	1	1	1	1	1	1	
14	Total (A+B+C)					32	3	3	137	3	2	3	2	2	2	
15	*	**	Section 8(1)	(a)		0	0	0	0	0	0	0	0	0	0	0
16				(b)		0	0	0	0	0	0	0	0	0	0	0
17				(c)		0	0	0	0	0	0	0	0	0	0	0
18				(d)		0	0	0	0	0	0	0	0	0	0	0
19				(e)		0	0	0	0	0	0	0	0	0	0	0
20				(f)		0	0	0	0	0	0	0	0	0	0	0
21				(g)		0	0	0	0	0	0	0	0	0	0	0
22				(h)		0	0	0	0	0	0	0	0	0	0	0
23				(i)		0	0	0	0	0	0	0	0	0	0	0
24				(j)		0	0	0	0	0	0	0	0	0	0	0
25			Other Sections	9		0	0	0	0	0	0	0	0	0	0	0
26				11		0	0	0	0	0	0	0	0	0	0	
27				24		0	0	0	0	0	0	0	0	0	0	
28				(Others)		0	0	0	0	0	0	0	0	0	0	
Total						0	0	0	0	0	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				47.28	47.29	47.3	47.31	47.32	47.33	47.34	47.35	47.36		
1	Ministry/Department/Organisation			North Zone Cultural Centre, Patiala	Raja Rammohan Roy Library Foundation.	Rampur Raza Library	Sahitya Akademi	Salar Jung Museum	Sangeet Natak Akademi	South Central Zone Cultural Centre	Victoria Memorial Hall	West Zone Cultural Centre	Ministry Total	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	5	8	0	0	0	10	0	0	385	
3	No.of Requests Received during year			25	56	1	62	47	118	37	21	21	5675	
4	Total no. of Requests (Column 2+3)			25	61	9	62	47	118	47	21	21	6060	
5	No. of Requests transferred to other PAs			0	0	0	1	0	0	0	0	0	585	
6	Total No. of Appeal Received			0	0	0	2	0	24	0	0	0	300	
7	Total No. of Appeal Disposed			0	0	0	2	0	14	0	0	0	235	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	2 (4%)	0(0%)	1 (2%)	0(0%)	0(0%)	30 (0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			100	120	270	150	10	762	250	20	4057	48071	
11	No. of CPIOs appointed (A)			0	1	0	1	0	0	0	0	0	36	
12	No. of CPIOs appointed (B)			0	1	1	1	0	1	1	1	0	156	
13	No. of AAs appointed (C)			0	0	1	1	0	1	1	0	0	92	
14	Total (A+B+C)			0	2	2	3	0	2	2	1	0	284	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	
24				(j)	0	0	0	0	0	0	1	0	0	11
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	
27	24	0		0	0	0	0	0	0	0	0			
28	(Others)	0		0	0	0	0	0	0	0	0	0		
Total				0	0	0	0	0	0	1	0	0	11	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				50.6	50.7	50.8	50.9	50.1	50.11	50.12	50.13	50.14	50.15	50.16	
1	Ministry/Department/Organisation			Brahmaputra Board	Central Soil & Materials Research Station	Central Water And Power Research Station	Central Water Commission	Farakka Barrage Project	Ganga Flood Control Commission	Narmada Control Authority	National Institute Of Hydrology	National Projects Construction Corporation Limited	National Water Development Agency	Sardar Sarovar Construction Advisory Committee	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			1	0	6	32	0	7	0	3	0	27	0	
3	No.of Requests Received during year			32	38	123	1847	43	87	91	45	158	231	28	
4	Total no. of Requests (Column 2+3)			33	38	129	1879	43	94	91	48	158	258	28	
5	No. of Requests transferred to other PAs			1	0	5	101	0	0	0	0	0	2	1	
6	Total No. of Appeal Received			0	4	8	85	0	0	2	0	0	2	1	
7	Total No. of Appeal Disposed			0	0	7	81	0	0	2	0	0	8	1	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	1 (1%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	58 (22%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			230	700	550	3159	170	10	250	175	720	114	0	
11	No. of CAPIOs appointed (A)			16	1	0	0	0	0	0	7	0	0	1	
12	No. of CPIOs appointed (B)			1	1	1	1	19	1	0	1	1	13	1	
13	No. of AAs appointed (C)			1	1	1	1	4	0	0	1	1	3	1	
14	Total (A+B+C)			18	3	2	2	23	1	0	9	2	16	3	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	0	
24				(j)	0	0	0	0	0	0	0	0	0	0	
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	1	1	0	0	0	0	0	0	0
Total				0	0	1	1	0	0	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					54	54.1			55	55.1	55.2	55.3	55.4	55.5	55.6	55.7	55.8
1	Ministry/Department/Organisation				UT Of Andaman & Nicobar	UT Of Andaman & Nicobar	Ministry Total	UT Of Chandigarh	Home Department	Higher Education	Directorate Of School Education	Animal Husbandry	Central Treasury	Chandigarh Child Women Development Corporation Limited	Chandigarh S.C. B.C. And Development Corporation Limited	Chandigarh State Consumer Disputes Redressal Commission	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)					52	52		25	0	0	0	0	0	0	0	1
3	No.of Requests Received during year					3192	3192		739	166	340	33	8	22	15	22	
4	Total no. of Requests (Column 2+3)					3244	3244		764	166	340	33	8	22	15	23	
5	No. of Requests transferred to other PAs					433	433		261	16	106	2	1	1	0	1	
6	Total No. of Appeal Received					639	639		0	17	54	1	0	1	0	0	
7	Total No. of Appeal Disposed					421	421		0	17	54	1	0	1	0	0	
8	Decisions where Applications for Information rejected					33 (1%)	33 (1%)		14 (2%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act					0	0		0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)					93059	93059		18795	5397	5521	110	110	285	0	168	
11	No. of CAPIOs appointed (A)					79	79		0	4	4	1	0	1	1	1	
12	No. of CPIOs appointed (B)					118	118		15	4	5	1	0	1	1	1	
13	No. of AAs appointed (C)					33	33		8	2	2	1	0	1	1	1	
14	Total (A+B+C)					230	230		23	10	11	3	0	3	3	3	
15	*	**	Section 8(1)	(a)		0	0		0	0	0	0	0	0	0	0	
16				(b)		0	0		0	0	0	0	0	0			
17				(c)		0	0		0	0	0	0	0	0			
18				(d)		2	2		0	0	0	0	0	0			
19				(e)		0	0		0	0	0	0	0	0			
20				(f)		0	0		0	0	0	0	0	0			
21				(g)		4	4		0	0	0	0	0	0			
22				(h)		10	10		6	0	0	0	0	0			
23				(i)		0	0		0	0	0	0	0	0			
24				(j)		12	12		3	0	0	0	0	0			
25			Other Sections	9		0	0		0	0	0	0	0				
26				11		0	0		0	0	0	0	0				
27				24		2	2		0	0	0	0	0				
28				(Others)		2	2		0	0	0	0	0	0			
Total						32	32		9	0	0	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				55.26	55.27	55.28	55.29	55.3	55.31	55.32	55.33	55.34	55.35	55.36	
1	Ministry/Department/Organisation			Science & Technology & Renewable Energy	Sports Department	Social Welfare & Women Child Development	State Legal Services Authority	State Transport Authority	Urban Planning Architecture Department	Vigilance Department	Zila Parishad	Municipal Corporation	Hospitality Department	Rural Development & Panchayats	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	5	0	0	5	0	0	0	0	1	
3	No.of Requests Received during year			18	35	140	25	93	54	44	1	982	27	106	
4	Total no. of Requests (Column 2+3)			18	35	145	25	93	59	44	1	982	27	107	
5	No. of Requests transferred to other PAs			1	1	52	1	9	29	10	0	45	0	9	
6	Total No. of Appeal Received			0	0	1	0	0	4	3	0	51	0	3	
7	Total No. of Appeal Disposed			0	0	1	0	0	1	3	0	51	0	3	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	3 (7%)	0(0%)	6 (1%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			26	0	1777	250	840	928	558	0	20898	180	0	
11	No. of CAPIOs appointed (A)			0	0	2	0	0	2	1	0	1	0	0	
12	No. of CPIOs appointed (B)			1	0	2	1	1	2	1	1	33	2	1	
13	No. of AAs appointed (C)			1	0	1	1	1	1	0	1	6	1	1	
14	Total (A+B+C)			2	0	5	2	2	5	2	2	40	3	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	1	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	1	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	7	0	0	2	0	0	0	0
Total				0	0	0	7	0	0	3	1	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

59	59.1	59.2	59.3	59.4	59.5	59.6	59.7	59.8	59.9	59.1	59.11	59.12	59.13	59.14
UT Of Pondicherry	UT Of Pondicherry	Accounts And Treasuries	Adi Dravidar Welfare Department	Agriculture Department	Animal Husbandry And Animal Welfare	Art And Culture	CHIEF SECRETARIAT, RTI RETURNS	Civil Supplies And Consumer Affairs	Collectorate Karaikal	Commercial Taxes Department	District Industries Centre	Cooperative Department	Department Of Science Technology And Environment	Directorate Of Higher And Technical Education
	26	1	0	0	0	0	0	0	6	1	1	2	12	0
	1085	62	98	219	34	26	614	144	92	73	10	74	138	395
	1111	63	98	219	34	26	614	144	98	74	11	76	150	395
	195	9	0	65	1	0	136	0	46	10	2	2	0	22
	118	12	0	0	4	0	57	16	39	5	2	27	10	11
	71	3	0	0	4	0	52	11	37	5	2	12	10	11
	52 (5%)	1 (2%)	0(0%)	0(0%)	0(0%)	0(0%)	12 (2%)	25 (17%)	1 (1%)	36 (49%)	0(0%)	0(0%)	0(0%)	4 (1%)
	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	14829	1018	810	620	80	418	8551	1050	328	70	0	908	600	2650
	1	0	0	0	0	0	0	0	0	0	0	0	0	0
	15	22	0	0	1	0	23	0	1	0	0	0	2	27
	11	1	0	0	1	0	6	0	1	0	1	0	1	24
	27	23	0	0	2	0	29	0	2	0	1	0	3	51
	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	1	0	0	0	0	0	0	0	0	7	0	0	0	0
	1	0	0	0	0	0	0	0	0	29	0	0	0	0
	2	0	0	0	0	0	0	0	0	0	0	0	0	0
	0	0	0	0	0	0	1	0	0	0	0	0	0	0
	2	0	0	0	0	0	1	0	0	0	0	0	0	0
	0	0	0	0	0	0	2	0	0	0	0	0	0	0
	6	1	0	0	1	0	3	0	0	12	0	0	0	0
	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	0	0	0	0	0	0	0	0	0	2	0	0	0	0
	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	40	0	0	0	0	0	6	0	1	7	0	0	0	0
	52	1	0	0	1	0	13	0	1	57	0	0	0	0

Sr. No.				59.15	59.16	59.17	59.18	59.19	59.2	59.21	59.22	59.23	59.24	
1	Ministry/Department/Organisation			Directorate Of Rural Development	DIRECTORATE OF STATIONERY AND PRINTING	Economics And Statistics	Elections Department	Electricity Department	Fire Service	Fisheries	Forest And Wild Life	Health And Family Welfare	Industries And Commerce	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	0	0	49	9	8	0	5	0	
3	No.of Requests Received during year			19	23	10	29	602	28	93	22	153	40	
4	Total no. of Requests (Column 2+3)			19	23	10	29	651	37	101	22	158	40	
5	No. of Requests transferred to other PAs			0	2	2	10	3	0	0	0	43	10	
6	Total No. of Appeal Received			2	0	0	2	48	5	2	0	2	0	
7	Total No. of Appeal Disposed			2	0	0	1	48	5	2	0	0	0	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	6 (27%)	33 (21%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			230	58	70	122	1318	122	786	20	222	50	
11	No. of CAPIOs appointed (A)			0	0	2	0	0	0	0	0	2	0	
12	No. of CPIOs appointed (B)			0	5	1	15	0	1	1	1	2	0	
13	No. of AAs appointed (C)			0	0	1	3	3	1	1	1	1	0	
14	Total (A+B+C)			0	5	4	18	3	2	2	2	5	0	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	9	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	0	0	0
Total				0	0	0	0	0	0	0	9	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				59.4	59.41	59.42	59.43	59.44	59.45	59.46	59.47	59.48	
1	Ministry/Department/Organisation			Revenue And Disaster Management	Sainik Welfare	School Education	Social Welfare	State Election Commission	Tourism Department	Town And Country Planning Department	Transport Department	Women And Child Development Department	Ministry Total
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			26	0	0	0	0	0	0	0	5	184
3	No.of Requests Received during year			1085	1	609	33	7	37	47	109	77	8271
4	Total no. of Requests (Column 2+3)			1111	1	609	33	7	37	47	109	82	8455
5	No. of Requests transferred to other PAs			195	0	6	14	1	0	15	4	4	1180
6	Total No. of Appeal Received			118	0	76	1	0	0	2	17	8	812
7	Total No. of Appeal Disposed			71	0	76	0	0	0	2	16	8	659
8	Decisions where Applications for Information rejected			52 (5%)	0(0%)	3 (0%)	1 (3%)	3 (43%)	0(0%)	0(0%)	0(0%)	0(0%)	265 (3%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			14828	10	3034	0	40	216	1168	350	1064	64922
11	No. of CAPIOs appointed (A)			1	0	0	0	0	0	4	0	0	41
12	No. of CPIOs appointed (B)			15	0	26	0	0	0	1	6	1	182
13	No. of AAs appointed (C)			11	0	1	0	0	0	1	1	1	78
14	Total (A+B+C)			27	0	27	0	0	0	6	7	2	301
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	5
16				(b)	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0
18				(d)	1	0	0	0	0	0	0	0	9
19				(e)	1	0	0	0	0	0	0	0	31
20				(f)	2	0	0	0	0	0	0	0	5
21				(g)	0	0	0	0	0	0	0	0	4
22				(h)	2	0	0	0	0	0	0	0	5
23				(i)	0	0	0	0	0	0	0	0	15
24				(j)	6	0	2	0	0	0	0	0	64
25			Other Sections	9	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	2
27				24	0	0	0	0	0	0	0	0	0
28				(Others)	40	0	1	0	0	0	0	0	123
Total				52	0	3	0	0	0	0	0	263	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				62.1	62.11	62.12	62.13	62.14	62.15	62.16	62.17	62.18	62.19	
1	Ministry/Department/Organisation			Office Of The Deputy Commissioner East	Office Of The Deputy Commissioner New Delhi	Office Of The Deputy Commissioner North	Office Of The Deputy Commissioner North East	Office Of The Deputy Commissioner North West	Office Of The Deputy Commissioner South	Office Of The Deputy Commissioner South West	Office Of The Lokayukta Delhi	Office Of The Minister Of Food And Civil Supplies	Office Of The Minister Of Transport Development GAD Employment And Labour	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	0	19	23	347	49	0	0	0	
3	No.of Requests Received during year			411	663	5114	1339	1730	1230	2187	15	60	68	
4	Total no. of Requests (Column 2+3)			411	663	5114	1358	1753	1577	2236	15	60	68	
5	No. of Requests transferred to other PAs			411	663	420	408	555	344	580	1	49	65	
6	Total No. of Appeal Received			83	94	332	65	139	129	135	0	2	0	
7	Total No. of Appeal Disposed			70	94	332	32	129	125	114	0	2	0	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			1720	2865	15894	2780	24323	0	2140	110	290	420	
11	No. of CAPIOs appointed (A)			0	2	0	2	3	0	0	0	0	0	
12	No. of CPIOs appointed (B)			0	6	0	5	8	0	6	1	0	0	
13	No. of AAs appointed (C)			0	1	0	1	0	0	0	1	0	0	
14	Total (A+B+C)			0	9	0	8	11	0	6	2	0	0	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	0	0	0
Total				0	0	0	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				62.35	62.36	62.37	62.38	62.39	62.4	62.41	62.42	62.43	
1	Ministry/Department/Organisation			Delhi Labour Welfare Board	Information And Technology Department	A And U Tibbia College And Hospital	Acharayashree Bhikshu Government Hospital	Acharya Narendra Dev College	Administrative Reforms Department	Art, Culture And Language Department	Aruna Asaf Ali Government Hospital	Aryabhat Institute Of Technology	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	2	12	3	0	0	0	0	2	
3	No.of Requests Received during year			8	57	87	144	30	884	192	126	39	
4	Total no. of Requests (Column 2+3)			8	59	99	147	30	884	192	126	41	
5	No. of Requests transferred to other PAs			5	2	1	1	0	51	40	0	3	
6	Total No. of Appeal Received			0	0	3	14	4	22	37	2	7	
7	Total No. of Appeal Disposed			0	0	2	13	4	22	33	2	7	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	1 (1%)	17 (57%)	0(0%)	0(0%)	13 (10%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			0	270	1190	694	200	850	1230	600	192	
11	No. of CPIOs appointed (A)			0	1	0	1	0	1	0	0	1	
12	No. of CPIOs appointed (B)			0	1	0	1	0	1	0	0	1	
13	No. of AAs appointed (C)			0	1	0	1	0	1	0	0	1	
14	Total (A+B+C)			0	3	0	3	0	3	0	0	3	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	
24				(j)	0	0	0	0	0	0	0	0	
25			Other Sections	9	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	1	1	0	0	13	0
Total				0	0	0	1	1	0	0	13	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.				62.59	62.6	62.61	62.62	62.63	62.64	62.65	62.66	62.67	
1	Ministry/Department/Organisation			Deen Dayal Upadhyaya College	Delhi Agricultural Marketing Board	Delhi Bharatiya Chikitsa Parishad	Delhi Co Operative Housing Finance Corporation Limited	Delhi Commission For Safai Karamcharis	Delhi Commission For Women	Delhi Consumers Cooperative Wholesale Store Limited	Delhi Dental Council	Delhi Fire Services	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	0	4	0	12	0	1	18	
3	No.of Requests Received during year			61	233	11	87	27	341	21	10	511	
4	Total no. of Requests (Column 2+3)			61	233	11	91	27	353	21	11	529	
5	No. of Requests transferred to other PAs			3	45	3	3	15	11	0	0	47	
6	Total No. of Appeal Received			8	20	0	15	3	23	2	1	73	
7	Total No. of Appeal Disposed			0	20	0	10	3	23	2	1	14	
8	Decisions where Applications for Information rejected			30 (49%)	0(0%)	0(0%)	12 (13%)	0(0%)	0(0%)	1 (5%)	0(0%)	100 (19%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			320	7058	148	1266	0	5498	120	262	6687	
11	No. of CPIOs appointed (A)			2	15	0	2	0	1	0	0	0	
12	No. of CPIOs appointed (B)			1	14	1	1	1	1	0	1	7	
13	No. of AAs appointed (C)			1	2	1	1	1	1	0	1	1	
14	Total (A+B+C)			4	31	2	4	2	3	0	2	8	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	4	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	2	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	2	0	0	1	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0
26				11	0	0	0	7	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0
28				(Others)	30	0	0	2	0	0	0	0	0
Total				30	0	0	17	0	0	1	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				62.83	62.84	62.85	62.86	62.87	62.88	62.89	62.9	62.91	62.92	
1	Ministry/Department/Organisation			Delhi State Industrial And Infrastructure Development Corporation Limited	Delhi Subordinate Services Selection Board	Delhi Tourism And Transportation Development Corporation Limited	Delhi Transco Limited	Delhi Transport Corporation	Delhi Wakf Board	Department For The Welfare Of SC, ST, OBC And Minorities	Department Of Archaeology	Department Of Delhi Archives	Department Of Environment	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	211	129	0	0	0	5	0	5	0	
3	No.of Requests Received during year			778	7121	137	198	833	202	288	23	222	662	
4	Total no. of Requests (Column 2+3)			778	7332	266	198	833	202	293	23	227	662	
5	No. of Requests transferred to other PAs			35	164	9	1	19	0	62	4	13	215	
6	Total No. of Appeal Received			16	990	32	46	337	37	30	0	10	10	
7	Total No. of Appeal Disposed			9	341	25	46	317	37	30	0	10	10	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	1 (1%)	0(0%)	0(0%)	0(0%)	3 (13%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			7600	70424	1378	8535	7922	1770	2586	0	3484	5590	
11	No. of CAPIOs appointed (A)			0	1	15	1	0	0	1	0	1	1	
12	No. of CPIOs appointed (B)			0	13	15	4	8	0	1	0	1	1	
13	No. of AAs appointed (C)			0	2	1	4	1	0	1	0	1	1	
14	Total (A+B+C)			0	16	31	9	9	0	3	0	3	3	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	
24				(j)	0	0	0	0	0	0	0	0	0	
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	0	0	0	0	0	0	0	
Total				0	0	0	0	0	0	0	0	0		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				62.108	62.109	62.11	62.111	62.112	62.113	62.114	62.115	62.116	62.117	
1	Ministry/Department/Organisation			Directorate Of Gurudwara Election	Directorate Of Health Services Head Quarter	Directorate Of Higher Education	Directorate Of Ayush	Directorate Of Information And Publicity	Directorate Of Prohibition	Directorate Of Prosecution Delhi	Directorate Of Small Savings And Lotteries	Directorate Of Training UTCS	Directorate Of Vigilance And Anti Corruption	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	4	1	5	0	0	0	0	34	
3	No.of Requests Received during year			60	5331	166	103	52	9	148	10	15	575	
4	Total no. of Requests (Column 2+3)			60	5331	170	104	57	9	148	10	15	609	
5	No. of Requests transferred to other PAs			0	595	77	23	5	4	53	4	2	219	
6	Total No. of Appeal Received			13	119	0	0	2	0	12	0	0	84	
7	Total No. of Appeal Disposed			13	119	0	0	2	0	12	0	0	34	
8	Decisions where Applications for Information rejected			4 (7%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	21 (3%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			614	17007	956	228	1896	0	810	0	40	10232	
11	No. of CAPIOs appointed (A)			1	1	0	2	3	0	0	0	1	0	
12	No. of CPIOs appointed (B)			1	14	0	2	3	1	1	0	1	8	
13	No. of AAs appointed (C)			1	0	0	1	1	1	1	0	1	2	
14	Total (A+B+C)			3	15	0	5	7	2	2	0	3	10	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	18
23				(i)	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0	1
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0
28				(Others)	4	0	0	0	0	0	0	0	0	2
Total				4	0	0	0	0	0	0	0	21		

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				62.133	62.134	62.135	62.136	62.137	62.138	62.139	62.14	62.141	62.142	
1	Ministry/Department/Organisation			Institute Of Human Behaviour And Allied Sciences	Irrigation And Flood Control Department	Jag Pravesh Chandra Hospital	Labour Department Delhi	Lal Bahadur Shastri Hospital	Land And Building Department	Lok Nayak Hospital	Lt. Governors Secretariat	Maharaja Agrasen College Delhi	Maharishi Valmiki Hospital	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			7	1	3	0	8	294	22	42	0	0	
3	No.of Requests Received during year			234	838	116	1060	172	1080	479	2280	27	96	
4	Total no. of Requests (Column 2+3)			241	839	119	1060	180	1374	501	2322	27	96	
5	No. of Requests transferred to other PAs			5	11	1	150	1	135	9	1220	1	0	
6	Total No. of Appeal Received			37	106	9	48	8	114	56	380	0	2	
7	Total No. of Appeal Disposed			25	102	7	45	8	108	56	42	0	2	
8	Decisions where Applications for Information rejected			27 (11%)	0(0%)	0(0%)	0(0%)	6 (3%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			1790	26428	550	3280	582	45804	2600	22855	176	806	
11	No. of CPIOs appointed (A)			0	18	1	0	0	0	0	1	0	0	
12	No. of CPIOs appointed (B)			0	5	1	0	1	0	1	1	0	0	
13	No. of AAs appointed (C)			0	1	1	0	0	0	1	1	0	0	
14	Total (A+B+C)			0	24	3	0	1	0	2	3	0	0	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	2	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	
19				(e)	22	0	0	0	0	0	0	0	0	
20				(f)	9	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	3	0	0	
22				(h)	1	0	0	0	2	0	0	1	0	0
23				(i)	0	0	0	0	4	0	0	0	0	0
24				(j)	22	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	6	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0
28				(Others)	3	0	0	0	0	0	1	0	0	0
Total				63	0	0	0	6	0	0	7	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				62.158	62.159	62.16	62.161	62.162	62.163	62.164	62.165	62.166	62.167
1	Ministry/Department/Organisation			Samajik Suvidha Sangam	Sanjay Gandhi Memorial Hospital	Sardar Vallabh Bhai Patel Hospital	Satyawadi Raja Harishchandra Hospital	Services Department	Shaheed Rajguru College Of Applied Sciences For Women	Shaheed Sukhdev College Of Business Studies	Sindhi Academy	State Election Commission Delhi	Tourism Department Delhi
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	12	0	0	25	0	0	4	0	0
3	No.of Requests Received during year			20	263	94	135	723	28	19	42	305	71
4	Total no. of Requests (Column 2+3)			20	275	94	135	748	28	19	46	305	71
5	No. of Requests transferred to other PAs			2	4	0	1	61	0	0	0	94	20
6	Total No. of Appeal Received			4	21	2	7	51	0	1	0	0	1
7	Total No. of Appeal Disposed			4	7	2	7	16	0	1	0	0	1
8	Decisions where Applications for Information rejected			0(0%)	32 (12%)	0(0%)	1 (1%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			174	1290	472	660	5038	122	60	42	2414	304
11	No. of CAPIOs appointed (A)			1	1	0	1	6	0	1	1	0	1
12	No. of CPIOs appointed (B)			0	1	0	1	1	0	1	1	0	1
13	No. of AAs appointed (C)			0	1	0	1	1	0	1	1	0	1
14	Total (A+B+C)			1	3	0	3	8	0	3	3	0	3
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0
16				(b)	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0
23				(i)	0	13	0	0	0	0	0	0	0
24				(j)	0	19	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	
28				(Others)	0	0	0	1	0	0	0	0	0
Total				0	32	0	1	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				62.183	62.184	62.185	62.186	62.187	62.188	62.189	62.19	62.191	62.192
1	Ministry/Department/Organisation			Meera Bai Institute Of Technology	Office Of The Minister (Sh. Rajendra Pal Gautam)	Office Of The Minister (Sh. Satyendar Jain)	Pusa Institute Of Technology	State Council Of Educational Research And Training (SCERT)	Weight & Measures Department	South Delhi Municipal Corporation Central Zone	South Delhi Municipal Corporation Education Department	South Delhi Municipal Corporation Finance Deptt	South Delhi Municipal Corporation Head Quarter
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			3	0	0	0	0	1	0	0	0	115
3	No.of Requests Received during year			48	74	275	27	64	66	5881	261	262	892
4	Total no. of Requests (Column 2+3)			51	74	275	27	64	67	5881	261	262	1007
5	No. of Requests transferred to other PAs			0	65	224	0	7	7	204	101	49	237
6	Total No. of Appeal Received			0	0	4	8	8	0	341	24	10	45
7	Total No. of Appeal Disposed			0	0	4	8	8	0	341	24	10	16
8	Decisions where Applications for Information rejected			0(0%)	1 (1%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	7 (1%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			140	200	1825	120	442	330	22900	1502	160	1026
11	No. of CAPIOs appointed (A)			1	0	1	1	0	9	24	0	0	0
12	No. of CPIOs appointed (B)			1	0	1	1	0	1	12	0	0	0
13	No. of AAs appointed (C)			1	0	1	1	0	1	4	0	0	0
14	Total (A+B+C)			3	0	3	3	0	11	40	0	0	0
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	1
16				(b)	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	1
18				(d)	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	1
20				(f)	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	0	1
Total				0	0	0	0	0	0	0	0	4	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.				64.7	64.8	64.9	64.1	64.11	64.12	64.13	64.14	64.15	64.16	
1	Ministry/Department/Organisation			MSME DI Mumabi	MSME DI JAIPUR	MSMETI Thiruvalla	Khadi & Village Industries Commission	MSME Tool Room Indore	MSME DI Muzaffarpur	M S M E TESTING CENTRE NEW DELHI	CFTI Agra	CTRITC Kolkata	MSME DI Guwahati	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	0	0	0	0	0	0	0	0	
3	No.of Requests Received during year			15	13	6	625	1	6	7	5	3	6	
4	Total no. of Requests (Column 2+3)			15	13	6	625	1	6	7	5	3	6	
5	No. of Requests transferred to other PAs			1	1	2	8	0	0	0	0	0	0	
6	Total No. of Appeal Received			0	2	0	119	0	0	0	1	0	1	
7	Total No. of Appeal Disposed			0	2	0	119	0	0	0	1	0	1	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	84 (13%)	0(0%)	0(0%)	1 (14%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			20	30	20	7868	0	0	40	30	0	10	
11	No. of CAPIOs appointed (A)			0	0	0	0	0	0	1	0	1	0	
12	No. of CPIOs appointed (B)			0	1	1	76	1	1	1	1	0	1	
13	No. of AAs appointed (C)			0	1	1	21	1	1	1	1	0	1	
14	Total (A+B+C)			0	2	2	97	2	2	3	2	1	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	1	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	
24				(j)	0	2	0	0	0	0	0	0	0	
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	0	2	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	84	0	0	0	0	0	0
Total				0	4	0	84	0	0	1	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.				64.32	64.33	64.34	64.35	64.36	64.37	64.38	64.39	64.4	64.41	
1	Ministry/Department/Organisation			MSME DI Patna	MSME DI SOLAN	MSME Development Institute Bangalore	MSME Development Institute Agra	IDTR Jamshedpur	MSME DI, Haldwani	MSME DI, Cuttack	SISI-Ranchi	MSME DEVELOPMENT INSTITUTE INDORE	MSME TOOL ROOM GUWAHATI	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	0	0	0	0	0	0	0	0	
3	No.of Requests Received during year			12	0	8	11	3	6	11	6	7	0	
4	Total no. of Requests (Column 2+3)			12	0	8	11	3	6	11	6	7	0	
5	No. of Requests transferred to other PAs			1	0	1	2	0	0	0	0	0	0	
6	Total No. of Appeal Received			0	0	1	0	0	0	0	0	0	0	
7	Total No. of Appeal Disposed			0	0	1	0	0	0	0	0	0	0	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			0	0	120	10	10	0	0	0	40	0	
11	No. of CPIOs appointed (A)			0	0	1	1	0	0	1	0	1	0	
12	No. of CPIOs appointed (B)			1	0	1	1	1	1	1	1	1	1	
13	No. of AAs appointed (C)			0	0	1	1	1	1	1	0	0	1	
14	Total (A+B+C)			1	0	3	3	2	2	3	1	2	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0
17				(c)	0	0	0	0	0	0	0	0	0	0
18				(d)	0	0	0	0	0	0	0	0	0	0
19				(e)	0	0	0	0	0	0	0	0	0	0
20				(f)	0	0	0	0	0	0	0	0	0	0
21				(g)	0	0	0	0	0	0	0	0	0	0
22				(h)	0	0	0	0	0	0	0	0	0	0
23				(i)	0	0	0	0	0	0	0	0	0	0
24				(j)	0	0	0	0	0	0	0	0	0	0
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0
28				(Others)	0	0	0	0	0	0	0	0	0	0
Total				0	0	0	0	0	0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Sr. No.					64.57	64.58	64.59	Ministry Total	65	65.1	65.2	65.3	65.4	65.5	
1	Ministry/Department/Organisation				MSME Development Institute,Kolkata	MSME DI Hubli	MSME DI Raipur		Ministry Of Skill Development & Entrepreneurship	Ministry Of Skill Development & Entrepreneurship	Directorate General Of Training	National Skill Development Agency	The National Institute For Entrepreneurship And Small Business Development (NIESBUD)	Indian Institute Of Entrepreneurship, Guwahati	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				0	0	0	8		44	0	1	0	3	
3	No.of Requests Received during year				16	10	10	2011		996	1523	66	19	3	
4	Total no. of Requests (Column 2+3)				16	10	10	2019		1040	1523	67	19	6	
5	No. of Requests transferred to other PAs				0	0	0	154		663	65	30	0	0	
6	Total No. of Appeal Received				0	0	0	208		36	101	2	5	0	
7	Total No. of Appeal Disposed				0	0	0	192		30	79	2	5	0	
8	Decisions where Applications for Information rejected				1 (6%)	0(0%)	0(0%)	177 (9%)		24 (2%)	0(0%)	0(0%)	0(0%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	1		0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				40	30	180	18148		6600	13005	70	150	0	
11	No. of CAPIOs appointed (A)				1	0	0	104		0	0	1	0	1	
12	No. of CPIOs appointed (B)				1	0	1	217		13	13	1	0	0	
13	No. of AAs appointed (C)				0	0	1	86		10	10	1	0	1	
14	Total (A+B+C)				2	0	2	407		23	23	3	0	2	
15	*	**	Section 8(1)	(a)	0	0	0	0		0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	3	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	0	0	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	0	
24				(j)	0	0	0	10	0	0	0	0	0	0	
25			Other Sections	9	0	0	0	1	0	0	0	0	0	0	0
26				11	0	0	0	2	0	0	0	0	0	0	0
27				24	0	0	0	0	0	0	0	0	0	0	0
28				(Others)	1	0	0	95	0	0	0	0	0	0	0
Total					1	0	0	111		0	0	0	0	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

65.6		66	Ministry Of Housing & Urban Affairs												
National Skill Development Corporation	Ministry Total														
17	65		Delhi Development Authority	13757	9825	19	115	70	0	0	0	9	10	0	7
740	3347			7202	4456	515	3000	233	83	1	879	277	952	31	20
757	3412			20959	14281	534	3115	303	83	1	879	286	962	31	27
12	770			4	46	16	477	0	74	0	463	16	72	15	3
64	208			549	1339	54	83	35	10	0	42	16	12	3	0
60	176			0	385	45	56	34	10	0	42	15	9	1	0
0(0%)	24 (1%)			0(0%)	31 (0%)	30 (6%)	11 (0%)	1 (0%)	0(0%)	0(0%)	3 (0%)	0(0%)	14 (1%)	0(0%)	1 (4%)
0	0			0	0	0	0	0	0	0	0	0	0	0	0
220	20045			123876	17788	7196	3515	5142	100	10	1296	4950	5287	180	364
0	2			0	13	21	8	0	0	0	2	0	0	0	0
1	28			198	12	1	36	0	18	0	78	3	0	0	1
2	24			90	7	1	11	0	1	0	29	1	0	0	2
3	54			288	32	23	55	0	19	0	109	4	0	0	3
0	0			0	0	0	0	0	0	0	0	0	0	0	0
0	0			0	0	0	0	0	0	0	0	0	0	0	0
0	0			0	0	0	0	0	0	0	0	0	0	0	0
0	0			0	1	12	0	14	0	0	0	0	0	0	0
0	0			0	0	5	0	32	0	0	0	0	0	0	0
0	0			0	0	0	0	0	0	0	0	0	0	0	0
0	0			0	0	0	0	1	0	0	0	0	0	0	0
0	0			0	4	1	0	5	0	0	0	0	0	0	0
0	0			0	0	0	0	0	0	0	0	0	0	0	0
0	0			0	224	11	0	31	0	0	1	0	0	0	0
0	0			0	0	0	0	0	0	0	0	0	0	0	0
0	0			0	0	3	0	15	0	0	0	0	0	0	0
0	0			0	0	0	0	0	0	0	0	0	0	0	0
0	0			0	33	11	0	1	0	0	1	0	0	0	0
0	0			0	262	43	0	99	0	0	2	0	0	0	0

Sr. No.				66.13	66.14	66.15	66.16	66.17	66.18	66.19	66.2	66.21	66.22	
1	Ministry/Department/Organisation			Central Govt. Employees Welfare Housing Organisation	Hindustan Prefab Ltd.	DDG (Works) Directorate General	Town And Country Planning Organisation	Land And Development Office	Directorate Of Estates	National Capital Region Planning Board	Directorate Of Printing	Delhi Urban Art Commission	National Institute Of Urban Affairs	
2	Opening balance of Requests Received under RTI (as on 1st April 2017)			0	0	24	3	20	100	3	2	0	0	
3	No.of Requests Received during year			72	50	1315	375	611	1126	129	465	78	61	
4	Total no. of Requests (Column 2+3)			72	50	1339	378	631	1226	132	467	78	61	
5	No. of Requests transferred to other PAs			0	0	375	16	164	58	27	70	10	38	
6	Total No. of Appeal Received			26	2	97	3	36	117	15	50	9	0	
7	Total No. of Appeal Disposed			22	2	95	3	28	78	12	39	9	0	
8	Decisions where Applications for Information rejected			0(0%)	0(0%)	21 (2%)	0(0%)	5 (1%)	12 (1%)	0(0%)	0(0%)	1 (1%)	0(0%)	
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act			0	0	0	0	0	0	0	0	0	0	
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)			700	490	3950	3160	0	5047	3393	2872	1270	10	
11	No. of CAPIOs appointed (A)			1	0	0	0	12	1	0	0	2	0	
12	No. of CPIOs appointed (B)			0	1	97	1	7	13	6	22	1	1	
13	No. of AAs appointed (C)			1	1	42	1	1	2	2	5	0	1	
14	Total (A+B+C)			2	2	139	2	20	16	8	27	3	2	
15	*	**	Section 8(1)	(a)	0	0	0	0	0	0	0	0	0	
16				(b)	0	0	0	0	0	0	0	0	0	
17				(c)	0	0	0	0	0	0	0	0	0	
18				(d)	0	0	0	0	0	0	0	0	0	
19				(e)	0	0	0	0	0	0	0	0	0	
20				(f)	0	0	0	0	0	0	0	0	0	
21				(g)	0	0	0	0	0	0	0	0	0	
22				(h)	0	0	16	0	0	0	0	0	0	
23				(i)	0	0	0	0	0	0	0	0	0	
24				(j)	0	0	1	0	0	0	0	0	0	
25			Other Sections	9	0	0	0	0	0	0	0	0	0	0
26				11	0	0	0	0	0	0	0	0	0	
27				24	0	0	0	0	0	0	0	0	0	
28				(Others)	0	0	4	0	0	5	0	0	6	0
Total				0	0	21	0	0	5	0	0	6	0	

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

[illegible]

Sr. No.					67.1.8	67.1.9	67.1.10	67.1.11	67.1.12	67.1.13	Department Total	Ministry Total	Grand Total
1	Ministry/Department/Organisation				National Informatics Centre	Centre For Development Of Advanced Computing (CDAC)	Department Of Information Technology	Unique Identification Authority Of India(UIDAI)	National Internet Exchange Of India	National Informatic Centre Services Incorporation(NICSI)			
2	Opening balance of Requests Received under RTI (as on 1st April 2017)				8	0	11	43	1	15	108	108	215466
3	No.of Requests Received during year				737	555	1342	4127	15	43	8223	8223	1233207
4	Total no. of Requests (Column 2+3)				745	555	1353	4170	16	58	8331	8331	1448673
5	No. of Requests transferred to other PAs				82	1	420	819	3	1	1375	1375	0
6	Total No. of Appeal Received				82	20	75	377	3	2	688	688	140810
7	Total No. of Appeal Disposed				19	20	52	310	3	2	522	522	92700
8	Decisions where Applications for Information rejected				30 (4%)	0(0%)	3 (0%)	358 (9%)	0(0%)	0(0%)	439 (5%)	439 (5%)	63206 (4%)
9	Number of cases where disciplinary action taken against any officer in respect of administration of RTI Act				0	0	0	0	0	0	0	0	3
10	Total Amount Collected (fee+addl. charges+penalty) (Rs.)				3398	2510	2324	28660	170	440	43696	43696	9726655
11	No. of CAPIOs appointed (A)				585	0	0	0	1	0	598	598	55176
12	No. of CPIOs appointed (B)				1	1	31	21	1	1	96	96	23213
13	No. of AAs appointed (C)				1	0	0	12	0	1	19	19	9314
14	Total (A+B+C)				587	1	31	33	2	2	713	713	87703
15	*	**	Section 8(1)	(a)	0	0	0	7	0	0	7	7	1976
16				(b)	0	0	0	0	0	0	0	0	813
17				(c)	0	0	0	0	0	0	0	0	466
18				(d)	1	1	0	14	0	4	45	45	6178
19				(e)	2	0	0	1	0	0	4	4	6221
20				(f)	0	0	0	0	0	0	0	0	1207
21				(g)	0	0	0	7	0	0	7	7	986
22				(h)	0	0	0	10	0	0	11	11	2798
23				(i)	0	0	0	0	0	0	0	0	1578
24				(j)	26	70	0	312	0	3	426	426	16041
25			Other Sections	9	0	2	0	5	0	0	7	7	382
26				11	0	0	0	2	0	0	2	2	1289
27				24	0	0	0	0	0	0	0	0	8554
28				(Others)	1	0	30	37	0	0	75	75	22316
Total					30	73	30	395	0	7	584	584	70805

* No. of times various Provisions were invoked while Rejecting Requests
 ** Relevant Sections of RTI Act 2005

Annexure-2
Status Report on the Submission of RTI Annual Return
Year : 2017-18

Sr. No	Ministry/ Independent Department	Total No. of PAs	No. of PAs who Filed Annual Return	Percentage Compliance
1	Cabinet Secretariat	1	1	100.00%
2	Comptroller & Auditor General	1	1	100.00%
3	Department Of Atomic Energy	34	34	100.00%
4	Department Of Space	1	1	100.00%
5	Election Commission Of India	1	1	100.00%
6	High Court of Delhi	1	1	100.00%
7	Ministry Of Agriculture	198	198	100.00%
8	Ministry Of Chemicals & Fertilizers	32	32	100.00%
9	Ministry Of Civil Aviation	11	11	100.00%
10	Ministry Of Coal	13	13	100.00%
11	Ministry Of Commerce & Industry	45	45	100.00%
12	Ministry Of Communications & Information Tech.	9	9	100.00%
13	Ministry Of Consumer Aff., Food, & Public Dist.	28	28	100.00%
14	Ministry Of Corporate Affairs	63	63	100.00%
15	Ministry Of Culture	36	36	100.00%
16	Ministry Of Defence	48	48	100.00%
17	Ministry Of Development Of North Eastern Region	5	5	100.00%
18	Ministry Of Drinking Water And Sanitation	1	1	100.00%
19	Ministry Of Earth Sciences	10	10	100.00%
20	Ministry Of Electronics & Information Technology	13	13	100.00%
21	Ministry Of Environment & Forests	34	34	100.00%
22	Ministry Of External Affairs	168	168	100.00%
23	Ministry Of Finance	175	175	100.00%
24	Ministry Of Food Processing Industries	1	1	100.00%
25	Ministry Of Health & Family Welfare	122	122	100.00%
26	Ministry Of Heavy Industry & Public Enterprises	28	28	100.00%
27	Ministry Of Home Affairs	32	32	100.00%
28	Ministry Of Housing & Urban Affairs	28	28	100.00%
29	Ministry Of Human Resource Development	194	194	100.00%
30	Ministry Of Information & Broadcasting	25	25	100.00%
31	Ministry Of Labour & Employment	33	33	100.00%
32	Ministry Of Law & Justice	7	7	100.00%
33	Ministry Of Micro, Small And Medium Enterprises	59	59	100.00%
34	Ministry Of Mines	9	9	100.00%

Sr. No	Ministry/ Independent Department	Total No. of PAs	No. of PAs who Filed Annual Return	Percentage Compliance
35	Ministry Of Minority Affairs	7	7	100.00%
36	Ministry Of New & Renewable Energy	6	6	100.00%
37	Ministry Of Panchayati Raj	1	1	100.00%
38	Ministry Of Personnel, Public Grievances & Pensions	11	11	100.00%
39	Ministry Of Petroleum & Natural Gas	22	22	100.00%
40	Ministry Of Power	18	18	100.00%
41	Ministry Of Railways	14	14	100.00%
42	Ministry Of Road Transport & Highways	4	4	100.00%
43	Ministry Of Rural Development	4	4	100.00%
44	Ministry Of Science & Technology	92	92	100.00%
45	Ministry Of Shipping	19	19	100.00%
46	Ministry Of Skill Development & Entrepreneurship	6	6	100.00%
47	Ministry Of Social Justice & Empowerment	23	23	100.00%
48	Ministry Of Statistics & Programme Implementation	1	1	100.00%
49	Ministry Of Steel	13	13	100.00%
50	Ministry Of Textiles	19	19	100.00%
51	Ministry Of Tourism	25	25	100.00%
52	Ministry Of Tribal Affairs	4	4	100.00%
53	Ministry Of Water Resources And Ganga Rejuvenation	20	20	100.00%
54	Ministry Of Women & Child Development	7	7	100.00%
55	Ministry Of Youth Affairs & Sports	6	6	100.00%
56	NITI Aayog	1	1	100.00%
57	President Secretariat	1	1	100.00%
58	Prime Minister's Office	1	1	100.00%
59	Supreme Court Of India	1	1	100.00%
60	UT Of Andaman & Nicobar	1	1	100.00%
61	UT Of Chandigarh	37	37	100.00%
62	UT Of Dadar & Nagar Haveli	1	1	100.00%
63	UT Of Daman & Diu	1	1	100.00%
64	UT Of Delhi	197	197	100.00%
65	UT Of Lakshadweep	1	1	100.00%
66	UT Of Pondicherry	48	48	100.00%
67	Vice-President Secretariat	1	1	100.00%
	Grand Total	2079	2079	100.00%

Annexure-3
Ministry-wise List of Public Authorities who have submitted Annual Return
Year : 2017-18

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1	Cabinet Secretariat	N/A	Cabinet Secretariat
2	Comptroller & Auditor General	N/A	Comptroller & Auditor General
3	Department Of Atomic Energy	N/A	Nuclear Fuel Complex
4	Department Of Atomic Energy	N/A	Department Of Atomic Energy
5	Department Of Atomic Energy	N/A	Heavy Water Board (CO), HWP (Thal) Snd HWP (Hazira)
6	Department Of Atomic Energy	N/A	Directorate Of Purchase And Stores
7	Department Of Atomic Energy	N/A	Bharatiya Nabhikiya Vidhyut Nigam Ltd. (BHAVINI)
8	Department Of Atomic Energy	N/A	Indira Gandhi Centre For Atomic Research
9	Department Of Atomic Energy	N/A	Bhabha Atomic Resarch Centre (Mumbai)
10	Department Of Atomic Energy	N/A	Indian Rare Earth Ltd.
11	Department Of Atomic Energy	N/A	General Services Organisation, Kalpakkam
12	Department Of Atomic Energy	N/A	Heavy Water Plant (Kota)
13	Department Of Atomic Energy	N/A	Heavy Water Plant(Baroda)
14	Department Of Atomic Energy	N/A	Heavy Water Plant (Manuguru)
15	Department Of Atomic Energy	N/A	Heavy Water Plant (Tuticorin)
16	Department Of Atomic Energy	N/A	Atomic Minerals Directorate For Exploration And Research
17	Department Of Atomic Energy	N/A	Atomic Energy Education Society
18	Department Of Atomic Energy	N/A	Atomic Energy Regulatory Board
19	Department Of Atomic Energy	N/A	Heavy Water Plant (Talcher)
20	Department Of Atomic Energy	N/A	Directorate Of Construction, Services & Estate Management
21	Department Of Atomic Energy	N/A	Nuclear Power Corporation Of India
22	Department Of Atomic Energy	N/A	Tata Institute Of Fundamental Research
23	Department Of Atomic Energy	N/A	BARC Facilities, Kalpakkam

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
24	Department Of Atomic Energy	N/A	Rare Materials Project (Mysore)
25	Department Of Atomic Energy	N/A	Variable Energy Cyclotron Centre
26	Department Of Atomic Energy	N/A	Bhabha Atomic Resarch Centre (Tarapur)
27	Department Of Atomic Energy	N/A	Institute For Plasma Research
28	Department Of Atomic Energy	N/A	Institute Of Physics (IOP)
29	Department Of Atomic Energy	N/A	Saha Institute Of Nuclear Physics
30	Department Of Atomic Energy	N/A	Uranium Corporation Of India Ltd.
31	Department Of Atomic Energy	N/A	Board Of Radiation And Isotope Technology
32	Department Of Atomic Energy	N/A	Harish Chandra Research Institute
33	Department Of Atomic Energy	N/A	Electronics Corporation Of India Ltd.
34	Department Of Atomic Energy	N/A	Tata Memorial Centre
35	Department Of Atomic Energy	N/A	Raja Ramanna Centre For Advanced Technology
36	Department Of Atomic Energy	N/A	Institute Of Mathematical Sciences,
37	Department Of Space	N/A	Department Of Space
38	Election Commission Of India	N/A	Election Commission Of India
39	HIGH COURT OF DELHI	N/A	HIGH COURT OF DELHI
40	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Central Farm Machinery Training & Testing Institute
41	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Southern Region Farm Machinery Training And Testing Institute
42	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Economics And Statistics
43	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Department Of Agriculture & Cooperation
44	Ministry Of Agriculture	Department Of Agriculture & Cooperation	National Seeds Corporation Ltd.
45	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Small Farmers Agri Business Consortium
46	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Sugarcane Development
47	Ministry Of Agriculture	Department Of Agriculture & Cooperation	National Institute Of Agricultural Marketing(NIAM)
48	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Marketing And Inspection

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
49	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Extension
50	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Oilseeds Development
51	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Plant Protection Quarantine & Storage
52	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Central Institute Of Horticulture
53	Ministry Of Agriculture	Department Of Agriculture & Cooperation	National Seeds Research & Traing Centre (NSRTC)
54	Ministry Of Agriculture	Department Of Agriculture & Cooperation	All India Soil & Land Use Survey(AISLUS), New Delhi
55	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Protection Of Plant Varieties And Farmers Rights Authority
56	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Pulses Development
57	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Cashewnut And Cocoa Development
58	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Arecanut And Spices Development
59	Ministry Of Agriculture	Department Of Agriculture & Cooperation	National Institute Of Plant Health Management
60	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Northern Region Farm Machinery Training & Testing Institute
61	Ministry Of Agriculture	Department Of Agriculture & Cooperation	National Centre Of Organic Farming
62	Ministry Of Agriculture	Department Of Agriculture & Cooperation	North Eastern Regional Farm Machinery Training & Testing Instt.
63	Ministry Of Agriculture	Department Of Agriculture & Cooperation	National Institute Of Agricultural Extension Mgmt. (MANAGE)
64	Ministry Of Agriculture	Department Of Agriculture & Cooperation	National Cooperative Development Corporation
65	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Millets Development
66	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Coconut Development Board
67	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Jute Development
68	Ministry Of Agriculture	Department Of Agriculture & Cooperation	National Horticulture Board(NHB)
69	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Rice Development
70	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Commission For Agricultural Cost & Prices (CACP)
71	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Central Fertiliser Quality Control & Training Institute
72	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Mahalanobis National Crop Forecast Centre
73	Ministry Of Agriculture	Department Of Agriculture & Cooperation	National Centre For Cold Chain Development

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
74	Ministry Of Agriculture	Department Of Agriculture & Cooperation	National Rainfed Area Authority
75	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Wheat Development
76	Ministry Of Agriculture	Department Of Agriculture & Cooperation	Directorate Of Cotton Development
77	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Veterinary Research Institute (ICAR)
78	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Council Of Agricultural Research Hqrs.
79	Ministry Of Agriculture	Department Of Agricultural Research & Education	Zonal Project Directorate, Zone II (ICAR)
80	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Institute Of Seed Science (ICAR)
81	Ministry Of Agriculture	Department Of Agricultural Research & Education	Vivekananda Parvatiya Krishi Anusandhan Sansthan (ICAR)
82	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute For Research On Buffaloes (ICAR)
83	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Centre For Agricultural Economics And Policy Research (ICAR)
84	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute Of Post Harvest Engineering And Technology (ICAR)
85	Ministry Of Agriculture	Department Of Agricultural Research & Education	Zonal Project Directorate (ZPD), Zone I (ICAR)
86	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Institute Of Research On Jute And Allied Fibre Technology (ICAR)
87	Ministry Of Agriculture	Department Of Agricultural Research & Education	Project Directorate On Poultry (ICAR)
88	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Dairy Research Institute (ICAR)
89	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Academy Of Agricultural Research Management (ICAR)
90	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Institute Of High Security Animal Diseases (ICAR)
91	Ministry Of Agriculture	Department Of Agricultural Research & Education	Directorate Of Rice Research (ICAR)
92	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Marine Fisheries Research Institute (ICAR)
93	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre For Grapes (ICAR)
94	Ministry Of Agriculture	Department Of Agricultural Research & Education	Directorate Of Coldwater Fisheries Research (ICAR)
95	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute For Research On Goats (ICAR)
96	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Centre For Integrated Pest Management (ICAR)
97	Ministry Of Agriculture	Department Of Agricultural Research & Education	ICAR National Bureau Of Agricultural Insect Resources
98	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Bureau Of Agriculturally Important Microorganisms (ICAR)

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
99	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Institute Of Natural Resins And Gums (ICAR)
100	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Soil Salinity Research Institute (ICAR)
101	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Agroforestry Research Institute (ICAR)
102	Ministry Of Agriculture	Department Of Agricultural Research & Education	ICAR Research Complex For Eastern Region (ICAR)
103	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute For Subtropical Horticulture (ICAR)
104	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Bureau Of Animal Genetic Resources (ICAR)
105	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Institute Of Oilseeds Research(ICAR)
106	Ministry Of Agriculture	Department Of Agricultural Research & Education	Project Directorate On Foot And Mouth Disease (ICAR)
107	Ministry Of Agriculture	Department Of Agricultural Research & Education	Project Directorate On Cattle (ICAR)
108	Ministry Of Agriculture	Department Of Agricultural Research & Education	ICAR Research Complex For NEH Region (ICAR)
109	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Institute Of Water Management (ICAR)
110	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Institute Of Veterinary Epidemiology And Disease Informatics (NIVEDI)
111	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute Of Fisheries Technology (ICAR)
112	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Arid Zone Research Institute (ICAR)
113	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Potato Research Institute (ICAR)
114	Ministry Of Agriculture	Department Of Agricultural Research & Education	ICAR Indian Institute Of Soil And Water Conservation
115	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Research Institute For Jute And Allied Fibre (ICAR)
116	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Institute Of Biotic Stress Management (ICAR)
117	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre On Yak (ICAR)
118	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Agricultural Statistics Research Institute (ICAR)
119	Ministry Of Agriculture	Department Of Agricultural Research & Education	Directorate Of Cashew Research (ICAR)
120	Ministry Of Agriculture	Department Of Agricultural Research & Education	Directorate Of Onion And Garlic Research (ICAR)
121	Ministry Of Agriculture	Department Of Agricultural Research & Education	Directorate Of Oil Palm Research (ICAR)
122	Ministry Of Agriculture	Department Of Agricultural Research & Education	Directorate Of Floricultural Research (ICAR)
123	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Sheep And Wool Research Institute (ICAR)

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
124	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Bureau Of Soil Survey And Land Use Planning (ICAR)
125	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Tuber Crops Research Institute (ICAR)
126	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Institute Of Spices Research (ICAR)
127	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Bureau Of Fish Genetic Resources (ICAR)
128	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute For Research On Cotton Technology (ICAR)
129	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre On Seed Species (ICAR)
130	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre On Equines (ICAR)
131	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Bureau Of Plant Genetic Resources (ICAR)
132	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre On Pomegranate (ICAR)
133	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Institute Of Soil Science (ICAR)
134	Ministry Of Agriculture	Department Of Agricultural Research & Education	Directorate Of Research On Women In Agriculture (ICAR)
135	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre For Litchi (ICAR)
136	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Institute Of Animal Nutrition And Physiology (ICAR)
137	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Institute Of Vegetable Research (ICAR)
138	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre For Orchids (ICAR)
139	Ministry Of Agriculture	Department Of Agricultural Research & Education	Sugarcane Breeding Institute (ICAR)
140	Ministry Of Agriculture	Department Of Agricultural Research & Education	Directorate Of Mushroom Research (ICAR)
141	Ministry Of Agriculture	Department Of Agricultural Research & Education	Directorate Of Weed Science Research (ICAR)
142	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute Of Brackishwater Aquaculture (ICAR)
143	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Agricultural University, Imphal
144	Ministry Of Agriculture	Department Of Agricultural Research & Education	Zonal Project Directorate, Zone IV (ICAR)
145	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute Of Agricultural Engineering (ICAR)
146	Ministry Of Agriculture	Department Of Agricultural Research & Education	Directorate Of Medicinal And Aromatic Plants Research (ICAR)
147	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Agricultural Research Institute (ICAR)
148	Ministry Of Agriculture	Department Of Agricultural Research & Education	ICAR Indian Institute Of Millets Research

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
149	Ministry Of Agriculture	Department Of Agricultural Research & Education	Zonal Project Directorate, Zone VI (ICAR)
150	Ministry Of Agriculture	Department Of Agricultural Research & Education	ICAR Directorate Of Groundnut Research
151	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre On Camel (ICAR)
152	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre On Mithun (ICAR)
153	Ministry Of Agriculture	Department Of Agricultural Research & Education	Directorate Of Maize Research (ICAR)
154	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre On Meat (ICAR)
155	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Institute Of Horticultural Research (ICAR)
156	Ministry Of Agriculture	Department Of Agricultural Research & Education	Project Directorate For Farming Systems Research (ICAR)
157	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute Of Temperate Horticulture (ICAR)
158	Ministry Of Agriculture	Department Of Agricultural Research & Education	Zonal Project Directorate Zone V (ICAR)
159	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Rice Research Institute (ICAR)
160	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute Of Freshwater Aquaculture (ICAR)
161	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Institute Of Agricultural Biotechnology (ICAR)
162	Ministry Of Agriculture	Department Of Agricultural Research & Education	Directorate Of Rapeseed Mustard Research (ICAR)
163	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre On Pig (ICAR)
164	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre For Banana (ICAR)
165	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Grassland And Fodder Research Institute (ICAR)
166	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Institute Of Sugarcane Research (ICAR)
167	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Tobacco Research Institute (ICAR)
168	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Institute Of Abiotic Stress Management (ICAR)
169	Ministry Of Agriculture	Department Of Agricultural Research & Education	Zonal Project Directorate, Zone III (ICAR)
170	Ministry Of Agriculture	Department Of Agricultural Research & Education	ICAR Central Coastal Agricultural Research Institute
171	Ministry Of Agriculture	Department Of Agricultural Research & Education	Zonal Project Directorate Zone VII (ICAR)
172	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Plantation Crops Research Institute (ICAR)
173	Ministry Of Agriculture	Department Of Agricultural Research & Education	Department Of Agricultural Research & Education

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
174	Ministry Of Agriculture	Department Of Agricultural Research & Education	Zonal Project Directorate, Zone VIII (ICAR)
175	Ministry Of Agriculture	Department Of Agricultural Research & Education	Indian Institute Of Pulses Research (ICAR)
176	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Avian Research Institute (ICAR)
177	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre For Citrus (ICAR)
178	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute For Cotton Research (ICAR)
179	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre On Integrated Farming (ICAR)
180	Ministry Of Agriculture	Department Of Agricultural Research & Education	ICAR Indian Institute Of Wheat And Barley Research
181	Ministry Of Agriculture	Department Of Agricultural Research & Education	ICAR Indian Institute Of Soyabean Research
182	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute For Arid Horticulture (ICAR)
183	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Research Institute For Dryland Agriculture (ICAR)
184	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Inland Fisheries Research Institute (ICAR)
185	Ministry Of Agriculture	Department Of Agricultural Research & Education	National Research Centre On Plant Biotechnology (ICAR)
186	Ministry Of Agriculture	Department Of Agricultural Research & Education	ICAR Central Island Agricultural Research Institute, Port Blair
187	Ministry Of Agriculture	Department Of Agricultural Research & Education	Central Institute Of Fisheries Education (ICAR)
188	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Department Of Animal Husbandry, Dairying And Fisheries
189	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	RSFP&D, Hissar
190	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CCBF,Hesserghatta
191	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CIFNET,Cochi
192	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CCBF Suratgarh
193	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	NIAH,Baghat
194	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	AQCS,Chennai

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
195	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	RSFP&D,Jammu
196	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CIFNET, Vishakhapatnam
197	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Central Poultry Development Organization (NR),Chandigarh
198	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Delhi Milk Scheme, New Delhi
199	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	RSFP&D,Kalyani
200	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CHRS, Ajmer
201	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CCBF,Dhamrod
202	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	RSFP&D,Gandhinagar
203	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CHRS, Ahmedabad
204	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Fisheries Survey Of India, Mumbai Base
205	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Reginal Fodder Station, Sriganganagar
206	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CHRS, Ongole
207	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	RSFP&D,Chennai
208	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Fishery Survey Of India,Mumbai
209	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CHRS,Rohtak
210	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	AQCS,New Delhi
211	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	AQCS,Mumbai

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
212	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Central Sheep Breeding Farm,Hissar
213	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CCBF,Sunebeda
214	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Animal Welfare Board Of India, Chennai
215	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	AQCS, Banglore
216	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Central Poultry Development Organization(WR), Mumbai
217	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Fishery Survey Of India,Chennai
218	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Fishery Survey Of India, Bogda
219	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Fishery Survey Of India, Kochi
220	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Central Frozen Semen Production & Training Instt., Hesserghatta
221	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	AQCS, Hyderabad
222	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Fishery Survey Of India, Portblair
223	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	AQCS,Kolkatta
224	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	RSFP&D, Hyderabad
225	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Central Poultry Development Organization (ER), Bhubneshwar
226	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CICEF,Banglore
227	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CIFNET, Royapuram
228	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Fisheries Survey Of India, Porbandar Base

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
229	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Regional Fodder Station, Hessarghatta
230	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Fishery Survey Of India, Vishakhapatnam
231	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Central Poultry Development Organization, Hessarghatta
232	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	NIFPHATT, Kochi
233	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	Central Poultry Performing Testing Centre, Gurgoan
234	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CCBF, Avadi
235	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	NIFPHATT, Vishakhapatnam
236	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CCBF, Chiplima
237	Ministry Of Agriculture	Department Of Animal Husbandry, Dairying And Fisheries	CCBF, Andeshnagar
238	Ministry Of Chemicals & Fertilizers	Department Of Chemicals & Petrochemicals	Department Of Chemicals & Petrochemicals
239	Ministry Of Chemicals & Fertilizers	Department Of Chemicals & Petrochemicals	Hindustan Organic Chemicals Ltd
240	Ministry Of Chemicals & Fertilizers	Department Of Chemicals & Petrochemicals	Hindustan Insecticide Ltd.
241	Ministry Of Chemicals & Fertilizers	Department Of Chemicals & Petrochemicals	Central Insititute Of Plastics Engineering And Technology (CIPET)
242	Ministry Of Chemicals & Fertilizers	Department Of Chemicals & Petrochemicals	Institute Of Pesticide Formulation Technology
243	Ministry Of Chemicals & Fertilizers	Department Of Chemicals & Petrochemicals	Office Of The Welfare Commissioner Bhopal Gas
244	Ministry Of Chemicals & Fertilizers	Department Of Chemicals & Petrochemicals	Hindustan Fluro Carbons Ltd
245	Ministry Of Chemicals & Fertilizers	Department Of Fertilisers	Department Of Fertilisers
246	Ministry Of Chemicals & Fertilizers	Department Of Fertilisers	Projects And Development Of India Ltd
247	Ministry Of Chemicals & Fertilizers	Department Of Fertilisers	Rashtriya Chemicals And Fertilizers Ltd. (RCF)
248	Ministry Of Chemicals & Fertilizers	Department Of Fertilisers	Madras Fertilizer Ltd.(MFL)
249	Ministry Of Chemicals & Fertilizers	Department Of Fertilisers	Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL)

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
250	Ministry Of Chemicals & Fertilizers	Department Of Fertilisers	Fertilizer And Chemical Travencore Limited (FACT)
251	Ministry Of Chemicals & Fertilizers	Department Of Fertilisers	FCI Aravali Gypsum And Minerals India Limited (FAGMIL)
252	Ministry Of Chemicals & Fertilizers	Department Of Fertilisers	National Fertilizer Ltd.(NFL)
253	Ministry Of Chemicals & Fertilizers	Department Of Fertilisers	Hindustan Fertilizerls Corporation Limited (HFC)
254	Ministry Of Chemicals & Fertilizers	Department Of Fertilisers	Fertilizer Corporation Of India Limited (FCI)
255	Ministry Of Chemicals & Fertilizers	Department Of Fertilisers	Fertilizer Industry Co-Ordination Committee (FICC)
256	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	Indian Drugs & Pharmaceuticals Ltd.
257	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	NIPER, Rae Bareli
258	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	NIPER, Guwahati
259	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	NIPER, Hajipur
260	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	NIPER Ahmedabad
261	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	Department Of Pharmaceuticals
262	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	Rajasthan Drugs And Pharmaceuticals Ltd.
263	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	National Institute Of Pharmaceutical Education And Research
264	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	Hindustan Antibiotic Ltd.
265	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	NIPER, Hyderabad
266	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	NIPER Kolkata
267	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	Bengal Chemicals & Pharmaceuticals Ltd.
268	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	National Pharmaceuticals Pricing Authority
269	Ministry Of Chemicals & Fertilizers	Department Of Pharmaceuticals	Karnataka Antibiotics & Pharmaceuticals Ltd.
270	Ministry Of Civil Aviation	N/A	Airports Authority Of India
271	Ministry Of Civil Aviation	N/A	Director General Of Civil Aviation
272	Ministry Of Civil Aviation	N/A	Ministry Of Civil Aviation
273	Ministry Of Civil Aviation	N/A	Airports Economic Regulatory Authority Of India
274	Ministry Of Civil Aviation	N/A	Chief Commissioner Of Railway Safety
275	Ministry Of Civil Aviation	N/A	Principal Accounts Office
276	Ministry Of Civil Aviation	N/A	Bureau Of Civil Aviation Security
277	Ministry Of Civil Aviation	N/A	Indira Gandhi Rashtriya Uran Akademi
278	Ministry Of Civil Aviation	N/A	Hotel Corp. Of India

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
279	Ministry Of Civil Aviation	N/A	Pawan Hans Ltd.
280	Ministry Of Civil Aviation	N/A	Air India
281	Ministry Of Coal	N/A	Ministry Of Coal
282	Ministry Of Coal	N/A	Northern Coalfield Ltd.
283	Ministry Of Coal	N/A	Central Mine Planning And Design Institute
284	Ministry Of Coal	N/A	NLC India Ltd.
285	Ministry Of Coal	N/A	Coal Mines Provident Fund Organisation
286	Ministry Of Coal	N/A	Western Coalfields Limited
287	Ministry Of Coal	N/A	Central Coalfield Limited
288	Ministry Of Coal	N/A	South Eastern Coalfields Ltd.
289	Ministry Of Coal	N/A	Coal India Limited
290	Ministry Of Coal	N/A	Eastern Coalfields Limited
291	Ministry Of Coal	N/A	Mahanadi Coalfields Limited
292	Ministry Of Coal	N/A	Coal Controller Organisation
293	Ministry Of Coal	N/A	Bharat Coking Coal Limited.
294	Ministry Of Commerce & Industry	Department Of Commerce	ECGC LIMITED
295	Ministry Of Commerce & Industry	Department Of Commerce	Indian Institute Of Packaging
296	Ministry Of Commerce & Industry	Department Of Commerce	India Trade Promotion Organisation
297	Ministry Of Commerce & Industry	Department Of Commerce	Department Of Commerce
298	Ministry Of Commerce & Industry	Department Of Commerce	Directorate General Of Foreign Trade
299	Ministry Of Commerce & Industry	Department Of Commerce	Vishakhapatnam Special Economic Zone
300	Ministry Of Commerce & Industry	Department Of Commerce	Hindustan Diamond Company Pvt. Ltd.
301	Ministry Of Commerce & Industry	Department Of Commerce	Cochin Special Economic Zone
302	Ministry Of Commerce & Industry	Department Of Commerce	STCL Limited
303	Ministry Of Commerce & Industry	Department Of Commerce	Tea Board
304	Ministry Of Commerce & Industry	Department Of Commerce	Rubber Board
305	Ministry Of Commerce & Industry	Department Of Commerce	The State Trading Corporation Of India Ltd.
306	Ministry Of Commerce & Industry	Department Of Commerce	Directorate General Of Commercial Intelligence And Statistics
307	Ministry Of Commerce & Industry	Department Of Commerce	The Marine Products Export Development Authority
308	Ministry Of Commerce & Industry	Department Of Commerce	Falta Special Economic Zone
309	Ministry Of Commerce & Industry	Department Of Commerce	Indian Institute Of Foreign Trade

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
310	Ministry Of Commerce & Industry	Department Of Commerce	MEPZ Special Economic Zone & HEOUs
311	Ministry Of Commerce & Industry	Department Of Commerce	Kandla Special Economic Zone
312	Ministry Of Commerce & Industry	Department Of Commerce	Noida Special Economic Zone
313	Ministry Of Commerce & Industry	Department Of Commerce	Export Inspection Council Of India
314	Ministry Of Commerce & Industry	Department Of Commerce	Spices Board
315	Ministry Of Commerce & Industry	Department Of Commerce	Footwear Design And Development Insitute
316	Ministry Of Commerce & Industry	Department Of Commerce	SEEPZ Special Economic Zone
317	Ministry Of Commerce & Industry	Department Of Commerce	PEC Ltd.
318	Ministry Of Commerce & Industry	Department Of Commerce	MMTC Limited
319	Ministry Of Commerce & Industry	Department Of Commerce	Coffee Board
320	Ministry Of Commerce & Industry	Department Of Commerce	Tea Research Association
321	Ministry Of Commerce & Industry	Department Of Commerce	Tobacco Board
322	Ministry Of Commerce & Industry	Department Of Commerce	Agricultural And Processed Food Products Export Development Authority
323	Ministry Of Commerce & Industry	Department Of Commerce	National Centre For Trade Information (NCTI)
324	Ministry Of Commerce & Industry	Department Of Commerce	UPASI Tea Research Foundation
325	Ministry Of Commerce & Industry	Department Of Commerce	GeM
326	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	Department Of Industrial Policy & Promotion
327	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	National Productivity Council
328	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	Central Pulp & Paper Research Iinstitute
329	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	Quality Council Of India
330	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	Tariff Commission
331	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	National Council For Cement And Building Materials
332	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	Office Of The Economic Adviser
333	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	Indian Rubber Manufacturers Research Association
334	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	Office Of Chief Controller Of Accounts, Ministry Of Industry

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
335	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	Office Of The Controller General Of Patents, Designs And Trade Marks
336	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	National Institute Of Design (NID)
337	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	Petroleum And Explosives Safety Organisation
338	Ministry Of Commerce & Industry	Department Of Industrial Policy & Promotion	Office Of The Salt Commissioner
339	Ministry Of Communications & Information Tech.	Department Of Telecommunications	Department Of Telecommunications
340	Ministry Of Communications & Information Tech.	Department Of Telecommunications	Bharat Sanchar Nigam Limited
341	Ministry Of Communications & Information Tech.	Department Of Telecommunications	Telecom Disputes Settlement & Appellate Tribunal
342	Ministry Of Communications & Information Tech.	Department Of Telecommunications	Telecom Regulatory Authority Of India
343	Ministry Of Communications & Information Tech.	Department Of Telecommunications	Indian Telephone Industries Ltd.
344	Ministry Of Communications & Information Tech.	Department Of Telecommunications	C-DoT
345	Ministry Of Communications & Information Tech.	Department Of Telecommunications	Telecom Consultants Of India
346	Ministry Of Communications & Information Tech.	Department Of Telecommunications	MTNL
347	Ministry Of Communications & Information Tech.	Department Of Posts	Department Of Posts
348	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Central Warehousing Corporation
349	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Department Of Food & Public Distribution
350	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Central Railside Warehouse Company Limited
351	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Directorate Of Sugar And Vegetable Oils
352	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Quality Control Cell, Bhopal
353	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Indian Grain Storage Management & Research Institute, Hapur
354	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	National Sugar Institute, Kanpur
355	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Indian Grain Storage Management And Research Institute, Field Station Ludhiana
356	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Hindustan Vegetable Oils Corporation
357	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Food Corporation Of India
358	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Quality Control Cell Bhubaneswar
359	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Quality Control Cell, Hyderabad

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
360	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Quality Control Cell, Bangalore
361	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Quality Control Cell, Pune
362	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Quality Control Cell, Lucknow
363	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Quality Control Cell, Kolkata
364	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Warehousing Development And Regulatory Authority
365	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Food & Public Distribution	Indian Grain Storage Management And Research Institute, Field Station, Hyderabad
366	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Consumer Affairs	Bureau Of Indian Standards
367	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Consumer Affairs	Indian Institute Of Legal Metrology
368	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Consumer Affairs	National Consumer Disputes Redressal Commission
369	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Consumer Affairs	Department Of Consumer Affairs
370	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Consumer Affairs	National Test House
371	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Consumer Affairs	RRSL, Bangalore
372	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Consumer Affairs	RRSL, Ahmedabad
373	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Consumer Affairs	RRSL, Faridabad
374	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Consumer Affairs	RRSL, Bhubaneswar
375	Ministry Of Consumer Aff., Food, & Public Dist.	Department Of Consumer Affairs	RRSL, Guwahati
376	Ministry Of Corporate Affairs	N/A	Institute Of Chartered Accountants Of India
377	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Kochi
378	Ministry Of Corporate Affairs	N/A	Institute Of Companies Secretaries Of India
379	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, UP (Kanpur)
380	Ministry Of Corporate Affairs	N/A	Registrar Of Companies & Official Liquidator, Uttarakhand
381	Ministry Of Corporate Affairs	N/A	Ministry Of Corporate Affairs
382	Ministry Of Corporate Affairs	N/A	Serious Fraud Investigation Office
383	Ministry Of Corporate Affairs	N/A	Institute Of Cost Accountants Of India
384	Ministry Of Corporate Affairs	N/A	Official Liquidator, Hyderabad

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
385	Ministry Of Corporate Affairs	N/A	Official Liquidator, Guwahati
386	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Shillong
387	Ministry Of Corporate Affairs	N/A	Official Liquidator, Karnataka
388	Ministry Of Corporate Affairs	N/A	Regional Director (SER), Hyderabad
389	Ministry Of Corporate Affairs	N/A	Official Liquidator, Madhya Pradesh
390	Ministry Of Corporate Affairs	N/A	Registrar Of Companies & Official Liquidator, Rajasthan
391	Ministry Of Corporate Affairs	N/A	Official Liquidator, Delhi
392	Ministry Of Corporate Affairs	N/A	Official Liquidator, Gujarat
393	Ministry Of Corporate Affairs	N/A	Official Liquidator, West Bengal
394	Ministry Of Corporate Affairs	N/A	Official Liquidator, Jodhpur
395	Ministry Of Corporate Affairs	N/A	Official Liquidator, Tamil Nadu
396	Ministry Of Corporate Affairs	N/A	Regional Director(WR), Mumbai
397	Ministry Of Corporate Affairs	N/A	Official Liquidator, Kerala
398	Ministry Of Corporate Affairs	N/A	Regional Director (NWR), Ahmedabad
399	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Delhi And Haryana
400	Ministry Of Corporate Affairs	N/A	Regional Director (NER), Guwahati
401	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Puducherry
402	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Tamil Nadu
403	Ministry Of Corporate Affairs	N/A	Registrar Of Companies & Official Liquidator, Jharkhand
404	Ministry Of Corporate Affairs	N/A	Official Liquidator, Maharashtra
405	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Pune
406	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Punjab
407	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Gwalior
408	Ministry Of Corporate Affairs	N/A	National Company Law Appellate Tribunal
409	Ministry Of Corporate Affairs	N/A	Registrar Of Companies & Official Liquidator, Orissa

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
410	Ministry Of Corporate Affairs	N/A	Regional Director(ER), Kolkata
411	Ministry Of Corporate Affairs	N/A	Regional Director(SR), Chennai
412	Ministry Of Corporate Affairs	N/A	Official Liquidator, Nagpur
413	Ministry Of Corporate Affairs	N/A	Registrar Of Companies & Official Liquidator, Goa
414	Ministry Of Corporate Affairs	N/A	Official Liquidator, Chandigarh
415	Ministry Of Corporate Affairs	N/A	Regional Director (NR), New Delhi
416	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, West Bengal
417	Ministry Of Corporate Affairs	N/A	National Company Law Tribunal, Mumbai Bench
418	Ministry Of Corporate Affairs	N/A	National Company Law Tribunal, Chennai Bench
419	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Coimbatore
420	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Gujarat
421	Ministry Of Corporate Affairs	N/A	National Company Law Tribunal, Bengaluru Bench
422	Ministry Of Corporate Affairs	N/A	Registrar Of Companies Cum Official Liquidator Chhatisgarh
423	Ministry Of Corporate Affairs	N/A	National Company Law Tribunal, Allahabad Bench
424	Ministry Of Corporate Affairs	N/A	Competition Commission Of India
425	Ministry Of Corporate Affairs	N/A	National Company Law Tribunal, Chandigarh Bench
426	Ministry Of Corporate Affairs	N/A	National Company Law Tribunal, Hyderabad Bench
427	Ministry Of Corporate Affairs	N/A	National Company Law Tribunal, Kolkata Bench
428	Ministry Of Corporate Affairs	N/A	Official Liquidator, Uttar Pradesh
429	Ministry Of Corporate Affairs	N/A	Registrar Of Companies & Official Liquidator, Himachal Pradesh
430	Ministry Of Corporate Affairs	N/A	National Company Law Tribunal, Guwahati Bench
431	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Hyderabad
432	Ministry Of Corporate Affairs	N/A	National Company Law Tribunal, Principal Bench, Delhi
433	Ministry Of Corporate Affairs	N/A	Registrar Of Companies & Official Liquidator, Jammu
434	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Bengaluru

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
435	Ministry Of Corporate Affairs	N/A	Registrar Of Companies, Mumbai
436	Ministry Of Corporate Affairs	N/A	Registrar Of Companies & Official Liquidator, Bihar
437	Ministry Of Corporate Affairs	N/A	Indian Institute Of Corporate Affairs
438	Ministry Of Corporate Affairs	N/A	National Company Law Tribunal, Ahmedabad Bench
439	Ministry Of Culture	N/A	Ministry Of Culture
440	Ministry Of Culture	N/A	Central University Of Tibetan Studies (Deemed University).
441	Ministry Of Culture	N/A	Delhi Public Library
442	Ministry Of Culture	N/A	Nehru Memorial Museum & Library
443	Ministry Of Culture	N/A	Centre For Cultural Resources And Training
444	Ministry Of Culture	N/A	National Museum Institute Of History Of Art Conservation And Museology Janpath New Delhi.
445	Ministry Of Culture	N/A	Sangeet Natak Akademi
446	Ministry Of Culture	N/A	Allahabad Museum
447	Ministry Of Culture	N/A	Central Institute Of Himalayan Culture Studies,Dahung
448	Ministry Of Culture	N/A	Lalit Kala Akademi
449	Ministry Of Culture	N/A	Gandhi Smriti Darshan Samiti
450	Ministry Of Culture	N/A	Khuda Bakhsh Oriental Public Library
451	Ministry Of Culture	N/A	Rampur Raza Library
452	Ministry Of Culture	N/A	Victoria Memorial Hall
453	Ministry Of Culture	N/A	National Council Of Science Museums.(Hqrs./CRTL)
454	Ministry Of Culture	N/A	Maulana Abul Kalam Azad Instt. Of Asian Studies.
455	Ministry Of Culture	N/A	Nava Nalanda Mahavihara
456	Ministry Of Culture	N/A	Central Reference Library
457	Ministry Of Culture	N/A	Anthropological Survey Of India
458	Ministry Of Culture	N/A	Asiatic Society
459	Ministry Of Culture	N/A	Raja Rammohan Roy Library Foundation.
460	Ministry Of Culture	N/A	National Research Laboratory For Conservation Of Cultural Property.
461	Ministry Of Culture	N/A	South Central Zone Cultural Centre
462	Ministry Of Culture	N/A	West Zone Cultural Centre
463	Ministry Of Culture	N/A	Salar Jung Museum
464	Ministry Of Culture	N/A	North Zone Cultural Centre, Patiala
465	Ministry Of Culture	N/A	National Library
466	Ministry Of Culture	N/A	National Culture Fund
467	Ministry Of Culture	N/A	Eastern Zonal Cultural Centre
468	Ministry Of Culture	N/A	Indira Gandhi Rashtriya Manav Sangrahalaya
469	Ministry Of Culture	N/A	Sahitya Akademi
470	Ministry Of Culture	N/A	National Museum

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
471	Ministry Of Culture	N/A	Archaeological Survey Of India
472	Ministry Of Culture	N/A	Central Institute Of Buddhist Studies.
473	Ministry Of Culture	N/A	Indira Gandhi National Centre For The Arts
474	Ministry Of Culture	N/A	National Gallery Of Modern Arts
475	Ministry Of Defence	Department Of Defence	Controller General Of Defence Accounts (CGDA)
476	Ministry Of Defence	Department Of Defence	Directorate General Defence Estates (DGDE)
477	Ministry Of Defence	Department Of Defence	Department Of Defence
478	Ministry Of Defence	Department Of Defence	Border Roads Development Board (BRDB)
479	Ministry Of Defence	Department Of Defence	Border Road Organisation
480	Ministry Of Defence	Department Of Defence	Indian Army
481	Ministry Of Defence	Department Of Defence	Jawahar Institute Of Mountaineering & Winter Sports (JIM)
482	Ministry Of Defence	Department Of Defence	National Defence College
483	Ministry Of Defence	Department Of Defence	Indian Navy
484	Ministry Of Defence	Department Of Defence	National Institute Of Mountaineering And Allied Sports (NIMAS)
485	Ministry Of Defence	Department Of Defence	Indian Air Force
486	Ministry Of Defence	Department Of Defence	Weapons And Electronics Systems Engineering Establishment
487	Ministry Of Defence	Department Of Defence	Directorate General, Armed Forces Medical Services
488	Ministry Of Defence	Department Of Defence	Himalayan Mountaineering Institute (HMI)
489	Ministry Of Defence	Department Of Defence	Armed Forces Films & Photo Division
490	Ministry Of Defence	Department Of Defence	Nehru Institute Of Mountaineering (NIM)
491	Ministry Of Defence	Department Of Defence	National Cadet Corps (NCC)
492	Ministry Of Defence	Department Of Defence	Headquarters Integrated Defence Staff
493	Ministry Of Defence	Department Of Defence	Indian Coast Guard
494	Ministry Of Defence	Department Of Defence	Institute For Defence Studies And Analyses
495	Ministry Of Defence	Department Of Defence	Directorate Of Public Relations
496	Ministry Of Defence	Department Of Defence	Office Of Chief Administrative Officer (CAO)
497	Ministry Of Defence	Department Of Defence	History Division
498	Ministry Of Defence	Department Of Defence	College Of Defence Management
499	Ministry Of Defence	Department Of Defence	Services Sports Control Board (SSCB)
500	Ministry Of Defence	Department Of Defence	Defence Services Staff College
501	Ministry Of Defence	Department Of Defence	Military Engineer Services
502	Ministry Of Defence	Department Of Defence	Security Office
503	Ministry Of Defence	Department Of Defence Production	Directorate General Of Quality Assurance
504	Ministry Of Defence	Department Of Defence Production	Dte Of Planning And Coordination
505	Ministry Of Defence	Department Of Defence Production	Garden Reach Shipbuilders And Engineers Limited
506	Ministry Of Defence	Department Of Defence Production	Hindustan Aeronautics Ltd.

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
507	Ministry Of Defence	Department Of Defence Production	Ordnance Factory Board
508	Ministry Of Defence	Department Of Defence Production	Department Of Defence Production
509	Ministry Of Defence	Department Of Defence Production	Mazagon Dock Shipbuilders Limited
510	Ministry Of Defence	Department Of Defence Production	HSL
511	Ministry Of Defence	Department Of Defence Production	MIDHANI Limited
512	Ministry Of Defence	Department Of Defence Production	Bharat Dynamics Ltd.
513	Ministry Of Defence	Department Of Defence Production	Bharat Electronics Ltd.
514	Ministry Of Defence	Department Of Defence Production	Goa Shipyard Limited
515	Ministry Of Defence	Department Of Defence Production	Directorate General Of Aeronautical Quality Assurance
516	Ministry Of Defence	Department Of Defence Production	BEML Limited
517	Ministry Of Defence	Department Of Defence Research & Development	Department Of Defence Research & Development
518	Ministry Of Defence	Department Of Defence Research & Development	Defence Research And Development Organization
519	Ministry Of Defence	Department Of Defence Research & Development	Defence Institute Of Advanced Technology
520	Ministry Of Defence	Department Of Defence Research & Development	Society For Integrated Circuit Technology And Applied Research
521	Ministry Of Defence	Department Of Defence Research & Development	Aeronautical Development Agency
522	Ministry Of Defence	Department Of Ex-Servicemen Welfare	Department Of Ex-Servicemen Welfare
523	Ministry Of Development Of North Eastern Region	N/A	Ministry Of Development Of North Eastern Region
524	Ministry Of Development Of North Eastern Region	N/A	North Eastern Development Finance Corp. (NEDFi)
525	Ministry Of Development Of North Eastern Region	N/A	North Eastern Council (NEC)
526	Ministry Of Development Of North Eastern Region	N/A	North Eastern Regional Agricultural Marketing Corporation (NERAMAC)
527	Ministry Of Development Of North Eastern Region	N/A	North Eastern Handicrafts And Handlooms Development Corporation (NEHHDC)
528	Ministry Of Drinking Water And Sanitation	N/A	Ministry Of Drinking Water And Sanitation
529	Ministry Of Earth Sciences	N/A	Ministry Of Earth Sciences
530	Ministry Of Earth Sciences	N/A	National Centre For Medium Range Weather Forecasting
531	Ministry Of Earth Sciences	N/A	Indian National Centre For Ocean Information Services

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
532	Ministry Of Earth Sciences	N/A	Centre For Marine Living Resources And Ecology
533	Ministry Of Earth Sciences	N/A	National Centre For Antarctic And Ocean Research
534	Ministry Of Earth Sciences	N/A	Integrated Coastal And Marine Area Management (ICMAM) Project Directorate
535	Ministry Of Earth Sciences	N/A	Indian Institute Of Tropical Meteorology
536	Ministry Of Earth Sciences	N/A	National Institute Of Ocean Technology
537	Ministry Of Earth Sciences	N/A	India Meteorological Department
538	Ministry Of Earth Sciences	N/A	Pr.AO, MoES
539	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	Department Of Information Technology
540	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	Centre For Development Of Advanced Computing (CDAC)
541	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	National Informatics Centre
542	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	Standardization, Testing And Quality Certification (STQC)
543	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	NIELIT
544	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	Controller Of Certifying Authorities (CCA)
545	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	Centre For Materials For Electronics Technology (C MET)
546	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	Software Technology Parks Of India (STPI)
547	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	ERNET India
548	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	National Internet Exchange Of India
549	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	Unique Identification Authority Of India (UIDAI)
550	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	Society For Applied Microwave Electronics Engineering And Research (SAMEER)
551	Ministry Of Electronics & Information Technology	Deptt Of Information Technology	National Informatic Centre Services Incorporation (NICSI)
552	Ministry Of Environment & Forests	N/A	Ministry Of Environment & Forests
553	Ministry Of Environment & Forests	N/A	National Green Tribunal
554	Ministry Of Environment & Forests	N/A	Regional Office, Chennai
555	Ministry Of Environment & Forests	N/A	Indian Plywood Industries Research And Training Institute, Bangalore
556	Ministry Of Environment & Forests	N/A	Regional Office, Dehradun
557	Ministry Of Environment & Forests	N/A	National Biodiversity Authority
558	Ministry Of Environment & Forests	N/A	Gobind Ballabh Pant Institute Of Himalayan Environment And Development, Almora

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
559	Ministry Of Environment & Forests	N/A	Forest Survey Of India, Dehradun
560	Ministry Of Environment & Forests	N/A	National Centre For Sustainable Coastal Management (NCSCM)
561	Ministry Of Environment & Forests	N/A	Indian Institute Of Forests Management, Bhopal
562	Ministry Of Environment & Forests	N/A	Zoological Survey Of India, Kotkatta
563	Ministry Of Environment & Forests	N/A	Wildlife Crime Control Bureau Head Quarter
564	Ministry Of Environment & Forests	N/A	Wildlife Crime Control Bureau, Chennai
565	Ministry Of Environment & Forests	N/A	Wildlife Crime Control Bureau, Mumbai
566	Ministry Of Environment & Forests	N/A	Wildlife Crime Control Bureau, Kolkatta
567	Ministry Of Environment & Forests	N/A	Indira Gandhi National Forest Academy, Dehradun
568	Ministry Of Environment & Forests	N/A	Regional Office, Bangalore
569	Ministry Of Environment & Forests	N/A	Central Zoo Authority, New Delhi
570	Ministry Of Environment & Forests	N/A	Indian Council Of Forestry Research And Education, Dehradun
571	Ministry Of Environment & Forests	N/A	Wildlife Crime Control Bureau, New Delhi
572	Ministry Of Environment & Forests	N/A	Regional Office, Bhopal
573	Ministry Of Environment & Forests	N/A	Central Regional Office, Lucknow
574	Ministry Of Environment & Forests	N/A	Regional Office, Bhubaneswar
575	Ministry Of Environment & Forests	N/A	Andaman & Nicobar Forest Plantation Development Corporation, Port Blair
576	Ministry Of Environment & Forests	N/A	Botanical Survey Of India, Kolkatta
577	Ministry Of Environment & Forests	N/A	Directorate Of Forest Education, Dehradun
578	Ministry Of Environment & Forests	N/A	Central Pollution Control Board, Delhi
579	Ministry Of Environment & Forests	N/A	National Zoological Park, New Delhi
580	Ministry Of Environment & Forests	N/A	National Museum Of Natural History, New Delhi
581	Ministry Of Environment & Forests	N/A	Wildlife Institute Of India, Dehradun
582	Ministry Of Environment & Forests	N/A	Regional Office, Nagpur
583	Ministry Of Environment & Forests	N/A	Regional Office, Ranchi

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
584	Ministry Of Environment & Forests	N/A	Northern Regional Office, Chandigarh
585	Ministry Of Environment & Forests	N/A	North Eastern Regional Office, Shillong
586	Ministry Of External Affairs	N/A	Indian Council For Cultural Relations
587	Ministry Of External Affairs	N/A	Ministry Of External Affairs
588	Ministry Of External Affairs	N/A	Embassy Of India, Rome, Italy
589	Ministry Of External Affairs	N/A	Embassy Of India, Vienna, Austria
590	Ministry Of External Affairs	N/A	Embassy Of India, Dublin, Ireland
591	Ministry Of External Affairs	N/A	Consulate General Of India, Chicago, USA
592	Ministry Of External Affairs	N/A	Consulate General Of India, San Francisco, USA
593	Ministry Of External Affairs	N/A	High Commission Of India, Wellington, New Zealand
594	Ministry Of External Affairs	N/A	Consulate General Of India, Jalalabad, Afghanistan
595	Ministry Of External Affairs	N/A	Embassy Of India, Baghdad, Iraq
596	Ministry Of External Affairs	N/A	Consulate General Of India, Sydney, Australia
597	Ministry Of External Affairs	N/A	Consulate General Of India, Zanzibar, Tanzania
598	Ministry Of External Affairs	N/A	Consulate General Of India, Jaffna, Sri Lanka
599	Ministry Of External Affairs	N/A	Embassy Of India, Bratislava, Slovak Republic
600	Ministry Of External Affairs	N/A	High Commission Of India, London, United Kingdom
601	Ministry Of External Affairs	N/A	Embassy Of India, Riyadh, Saudi Arabia
602	Ministry Of External Affairs	N/A	Embassy Of India, Cairo, Egypt
603	Ministry Of External Affairs	N/A	Embassy Of India, Berne, Switzerland
604	Ministry Of External Affairs	N/A	Embassy Of India, Guatemala City, Guatemala
605	Ministry Of External Affairs	N/A	Embassy Of India, Muscat, Sultanate Of Oman
606	Ministry Of External Affairs	N/A	Consulate General Of India, Saint Denis, Reunion Island
607	Ministry Of External Affairs	N/A	Embassy Of India, Paris, France
608	Ministry Of External Affairs	N/A	Embassy Of India, Sofia, Bulgaria
609	Ministry Of External Affairs	N/A	Embassy Of India, Baku, Azerbaijan
610	Ministry Of External Affairs	N/A	Embassy Of India, Oslo, Norway
611	Ministry Of External Affairs	N/A	Consulate General Of India, Vancouver, Canada
612	Ministry Of External Affairs	N/A	Embassy Of India, Abidjan, Ivory Coast
613	Ministry Of External Affairs	N/A	Embassy Of India, Panama
614	Ministry Of External Affairs	N/A	Consulate General Of India, Herat, Afghanistan
615	Ministry Of External Affairs	N/A	High Commission Of India, Dhaka, Bangladesh
616	Ministry Of External Affairs	N/A	Consulate General Of India, Ho Chi Minh City, Vietnam
617	Ministry Of External Affairs	N/A	Embassy Of India, Yangon, Myanmar
618	Ministry Of External Affairs	N/A	Embassy Of India, Dushanbe, Tajikistan
619	Ministry Of External Affairs	N/A	Embassy Of India, Tokyo, Japan
620	Ministry Of External Affairs	N/A	Embassy Of India, Bishkek, Kyrgyzstan
621	Ministry Of External Affairs	N/A	Consulate General Of India, Munich, Germany
622	Ministry Of External Affairs	N/A	Consulate General Of India, Mandalay, Myanmar

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
623	Ministry Of External Affairs	N/A	Embassy Of India, Tunis, Tunisia
624	Ministry Of External Affairs	N/A	Embassy Of India, Washington, USA
625	Ministry Of External Affairs	N/A	Consulate General Of India, Toronto, Canada
626	Ministry Of External Affairs	N/A	Consulate General Of India, Guangzhou, China
627	Ministry Of External Affairs	N/A	High Commission Of India,Bandar Seri Begawan, Brunei Darussalam
628	Ministry Of External Affairs	N/A	Consulate General Of India, Shanghai, China
629	Ministry Of External Affairs	N/A	Embassy Of India, Kathmandu, Nepal
630	Ministry Of External Affairs	N/A	Embassy Of India,Berlin, Germany
631	Ministry Of External Affairs	N/A	Embassy Of India, Bamako, Mali
632	Ministry Of External Affairs	N/A	Consulate Of India, Chiangmai, Thailand
633	Ministry Of External Affairs	N/A	Consulate General Of India, Juba, Sudan
634	Ministry Of External Affairs	N/A	Consulate General Of India, Hamburg, Germany
635	Ministry Of External Affairs	N/A	Embassy Of India, Prague, Czech Republic
636	Ministry Of External Affairs	N/A	Assistant High Commission Of India, Kandy, Sri Lanka
637	Ministry Of External Affairs	N/A	Embassy Of India, Zagreb, Croatia
638	Ministry Of External Affairs	N/A	High Commission Of India, Windhoek, Namibia
639	Ministry Of External Affairs	N/A	Embassy Of India, Budapest, Hungary
640	Ministry Of External Affairs	N/A	Permanent Mission Of India To The UN,New York, USA
641	Ministry Of External Affairs	N/A	Embassy Of India, Pnom Penh,Cambodia
642	Ministry Of External Affairs	N/A	High Commission Of India, Nairobi,Kenya
643	Ministry Of External Affairs	N/A	Consulate General Of India, St. Petersburg, Russian Federation
644	Ministry Of External Affairs	N/A	Embassy Of India, Brussels, Belgium
645	Ministry Of External Affairs	N/A	Embassy Of India, Ulaanbaatar,Mongolia
646	Ministry Of External Affairs	N/A	High Commission Of India, Canberra, Australia
647	Ministry Of External Affairs	N/A	Consulate General Of India, Phuentsholing, Bhutan
648	Ministry Of External Affairs	N/A	Consulate General Of India, Durban, South Africa
649	Ministry Of External Affairs	N/A	Embassy Of India,Reykjavik, Iceland
650	Ministry Of External Affairs	N/A	Consulate General Of India, Mazar-E-Sharif, Afghanistan
651	Ministry Of External Affairs	N/A	High Commission Of India, Pretoria, South Africa
652	Ministry Of External Affairs	N/A	Embassy Of India, Bogota, Colombia
653	Ministry Of External Affairs	N/A	Embassy Of India, Amman, Jordan
654	Ministry Of External Affairs	N/A	Embassy Of India,Manama, Bahrain
655	Ministry Of External Affairs	N/A	High Commission Of India, Suva, Fiji Islands
656	Ministry Of External Affairs	N/A	Consulate General Of India, Perth, Australia
657	Ministry Of External Affairs	N/A	High Commission Of India, Nicosia, Cyprus
658	Ministry Of External Affairs	N/A	High Commission Of India, Maputo, Mozambique
659	Ministry Of External Affairs	N/A	High Commission Of India, Colombo, Sri Lanka
660	Ministry Of External Affairs	N/A	Assistant High Commission Of India, Rajshahi, Bangladesh

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
661	Ministry Of External Affairs	N/A	Consulate General Of India, Bandar Abbas, Iran
662	Ministry Of External Affairs	N/A	Consulate General Of India, Zahidan, Iran
663	Ministry Of External Affairs	N/A	Embassy Of India, Paramaribo, Suriname
664	Ministry Of External Affairs	N/A	Embassy Of India, Helsinki, Finland
665	Ministry Of External Affairs	N/A	Embassy Of India, Madrid, Spain
666	Ministry Of External Affairs	N/A	Embassy Of India, Copenhagen, Denmark
667	Ministry Of External Affairs	N/A	Consulate General Of India, Frankfurt, Germany
668	Ministry Of External Affairs	N/A	Embassy Of India, Ljubljana, Slovenia
669	Ministry Of External Affairs	N/A	Embassy Of India, Khartoum, Sudan
670	Ministry Of External Affairs	N/A	Indian Council Of World Affairs
671	Ministry Of External Affairs	N/A	High Commission Of India, Accra, Ghana
672	Ministry Of External Affairs	N/A	Embassy Of India, Brasilia, Brazil
673	Ministry Of External Affairs	N/A	Embassy Of India, Beirut, Lebanon
674	Ministry Of External Affairs	N/A	Consulate General Of India, Birgunj, Nepal
675	Ministry Of External Affairs	N/A	Embassy Of India, Tel Aviv, Israel
676	Ministry Of External Affairs	N/A	High Commission Of India, Trinidad & Tobago, West Indies
677	Ministry Of External Affairs	N/A	High Commission Of India, Lusaka, Zambia
678	Ministry Of External Affairs	N/A	Embassy Of India, Seoul, Republic Of Korea
679	Ministry Of External Affairs	N/A	High Commission Of India, Port Louis, Mauritius
680	Ministry Of External Affairs	N/A	Consulate General Of India, New York, USA
681	Ministry Of External Affairs	N/A	Embassy Of India, Thimphu, Bhutan
682	Ministry Of External Affairs	N/A	High Commission Of India, Singapore
683	Ministry Of External Affairs	N/A	High Commission Of India, Ottawa, Canada
684	Ministry Of External Affairs	N/A	Embassy Of India, Istanbul, Turkey
685	Ministry Of External Affairs	N/A	Embassy Of India, Safat, Kuwait
686	Ministry Of External Affairs	N/A	Assistant High Commission Of India, Chittagong, Bangladesh
687	Ministry Of External Affairs	N/A	Consulate General Of India, Melbourne, Australia
688	Ministry Of External Affairs	N/A	Consulate General Of India, Istanbul, Turkey
689	Ministry Of External Affairs	N/A	Embassy Of India, Rabat, Morocco
690	Ministry Of External Affairs	N/A	Consulate General Of India, Birmingham, United Kingdom
691	Ministry Of External Affairs	N/A	Embassy Of India, Athens, Greece
692	Ministry Of External Affairs	N/A	Embassy Of India, Caracas, Venezuela
693	Ministry Of External Affairs	N/A	Consulate General Of India, Hambantota, Sri Lanka
694	Ministry Of External Affairs	N/A	Embassy Of India, Yerevan, Armenia
695	Ministry Of External Affairs	N/A	Office Of The High Commission Of India, Lagos, Nigeria
696	Ministry Of External Affairs	N/A	Embassy Of India, Algiers, Algeria
697	Ministry Of External Affairs	N/A	Embassy Of India, Santiago, Chile
698	Ministry Of External Affairs	N/A	Consulate General Of India, Kandahar, Afghanistan
699	Ministry Of External Affairs	N/A	High Commission Of India, Kampala, Uganda

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
700	Ministry Of External Affairs	N/A	Consulate General Of India, Hongkong
701	Ministry Of External Affairs	N/A	Permanent Mission Of India To The UN Offices In Geneva, Switzerland
702	Ministry Of External Affairs	N/A	High Commission Of India, Llongwe (Malawi)
703	Ministry Of External Affairs	N/A	High Commission Of India, Abuja, Nigeria
704	Ministry Of External Affairs	N/A	Embassy Of India, Havana, Cuba
705	Ministry Of External Affairs	N/A	Embassy Of India, Mexico
706	Ministry Of External Affairs	N/A	High Commission Of India, Male, Republic Of Maldives
707	Ministry Of External Affairs	N/A	Embassy Of India, Lisbon, Portugal
708	Ministry Of External Affairs	N/A	Consulate General Of India, Houston, USA
709	Ministry Of External Affairs	N/A	Representative Office Of India, Ramallah City, State Of Palestine
710	Ministry Of External Affairs	N/A	High Commission Of India, Georgetown, Guyana
711	Ministry Of External Affairs	N/A	Embassy Of India, Belgrade, Republic Of Serbia
712	Ministry Of External Affairs	N/A	Embassy Of India, Harare, Zimbabwe
713	Ministry Of External Affairs	N/A	Embassy Of India, Antananarivo, Madagascar
714	Ministry Of External Affairs	N/A	Embassy Of India, Dakar, Senegal
715	Ministry Of External Affairs	N/A	Embassy Of India, Damascus, Syria
716	Ministry Of External Affairs	N/A	Embassy Of India, Moscow, Russian Federation
717	Ministry Of External Affairs	N/A	High Commission Of India, Kingston, Jamaica
718	Ministry Of External Affairs	N/A	Consulate General Of India, Sao Paulo, Brazil
719	Ministry Of External Affairs	N/A	Embassy Of India, Sana'a, Yemen
720	Ministry Of External Affairs	N/A	Embassy Of India, Buenos Aires, Argentina
721	Ministry Of External Affairs	N/A	Consulate General Of India, Vladivostok, Russian Federation
722	Ministry Of External Affairs	N/A	Embassy Of India, Bucharest, , Romania
723	Ministry Of External Affairs	N/A	Embassy Of India, Tripoli, Libya
724	Ministry Of External Affairs	N/A	Consulate General Of India, Jeddah, Saudi Arabia
725	Ministry Of External Affairs	N/A	High Commission Of India, Kuala Lumpur, Malaysia
726	Ministry Of External Affairs	N/A	Embassy Of India, Vientiane, Lao People's Democratic Republic
727	Ministry Of External Affairs	N/A	Passport Office
728	Ministry Of External Affairs	N/A	Embassy Of India, Astana, Kazakhstan
729	Ministry Of External Affairs	N/A	Embassy Of India Camp Office, Biratnagar, Nepal
730	Ministry Of External Affairs	N/A	Consulate General Of India, Erbil (Kurdistan)
731	Ministry Of External Affairs	N/A	Consulate General Of India, Dubai, UAE
732	Ministry Of External Affairs	N/A	Embassy Of India, Warsaw
733	Ministry Of External Affairs	N/A	Consulate General Of India, Osaka-Kobe, Japan
734	Ministry Of External Affairs	N/A	Embassy Of India, Beijing, China
735	Ministry Of External Affairs	N/A	Embassy Of India, Doha, Qatar
736	Ministry Of External Affairs	N/A	Embassy Of India, Niamey, Niger
737	Ministry Of External Affairs	N/A	Embassy Of India, Minsk, Belarus

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
738	Ministry Of External Affairs	N/A	Embassy Of India, Hanoi, Vietnam
739	Ministry Of External Affairs	N/A	High Commission Of India, Dar Es Salaam, Tanzania
740	Ministry Of External Affairs	N/A	Consulate General Of India, Milan, Italy
741	Ministry Of External Affairs	N/A	Consulate General Of India, Johannesburg, South Africa
742	Ministry Of External Affairs	N/A	Embassy Of India, Kabul, Afghanistan
743	Ministry Of External Affairs	N/A	Embassy Of India, Bangkok, Thailand
744	Ministry Of External Affairs	N/A	High Commission Of India, Port Moresby, Papua New Guinea
745	Ministry Of External Affairs	N/A	Consulate General Of India, Edinburgh, United Kingdom
746	Ministry Of External Affairs	N/A	Embassy Of India, Kyiv, Ukraine
747	Ministry Of External Affairs	N/A	Embassy Of India, Manila, Philippines
748	Ministry Of External Affairs	N/A	High Commission Of India, Malta
749	Ministry Of External Affairs	N/A	High Commission Of India, Victoria, Seychelles
750	Ministry Of External Affairs	N/A	Embassy Of India, Jakarta, Indonesia
751	Ministry Of External Affairs	N/A	Embassy Of India, Tashkent, Uzbekistan
752	Ministry Of External Affairs	N/A	Embassy Of India, Abu Dhabi, UAE
753	Ministry Of External Affairs	N/A	Embassy Of India, Ashgabat, Turkmenistan
754	Ministry Of Finance	Department Of Economic Affairs	SPMCIL Bank Note Press , Dewas (Madhya-Pradesh)
755	Ministry Of Finance	Department Of Economic Affairs	Securities And Exchange Board Of India (SEBI), Head Office
756	Ministry Of Finance	Department Of Economic Affairs	Department Of Economic Affairs
757	Ministry Of Finance	Department Of Economic Affairs	SPMCIL - India Government Mint, Kolkata
758	Ministry Of Finance	Department Of Economic Affairs	National Savings Institute (NSI)
759	Ministry Of Finance	Department Of Economic Affairs	SPMCIL Currency Note Press Nashik
760	Ministry Of Finance	Department Of Economic Affairs	India Security Press, Nashik Road
761	Ministry Of Finance	Department Of Economic Affairs	SPMCIL Corporate Office
762	Ministry Of Finance	Department Of Economic Affairs	SPMCIL Security Paper Mill, Hoshangabad
763	Ministry Of Finance	Department Of Economic Affairs	SPMCIL - India Government Mint, Noida
764	Ministry Of Finance	Department Of Economic Affairs	SPMCIL India Government Mint, Hyderabad
765	Ministry Of Finance	Department Of Economic Affairs	SPMCIL - India Government Mint, Mumbai
766	Ministry Of Finance	Department Of Economic Affairs	SPMCIL Security Printing Press Hyderabad
767	Ministry Of Finance	Department Of Expenditure	Department Of Expenditure

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
768	Ministry Of Finance	Department Of Expenditure	Central Pension Accounting Office
769	Ministry Of Finance	Department Of Expenditure	Controller General Of Accounts
770	Ministry Of Finance	Department Of Revenue	Pr.Chief Commissioner Of Income Tax (CCA), Pune
771	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs And Central Excise, Meerut Zone
772	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs, Mumbai-I Zone
773	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs, Mumbai-III Zone
774	Ministry Of Finance	Department Of Revenue	Directorate Of Logistics
775	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Income Tax, Bangalore-II
776	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs (Preventive), Tiruchirapalli
777	Ministry Of Finance	Department Of Revenue	Pr.Chief Commissioner Of Income Tax , Bangalore
778	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Central Excise, Ranchi Zone, Patna
779	Ministry Of Finance	Department Of Revenue	Directorate General Of Inspection
780	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Income Tax (CCA) , Jaipur
781	Ministry Of Finance	Department Of Revenue	Directorate General Of Taxpayer Services
782	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Income Tax (CCA), Delhi
783	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Income Tax (CCA), Chandigarh
784	Ministry Of Finance	Department Of Revenue	Director General Of Income Tax (Admn.) New Delhi
785	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs Preventive, Delhi Zone
786	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Income Tax (CCA) , Patna
787	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs & Central Excise, Lucknow Zone
788	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs & Central Excise, Vadodara Zone
789	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs, Chennai Zone
790	Ministry Of Finance	Department Of Revenue	Directorate General Of Safeguards
791	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs, Bangalore Zone
792	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of GST, Chandigarh Zone
793	Ministry Of Finance	Department Of Revenue	Directorate General Of Export Promotion
794	Ministry Of Finance	Department Of Revenue	Chief Commissioner, Central Excise, Delhi Zone
795	Ministry Of Finance	Department Of Revenue	Directorate General NACEN
796	Ministry Of Finance	Department Of Revenue	Directorate General Of Audit
797	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Central Excise, Bangalore Zone
798	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Central Excise & Customs, Pune Zone
799	Ministry Of Finance	Department Of Revenue	Chief Commissioner, Central Excise, Ahmedabad Zone
800	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs & Central Excise, Nagpur Zone

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
801	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs & Central Excise, Shillong Zone
802	Ministry Of Finance	Department Of Revenue	Directorate General Of Systems & Data Management
803	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs, Ahmedabad Zone
804	Ministry Of Finance	Department Of Revenue	Chief Commissioner, Central Excise, Kolkata Zone
805	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs & Central Excise, Vishakhapatnam Zone
806	Ministry Of Finance	Department Of Revenue	Directorate General Of Valuation
807	Ministry Of Finance	Department Of Revenue	Chief Commissioner, CGST & Central Excise, Jaipur Zone
808	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of CGST And Central Excise, Bhopal Zone
809	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs, Patna
810	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs And Central Excise Hyderabad Zone
811	Ministry Of Finance	Department Of Revenue	CBDT Director (ITCC)
812	Ministry Of Finance	Department Of Revenue	Directorate Of Legal Affairs
813	Ministry Of Finance	Department Of Revenue	Chief Commissioner Central Excise, Cochin Zone
814	Ministry Of Finance	Department Of Revenue	Director General Of Income Tax (Systems) ,New Delhi
815	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Central Excise, Chennai Zone
816	Ministry Of Finance	Department Of Revenue	Directorate General Of Vigilance
817	Ministry Of Finance	Department Of Revenue	Directorate Of Revenue Intelligence
818	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs, Kolkata Zone
819	Ministry Of Finance	Department Of Revenue	Chief Commissioner, Central Excise, Mumbai-I Zone
820	Ministry Of Finance	Department Of Revenue	Directorate Of Organisation & Personnel Management
821	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs, Mumbai-II Zone
822	Ministry Of Finance	Department Of Revenue	Central Board Of Indirect Taxes And Customs(CBIC)
823	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Customs, Delhi Zone
824	Ministry Of Finance	Department Of Revenue	Pr. Chief Commissioner Income Tax, NWR, Chandigarh
825	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of GST, Panchkula Zone
826	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of GST, Bhubaneswar
827	Ministry Of Finance	Department Of Revenue	Chief Commissioner (AR), CESTAT
828	Ministry Of Finance	Department Of Revenue	Directorate General Of GST Intelligence
829	Ministry Of Finance	Department Of Revenue	Central Revenues Control Laboratory
830	Ministry Of Finance	Department Of Revenue	Directorate General Of Analytics And Risk Management
831	Ministry Of Finance	Department Of Revenue	Director General Of Income Tax, NADT
832	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Income Tax (CCA) , Guwahati
833	Ministry Of Finance	Department Of Revenue	Director General Of Income Tax (Inv.) Jaipur
834	Ministry Of Finance	Department Of Revenue	Directorate Of International Customs
835	Ministry Of Finance	Department Of Revenue	Department Of Revenue
836	Ministry Of Finance	Department Of Revenue	Commissioner Of Income Tax(Audit), Chandigarh

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
837	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Income Tax (CCA) , Bhubaneswar
838	Ministry Of Finance	Department Of Revenue	Director General Of Income Tax (Logistics)
839	Ministry Of Finance	Department Of Revenue	Chief Commissioner Of Income Tax (CCA) , Mumbai
840	Ministry Of Finance	Department Of Revenue	DRT , Guwahati
841	Ministry Of Finance	Department Of Financial Services	Indian Bank
842	Ministry Of Finance	Department Of Financial Services	Bank Of India
843	Ministry Of Finance	Department Of Financial Services	Bank Of Maharashtra
844	Ministry Of Finance	Department Of Financial Services	Mumbai Debts Recovery Tribunal No.I
845	Ministry Of Finance	Department Of Financial Services	NABARD
846	Ministry Of Finance	Department Of Financial Services	Life Insurance Corporation Of India
847	Ministry Of Finance	Department Of Financial Services	Small Industries Development Bank Of India (SIDBI)
848	Ministry Of Finance	Department Of Financial Services	Reserve Bank Of India
849	Ministry Of Finance	Department Of Financial Services	United Commercial Bank (UCO)
850	Ministry Of Finance	Department Of Financial Services	IDBI Bank Ltd.
851	Ministry Of Finance	Department Of Financial Services	DRT II Mumbai
852	Ministry Of Finance	Department Of Financial Services	Allahabad Bank
853	Ministry Of Finance	Department Of Financial Services	Oriental Bank Of Commerce
854	Ministry Of Finance	Department Of Financial Services	Syndicate Bank
855	Ministry Of Finance	Department Of Financial Services	General Insurance Corporation Of India
856	Ministry Of Finance	Department Of Financial Services	IFCI Limited (IFCI)
857	Ministry Of Finance	Department Of Financial Services	United India Insurance Co. Ltd.
858	Ministry Of Finance	Department Of Financial Services	Canara Bank
859	Ministry Of Finance	Department Of Financial Services	DRAT, Mumbai
860	Ministry Of Finance	Department Of Financial Services	Indian Overseas Bank
861	Ministry Of Finance	Department Of Financial Services	DRT, Ernakulam
862	Ministry Of Finance	Department Of Financial Services	Andhra Bank

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
863	Ministry Of Finance	Department Of Financial Services	Debts Recovery Tribunal Chandigarh II
864	Ministry Of Finance	Department Of Financial Services	Central Bank
865	Ministry Of Finance	Department Of Financial Services	DRT, Ahmedabad
866	Ministry Of Finance	Department Of Financial Services	Insurance Regulatory And Development Authority
867	Ministry Of Finance	Department Of Financial Services	The Oriental Insurance Co. Ltd.
868	Ministry Of Finance	Department Of Financial Services	DRT-III, Delhi
869	Ministry Of Finance	Department Of Financial Services	Dena Bank
870	Ministry Of Finance	Department Of Financial Services	DRT Cuttack
871	Ministry Of Finance	Department Of Financial Services	National Housing Bank (NHB)
872	Ministry Of Finance	Department Of Financial Services	DRT-II Delhi
873	Ministry Of Finance	Department Of Financial Services	The New India Assurance Company Ltd.
874	Ministry Of Finance	Department Of Financial Services	Corporation Bank
875	Ministry Of Finance	Department Of Financial Services	Bank Of Baroda
876	Ministry Of Finance	Department Of Financial Services	DRT, Ranchi
877	Ministry Of Finance	Department Of Financial Services	Export Import Bank Of India (EXIM Bank)
878	Ministry Of Finance	Department Of Financial Services	Punjab & Sind Bank
879	Ministry Of Finance	Department Of Financial Services	DRAT, Allahabad
880	Ministry Of Finance	Department Of Financial Services	Vijaya Bank
881	Ministry Of Finance	Department Of Financial Services	National Insurance Company Limited
882	Ministry Of Finance	Department Of Financial Services	Mumbai Debts Recovery Tribunal No.Three
883	Ministry Of Finance	Department Of Financial Services	Department Of Financial Services
884	Ministry Of Finance	Department Of Financial Services	Agriculture Insurance Company Of India Ltd.
885	Ministry Of Finance	Department Of Financial Services	Punjab National Bank
886	Ministry Of Finance	Department Of Financial Services	India Infrastructure Finance Co. Ltd. (IIFCL)
887	Ministry Of Finance	Department Of Financial Services	Union Bank Of India

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
888	Ministry Of Finance	Department Of Financial Services	DRT, Kolkata
889	Ministry Of Finance	Department Of Financial Services	Debts Recovery Tribunal, Ahmedabad II
890	Ministry Of Finance	Department Of Financial Services	State Bank Of India
891	Ministry Of Finance	Department Of Financial Services	DRT, Chandigarh
892	Ministry Of Finance	Department Of Financial Services	DRT-III, Chennai
893	Ministry Of Finance	Department Of Financial Services	DRT, Allahabad
894	Ministry Of Finance	Department Of Financial Services	DRT II, Ernakulam
895	Ministry Of Finance	Department Of Financial Services	United Bank Of India
896	Ministry Of Finance	Department Of Financial Services	Stressed Assets Stabilization Fund (SASF)
897	Ministry Of Finance	Department Of Financial Services	DRT, Jaipur
898	Ministry Of Finance	Department Of Financial Services	DRT II, Kolkata
899	Ministry Of Finance	Department Of Financial Services	DRT, Aurangabad
900	Ministry Of Finance	Department Of Financial Services	DRT, Pune
901	Ministry Of Finance	Department Of Financial Services	DRT III Kolkata
902	Ministry Of Finance	Department Of Financial Services	DRT, Chennai
903	Ministry Of Finance	Department Of Financial Services	Office Of The Custodian
904	Ministry Of Finance	Department Of Financial Services	Pension Fund Regulatory And Development Authority
905	Ministry Of Finance	Department Of Financial Services	DRT I, Hyderabad
906	Ministry Of Finance	Department Of Financial Services	Institute Of Actuaries Of India
907	Ministry Of Finance	Department Of Financial Services	DRT-Jabalpur
908	Ministry Of Finance	Department Of Financial Services	DRT, Vishakhapatnam
909	Ministry Of Finance	Department Of Financial Services	DRT II, Hyderabad
910	Ministry Of Finance	Department Of Financial Services	DRT, Dehradun
911	Ministry Of Finance	Department Of Financial Services	DRT, Madurai
912	Ministry Of Finance	Department Of Financial Services	DRT, Lucknow

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
913	Ministry Of Finance	Department Of Financial Services	DRAT, Chennai
914	Ministry Of Finance	Department Of Financial Services	Debts Recovery Tribunal - III, Chandigarh
915	Ministry Of Finance	Department Of Financial Services	Debt Recovery Tribunal - II, Bangalore
916	Ministry Of Finance	Department Of Financial Services	DRT, Siliguri
917	Ministry Of Finance	Department Of Financial Services	Debt Recovery Tribunal, Guwahati
918	Ministry Of Finance	Department Of Financial Services	Debt Recovery Tribunal - I, Bangalore
919	Ministry Of Finance	Department Of Financial Services	DRAT, Delhi
920	Ministry Of Finance	Department Of Financial Services	DRAT, Kolkata
921	Ministry Of Finance	Department Of Financial Services	DRT-II Chennai
922	Ministry Of Finance	Department Of Financial Services	DRT, Patna
923	Ministry Of Finance	Department Of Financial Services	DRT, Coimbatore
924	Ministry Of Finance	Department Of Financial Services	DRT, Delhi
925	Ministry Of Finance	Department Of Financial Services	DRT, Nagpur
926	Ministry Of Finance	Department Of Investment And Public Asset Management	Department Of Investment & Public Asset Management
927	Ministry Of Finance	Department Of Investment And Public Asset Management	Specified Undertaking Of Unit Trust Of India (SUUTI), Mumbai
928	Ministry Of Finance	Department Of Investment And Public Asset Management	UTI Infrastructure Technolgoey And Services Limited
929	Ministry Of Food Processing Industries	N/A	Ministry Of Food Processing Industries
930	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	AIRPORT HEALTH ORGANISATION, MUMBAI
931	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	INDIAN PHARMACOPOEIA COMMISSION, GHAZIABAD.
932	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,SHIMLA
933	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE, RAIPUR
934	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	SAFDARJUNG HOSPITAL, NEW DELHI
935	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE ,THIRUVANTHAPURAM
936	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE,CHENNAI

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
937	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	National Institute Of Tuberculosis And Respiratory Diseases
938	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BANGALORE
939	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	All India Institute Of Speech And Hearing
940	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	CENTRAL DRUGS STANDARD CONTROL ORGANISATION WEST ZONE MUMBAI
941	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	ASSTT. DRUGS CONTROLLER (I),MUMBAI
942	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	Department Of Health & Family Welfare
943	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	HSCC, India Ltd.
944	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	Pasteur Institute Of India
945	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, AHMDABAD
946	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	GOVERNMENT MEDICAL STORE DEPOT, KARNAL
947	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BHUBENESWAR
948	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	Food Safety And Standard Authority Of India
949	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	PORT HEALTH ORGANISATION, MARMAGOA
950	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	National Institute Of Biological
951	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	KALAWATI SARAN CHILDRENS HOSPITAL, NEW DELHI
952	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL DRUG TESTING LABORATORY, GUWAHATI
953	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	CENTRAL DRUGS STANDARD CONTROL ORGANIS ATION, CHENNAI
954	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	CGHS, Delhi
955	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	GOVERNMENT MEDICAL STORE DEPOT,NEW DELHI
956	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	PORT HEALTH ORGANISATION, VISHAKHAPATNAM
957	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	PORT HEALTH ORGANISATION, CHENNAI
958	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	PORT HEALTH ORGANISATION SHEVA NAVI, MUMBAI
959	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, SHILLONG
960	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	PORT HEALTH ORGANISATION, KOLKATA.
961	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH & FAMILY WELFARE,KOLKATA

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
962	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	ASSTT. DRUGS CONTROLLER(I), NEW DELHI
963	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	ALL INDIA INSTITUTE OF PHYSICAL MEDICINE AND REHABILITATION, MUMBAI
964	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	AIRPORT HEALTH ORGANISATION, DELHI
965	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	PORT HEALTH ORGANISATION, MUMBAI,
966	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, BHOPAL
967	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE , GANJAM, ASKA
968	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	GOVERNMENT MEDICAL STORE DEPOT, HYDERABAD
969	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	National Institute Of Health & Family Welfare
970	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	CENTRAL RESEARCH INSTITUTE, KASAULI
971	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	NATIONAL CENTRE FOR DISEASE CONTROL, DELHI
972	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	HLL Lifecare Limited
973	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	Dental Council Of India
974	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	AIRPORT HEALTH ORGANISATION, KOLKATA
975	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	CENTRAL LEPROSY TRAINING RESEARCH INSTITUTE, CHENGALPATTU
976	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	Directorate Of General Of Health Services
977	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	CENTRAL DRUGS TESTING LABORATORY, CHENNAI
978	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	Regional Drugs Testing Lab
979	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, PUNE
980	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, LUCKNOW
981	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	ASSTT. DRUGS CONTROLLER(I), CHENNAI
982	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	ASSTT. DRUGS CONTROLLER(I), NHAVA, MUMBAI
983	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, CHANDIGARH
984	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	NATIONAL T. B. INSTITUTE, BANGLORE
985	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, HYDERABAD
986	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	Chittaranjan National Cancer Institute, Kolkata

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
987	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	All India Institute Of Medical Sciences
988	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	ASSTT. DRUGS CONTROLLER(I), KOLKATTA
989	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	LHMC AND SMT. S.K. HOSPITAL, NEW DELHI.
990	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	National AIDS Research Institute, Pune
991	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	PORT HEALTH ORGANISATION, KANDLA
992	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	CENTRAL INSTITUTE OF PSYCHIATRY, RANCHI
993	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	AIRPORT HEALTH ORGANISATION, CHENNAI
994	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	CENTRAL DRUGS TESTING LABORATORY, THANE, MUMBAI
995	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	AIRPORT HEALTH ORGANISATION, TIRUCHIRAPALLI
996	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, SRINAGAR
997	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	CENTRAL DRUGS STANDARD CONTROL ORGANISATION ,COCHIN.
998	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	PORT HEALTH ORGANISATION, COCHIN
999	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	B. C. G. VACCINE LABORATRY, CHENNAI
1000	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	AIRPORT BORDER QUARANTINE, AMRITSAR
1001	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	CENTRAL DRUGS STANDARD CONTROL ORGANIZATION, GHAZIABAD.
1002	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	Indian Nursing Council
1003	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	Medical Council Of India
1004	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	GOVT. MEDICAL SRORE DEPOT, KOLKATA
1005	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	GOVT. MEDICAL STORE DEPOT, CHENNAI
1006	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	North Eastern Indira Gandhi Regional Institute Of Health And Medical Sciences.
1007	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH AND FAMILY WELFARE, JAIPUR
1008	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL LEPROSY TRAINING AND RESEARCH INSTITUTE, BANKURA
1009	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	REGIONAL OFFICE OF HEALTH & FAMILY WELFARE, PATNA
1010	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	SEROLOGIST AND CHEMICAL EXAMINER, INSTITUTE OF SEROLOGY, KOLKATA
1011	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	PG Institute Of Medical Education & Research, Chandigarh

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1012	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	National AIDS Control Organisation (NACO)
1013	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	International Institute Of Population Sciences
1014	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	ALL INDIA INSTITUTE OF HYGIENE AND PUBLIC HE, KOLKATAALTH
1015	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	ASSTT. DRUGS CONTROLLER(I), AHMEDABAD
1016	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	CENTRAL DRUGS LABORATORY, KOLKATA
1017	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	JAWAHARLAL INSTITUTE OF POST GRADUATE MEDICAL EDUCATION AND RESEARCH, PONDICHERRY
1018	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	PORT HEALTH ORGANISATION, MANDAPAM CAMP
1019	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	National Institute Of Mental Health & Neuro Sciences (NIMHANS)
1020	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	GOVERNMENT MEDICAL STORE DEPOT, GUWAHATI
1021	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	NATIONAL VECTOR BORNE DISEASE CONTROL PROGRAMME, NEW DELHI
1022	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	DR. R. M. L. HOSPITAL, NEW DELHI
1023	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	CENTRAL DRUG STANDARD CONTROL ORGANISAATION, KOLKATA
1024	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	National Board Of Examinations
1025	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	Pharmacy Council Of India
1026	Ministry Of Health & Family Welfare	Department Of Health & Family Welfare	GOVERNMENT MEDICAL STORE DEPOT, MUMBAI
1027	Ministry Of Health & Family Welfare	Department Of AYUSH	Department Of AYUSH
1028	Ministry Of Health & Family Welfare	Department Of AYUSH	Homoeopathic Pharmacopoeia Laboratory
1029	Ministry Of Health & Family Welfare	Department Of AYUSH	Central Council For Research In Yoga & Naturopathy
1030	Ministry Of Health & Family Welfare	Department Of AYUSH	National Institute Of Unani Medicine
1031	Ministry Of Health & Family Welfare	Department Of AYUSH	Pharmacopoeia Commission For Indian Medicine & Homoeopathy (PCIM&H)
1032	Ministry Of Health & Family Welfare	Department Of AYUSH	Rashtriya Ayurveda Vidyapeeth
1033	Ministry Of Health & Family Welfare	Department Of AYUSH	National Medicinal Plants Board
1034	Ministry Of Health & Family Welfare	Department Of AYUSH	Central Council Of Indian Medicine
1035	Ministry Of Health & Family Welfare	Department Of AYUSH	Central Council For Research In Ayurveda & Siddha

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1036	Ministry Of Health & Family Welfare	Department Of AYUSH	Morarji Desai Institute Of Yoga.
1037	Ministry Of Health & Family Welfare	Department Of AYUSH	Central Council For Resrch In Unani Medicine
1038	Ministry Of Health & Family Welfare	Department Of AYUSH	Indian Medicines Pharmaceutical Corporation Ltd.
1039	Ministry Of Health & Family Welfare	Department Of AYUSH	Central Council For Homeopathy
1040	Ministry Of Health & Family Welfare	Department Of AYUSH	National Institute Of Naturopahty
1041	Ministry Of Health & Family Welfare	Department Of AYUSH	National Institute Of Siddha (NIS)
1042	Ministry Of Health & Family Welfare	Department Of AYUSH	Pharmacopoeial Laboratory For Indian Medicine
1043	Ministry Of Health & Family Welfare	Department Of AYUSH	National Institute Of Ayurveda
1044	Ministry Of Health & Family Welfare	Department Of AYUSH	Central Council For Research In Siddha
1045	Ministry Of Health & Family Welfare	Department Of AYUSH	National Institute Of Homeopathy
1046	Ministry Of Health & Family Welfare	Department Of AYUSH	Central Council For Research In Ayurvedic Sciences (CCRAS)
1047	Ministry Of Health & Family Welfare	Department Of AYUSH	All India Institute Of Ayurveda (AIIA)
1048	Ministry Of Health & Family Welfare	Department Of AYUSH	Central Council For Research In Homoeopathy
1049	Ministry Of Health & Family Welfare	Department Of Health Research	Department Of Health Research
1050	Ministry Of Health & Family Welfare	Department Of Health Research	Indian Council Of Medical Research (ICMR)
1051	Ministry Of Health & Family Welfare	Department Of Health Research	Bhopal Memorial Hospital And Research Centre (BMHRC)
1052	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Department Of Heavy Industries
1053	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Andrew Yule And Co. Ltd.
1054	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Hooghly Printing Co. Ltd.
1055	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	BHEL
1056	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	BBJ Construction Co. Ltd.
1057	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Hindustan Salts Ltd.
1058	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Sambhar Salts Ltd
1059	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Richardson Cruddas Ltd.
1060	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Rajasthan Electronics & Instruments Ltd.

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1061	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	HMT (International) Ltd.
1062	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Bharat Pumps And Compressors Ltd.
1063	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	NEPA Ltd.
1064	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Automotive Research Association Of India (ARAI)
1065	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	National Automotive Training And R &D Infrastructure Project
1066	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Fluid Control Research Institute
1067	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Instrumentation Ltd.
1068	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Hindustan Newsprint Ltd.
1069	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Heavy Engineering Corporation Ltd., Ranchi
1070	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Hindustan Paper Corporation Ltd.
1071	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Scooters India Ltd.
1072	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Engineering Projects (India) Ltd.
1073	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Cement Corporation Of India Ltd.
1074	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Bridge And Roof Co India Ltd
1075	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	HMT Ltd.
1076	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Nagaland Pulp & Paper Company Limited
1077	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	HMT Machine Tools Ltd.
1078	Ministry Of Heavy Industry & Public Enterprises	Department Of Heavy Industries	Central Manufacturing Technology Institute
1079	Ministry Of Heavy Industry & Public Enterprises	Department Of Public Enterprises	Department Of Public Enterprises
1080	Ministry Of Home Affairs	Department Of Home	Department Of Home
1081	Ministry Of Home Affairs	Department Of Home	Delhi Police
1082	Ministry Of Home Affairs	Department Of Home	Intelligence Bureau
1083	Ministry Of Home Affairs	Department Of Home	Central Industrial Security Force
1084	Ministry Of Home Affairs	Department Of Home	Border Security Force
1085	Ministry Of Home Affairs	Department Of Home	Central Reserve Police Force
1086	Ministry Of Home Affairs	Department Of Home	Indo-Tibetan Border Police
1087	Ministry Of Home Affairs	Department Of Home	Office Of The Registrar General Of India
1088	Ministry Of Home Affairs	Department Of Home	Directorate Of Coordination(Police Wireless)
1089	Ministry Of Home Affairs	Department Of Home	Narcotics Control Bureau R K Puram

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1090	Ministry Of Home Affairs	Department Of Home	SVP/National Police Academy, Hyderabad
1091	Ministry Of Home Affairs	Department Of Home	Bureau Of Police Research & Development
1092	Ministry Of Home Affairs	Department Of Home	Sashastra Seema Bal,
1093	Ministry Of Home Affairs	Department Of Home	National Crime Record Bureau
1094	Ministry Of Home Affairs	Department Of Home	National Civil Defence College
1095	Ministry Of Home Affairs	Department Of Home	Directorate Of Forensic Science
1096	Ministry Of Home Affairs	Department Of Home	Repatriates Cooperative Finance And Development Bank Limited
1097	Ministry Of Home Affairs	Department Of Home	National Disaster Management Authority
1098	Ministry Of Home Affairs	Department Of Home	National Security Guard
1099	Ministry Of Home Affairs	Department Of Home	LNJP National Institute Of Criminology & Forensic Science
1100	Ministry Of Home Affairs	Department Of Home	National Human Rights Commission
1101	Ministry Of Home Affairs	Department Of Home	Central Translation Bureau Department Of Official Language, MHA
1102	Ministry Of Home Affairs	Department Of Home	Directorate General Civil Defence
1103	Ministry Of Home Affairs	Department Of Home	Central Forensic Science Laboratory(CBI)
1104	Ministry Of Home Affairs	Department Of Home	North Eastern Police Academy
1105	Ministry Of Home Affairs	Department Of Home	National Fire Service College
1106	Ministry Of Home Affairs	Department Of Home	Assam Rifles
1107	Ministry Of Home Affairs	Department Of Home	Office Of The Custodian Of Enemy Property For India
1108	Ministry Of Home Affairs	Department Of Home	National Foundation For Communal Harmony
1109	Ministry Of Home Affairs	Department Of Home	Inter State Council
1110	Ministry Of Home Affairs	Department Of Home	National Intelligence Grid
1111	Ministry Of Home Affairs	Department Of Home	National Investigation Agency
1112	Ministry Of Housing & Urban Affairs	N/A	DDG(HQ), O/O Spl.DG(NR)
1113	Ministry Of Housing & Urban Affairs	N/A	Delhi Development Authority
1114	Ministry Of Housing & Urban Affairs	N/A	Principal Accounts Office (Technical & Coordination)
1115	Ministry Of Housing & Urban Affairs	N/A	Delhi Metro Rail Corporation
1116	Ministry Of Housing & Urban Affairs	N/A	Chief Engineer (NZ)I
1117	Ministry Of Housing & Urban Affairs	N/A	Housing And Urban Development Corporation Ltd.
1118	Ministry Of Housing & Urban Affairs	N/A	DDG(HQ), O/O Spl.DG(ER)
1119	Ministry Of Housing & Urban Affairs	N/A	Department Of Publication
1120	Ministry Of Housing & Urban Affairs	N/A	National Building Construction Corporation Limited
1121	Ministry Of Housing & Urban Affairs	N/A	DDG (Works) Directorate General

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1122	Ministry Of Housing & Urban Affairs	N/A	Delhi Urban Art Commission
1123	Ministry Of Housing & Urban Affairs	N/A	Town And Country Planning Organisation
1124	Ministry Of Housing & Urban Affairs	N/A	Hindustan Prefab Ltd.
1125	Ministry Of Housing & Urban Affairs	N/A	Building Material And Technology Promotion Council
1126	Ministry Of Housing & Urban Affairs	N/A	National Capital Region Planning Board
1127	Ministry Of Housing & Urban Affairs	N/A	Ministry Of Housing And Urban Affairs
1128	Ministry Of Housing & Urban Affairs	N/A	DDG(HQ), O/O Spl.DG(DR)
1129	Ministry Of Housing & Urban Affairs	N/A	DDG(HQ), O/O Spl.DG(WR)
1130	Ministry Of Housing & Urban Affairs	N/A	DDG(HQ), O/O Spl.DG(SR)
1131	Ministry Of Housing & Urban Affairs	N/A	Government Of India Stationery Office
1132	Ministry Of Housing & Urban Affairs	N/A	Directorate Of Estates
1133	Ministry Of Housing & Urban Affairs	N/A	Central Govt. Employees Welfare Housing Organisation
1134	Ministry Of Housing & Urban Affairs	N/A	National Building Organization
1135	Ministry Of Housing & Urban Affairs	N/A	Land And Development Office
1136	Ministry Of Housing & Urban Affairs	N/A	Directorate Of Printing
1137	Ministry Of Housing & Urban Affairs	N/A	National Institute Of Urban Affairs
1138	Ministry Of Housing & Urban Affairs	N/A	Rajghat Samadhi Committee
1139	Ministry Of Housing & Urban Affairs	N/A	National Co-Operative Housing Federation Of India
1140	Ministry Of Human Resource Development	Department Of School Education And Literacy	Directorate Of Adult Education
1141	Ministry Of Human Resource Development	Department Of School Education And Literacy	Kendriya Vidyalaya Sangathan
1142	Ministry Of Human Resource Development	Department Of School Education And Literacy	Central Board Of Secondary Education
1143	Ministry Of Human Resource Development	Department Of School Education And Literacy	Department Of School Education & Literacy
1144	Ministry Of Human Resource Development	Department Of School Education And Literacy	National Council Of Educational Research & Training
1145	Ministry Of Human Resource Development	Department Of School Education And Literacy	Navodaya Vidyalaya Samiti
1146	Ministry Of Human Resource Development	Department Of School Education And Literacy	National Institute Of Open Schooling

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1147	Ministry Of Human Resource Development	Department Of School Education And Literacy	National Bal Bhavan
1148	Ministry Of Human Resource Development	Department Of School Education And Literacy	National Council For Teacher Education
1149	Ministry Of Human Resource Development	Department Of Higher Education	Jawaharlal Nehru University, New Delhi
1150	Ministry Of Human Resource Development	Department Of Higher Education	Central Institute Of Technology, Kokrajhar
1151	Ministry Of Human Resource Development	Department Of Higher Education	I I M Udaipur
1152	Ministry Of Human Resource Development	Department Of Higher Education	National Book Trust
1153	Ministry Of Human Resource Development	Department Of Higher Education	Hemwati Nandan Bahuguna Garhwal University
1154	Ministry Of Human Resource Development	Department Of Higher Education	North Eastern Hill University
1155	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Delhi
1156	Ministry Of Human Resource Development	Department Of Higher Education	Indira Gandhi National Open University (IGNOU)
1157	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology (BHU), Varanasi
1158	Ministry Of Human Resource Development	Department Of Higher Education	Malavya National Institute Of Technology, Jaipur
1159	Ministry Of Human Resource Development	Department Of Higher Education	CENTRAL UNIVERSITY OF HARYANA
1160	Ministry Of Human Resource Development	Department Of Higher Education	Aligarh Muslim University
1161	Ministry Of Human Resource Development	Department Of Higher Education	Board Of Apprenticeship Training (W R) Mumbai
1162	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Warangal
1163	Ministry Of Human Resource Development	Department Of Higher Education	University Of Delhi
1164	Ministry Of Human Resource Development	Department Of Higher Education	Department Of Higher Education
1165	Ministry Of Human Resource Development	Department Of Higher Education	Indian Council Of Social Science Research (ICSSR)
1166	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Management, Kozhikode
1167	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Surthkal
1168	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Management, Kolkata
1169	Ministry Of Human Resource Development	Department Of Higher Education	Maulana Azad National Urdu University (MANUU)
1170	Ministry Of Human Resource Development	Department Of Higher Education	I I M Raipur
1171	Ministry Of Human Resource Development	Department Of Higher Education	Maharshi Sandeepani Rashtriya Ved Vidya Pratishthan

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1172	Ministry Of Human Resource Development	Department Of Higher Education	Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeetha
1173	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Management Indore
1174	Ministry Of Human Resource Development	Department Of Higher Education	Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya
1175	Ministry Of Human Resource Development	Department Of Higher Education	Central University Of Bihar
1176	Ministry Of Human Resource Development	Department Of Higher Education	School Of Planning And Architecture (SPA), Bhopal
1177	Ministry Of Human Resource Development	Department Of Higher Education	Board Of Practical Training Eastern Region Kolkata
1178	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Durgapur
1179	Ministry Of Human Resource Development	Department Of Higher Education	Visvesvaraya National Institute Of Technology, Nagpur
1180	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Puducherry
1181	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology, Kanpur
1182	Ministry Of Human Resource Development	Department Of Higher Education	Sikkim University
1183	Ministry Of Human Resource Development	Department Of Higher Education	Rashtriya Sanskrit Vidyapeetha
1184	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Mizoram
1185	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Meghalaya
1186	Ministry Of Human Resource Development	Department Of Higher Education	Indian Council Of Historical Research (ICHR)
1187	Ministry Of Human Resource Development	Department Of Higher Education	National Council For Promotion Of Urdu Language (NCPUL)
1188	Ministry Of Human Resource Development	Department Of Higher Education	University Grants Commission
1189	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Uttarakhand
1190	Ministry Of Human Resource Development	Department Of Higher Education	I I M Rohtak
1191	Ministry Of Human Resource Development	Department Of Higher Education	I I M Kashipur
1192	Ministry Of Human Resource Development	Department Of Higher Education	Central University Of Gujarat
1193	Ministry Of Human Resource Development	Department Of Higher Education	Central University Of Rajasthan
1194	Ministry Of Human Resource Development	Department Of Higher Education	Central Institute Of Indian Languages (CIIL)
1195	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Management, Bangalore
1196	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Science Education & Research (IISER), Pune

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1197	Ministry Of Human Resource Development	Department Of Higher Education	I I T (I S M) , Dhanbad
1198	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Science Education And Research Thiruvananthapuram
1199	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Sikkim
1200	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Management (IIM), Ahmedabad
1201	Ministry Of Human Resource Development	Department Of Higher Education	All India Council For Technical Education (AICTE)
1202	Ministry Of Human Resource Development	Department Of Higher Education	National University Of Educational Planning And Administration (NUEPA)
1203	Ministry Of Human Resource Development	Department Of Higher Education	Central University Of Orissa
1204	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology (IIT), Mandi
1205	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology (IIT), Bhubaneswar
1206	Ministry Of Human Resource Development	Department Of Higher Education	Dr. Harisingh Gaur Vishwa Vidyalaya
1207	Ministry Of Human Resource Development	Department Of Higher Education	Guru Ghasidas Vishvidyalaya, Bilaspur
1208	Ministry Of Human Resource Development	Department Of Higher Education	Central University Of Kerala
1209	Ministry Of Human Resource Development	Department Of Higher Education	CENTRAL UNIVERSITY OF KARNATAKA
1210	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Science Education And Research Kolkata
1211	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Science, Bangalore
1212	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology (IIT), ROORKEE
1213	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Science Education And Research (IISER) Bhopal
1214	Ministry Of Human Resource Development	Department Of Higher Education	ABV Indian Institute Of Information Technology , Gwalior
1215	Ministry Of Human Resource Development	Department Of Higher Education	School Of Planning And Architecture
1216	Ministry Of Human Resource Development	Department Of Higher Education	I I M Ranchi
1217	Ministry Of Human Resource Development	Department Of Higher Education	Indian Council Of Philosophical Research (ICPR),
1218	Ministry Of Human Resource Development	Department Of Higher Education	PDPM Indian Institute Of Information Technology Design And Manufacturing Jabalpur
1219	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Rourkela
1220	Ministry Of Human Resource Development	Department Of Higher Education	Motilal Nehru National Institute Of Technology Allahabad
1221	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Patna

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1222	Ministry Of Human Resource Development	Department Of Higher Education	Central University Of Punjab
1223	Ministry Of Human Resource Development	Department Of Higher Education	Council Of Architecture
1224	Ministry Of Human Resource Development	Department Of Higher Education	Mahatma Gandhi Central University, Bihar
1225	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology, Kalyani
1226	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology, Pune
1227	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology, Guwahati
1228	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Science Education And Research (IISER) Mohali
1229	Ministry Of Human Resource Development	Department Of Higher Education	Dr. B.R. Ambedkar National Institute Of Technology, Jalandhar
1230	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Management, Nagpur
1231	Ministry Of Human Resource Development	Department Of Higher Education	I I M Tiruchirapalli
1232	Ministry Of Human Resource Development	Department Of Higher Education	The English And Foreign Languages University
1233	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Silchar
1234	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Jamshedpur
1235	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology , Allahabad
1236	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Vadodara
1237	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Kota
1238	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Nagpur
1239	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Senapati
1240	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Kottayam
1241	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Bhopal
1242	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Dharwad
1243	Ministry Of Human Resource Development	Department Of Higher Education	Pondicherry University
1244	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Sri City Chittoor
1245	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology Jodhpur
1246	Ministry Of Human Resource Development	Department Of Higher Education	IIT, Indore

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1247	Ministry Of Human Resource Development	Department Of Higher Education	IIT Hyderabad
1248	Ministry Of Human Resource Development	Department Of Higher Education	IIT, Ropar
1249	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology (IIT) Patna
1250	Ministry Of Human Resource Development	Department Of Higher Education	Indira Gandhi National Tribal University, Amarkantak
1251	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology, Kharagpur
1252	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology, Madras
1253	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology Delhi
1254	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Management, Lucknow
1255	Ministry Of Human Resource Development	Department Of Higher Education	IIM Visakhapatnam
1256	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology Guwahati
1257	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Goa
1258	Ministry Of Human Resource Development	Department Of Higher Education	Ghani Khan Choudhury Institute Of Engineering And Technology (GKCIET) Malda West Bengal
1259	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Manipur
1260	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Nagaland
1261	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Arunachal Pradesh
1262	Ministry Of Human Resource Development	Department Of Higher Education	Central University Of Himachal Pradesh
1263	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology Gandhinagar
1264	Ministry Of Human Resource Development	Department Of Higher Education	IIT Jammu
1265	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Agartala
1266	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Technology , Mumbai
1267	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Hamirpur
1268	Ministry Of Human Resource Development	Department Of Higher Education	Banaras Hindu University
1269	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technical Teachers' Training And Research, Chandigarh
1270	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technical Teachers' Training And Research, Kolkata

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1271	Ministry Of Human Resource Development	Department Of Higher Education	National Council Of Rural Institutes (NCRI), Hyderabad
1272	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Tiruchirappalli
1273	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Tiruchirappalli
1274	Ministry Of Human Resource Development	Department Of Higher Education	Nagaland University
1275	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Ranchi
1276	Ministry Of Human Resource Development	Department Of Higher Education	Central University Of Tamil Nadu
1277	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Advanced Studies (IIAS),
1278	Ministry Of Human Resource Development	Department Of Higher Education	CENTRAL INSTITUTE OF CLASSICAL TAMIL (CICT)
1279	Ministry Of Human Resource Development	Department Of Higher Education	Sant Longowal Institute Of Engineering & Technology (SLIET)
1280	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology Design And Manufacturing Kancheepuram
1281	Ministry Of Human Resource Development	Department Of Higher Education	Assam University
1282	Ministry Of Human Resource Development	Department Of Higher Education	JAMIA MILLIA ISLAMIA
1283	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology Design & Manufacturing (IIITD&M), Kurnool
1284	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Srinagar
1285	Ministry Of Human Resource Development	Department Of Higher Education	S.V. National Institute Of Technology, Surat
1286	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Kurukshetra
1287	Ministry Of Human Resource Development	Department Of Higher Education	Maulana Azad National Institute Of Technology, Bhopal
1288	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Calicut
1289	Ministry Of Human Resource Development	Department Of Higher Education	Kendriya Hindi Sansthan, Agra
1290	Ministry Of Human Resource Development	Department Of Higher Education	National Council For Promotion Of Sindhi Language,
1291	Ministry Of Human Resource Development	Department Of Higher Education	EdCIL (India) Limited
1292	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Lucknow
1293	Ministry Of Human Resource Development	Department Of Higher Education	Auroville Foundation
1294	Ministry Of Human Resource Development	Department Of Higher Education	Babasaheb Bhimrao Ambedkar University, Lucknow
1295	Ministry Of Human Resource Development	Department Of Higher Education	Central University Of Kashmir

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1296	Ministry Of Human Resource Development	Department Of Higher Education	Tripura University
1297	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Foundry And Forge Technology (NIFFT)
1298	Ministry Of Human Resource Development	Department Of Higher Education	Rajiv Gandhi Indian Institute Of Management, Shillong
1299	Ministry Of Human Resource Development	Department Of Higher Education	Central University Of Hyderabad
1300	Ministry Of Human Resource Development	Department Of Higher Education	Central Hindi Directorate
1301	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technical Teachers' Training And Research, Chennai
1302	Ministry Of Human Resource Development	Department Of Higher Education	Rashtriya Sanskrit Sansthan
1303	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technical Teachers' Training And Research, Bhopal
1304	Ministry Of Human Resource Development	Department Of Higher Education	IISER Tirupati
1305	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Industrial Engineering (NITIE), Mumbai
1306	Ministry Of Human Resource Development	Department Of Higher Education	IISER Berhampur
1307	Ministry Of Human Resource Development	Department Of Higher Education	IIM Amritsar
1308	Ministry Of Human Resource Development	Department Of Higher Education	Commission For Scientific And Technical Terminology (CSTT)
1309	Ministry Of Human Resource Development	Department Of Higher Education	North Eastern Regional Institute Of Science And Technology (NERIST)
1310	Ministry Of Human Resource Development	Department Of Higher Education	IIT Tirupati
1311	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Sonapat
1312	Ministry Of Human Resource Development	Department Of Higher Education	School Of Planning And Architecture (SPA), VJjayawada
1313	Ministry Of Human Resource Development	Department Of Higher Education	National Commission For Minority Educational Institutions,
1314	Ministry Of Human Resource Development	Department Of Higher Education	IIM Bodhgaya
1315	Ministry Of Human Resource Development	Department Of Higher Education	IIM Sambalpur
1316	Ministry Of Human Resource Development	Department Of Higher Education	IIT Bhilai
1317	Ministry Of Human Resource Development	Department Of Higher Education	IIM Sirmaur
1318	Ministry Of Human Resource Development	Department Of Higher Education	IIT Palakkad
1319	Ministry Of Human Resource Development	Department Of Higher Education	Board Of Apprenticeship Training (BOAT) (NR) Kanpur
1320	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Una

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1321	Ministry Of Human Resource Development	Department Of Higher Education	Mizoram University
1322	Ministry Of Human Resource Development	Department Of Higher Education	Manipur University
1323	Ministry Of Human Resource Development	Department Of Higher Education	University Of Allahabad
1324	Ministry Of Human Resource Development	Department Of Higher Education	Board Of Apprenticeship Training, Chennai
1325	Ministry Of Human Resource Development	Department Of Higher Education	Rajiv Gandhi University
1326	Ministry Of Human Resource Development	Department Of Higher Education	Tezpur University
1327	Ministry Of Human Resource Development	Department Of Higher Education	IIT Goa
1328	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Surat
1329	Ministry Of Human Resource Development	Department Of Higher Education	National Institute Of Technology, Raipur
1330	Ministry Of Human Resource Development	Department Of Higher Education	IIM Jammu
1331	Ministry Of Human Resource Development	Department Of Higher Education	Indian Institute Of Information Technology (IIIT), Bhagalpur
1332	Ministry Of Human Resource Development	Department Of Higher Education	IIT Dharwad
1333	Ministry Of Human Resource Development	Department Of Higher Education	Central University Of Jharkhand
1334	Ministry Of Information & Broadcasting	N/A	Directorate Of Film Festivals
1335	Ministry Of Information & Broadcasting	N/A	Ministry Of Information & Broadcasting
1336	Ministry Of Information & Broadcasting	N/A	Press Information Bureau
1337	Ministry Of Information & Broadcasting	N/A	Broadcast Engineering Consultants India Ltd
1338	Ministry Of Information & Broadcasting	N/A	Directorate Of Field Publicity
1339	Ministry Of Information & Broadcasting	N/A	Publication Division
1340	Ministry Of Information & Broadcasting	N/A	SATYAJIT RAY FILM & TELEVISION INSTITUTE
1341	Ministry Of Information & Broadcasting	N/A	National Film Archives Of India (NFAI)
1342	Ministry Of Information & Broadcasting	N/A	Song And Drama Division
1343	Ministry Of Information & Broadcasting	N/A	Press Council Of India
1344	Ministry Of Information & Broadcasting	N/A	DG, Doordarshan
1345	Ministry Of Information & Broadcasting	N/A	National Film Development Corporation

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1346	Ministry Of Information & Broadcasting	N/A	Films Division
1347	Ministry Of Information & Broadcasting	N/A	Directorate Of Advertising And Visual Publicity
1348	Ministry Of Information & Broadcasting	N/A	Prsar Bharati Secretariat
1349	Ministry Of Information & Broadcasting	N/A	Central Board Of Film Certification(CBFC)
1350	Ministry Of Information & Broadcasting	N/A	Pr Accounts Office
1351	Ministry Of Information & Broadcasting	N/A	P A O IRLA
1352	Ministry Of Information & Broadcasting	N/A	Research Reference And Training Division
1353	Ministry Of Information & Broadcasting	N/A	Registrar Of Newspapers Of India
1354	Ministry Of Information & Broadcasting	N/A	Electronic Media Monitoring Centre
1355	Ministry Of Information & Broadcasting	N/A	Indian Institute Of Mass Communication
1356	Ministry Of Information & Broadcasting	N/A	DG All India Radio
1357	Ministry Of Information & Broadcasting	N/A	Film And Television Institute, Pune
1358	Ministry Of Information & Broadcasting	N/A	Childrens Film Society India
1359	Ministry Of Labour & Employment	N/A	Ministry Of Labour & Employment
1360	Ministry Of Labour & Employment	N/A	Directorate General Of Labour & Welfare, Head Quarter
1361	Ministry Of Labour & Employment	N/A	Employees Provident Fund Organisation
1362	Ministry Of Labour & Employment	N/A	Office Of The Welfare Commissioner, Allahabad
1363	Ministry Of Labour & Employment	N/A	Directorate General Of Employment
1364	Ministry Of Labour & Employment	N/A	Central Board For Workers Education
1365	Ministry Of Labour & Employment	N/A	Central Government Industrial Tribunal-Cum-Labour Court, Guwahati
1366	Ministry Of Labour & Employment	N/A	Central Government Industrial Tribunal-Cum-Labour Court, Kolkata
1367	Ministry Of Labour & Employment	N/A	Directorate General Of Mines Safety
1368	Ministry Of Labour & Employment	N/A	Directorate General Factory Advice Service And Labour Institutes
1369	Ministry Of Labour & Employment	N/A	CGIT No.I I, Mumbai
1370	Ministry Of Labour & Employment	N/A	CGIT No. I, Delhi

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1371	Ministry Of Labour & Employment	N/A	CGIT No. I, Mumbai
1372	Ministry Of Labour & Employment	N/A	V.V. Giri National Labour Institute
1373	Ministry Of Labour & Employment	N/A	Central Government Industrial Tribunal Cum Labour Court, Asansol
1374	Ministry Of Labour & Employment	N/A	Labour Bureau
1375	Ministry Of Labour & Employment	N/A	CGIT, Hyderabad
1376	Ministry Of Labour & Employment	N/A	Office Of The Chief Labour Commissioner (Central)
1377	Ministry Of Labour & Employment	N/A	Office Of The RLC(C), Ranchi
1378	Ministry Of Labour & Employment	N/A	Office Of The Dy. CLC, Asansole, Bardhaman
1379	Ministry Of Labour & Employment	N/A	Office Of The RLC(C), Nagpur
1380	Ministry Of Labour & Employment	N/A	Office Of The RLC(C), Patna
1381	Ministry Of Labour & Employment	N/A	Office Of The DY. CLC(C), Chennai
1382	Ministry Of Labour & Employment	N/A	CGIT Cum Labour Court, Eranakulam, Cochin
1383	Ministry Of Labour & Employment	N/A	Office Of The Welfare Commissioner, Koderma
1384	Ministry Of Labour & Employment	N/A	Office Of Dy. CLC(C), Bangalore
1385	Ministry Of Labour & Employment	N/A	Office Of The Dy. CLC(C), Kanpur
1386	Ministry Of Labour & Employment	N/A	Office Of The Welfare Commissioner, Ajmer
1387	Ministry Of Labour & Employment	N/A	Office Of The Welfare Commissioner, Hyderabad
1388	Ministry Of Labour & Employment	N/A	Board Of Arbitration
1389	Ministry Of Labour & Employment	N/A	CGIT No. II, Dhanbad
1390	Ministry Of Labour & Employment	N/A	CGIT No. I, Dhanbad
1391	Ministry Of Labour & Employment	N/A	Employees State Insurance Corporation
1392	Ministry Of Law & Justice	Department Of Legal Affairs	Department Of Legal Affairs
1393	Ministry Of Law & Justice	Department Of Legal Affairs	Law Commission Of India
1394	Ministry Of Law & Justice	Department Of Legal Affairs	Branch Sectt. Chennai
1395	Ministry Of Law & Justice	Department Of Legal Affairs	Branch Sectt. Bangalore

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1396	Ministry Of Law & Justice	Department Of Justice	Department Of Justice
1397	Ministry Of Law & Justice	Department Of Justice	NATIONAL LEGAL SERVICES AUTHORITY
1398	Ministry Of Law & Justice	Legislative Department	Legislative Department
1399	Ministry Of Micro, Small And Medium Enterprises	N/A	National Institute Of Micro Small And Medium Enterprises (NIMSME)
1400	Ministry Of Micro, Small And Medium Enterprises	N/A	Ministry Of Micro, Small And Medium Enterprises
1401	Ministry Of Micro, Small And Medium Enterprises	N/A	Office Of Development Commissioner (Micro Small And Medium Enterprises)
1402	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME Testing Centre Kolkata
1403	Ministry Of Micro, Small And Medium Enterprises	N/A	CDGI Ferozabad
1404	Ministry Of Micro, Small And Medium Enterprises	N/A	MSMEDI Ahmedabad
1405	Ministry Of Micro, Small And Medium Enterprises	N/A	IGTR Aurangabad
1406	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME TOOL ROOM HYDERABAD CITD
1407	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME Development Institute Agra
1408	Ministry Of Micro, Small And Medium Enterprises	N/A	M S M E TESTING CENTRE NEW DELHI
1409	Ministry Of Micro, Small And Medium Enterprises	N/A	CTR Ludhiana
1410	Ministry Of Micro, Small And Medium Enterprises	N/A	CIHT Jalandhar
1411	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI, Cuttack
1412	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI, Haldwani
1413	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI KANPUR
1414	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI Muzaffarpur
1415	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME Development Institute Bangalore
1416	Ministry Of Micro, Small And Medium Enterprises	N/A	IDTR Jamshedpur
1417	Ministry Of Micro, Small And Medium Enterprises	N/A	SISI-Ranchi
1418	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI JAIPUR
1419	Ministry Of Micro, Small And Medium Enterprises	N/A	FFDC Kannauj
1420	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME Development Institute,Kolkata
1421	Ministry Of Micro, Small And Medium Enterprises	N/A	CFTI Chennai

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1422	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME Development Institute Karnal
1423	Ministry Of Micro, Small And Medium Enterprises	N/A	Mahatma Gandhi Institute For Rural Industrialisation (MGIRI)
1424	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME Tool Room Indore
1425	Ministry Of Micro, Small And Medium Enterprises	N/A	CFTI Agra
1426	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME Development Institute Chennai
1427	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI SOLAN
1428	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME Development Institute, Ludhiana
1429	Ministry Of Micro, Small And Medium Enterprises	N/A	MEME DI Gangtok
1430	Ministry Of Micro, Small And Medium Enterprises	N/A	SISI-Goa
1431	Ministry Of Micro, Small And Medium Enterprises	N/A	SISI-Jammu
1432	Ministry Of Micro, Small And Medium Enterprises	N/A	ESTC Ramnagar
1433	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI Patna
1434	Ministry Of Micro, Small And Medium Enterprises	N/A	The National Small Industries Corporation Ltd
1435	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI Raipur
1436	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI Hyderabad
1437	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI Guwahati
1438	Ministry Of Micro, Small And Medium Enterprises	N/A	SISI Allahabad
1439	Ministry Of Micro, Small And Medium Enterprises	N/A	SISI Agartala
1440	Ministry Of Micro, Small And Medium Enterprises	N/A	Khadi & Village Industries Commission
1441	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI Hubli
1442	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME TOOL ROOM GUWAHATI
1443	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME Tool Room Ahmedabad
1444	Ministry Of Micro, Small And Medium Enterprises	N/A	PPDC Agra
1445	Ministry Of Micro, Small And Medium Enterprises	N/A	MSMETI Thiruvalla
1446	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DEVELOPMENT INSTITUTE INDORE

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1447	Ministry Of Micro, Small And Medium Enterprises	N/A	CTRTC Bhubneswar
1448	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI Thrissur
1449	Ministry Of Micro, Small And Medium Enterprises	N/A	PPDC Meerut
1450	Ministry Of Micro, Small And Medium Enterprises	N/A	CTRTC KolKata
1451	Ministry Of Micro, Small And Medium Enterprises	N/A	IDEMI Mumbai
1452	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI Imphal
1453	Ministry Of Micro, Small And Medium Enterprises	N/A	Coir Board
1454	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI Nagpur
1455	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI New Delhi
1456	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME DI Mumabi
1457	Ministry Of Micro, Small And Medium Enterprises	N/A	MSME Testing Centre, Chennai
1458	Ministry Of Mines	N/A	Geological Survey Of India
1459	Ministry Of Mines	N/A	Ministry Of Mines
1460	Ministry Of Mines	N/A	National Institute Of Rock Mechanics
1461	Ministry Of Mines	N/A	National Aluminium Company Ltd.
1462	Ministry Of Mines	N/A	Jawaharlal Nehru Aluminium Research Development And Design Centre.
1463	Ministry Of Mines	N/A	Indian Bureau Of Mines
1464	Ministry Of Mines	N/A	Mineral Exploration Corporation Ltd.
1465	Ministry Of Mines	N/A	Hindustan Copper Ltd.
1466	Ministry Of Mines	N/A	National Institute Of Miners Health
1467	Ministry Of Minority Affairs	N/A	Ministry Of Minority Affairs
1468	Ministry Of Minority Affairs	N/A	Dargah Committee, Dargah Khwaja Saheb
1469	Ministry Of Minority Affairs	N/A	Central Wakf Council
1470	Ministry Of Minority Affairs	N/A	National Minorities Development And Finance Corporation
1471	Ministry Of Minority Affairs	N/A	Office Of The Commissioner For Linguistic Minorities
1472	Ministry Of Minority Affairs	N/A	National Commission For Minorities
1473	Ministry Of Minority Affairs	N/A	Maulana Azad Education Foundation
1474	Ministry Of New & Renewable Energy	N/A	National Institute Of Wind Energy
1475	Ministry Of New & Renewable Energy	N/A	Solar Energy Corporation Of India
1476	Ministry Of New & Renewable Energy	N/A	Indian Renewable Energy Development Agency

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1477	Ministry Of New & Renewable Energy	N/A	National Institute Of Solar Energy
1478	Ministry Of New & Renewable Energy	N/A	Ministry Of New And Renewable Energy
1479	Ministry Of New & Renewable Energy	N/A	Sardar Swaran Singh National Institute Of Renewable Energy
1480	Ministry Of Panchayati Raj	N/A	Ministry Of Panchayati Raj
1481	Ministry Of Personnel, Public Grievances & Pensions	Department Of Personnel & Training	Central Information Commission
1482	Ministry Of Personnel, Public Grievances & Pensions	Department Of Personnel & Training	Union Public Service Commission
1483	Ministry Of Personnel, Public Grievances & Pensions	Department Of Personnel & Training	Department Of Personnel & Training
1484	Ministry Of Personnel, Public Grievances & Pensions	Department Of Personnel & Training	Central Vigilance Commission
1485	Ministry Of Personnel, Public Grievances & Pensions	Department Of Personnel & Training	Staff Selection Commission
1486	Ministry Of Personnel, Public Grievances & Pensions	Department Of Personnel & Training	ISTM
1487	Ministry Of Personnel, Public Grievances & Pensions	Department Of Personnel & Training	Central Administrative Tribunal
1488	Ministry Of Personnel, Public Grievances & Pensions	Department Of Personnel & Training	CBI
1489	Ministry Of Personnel, Public Grievances & Pensions	Department Of Personnel & Training	Indian Institute Of Public Administration
1490	Ministry Of Personnel, Public Grievances & Pensions	Department Of Personnel & Training	LBSNAA
1491	Ministry Of Personnel, Public Grievances & Pensions	Department Of Administrative Reforms & PG	Department Of Administrative Reforms & PG
1492	Ministry Of Petroleum & Natural Gas	N/A	Centre For High Technology (CHT)
1493	Ministry Of Petroleum & Natural Gas	N/A	Indian Oil Corporation Limited (IOCL)
1494	Ministry Of Petroleum & Natural Gas	N/A	Petroleum Conservation Research Association
1495	Ministry Of Petroleum & Natural Gas	N/A	Oil & Natural Gas Corporation Limited (ONGC)
1496	Ministry Of Petroleum & Natural Gas	N/A	Petroleum And Natural Gas Regulatory Board (PNGRB)
1497	Ministry Of Petroleum & Natural Gas	N/A	Petroleum Planning & Analysis Cell (PPAC)

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1498	Ministry Of Petroleum & Natural Gas	N/A	GAIL (India) Limited
1499	Ministry Of Petroleum & Natural Gas	N/A	Chennai Petroleum Corporation Limited (CPCL)
1500	Ministry Of Petroleum & Natural Gas	N/A	GAIL Gas Limited
1501	Ministry Of Petroleum & Natural Gas	N/A	Oil India Limited (OIL)
1502	Ministry Of Petroleum & Natural Gas	N/A	Biecco Lawrie Limited
1503	Ministry Of Petroleum & Natural Gas	N/A	Ministry Of Petroleum & Natural Gas
1504	Ministry Of Petroleum & Natural Gas	N/A	Engineers India Limited (EIL)
1505	Ministry Of Petroleum & Natural Gas	N/A	Directorate General Of Hydrocarbons
1506	Ministry Of Petroleum & Natural Gas	N/A	Oil Industry Safety Directorate (OISD) Under MOPNG
1507	Ministry Of Petroleum & Natural Gas	N/A	Balmer Lawrie & Co. Ltd.
1508	Ministry Of Petroleum & Natural Gas	N/A	Numaligarh Refinery Limited (NRL)
1509	Ministry Of Petroleum & Natural Gas	N/A	Mangalore Refinery And Petrochemicals Limited (MRPL)
1510	Ministry Of Petroleum & Natural Gas	N/A	Hindustan Petroleum Corporation Limited (HPCL)
1511	Ministry Of Petroleum & Natural Gas	N/A	Bharat Petroleum Corporation Limited (BPCL)
1512	Ministry Of Petroleum & Natural Gas	N/A	Oil Industry Development Board (OIDB)
1513	Ministry Of Petroleum & Natural Gas	N/A	ONGC Videsh Limited (OVL)
1514	Ministry Of Power	N/A	Ministry Of Power
1515	Ministry Of Power	N/A	National Hydroelectric Power Corporation (NHPC)
1516	Ministry Of Power	N/A	Central Electricity Regulatory Commission
1517	Ministry Of Power	N/A	Power Grid Corporation Of India Ltd.
1518	Ministry Of Power	N/A	National Power Training Institute
1519	Ministry Of Power	N/A	Bhakra Beas Management Board
1520	Ministry Of Power	N/A	Power Finance Corporation Ltd.
1521	Ministry Of Power	N/A	Bureau Of Energy Efficiency
1522	Ministry Of Power	N/A	National Thermal Power Corporation Ltd.(NTPC)
1523	Ministry Of Power	N/A	North Eastern Electric Power Corporation
1524	Ministry Of Power	N/A	Rural Electrification Corporation Ltd.
1525	Ministry Of Power	N/A	Central Electricity Authority
1526	Ministry Of Power	N/A	Tehri Hydro Development Corporation (THDC)
1527	Ministry Of Power	N/A	Central Power Research Institute
1528	Ministry Of Power	N/A	Damodar Valley Corporation

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1529	Ministry Of Power	N/A	Appellate Tribunal For Electricity (APTEL)
1530	Ministry Of Power	N/A	Power System Operation Corporation Limited
1531	Ministry Of Power	N/A	Sutluj Jal Vidyut Nigam Ltd(SJVNL)
1532	Ministry Of Railways	N/A	DEDICATED FREIGHT CORRIDOR CORP OF INDIA LIMITED
1533	Ministry Of Railways	N/A	Ministry Of Railways
1534	Ministry Of Railways	N/A	Indian Railway Finance Corporation Ltd.
1535	Ministry Of Railways	N/A	Centre For Railway Information System (CRIS)
1536	Ministry Of Railways	N/A	Rail India Technical & Economic Services (RITES) Ltd.
1537	Ministry Of Railways	N/A	Container Corporation Of India Ltd.
1538	Ministry Of Railways	N/A	Rail Vikas Nigam Ltd.
1539	Ministry Of Railways	N/A	Burn Standrad Co. Ltd. (Subs BBUNL)
1540	Ministry Of Railways	N/A	Braithwaite And Co Ltd
1541	Ministry Of Railways	N/A	Rail Tel Corporation Of India Ltd.
1542	Ministry Of Railways	N/A	Mumbai Railway Vikas Corporation Ltd.
1543	Ministry Of Railways	N/A	Indian Railway Catering & Tourism Corpn .Ltd.
1544	Ministry Of Railways	N/A	IRCON International Limited
1545	Ministry Of Railways	N/A	Konkan Railway
1546	Ministry Of Road Transport & Highways	N/A	Ministry Of Road Transport & Highways
1547	Ministry Of Road Transport & Highways	N/A	National Highways Infrastructure Development Corporation Ltd(NHIDCL)
1548	Ministry Of Road Transport & Highways	N/A	National Highways Authority Of India (NHAI)
1549	Ministry Of Road Transport & Highways	N/A	Indian Academy Of Highway Engineers (IAHE)
1550	Ministry Of Rural Development	Department Of Rural Development	National Rural Roads Of Development Agency
1551	Ministry Of Rural Development	Department Of Rural Development	Department Of Rural Development
1552	Ministry Of Rural Development	Department Of Rural Development	CAPART
1553	Ministry Of Rural Development	Department Of Land Resources	Department Of Land Resources
1554	Ministry Of Science & Technology	Department Of Science & Technology	Department Of Science & Technology
1555	Ministry Of Science & Technology	Department Of Science & Technology	Aryabhata Research Institute Of Observational Sciences
1556	Ministry Of Science & Technology	Department Of Science & Technology	Technology Information, Forecasting And Assessment Council
1557	Ministry Of Science & Technology	Department Of Science & Technology	Birbal Sahni Institute Of Palaeosciences
1558	Ministry Of Science & Technology	Department Of Science & Technology	Science And Engineering Research Board
1559	Ministry Of Science & Technology	Department Of Science & Technology	Indian National Science Academy

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1560	Ministry Of Science & Technology	Department Of Science & Technology	Indian Institute Of Geomagnetism
1561	Ministry Of Science & Technology	Department Of Science & Technology	Raman Research Institute
1562	Ministry Of Science & Technology	Department Of Science & Technology	Indian National Academy Of Engg.
1563	Ministry Of Science & Technology	Department Of Science & Technology	Internationa Advanced Research Centre For Powder Metallurgy
1564	Ministry Of Science & Technology	Department Of Science & Technology	Aghakar Research Institute
1565	Ministry Of Science & Technology	Department Of Science & Technology	National Academy Of Sciences
1566	Ministry Of Science & Technology	Department Of Science & Technology	Shree Chitra Triunal Institute For Medical Sciences And Technology
1567	Ministry Of Science & Technology	Department Of Science & Technology	Bose Institute
1568	Ministry Of Science & Technology	Department Of Science & Technology	Indian Institute Of Astro Physics
1569	Ministry Of Science & Technology	Department Of Science & Technology	Technology Development Board
1570	Ministry Of Science & Technology	Department Of Science & Technology	The Institute Of Advanced Study In Science & Technology
1571	Ministry Of Science & Technology	Department Of Science & Technology	National Innovatiaon Foundation
1572	Ministry Of Science & Technology	Department Of Science & Technology	Wadia Institute Of Himalayan Geology
1573	Ministry Of Science & Technology	Department Of Science & Technology	Indian Science Congress Association
1574	Ministry Of Science & Technology	Department Of Science & Technology	S.N. Bose National Centre For Basic Sciences
1575	Ministry Of Science & Technology	Department Of Science & Technology	Institute Of Nano Science And Technology
1576	Ministry Of Science & Technology	Department Of Science & Technology	Centre For Nano And Soft Matter Sciences (Formerly Centre For Soft Matter Research)
1577	Ministry Of Science & Technology	Department Of Science & Technology	Jawahar Lal Nehru Centre For Advanced Scientific Research
1578	Ministry Of Science & Technology	Department Of Science & Technology	Indian Academy Of Sciences
1579	Ministry Of Science & Technology	Department Of Science & Technology	Vigyan Prasar
1580	Ministry Of Science & Technology	Department Of Science & Technology	Survey Of India
1581	Ministry Of Science & Technology	Department Of Science & Technology	Indian Assoication For The Cultivation Of Science
1582	Ministry Of Science & Technology	Department Of Science & Technology	National Atlas & Thematic Mapping Organisation
1583	Ministry Of Science & Technology	Department Of Science & Technology	North East Center For Technology Application And Reach
1584	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR Hqrs, New Delhi

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1585	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	Department Of Scientific & Industrial Research
1586	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	Consultancy Development Centre
1587	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-IITR, Lucknow
1588	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	National Research Development Corporation
1589	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CIMAP, Lucknow
1590	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-AMPRI, Bhopal
1591	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-IMT, Chandigarh
1592	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-IGIB, Delhi
1593	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CGCRI, Calcutta
1594	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-NIIST, Thiruvanthapuram
1595	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CDRI, Lucknow
1596	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CSIO, Chandigarh
1597	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CCMB, Hyderabad
1598	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-NAL, Bengaluru
1599	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-IHBT, Palampur
1600	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-NBRI, Lucknow
1601	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	Academy Of Scientific And Innovative Research
1602	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CIMFR, Dhanbad
1603	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-IMMT, Bhubaneswar
1604	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CECRI, Karaikudi
1605	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CRRI, New Delhi
1606	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CSMCRI, Bhavnagar
1607	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CSIR Madras Complex, Chennai
1608	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CLRI, Chennai
1609	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-NCL, Pune

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1610	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-IIIM, Jammu
1611	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-NML, Jamshedpur
1612	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CEERI, Pilani
1613	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-IICB, Kolkata
1614	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CFTRI, Mysore
1615	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CBRI, Roorkee
1616	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-CMERI, Durgapur
1617	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-SERC, Chennai
1618	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-IICT, Hyderabad
1619	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-NIO, Goa
1620	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-NPL, New Delhi
1621	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-NEIST, Jorhat
1622	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-FPI, Bengaluru
1623	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-NISCAIR, New Delhi
1624	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-IIP, Dehradun
1625	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-NGRI, Hyderabad
1626	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	Central Electronics Limited
1627	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-HRDG, New Delhi
1628	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-NISTADS, New Delhi
1629	Ministry Of Science & Technology	Department Of Scientific & Industrial Research	CSIR-NEERI, Nagpur
1630	Ministry Of Science & Technology	Department Of Bio-Technology	National Institute Of Plant Genome Research (NIPGR)
1631	Ministry Of Science & Technology	Department Of Bio-Technology	National Centre For Cell Science (NCCS)
1632	Ministry Of Science & Technology	Department Of Bio-Technology	National Agri Food Biotechnology Institute (NABI)
1633	Ministry Of Science & Technology	Department Of Bio-Technology	Regional Centre For Bio-Technology, Faridabad
1634	Ministry Of Science & Technology	Department Of Bio-Technology	Department Of Bio-Technology

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1635	Ministry Of Science & Technology	Department Of Bio-Technology	Center Of Innovative And Applied Bioprocessing Mohali
1636	Ministry Of Science & Technology	Department Of Bio-Technology	National Brain Research Centre(NBRC)
1637	Ministry Of Science & Technology	Department Of Bio-Technology	Institute Of Life Sciences(ILS)
1638	Ministry Of Science & Technology	Department Of Bio-Technology	Natinal Institute Of Animal Biotechnolgy(NIAB)
1639	Ministry Of Science & Technology	Department Of Bio-Technology	Centre For DNA Fingerprinting And Diagnostics(CDFD)
1640	Ministry Of Science & Technology	Department Of Bio-Technology	Institute Of Bioresources & Sustainable Development(IBSD)
1641	Ministry Of Science & Technology	Department Of Bio-Technology	Bharat Immunolgicals & Biologicals Corp. Ltd. (BIBCOL)
1642	Ministry Of Science & Technology	Department Of Bio-Technology	Translational Health Science And Technology Institute
1643	Ministry Of Science & Technology	Department Of Bio-Technology	National Institute Of Immunology (NII)
1644	Ministry Of Science & Technology	Department Of Bio-Technology	Rajiv Gandhi Centre For Biotechnology
1645	Ministry Of Science & Technology	Department Of Bio-Technology	National Institute Of Biomedical Genomics
1646	Ministry Of Shipping	Department Of Shipping	Department Of Shipping
1647	Ministry Of Shipping	Department Of Shipping	V.O. Chidambarnar Port Trust
1648	Ministry Of Shipping	Department Of Shipping	Chennai Port Trust
1649	Ministry Of Shipping	Department Of Shipping	Kolkata Port Trust
1650	Ministry Of Shipping	Department Of Shipping	Cochin Shipyard Ltd.
1651	Ministry Of Shipping	Department Of Shipping	Cochin Port Trust
1652	Ministry Of Shipping	Department Of Shipping	Kandla Port Trust
1653	Ministry Of Shipping	Department Of Shipping	New Mangalore Port Trust
1654	Ministry Of Shipping	Department Of Shipping	Jawaharlal Nehru (Nhava Seheva) Port Trust
1655	Ministry Of Shipping	Department Of Shipping	Shipping Corp. Of India Ltd.
1656	Ministry Of Shipping	Department Of Shipping	Kamarajar Port Limited
1657	Ministry Of Shipping	Department Of Shipping	Inland Waterways Authority Of India, Noida
1658	Ministry Of Shipping	Department Of Shipping	Sethusamudram Corporation Ltd
1659	Ministry Of Shipping	Department Of Shipping	Paradip Port Trust
1660	Ministry Of Shipping	Department Of Shipping	Indian Maritime University, Chennai
1661	Ministry Of Shipping	Department Of Shipping	Dredging Corporation Of India Limited, Visakhapatnam
1662	Ministry Of Shipping	Department Of Shipping	Directorate General Of Shipping DG(S)
1663	Ministry Of Shipping	Department Of Shipping	Seamen Provident Fund Organisation, Mumbai
1664	Ministry Of Shipping	Department Of Shipping	Mumbai Port Trust
1665	Ministry Of Skill Development & Entrepreneurship	N/A	Ministry Of Skill Development & Entrepreneurship

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1666	Ministry Of Skill Development & Entrepreneurship	N/A	National Skill Development Agency
1667	Ministry Of Skill Development & Entrepreneurship	N/A	The National Institute For Entrepreneurship And Small Business Development (NIESBUD)
1668	Ministry Of Skill Development & Entrepreneurship	N/A	National Skill Development Corporation
1669	Ministry Of Skill Development & Entrepreneurship	N/A	Indian Institute Of Entrepreneurship, Guwahati
1670	Ministry Of Skill Development & Entrepreneurship	N/A	Directorate General Of Training
1671	Ministry Of Social Justice & Empowerment	N/A	Department Of Empowerment Of Persons With Disabilities(Divyangjan)
1672	Ministry Of Social Justice & Empowerment	N/A	Babu Jagjiwan Ram National Foundation
1673	Ministry Of Social Justice & Empowerment	N/A	National Commission For Safai Karamcharis
1674	Ministry Of Social Justice & Empowerment	N/A	National Commission For Backward Classes
1675	Ministry Of Social Justice & Empowerment	N/A	Pandit Deendayal Upadhyay National Institute For Persons With Physically Handicapped Disability(PDUNIPPD)
1676	Ministry Of Social Justice & Empowerment	N/A	National Scheduled Castes Finance And Development Corporation
1677	Ministry Of Social Justice & Empowerment	N/A	Ministry Of Social Justice & Empowerment
1678	Ministry Of Social Justice & Empowerment	N/A	Office Of The Chief Commissioner For Persons With Disabilities
1679	Ministry Of Social Justice & Empowerment	N/A	National Institute For Orthopaedically Handicapped
1680	Ministry Of Social Justice & Empowerment	N/A	National Backward Classes Finance & Development Corporation
1681	Ministry Of Social Justice & Empowerment	N/A	Rehabilitation Council Of India
1682	Ministry Of Social Justice & Empowerment	N/A	National Safai Karmacharis Finance And Development Corporation
1683	Ministry Of Social Justice & Empowerment	N/A	Dr. Ambedkar Foundation
1684	Ministry Of Social Justice & Empowerment	N/A	National Institute For The Mentally Handicapped
1685	Ministry Of Social Justice & Empowerment	N/A	National Trust For The Persons With Cerebral Palsy, Autism, Mental Retardation & Multiple Disability
1686	Ministry Of Social Justice & Empowerment	N/A	Ali Yavar Jung, National Institute For The Hearing Handicapped
1687	Ministry Of Social Justice & Empowerment	N/A	National Institute For Social Defence

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1688	Ministry Of Social Justice & Empowerment	N/A	National Institute For The Visually Handicapped
1689	Ministry Of Social Justice & Empowerment	N/A	National Institute For Empowerment Of Persons With Multiple Disabilities (NIEPMD)
1690	Ministry Of Social Justice & Empowerment	N/A	Swami Vivekanand National Institute Of Rehabilitation Training And Research
1691	Ministry Of Social Justice & Empowerment	N/A	National Handicapped Finance And Development Corporation
1692	Ministry Of Social Justice & Empowerment	N/A	National Commission For Scheduled Castes
1693	Ministry Of Social Justice & Empowerment	N/A	Artificial Limbs Manufacturing Corporation Of India
1694	Ministry Of Statistics & Programme Implementation	N/A	Ministry Of Statistics & Programme Implementation
1695	Ministry Of Steel	N/A	Ministry Of Steel
1696	Ministry Of Steel	N/A	MSTC Limited
1697	Ministry Of Steel	N/A	MECON Limited
1698	Ministry Of Steel	N/A	Steel Authority Of India Ltd. (SAIL)
1699	Ministry Of Steel	N/A	Biju Patnaik National Steel Institute
1700	Ministry Of Steel	N/A	MOIL LIMITED
1701	Ministry Of Steel	N/A	Ferro Scrap Nigam Limited
1702	Ministry Of Steel	N/A	National Institute Of Secondary Steel Technology(NISST)
1703	Ministry Of Steel	N/A	NMDC Ltd.
1704	Ministry Of Steel	N/A	Joint Plant Committee
1705	Ministry Of Steel	N/A	Rashtraiya Ispat Nigam Ltd.
1706	Ministry Of Steel	N/A	KIOCL Limited
1707	Ministry Of Steel	N/A	Institute Of Steel Developemnt Growth (INSDAG)
1708	Ministry Of Textiles	N/A	Ministry Of Textiles
1709	Ministry Of Textiles	N/A	Office Of Textile Commissioner
1710	Ministry Of Textiles	N/A	National Handloom Development Corporation Limited
1711	Ministry Of Textiles	N/A	Office Of Development Commissioner(Handlooms)
1712	Ministry Of Textiles	N/A	Cotton Corporation Of India Ltd.
1713	Ministry Of Textiles	N/A	Office Of Jute Commissioner
1714	Ministry Of Textiles	N/A	National Textiles Corporation Ltd.
1715	Ministry Of Textiles	N/A	Textile Committee
1716	Ministry Of Textiles	N/A	National Jute Board
1717	Ministry Of Textiles	N/A	Central Silk Board
1718	Ministry Of Textiles	N/A	Handicrafts And Handlooms Exports Corpn. Of India
1719	Ministry Of Textiles	N/A	National Jute Manufacturing Corporation Ltd.
1720	Ministry Of Textiles	N/A	Central Cottage Industries Corporation Of India Ltd.
1721	Ministry Of Textiles	N/A	Sardar Vallabhbhai Patel Institute Of Textile Management
1722	Ministry Of Textiles	N/A	Central Wool Development Board

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1723	Ministry Of Textiles	N/A	Office Of Development Commissioner(Handicrafts)
1724	Ministry Of Textiles	N/A	National Institute Of Fashion Technology
1725	Ministry Of Textiles	N/A	British India Corporation
1726	Ministry Of Textiles	N/A	The Jute Croperation Of India Limited
1727	Ministry Of Tourism	N/A	Ministry Of Tourism
1728	Ministry Of Tourism	N/A	IHM Gandhinagar
1729	Ministry Of Tourism	N/A	IHM KOLKATA
1730	Ministry Of Tourism	N/A	IHM Hajipur
1731	Ministry Of Tourism	N/A	IHM Gurdaspur
1732	Ministry Of Tourism	N/A	IHM PUSA
1733	Ministry Of Tourism	N/A	IHM Bangaluru
1734	Ministry Of Tourism	N/A	IHM Bhopal
1735	Ministry Of Tourism	N/A	IHM Hyderabad
1736	Ministry Of Tourism	N/A	IHM Bhubaneswar
1737	Ministry Of Tourism	N/A	IHM Shimla
1738	Ministry Of Tourism	N/A	IHM Srinagar
1739	Ministry Of Tourism	N/A	IHM Lucknow
1740	Ministry Of Tourism	N/A	IHM Jaipur
1741	Ministry Of Tourism	N/A	NCHMCT NOIDA
1742	Ministry Of Tourism	N/A	IITTM Gwalior
1743	Ministry Of Tourism	N/A	IHM Chandigarh
1744	Ministry Of Tourism	N/A	India Tourism Development Corporation (ITDC)
1745	Ministry Of Tourism	N/A	IHM Gwalior
1746	Ministry Of Tourism	N/A	IHM Shillong
1747	Ministry Of Tourism	N/A	IHM Chennai
1748	Ministry Of Tourism	N/A	IHM Goa
1749	Ministry Of Tourism	N/A	IHM Mumbai
1750	Ministry Of Tourism	N/A	IHM Thiruvananthapuram
1751	Ministry Of Tourism	N/A	IHM Guwahati
1752	Ministry Of Tribal Affairs	N/A	Ministry Of Tribal Affairs
1753	Ministry Of Tribal Affairs	N/A	TRIFED
1754	Ministry Of Tribal Affairs	N/A	NSTFDC
1755	Ministry Of Tribal Affairs	N/A	NCST
1756	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Ministry Of Water Resources And Ganga Rejuvenation
1757	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Brahmaputra Board
1758	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Central Water And Power Research Station
1759	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Ganga Flood Control Commission
1760	Ministry Of Water Resources And Ganga Rejuvenation	N/A	WAPCOS Limited

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1761	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Central Ground Water Board
1762	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Central Soil & Materials Research Station
1763	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Central Water Commission
1764	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Krishna River Management Board
1765	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Upper Yamuna River Board
1766	Ministry Of Water Resources And Ganga Rejuvenation	N/A	National Projects Construction Corporation Limited
1767	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Pay & Accounts Office
1768	Ministry Of Water Resources And Ganga Rejuvenation	N/A	National Institute Of Hydrology
1769	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Betwa River Board
1770	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Sardar Sarovar Construction Advisory Committee
1771	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Narmada Control Authority
1772	Ministry Of Water Resources And Ganga Rejuvenation	N/A	National Water Development Agency
1773	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Farakka Barrage Project
1774	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Bansagar Control Board
1775	Ministry Of Water Resources And Ganga Rejuvenation	N/A	Tungabhadra Board
1776	Ministry Of Women & Child Development	N/A	Central Social Welfare Board
1777	Ministry Of Women & Child Development	N/A	National Commission For Protection Of Child Rights
1778	Ministry Of Women & Child Development	N/A	Central Adoption Resource Authority(CARA)
1779	Ministry Of Women & Child Development	N/A	Ministry Of Women & Child Development
1780	Ministry Of Women & Child Development	N/A	National Commission For Women (NCW)
1781	Ministry Of Women & Child Development	N/A	National Institute Of Public Cooperation And Child Development (NIPCCD)
1782	Ministry Of Women & Child Development	N/A	Rashtriya Mahila Kosh
1783	Ministry Of Youth Affairs & Sports	N/A	Ministry Of Youth Affairs & Sports
1784	Ministry Of Youth Affairs & Sports	N/A	Lakshmibai National Institute Of Physical Education
1785	Ministry Of Youth Affairs & Sports	N/A	Nehru Yuva Kendra Sangathan

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1786	Ministry Of Youth Affairs & Sports	N/A	National Service Scheme
1787	Ministry Of Youth Affairs & Sports	N/A	Sports Authority Of India
1788	Ministry Of Youth Affairs & Sports	N/A	Rajiv Gandhi National Institute Of Youth Development
1789	NITI Aayog	N/A	NITI Aayog
1790	President Secretariat	N/A	President Secretariat
1791	Prime Minister's Office	N/A	Prime Minister's Office
1792	Supreme Court Of India	N/A	Supreme Court Of India
1793	UT Of Andaman & Nicobar	N/A	UT Of Andaman & Nicobar
1794	UT Of Chandigarh	N/A	Directorate Of School Education
1795	UT Of Chandigarh	N/A	Animal Husbandry
1796	UT Of Chandigarh	N/A	Central Treasury
1797	UT Of Chandigarh	N/A	Chandigarh Child Women Development Corporation Limited
1798	UT Of Chandigarh	N/A	Chandigarh S.C. B.C. And Development Corporation Limited
1799	UT Of Chandigarh	N/A	Chandigarh State Consumer Disputes Redressal Commission
1800	UT Of Chandigarh	N/A	Employment Exchange
1801	UT Of Chandigarh	N/A	Director Health Services
1802	UT Of Chandigarh	N/A	Forest & Wildlife Department
1803	UT Of Chandigarh	N/A	Govt. College Of Art
1804	UT Of Chandigarh	N/A	Govt. Museum Art Gallery
1805	UT Of Chandigarh	N/A	Higher Education
1806	UT Of Chandigarh	N/A	Information Technology Department
1807	UT Of Chandigarh	N/A	Municipal Corporation
1808	UT Of Chandigarh	N/A	Labour Department UT Of Chandigarh
1809	UT Of Chandigarh	N/A	Law Prosecution Department
1810	UT Of Chandigarh	N/A	Planning Evaluation Organization
1811	UT Of Chandigarh	N/A	Prison Department
1812	UT Of Chandigarh	N/A	Public Relation Department
1813	UT Of Chandigarh	N/A	Punjab Engineering College
1814	UT Of Chandigarh	N/A	Hospitality Department
1815	UT Of Chandigarh	N/A	Science & Technology & Renewable Energy
1816	UT Of Chandigarh	N/A	Social Welfare & Women Child Development
1817	UT Of Chandigarh	N/A	Sports Department
1818	UT Of Chandigarh	N/A	Printing Stationery Department
1819	UT Of Chandigarh	N/A	State Legal Services Authority
1820	UT Of Chandigarh	N/A	State Transport Authority
1821	UT Of Chandigarh	N/A	Urban Planning Architecture Department
1822	UT Of Chandigarh	N/A	Vigilance Department

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1823	UT Of Chandigarh	N/A	Zila Parishad
1824	UT Of Chandigarh	N/A	Government Polytechnic For Women
1825	UT Of Chandigarh	N/A	Home Department
1826	UT Of Chandigarh	N/A	Govt. Medical College Hospital
1827	UT Of Chandigarh	N/A	Chandigarh Transport Undertaking
1828	UT Of Chandigarh	N/A	Police Department
1829	UT Of Chandigarh	N/A	Rural Development & Panchayats
1830	UT Of Chandigarh	N/A	SCERT Chandigarh
1831	UT Of Dadar & Nagar Haveli	N/A	UT Of Dadar & Nagar Haveli
1832	UT Of Daman & Diu	N/A	UT Of Daman & Diu
1833	UT Of Delhi	N/A	National Law University Delhi
1834	UT Of Delhi	N/A	Bhaskaracharya College Of Applied Sciences
1835	UT Of Delhi	N/A	Ambedkar University Delhi
1836	UT Of Delhi	N/A	Delhi State Legal Services Authority
1837	UT Of Delhi	N/A	Department Of Social Welfare GNCT Of Delhi
1838	UT Of Delhi	N/A	Delhi Jal Board
1839	UT Of Delhi	N/A	Shaheed Sukhdev College Of Business Studies
1840	UT Of Delhi	N/A	Office Of The Chief Electoral Officer
1841	UT Of Delhi	N/A	NDMC
1842	UT Of Delhi	N/A	Department Of Trade And Taxes
1843	UT Of Delhi	N/A	Directorate Of Education
1844	UT Of Delhi	N/A	Registrar Chit Fund
1845	UT Of Delhi	N/A	Indira Gandhi Institute Of Physical Education And Sports Sciences
1846	UT Of Delhi	N/A	North Delhi Municipal Corporation Engineering Deptt
1847	UT Of Delhi	N/A	Acharya Narendra Dev College
1848	UT Of Delhi	N/A	East Delhi Municipal Corporation HQ
1849	UT Of Delhi	N/A	Directorate Of Health Services Head Quarter
1850	UT Of Delhi	N/A	Netaji Subhas Institute Of Technology
1851	UT Of Delhi	N/A	Directorate Of Prosecution Delhi
1852	UT Of Delhi	N/A	Delhi State Civil Supplies Corporation Limited
1853	UT Of Delhi	N/A	Department Of Industries
1854	UT Of Delhi	N/A	Public Works Department Delhi
1855	UT Of Delhi	N/A	Administrative Reforms Department
1856	UT Of Delhi	N/A	Principal Account Office
1857	UT Of Delhi	N/A	Delhi Tourism And Transportation Development Corporation Limited
1858	UT Of Delhi	N/A	Office Of The Deputy Commissioner South
1859	UT Of Delhi	N/A	G.B. Pant Hospital
1860	UT Of Delhi	N/A	Office Of The Chief Secretary Delhi
1861	UT Of Delhi	N/A	Office Of The Deputy Commissioner West

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1862	UT Of Delhi	N/A	College Of Art
1863	UT Of Delhi	N/A	Delhi Co Operative Housing Finance Corporation Limited
1864	UT Of Delhi	N/A	Directorate Of Ayush
1865	UT Of Delhi	N/A	Department Of Training And Technical Education
1866	UT Of Delhi	N/A	Punjabi Academy Delhi
1867	UT Of Delhi	N/A	Chacha Nehru Bal Chikitsalaya
1868	UT Of Delhi	N/A	A And U Tibbia College And Hospital
1869	UT Of Delhi	N/A	Delhi Transco Limited
1870	UT Of Delhi	N/A	Office Of The Deputy Commissioner North
1871	UT Of Delhi	N/A	General Administration Department
1872	UT Of Delhi	N/A	Maulana Azad Medical College
1873	UT Of Delhi	N/A	Office Of The Deputy Chief Minister
1874	UT Of Delhi	N/A	Office Of The Minister Of Transport Development GAD Employment And Labour
1875	UT Of Delhi	N/A	Ambedkar Institute Of Technology
1876	UT Of Delhi	N/A	Institute Of Human Behaviour And Allied Sciences
1877	UT Of Delhi	N/A	Maulana Azad Institute Of Dental Sciences
1878	UT Of Delhi	N/A	Delhi Institute Of Heritage Research And Management
1879	UT Of Delhi	N/A	Dr. Hedgewar Arogya Sansthan
1880	UT Of Delhi	N/A	Development Department
1881	UT Of Delhi	N/A	Delhi Khadi And Village Industries Board
1882	UT Of Delhi	N/A	Kasturba Institute Of Technology
1883	UT Of Delhi	N/A	Food Supply And Consumers Affairs
1884	UT Of Delhi	N/A	Tourism Department Delhi
1885	UT Of Delhi	N/A	Directorate Of Family Welfare
1886	UT Of Delhi	N/A	State Election Commission Delhi
1887	UT Of Delhi	N/A	Deen Dayal Upadhyaya College
1888	UT Of Delhi	N/A	Delhi Legislative Assembly Secretariat
1889	UT Of Delhi	N/A	Directorate Of Prohibition
1890	UT Of Delhi	N/A	Central Jail Tihar
1891	UT Of Delhi	N/A	Rajya Sainik Board Delhi
1892	UT Of Delhi	N/A	Dr. N.C. Joshi Memorial Hospital
1893	UT Of Delhi	N/A	Sahitya Kala Parishad
1894	UT Of Delhi	N/A	Office Of The Lokayukta Delhi
1895	UT Of Delhi	N/A	Drug Control Department
1896	UT Of Delhi	N/A	Board Of Homoeopathic System Of Medicine Delhi
1897	UT Of Delhi	N/A	MCD
1898	UT Of Delhi	N/A	Ambedkar Institute Of Advance Communication Technologies And Research
1899	UT Of Delhi	N/A	Delhi Technological University

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1900	UT Of Delhi	N/A	Department Of Women And Child Development
1901	UT Of Delhi	N/A	Weight & Measures Department
1902	UT Of Delhi	N/A	DFC (New Delhi & Chandigarh)
1903	UT Of Delhi	N/A	Delhi Subordinate Services Selection Board
1904	UT Of Delhi	N/A	South Delhi Municipal Corporation Central Zone
1905	UT Of Delhi	N/A	Delhi Fire Services
1906	UT Of Delhi	N/A	Excise Entertainment And Luxury Tax
1907	UT Of Delhi	N/A	Delhi State AIDS Control Society
1908	UT Of Delhi	N/A	Bhai Parmanand Institute Of Business Studies
1909	UT Of Delhi	N/A	Directorate Of Training UTCS
1910	UT Of Delhi	N/A	Health And Family Welfare Department
1911	UT Of Delhi	N/A	Public Grievance Commission
1912	UT Of Delhi	N/A	Guru Nanak Eye Centre
1913	UT Of Delhi	N/A	Lt. Governors Secretariat
1914	UT Of Delhi	N/A	Guru Teg Bahadur (GTB) Hospital
1915	UT Of Delhi	N/A	Office Of The Minister (Sh. Satyendar Jain)
1916	UT Of Delhi	N/A	Department Of Food Safety
1917	UT Of Delhi	N/A	Delhi Nursing Council
1918	UT Of Delhi	N/A	Office Of The Chief Minister Delhi
1919	UT Of Delhi	N/A	Ch Brham Prakash Government Engineering College
1920	UT Of Delhi	N/A	Office Of The Deputy Commissioner North West
1921	UT Of Delhi	N/A	Directorate Of Gurudwara Election
1922	UT Of Delhi	N/A	Urdu Academy Delhi
1923	UT Of Delhi	N/A	Office Of The Deputy Commissioner South West
1924	UT Of Delhi	N/A	Maharshi Valmiki College Of Education
1925	UT Of Delhi	N/A	Delhi Dental Council
1926	UT Of Delhi	N/A	Dte. Of Economics And Statistics
1927	UT Of Delhi	N/A	Department Of Environment
1928	UT Of Delhi	N/A	Attar Sain Jain Eye And General Hospital
1929	UT Of Delhi	N/A	Department Of Archaeology
1930	UT Of Delhi	N/A	Delhi Institute Of Hotel Management And Catering Technology
1931	UT Of Delhi	N/A	Sardar Vallabh Bhai Patel Hospital
1932	UT Of Delhi	N/A	Department Of Power
1933	UT Of Delhi	N/A	Department Of Law, Justice And Legislative Affairs
1934	UT Of Delhi	N/A	Guru Nanak Institute Of Technology
1935	UT Of Delhi	N/A	Meera Bai Institute Of Technology
1936	UT Of Delhi	N/A	Aruna Asaf Ali Government Hospital
1937	UT Of Delhi	N/A	Guru Gobind Singh Indraprastha University
1938	UT Of Delhi	N/A	Delhi Commission For Women
1939	UT Of Delhi	N/A	State Council Of Educational Research And Training (SCERT)

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1940	UT Of Delhi	N/A	Directorate Of Audit
1941	UT Of Delhi	N/A	Directorate Of Higher Education
1942	UT Of Delhi	N/A	Directorate Of Small Savings And Lotteries
1943	UT Of Delhi	N/A	Rao Tula Ram Memorial Hospital
1944	UT Of Delhi	N/A	Babu Jagjivan Ram Memorial Hospital
1945	UT Of Delhi	N/A	Directorate General Of Home Guards GNCTD
1946	UT Of Delhi	N/A	Maharaja Agrasen College Delhi
1947	UT Of Delhi	N/A	Delhi Transport Corporation
1948	UT Of Delhi	N/A	Delhi Commission For Safai Karamcharis
1949	UT Of Delhi	N/A	Maharishi Valmiki Hospital
1950	UT Of Delhi	N/A	Office Of The Minister (Sh. Rajendra Pal Gautam)
1951	UT Of Delhi	N/A	Forensic Science Laboratory
1952	UT Of Delhi	N/A	Bhagini Nivedita College
1953	UT Of Delhi	N/A	Pt Madan Mohan Malviya Hospital
1954	UT Of Delhi	N/A	Delhi Agricultural Marketing Board
1955	UT Of Delhi	N/A	South Delhi Municipal Corporation Head Quarter
1956	UT Of Delhi	N/A	South Delhi Municipal Corporation Health Department
1957	UT Of Delhi	N/A	Jag Pravesh Chandra Hospital
1958	UT Of Delhi	N/A	Delhi Institute Of Pharmaceutical Sciences And Research
1959	UT Of Delhi	N/A	Delhi Minorities Commission
1960	UT Of Delhi	N/A	Delhi Dialogue & Development Commission
1961	UT Of Delhi	N/A	Hindi Academy Delhi
1962	UT Of Delhi	N/A	Revenue Department
1963	UT Of Delhi	N/A	Acharayashree Bhikshu Government Hospital
1964	UT Of Delhi	N/A	Registrar Cooperative Society
1965	UT Of Delhi	N/A	G B Pant Institute Of Technology
1966	UT Of Delhi	N/A	Indraprastha Power Generation Co. Ltd. (GENCO)
1967	UT Of Delhi	N/A	Department Of Forest And Wild Life
1968	UT Of Delhi	N/A	South Delhi Municipal Corporation Education Department
1969	UT Of Delhi	N/A	Nehru Homoeopathic Medical College And Hospital
1970	UT Of Delhi	N/A	Directorate Of Vigilance And Anti Corruption
1971	UT Of Delhi	N/A	Dr. Baba Saheb Ambedkar Hospital
1972	UT Of Delhi	N/A	Lal Bahadur Shastri Hospital
1973	UT Of Delhi	N/A	Delhi Electricity Regulatory Commission (DERC)
1974	UT Of Delhi	N/A	Delhi State Industrial And Infrastructure Development Corporation Limited
1975	UT Of Delhi	N/A	Maithili Bhojpuri Academy, Delhi
1976	UT Of Delhi	N/A	Dr. B.R. Sur Homoeopathic Medical College And Hospital
1977	UT Of Delhi	N/A	Labour Department Delhi

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
1978	UT Of Delhi	N/A	Delhi Labour Welfare Board
1979	UT Of Delhi	N/A	Department Of Delhi Archives
1980	UT Of Delhi	N/A	Land And Building Department
1981	UT Of Delhi	N/A	Transport Department Delhi
1982	UT Of Delhi	N/A	Office Of The Deputy Commissioner Central
1983	UT Of Delhi	N/A	Aryabhat Institute Of Technology
1984	UT Of Delhi	N/A	Sanjay Gandhi Memorial Hospital
1985	UT Of Delhi	N/A	Commission For OBC
1986	UT Of Delhi	N/A	Bhim Rao Ambedkar College
1987	UT Of Delhi	N/A	Delhi Consumers Cooperative Wholesale Store Limited
1988	UT Of Delhi	N/A	Indira Gandhi Delhi Technical University For Women (IGDTUW)
1989	UT Of Delhi	N/A	Pusa Institute Of Technology
1990	UT Of Delhi	N/A	Department Of Urban Development
1991	UT Of Delhi	N/A	Department For The Welfare Of SC, ST, OBC And Minorities
1992	UT Of Delhi	N/A	Art, Culture And Language Department
1993	UT Of Delhi	N/A	Delhi Pharmacy Council
1994	UT Of Delhi	N/A	Board Of Technical Education
1995	UT Of Delhi	N/A	Services Department
1996	UT Of Delhi	N/A	Directorate Of Agricultural Marketing
1997	UT Of Delhi	N/A	Office Of The Deputy Commissioner New Delhi
1998	UT Of Delhi	N/A	Irrigation And Flood Control Department
1999	UT Of Delhi	N/A	Bhagwan Mahavir Hospital
2000	UT Of Delhi	N/A	Home Department GNCTD
2001	UT Of Delhi	N/A	Delhi Sanskrit Academy
2002	UT Of Delhi	N/A	Directorate Of Information And Publicity
2003	UT Of Delhi	N/A	Deptt. Of Finance
2004	UT Of Delhi	N/A	Shaheed Rajguru College Of Applied Sciences For Women
2005	UT Of Delhi	N/A	Satyawadi Raja Harishchandra Hospital
2006	UT Of Delhi	N/A	Delhi Wakf Board
2007	UT Of Delhi	N/A	Delhi State Haj Committee
2008	UT Of Delhi	N/A	Deen Dayal Upadhyay Hospital
2009	UT Of Delhi	N/A	Samajik Suvidha Sangam
2010	UT Of Delhi	N/A	Sindhi Academy
2011	UT Of Delhi	N/A	Directorate Of Employment
2012	UT Of Delhi	N/A	Delhi SC ST OBC Minority Handicapped Finance And Dev Corp
2013	UT Of Delhi	N/A	Delhi Pollution Control Committee
2014	UT Of Delhi	N/A	Planning Department
2015	UT Of Delhi	N/A	Lok Nayak Hospital

Sr. No	Ministry/ Independent Department	Name of Department	PAs who have submitted AR
2016	UT Of Delhi	N/A	Guru Gobind Singh Government Hospital
2017	UT Of Delhi	N/A	Office Of The Deputy Commissioner East
2018	UT Of Delhi	N/A	Information And Technology Department
2019	UT Of Delhi	N/A	Delhi State Consumer Disputes Redressal Commission
2020	UT Of Delhi	N/A	NCC Department
2021	UT Of Delhi	N/A	Delhi Bharatiya Chikitsa Parishad
2022	UT Of Delhi	N/A	Deputy Apprenticeship Advisor
2023	UT Of Delhi	N/A	South Delhi Municipal Corporation Najafgarh Zone
2024	UT Of Delhi	N/A	Office Of The Deputy Commissioner North East
2025	UT Of Delhi	N/A	South Delhi Municipal Corporation West Zone
2026	UT Of Delhi	N/A	Office Of The Minister Of Transport Law And Election
2027	UT Of Delhi	N/A	Office Of The Minister Of Food And Civil Supplies
2028	UT Of Delhi	N/A	Dr G G L S Prachya Vidya Pratishthan
2029	UT Of Delhi	N/A	South Delhi Municipal Corporation Finance Deptt
2030	UT Of Lakshadweep	N/A	UT Of Lakshadweep
2031	UT Of Pondicherry	N/A	UT Of Pondicherry
2032	UT Of Pondicherry	N/A	Economics And Statistics
2033	UT Of Pondicherry	N/A	Town And Country Planning Department
2034	UT Of Pondicherry	N/A	Labour Department
2035	UT Of Pondicherry	N/A	Collectorate Karaikal
2036	UT Of Pondicherry	N/A	Art And Culture
2037	UT Of Pondicherry	N/A	Judicial Department Puducherry
2038	UT Of Pondicherry	N/A	Commercial Taxes Department
2039	UT Of Pondicherry	N/A	Adi Dravidar Welfare Department
2040	UT Of Pondicherry	N/A	Law Department, Director Of Prosecution
2041	UT Of Pondicherry	N/A	Planninig And Research
2042	UT Of Pondicherry	N/A	School Education
2043	UT Of Pondicherry	N/A	Public Works Department
2044	UT Of Pondicherry	N/A	Directorate Of Higher And Technical Education
2045	UT Of Pondicherry	N/A	CHIEF SECRETARIAT, RTI RETURNS
2046	UT Of Pondicherry	N/A	DIRECTORATE OF STATIONERY AND PRINTING
2047	UT Of Pondicherry	N/A	Women And Child Development Department
2048	UT Of Pondicherry	N/A	Fire Service
2049	UT Of Pondicherry	N/A	State Election Commission
2050	UT Of Pondicherry	N/A	Accounts And Treasuries
2051	UT Of Pondicherry	N/A	Elections Department
2052	UT Of Pondicherry	N/A	Office Of The Regional Administrator, Yanam
2053	UT Of Pondicherry	N/A	Information And Publicity
2054	UT Of Pondicherry	N/A	Forest And Wild Life
2055	UT Of Pondicherry	N/A	Industries And Commerce

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2056	UT Of Pondicherry	N/A	Animal Husbandry And Animal Welfare
2057	UT Of Pondicherry	N/A	Electricity Department
2058	UT Of Pondicherry	N/A	Department Of Science Technology And Environment
2059	UT Of Pondicherry	N/A	L.G. Secretariat
2060	UT Of Pondicherry	N/A	Agriculture Department
2061	UT Of Pondicherry	N/A	Transport Department
2062	UT Of Pondicherry	N/A	District Industries Centre
2063	UT Of Pondicherry	N/A	Office Of The Council Of Ministers
2064	UT Of Pondicherry	N/A	Social Welfare
2065	UT Of Pondicherry	N/A	Legislative Assembly Secretariat
2066	UT Of Pondicherry	N/A	Civil Supplies And Consumer Affairs
2067	UT Of Pondicherry	N/A	Cooperative Department
2068	UT Of Pondicherry	N/A	Information Technology
2069	UT Of Pondicherry	N/A	Local Administration
2070	UT Of Pondicherry	N/A	Directorate Of Rural Development
2071	UT Of Pondicherry	N/A	Fisheries
2072	UT Of Pondicherry	N/A	Sainik Welfare
2073	UT Of Pondicherry	N/A	Tourism Department
2074	UT Of Pondicherry	N/A	Office Of The Regional Administrator Mahe
2075	UT Of Pondicherry	N/A	Revenue And Disaster Management
2076	UT Of Pondicherry	N/A	Health And Family Welfare
2077	UT Of Pondicherry	N/A	NCC Group Head Quarters Puducherry
2078	UT Of Pondicherry	N/A	Police
2079	Vice-President Secretariat	N/A	Vice-President Secretariat



केन्द्रीय सूचना आयोग



Central Information Commission



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